

List of cases which were e-filed during the month of August 2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration Act, 1996	OMP COMM-69/2024	02-08-2024	RAJ KUMAR Vs M/S EQUITAS SMALL FINANCE BANK LTD	Deepak YADAV	9999980081		DeepakYadavAdvocate@gmail.com	01.08.2024
301, Extension Block, Tis Hazari Courts, Delhi			Execution Petition	EX.COMM-318/2024	05-08-2024	NITTU CREATIONS PRIVATE LIMITED Vs KAPOOR BROTHERS	ARUN KUMAR	9810131832	onlinearun@yahoo.co.in		@03.08.2024	
301, Extension Block, Tis Hazari Courts, Delhi			Suit for Recovery	CS COMM-853/2024	06-08-2024	STATE BANK OF INDIA VS VIKASH KUMAR	KRISHAN KUMAR	9990577700	krishenkumar@gmail.com		05.08.2024	
301, Extension Block, Tis Hazari Courts, Delhi			Execution Petition	EX.COMM-327/2024	09-08-2024	SANDEEP OPTICALS CO PVT LTD Vs LAXMI OPTICIANS	PANKAJ GUPTA	9811022227	globaljurislawfirm@gmail.com		08.08.2024	
301, Extension Block, Tis Hazari Courts, Delhi			Petition U/s 9 of Arbitration Act, 1996	OMP(I)COMM-818/2024	13-08-2024	IDFC FIRST Bank LTD Vs RAM NATH SAH	JOGINDER SUKHIJA	9810315334	jusjuris@gmail.com		12.08.2024	
301, Extension Block, Tis Hazari Courts, Delhi			Petition U/s 9 of Arbitration Act, 1996	OMP(I)COMM-819/2024	13-08-2024	IDFC FIRST Bank LTD Vs DILBAG SINGH	JOGINDER SUKHIJA	9810315334	jusjuris@gmail.com		12.08.2024	
301, Extension Block, Tis Hazari Courts, Delhi			Petition U/s 9 of Arbitration Act, 1996	OMP(I)COMM-823/2024	14-08-2024	TATA CAPITAL LTD Vs AVIRAL GOYAL	PARUL BHOLA	9811452022	anish_bhola17@yahoo.com		13.08.2024	
301, Extension Block, Tis Hazari Courts, Delhi			Petition U/s 9 of Arbitration Act, 1996	OMP(I)COMM-840/2024	16-08-2024	DCB BANK Vs JAKIR HUSSAIN	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com		14.08.2024	
301, Extension Block, Tis Hazari Courts, Delhi			Suit for Recovery	CS COMM-889/2024	17-08-2024	PRITAM GROVER Vs RAPID GREEN PRIVATE LIMITED	SACHIN BANSAL	9810186530	insiQhtle!!al99@1rmail.com		16.08.2024	

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			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-891/2024	17-08-2024	SHIVAKRITI AGRO PVT LTD Vs AMIT UDYOG	Siddharth Arora	9839211111		siddhaiharora@live.com	16.08.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX.COMM-350/2024	21-08-2024	Vikram Vs Municipal Corporation Of Delhi	MOHD SALMAN	7501599217		nexgenassociates21@gmail.com	20.08.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX.COMM-351/2024	21-08-2024	NARENDER KUMAR JAIN Vs UPENDER JAIN PROP. POOJA DEORAATORS	RAJIV MEHRA	9811164491		rajivmehraadv@yahoo.com	20.08.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration Act, 1996	OMP(I)COMM-846/2024	23-08-2024	IDFC FIRST BANK LIMITED THROUGH ITS AUTHORIZED REPRESENTATIVE MR RAJ KUMAR	RAHUL KASHYAP	9205511796		LEXPACIFIC03@GMAIL.COM	22.08.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX.COMM-361/2024	24-08-2024	DARSHAN KUMAR ARORA Vs KUMARSONS AUTO PVT LTD	RAJIV MEHRA	9811164491		rajivmehraadv@yahoo.com	23.08.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration Act, 1996	OMP(I)COMM-853/2024	28-08-2024	IDFC FIRST Bank LTD Vs SANDEEP KUMAR	JOGINDER SUKHIJA	9810315334		jusjuris@gmail.com	27.08.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-927/2024	29-08-2024	PAYAL POLYLAST PVT LTD Vs M/S RAPID POLYMERS	Amit gupta	9810224624		amitguptaadv366@gmail.com	28.08.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 34 of Arbitration Act, 1996	OMP(I)COMM-879/2024	31-08-2024	IDFC FIRST BANK LTD VS MOHD SHAHBAZ	JOGINDER SUKHIJA	9810315334		jusjuris@gmail.com	30.08.2024
2	SH. RAJESH KUMAR GOEL, JUDGE (COMMERCIAL COURT)-02	CENTRAL DISTRICT	306	OMP (I) (COMM)	803/2024	05-08-2024	IDFC FIRST BANK LTD Vs PRAMOD NAIPAL	JOGINDER SUKHIJA(P),	9810315334		jusjuris@gmail.com	02.08.2024

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			306	CS (COMM)	863/2024	08-08-2024	MOHD NAEEM Vs M/S VEERAVAHANA UDYOG PVT LTD	rajeev kumar tewari(P),	9811231910		adeshupadhyay84@gmail.com	06.08.2024
			306	CS (COMM)	873/2024	12-08-2024	KRISHI KALYAN SEEDS CORPORATION Vs C P PATEL FARM SEEDS PVT LTD AND ANR	RASHMI LAGGARWAL	9711039011		NA	08.08.2024
			306	OMP (I) (COMM)	826/2024	14-08-2024	TATA CAPITAL LTD Vs SHREEGANPATI CRANES	PARUL BHOLA(P),	9811452022		Anish_bholal7@yahoo.com	13.08.2024
			306	EXECUTION (COMM)	339/2024	16-08-2024	M/S VEE PEE CREATIONS PVT LTD Vs SHARI PRASAD PROP OF M/S SRI SAI RANGA	Sachin Goyal(P),	9873910829		NA	09.08.2024
			306	OMP (I) (COMM)	832/2024	16-08-2024	IDFC FIRST Bank LTD Vs RAJKUMAR MALLIRAM	JOGINDER SUKHIJA(P),	9810315334		jusjuris@gmail.com	13.08.2024
			306	OMP (I) (COMM)	831/2024	16-08-2024	IDFC FIRST Bank LTD Vs ANKITA SETHI	JOGINDER SUKHIJA(P),	9810315334		jusjuris@gmail.com	13.08.2024
			306	EXECUTION (COMM)	338/2024	16-08-2024	M/S VEE PEE CREATIONS PVT LTD Vs SH NAGARAJU PROP OF M/S KANISK WEDDING CARDS	Sachin Goyal(P),	9873910829		NA	09.08.2024
			306	EXECUTION (COMM)	345/2024	21-08-2024	CANARA BANK Vs M/S PANNALAL POLYMERS AND ANR	Rekha Rustagi(P),	9810168405		rekharustagi@gmail.com	13.08.2024

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			306	EXECUTION (COMM)	346/2024	21-08-2024	CANARA BANK Vs SURJEET SINGH	Rekha Rustagi(P),	9810168405		rekharustagi@gmail.com	13.08.2024
			306	EXECUTION (COMM)	347/2024	21-08-2024	M/s D S DIGITAL PVT LTD Vs STRAJESH MICHAL ANGLO INDIAN SCHOOL KUMAR(P),	RAJESH KUMAR(P),	9811389028,		kumarrajeshadv@yahoo.com	
			306	EXECUTION (COMM)	354/2024	22-08-2024	ANIL KUMAR Vs MUNICIPAL CORPORATION OF DELHI AND ANR	MOHD SALMAN(P),	7501599277		nexgenassociates21@gmail.com	20.08.2024
			306	OMP (I) (COMM)	855/2024	28-08-2024	IDFC FIRST Bank LTD Vs SUSHIL KUMAR	JOGINDER SUKHIJA(P),	9810315334		jusjuris@gmail.com	26.08.2024
			306	OMP (I) (COMM)	/856/2024	28-08-2024	IDFC FIRST Bank LTD Vs VIPIN KUMAR	JOGINDER SUKHIJA(P),	9810315334		jusjuris@gmail.com	26.08.2024
			306	OMP (I) (COMM)	/869/2024	30-08-2024	IDFC FIRST BANK LTD Vs SAMRESH CHANDRA	JOGINDER SUKHIJA(P),	9810315334		jusjuris@gmail.com	28.08.2024
3	MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 841/2024	02.08.2024	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD V/SEXCEL IMPORT PVT LTD	SHALABH SINGHAL	9810753635		OFFICE @LEXJURIS.IN	31.07.2024
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 846/2024	06.08.2024	ULTRATECH CEMENT LTD V/SSHAKRIT NATHIYA CHARITABLE TRUST	SHKRIT TIWARI	7708748786		ASHKRIT464@GMAIL.COM	05.08.2024
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 847/2024	06.08.2024	MANOJ KR V/S VISHVESH JAIN	LALIT ANAND	9811196195		LALITANANDADVOCATE98@GMAIL.COM	03.08.2024
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 864/2024	08.08.2024	CANARA BANK V/S ROHTAS SINGH NANWAL	MANOJ KR	9811254078		MANAVKIL378@GMAIL.COM	07.08.2024

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			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 874/2024	12.08.2024	MADAN LAL V/S SANTOSH UPADHAY	NITIN GUPTA	8860057314		ICA.GUPTA@GMAIL.COM	08.08.2024
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 894/2024	17.08.2024	M/S SAKARNI PLASTERS INDIA P LTD V/S VIJAY TALWAR	PARDEEP KR AGGARWAL	8588857704		E.VERTICALLEGAL@GMAIL.COM	14.08.2024
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP I COMM 806/2024	05.08.2024	IDFC FIRST BANK V/S TEJ SINGH	JOGINDER SUKEJA	9810315354		JUSJURIS@GMAIL.COM	03.08.2024
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (i) COMM 822/2024	14.08.2024	TATA CAPITAL LTD V/S BABA HANUMAN STONE CRUSHING	ANISH BHOLA	9811452022		ANISHBHOLA17@YAHOO.COM	07.08.2024
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (i) COMM 845/2024	23.08.2024	IDFC FIRST BANK V/S DEEPAK BEGRAJ	RAHUL	9205511796		LEXPACIFIC03@GMAIL.COM	22.08.2024
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (i) COMM 866/2024	30.08.2024	IDFC FIRST BANK V/S ROHTASH SINGH NARWAR	KARUNA CHHATWAL	9810315334		JUSJURIS@GMAIL.COM	28.08.2024
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (i) COMM 867/2024	30.08.2024	IDFC BANK LTD V/S UWAIS	KARUNA CHHATWAL	9810315334		JUSJURIS@GMAIL.COM	28.08.2024
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (I) COMM 875/2024	31.08.2024	IDFC BANK LTD V/S ASHOK GAUTAM	KARUNA CHHATWAL	9810315334		JUSJURIS@GMAIL.COM	28.08.2024
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	COUNTER CLAIM NO. 391/2024	12.08.2024	M/S ROYACE PACK PVT LTD V/S M/S VAN INKS & CHEMICALS	SWATI CHANOMA	7838393940		SWATI@ZEALATTOR.COM	12.08.2024
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	COUNTER CLAIM NO. 42/2024	30.08.2024	SANJEEV KUMAR V/S NARINDER KUMAR	AMIT SAGAR	9999923530		AMEETSAGAR1709@GMAIL.COM	28.08.2024
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EX 321/24	06.08.2024	MUKESH GOYAL V/S MCD	AK TRIVEDI	9871441764		AKTRIVEDILAWOFFICE@GMAIL.COM	03.08.2024
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EX 353/2024	22.08.2024	AHSA RAM & SONG V/S PREM CHAND GUPTA	SACHIN KUMAR JAIN	9873586359		SKJAINADVOC@GMAIL.COM	21.08.2024
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL	CENTRAL	304	EXECUTION	EXECUTION (COMM) 312/2024	01.08.2024	SR FABRICS VS. VARUN RAJENDRA AHUJA	MS. JASMINE DETWANI	9910632676		NA	30.07.2024

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	<b>COURT-04</b>		304	RECOVERY	CS (COMM)-837/2024	02.08.2024	SBI VS. HIRA LAL	SH. VIJAY PRAKASH	9810210832		vijayprakash9682@gmail.com	29.07.2024
			304	ARBITRATION U/S 34	OMP (COMM)-72/2024	03.08.2024	RAJ KUMAR VS. M/S EQUITAS SMALL FINANCE BANK LTD.	SH DEEPAK YADAV	9999980081		deepkayadavadvocate@gmail.com	01.08.2024
			304	ARBITRATION U/S 34	OMP (COMM)-71/2024	03.08.2024	RAJ KUMAR VS. M/S EQUITAS SMALL FINANCE BANK LTD.	SH DEEPAK YADAV	9999980081		deepkayadavadvocate@gmail.com	31.07.2024
			304	ARBITRATION U/S 9	OMP (I) (COMM)-807/2024	06.08.2024	IDFC FIRST BANK LTD. VS. AASHA MEENA	SH. JOGINDER SUKHIJA	9810315334		jusjutid@gmail.com	01.08.2024
			304	ARBITRATION U/S 9	OMP (I) (COMM)-807/2024	06.08.2024	IDFC FIRST BANK LTD. VS. PAPPUSINGH	SH. JOGINDER SUKHIJA	9810315334		jusjutid@gmail.com	02.08.2024
			304	ARBITRATION U/S 9	OMP I COMM 813/2024	06.08.2024	IDFC FIRST BANK LIMITED VS. BIHARI VISHWAKARMA	SH. JOGINDER SUKHIJA	9810315334		jusjutid@gmail.com	03.08.2024
			304	ARBITRATION U/S 9	OMP I COMM814/2024	06.08.2024	IDFC FIRST BANK LIMITED VS. KISHAN KUMAR	SH. JOGINDER SUKHIJA	9810315334		jusjutid@gmail.com	03.08.2024
			304	EXECUTION	EXECUTION (COMM)324/2024	07.08.2024	SHAILUSTA LOGISTICS PVT LTD VS. DUBOND PRODUCTS PVT LTD	VIVEK SINGH	9810182555		LEXALLIANCE.VIVEK@GMAIL.COM	05.08.2024
			304	RECOVERY	CS (COMM)860/2024	07.08.2024	THE NAINITAL BANK LTD VS. POOJA YADAV	ALOK MOHAN	9818404186		ALOKMPI@GMAIL.COM	05.08.2024
			304	RECOVERY	CS (COMM)859/2024	07.08.2024	THE NAINITAL BANK LTD VS. POOJA YADAV	ALOK MOHAN	9818404186		ALOKMPI@GMAIL.COM	05.08.2024
			304	RECOVERY	CS (COMM)-862/2024	08.08.2024	M/s RAD CONSULTANCY PVT LTD. Vs GAURAV CHAHAL	MS. POONAM RIMAL	9643501636		advocatepoonam89@gmail.com	25.07.2024
			304	EXECUTION	EXECUTION (COMM)325/2024	08.08.2024	BHAGWATI ORGANICS VS. SECTICIDE INDIA PVT. LTD.	SH. N.K. AGGARWAL	9818342898		advnkaggarwal@gmail.com	07.08.2024
			304	EXECUTION	EXECUTION (COMM)337/2024	16.08.2024	RAJ KUMAR KAPOOR VS. KAMAL KAPOOR	PRAVINDRA SHARMA	8588837515		SHARMABABLU001@YAHOO.CO.IN	07.08.2024

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			304	RECOVERY	CS (COMM)-882/2024	16.08.2024	JAI DAYAL KAPOOR VS. VARDHMAN ENTERPRISES	SHYAM AGGARWAL	9810062835	NA		08.08.2024
			304	RECOVERY	CS (COMM)-884/2024	16.08.2024	NAZAAKAT DESIGN HERITAGE PVT LTD VS. KALA MANDIR	IRA GUPTA	9818976099		IRAGUPTA27@GMAIL.COM	08.08.2024
			304	ARBITRATION U/S 9	OMP (I) (COMM)-837/2024	16.08.2024	IDFC FIRST BANK LIMITED VS. LAVNISH MALHOTRA	JOGINDER SUKHIJA	9810315334		JUSJURIS@GMAIL.COM	08.08.2024
			304	EXECUTION	EX (COMM)342/2024	17.08.2024	SAMANVYA INFRASTRUCTURE PVT LTD VS. DELHI JAL BOARD	SYNERGY LEGAL	8588856062	NA		16.08.2024
			304	RECOVERY	CS (COMM)888/2024	17.08.2024	DEEPAK KUMAR PAHUJA VS. SHASHANK SINGHAL	SHIVENDRA PRATAP SINGH	9953394364		SHIVENDRA@THEACMECO.COM	13.08.2024
			304	RECOVERY	CS (COMM)908/2024	22.08.2024	VIPIN KUMAR V/S MCD AND ANR	SATYENDER KR SINGH	98111615325		SKSINGHL16@GMAIL.COM	13.08.2024
			304	RECOVERY	CS (COMM)910/2024	22.08.2024	SARDARI LAL AND COMPANY VS. PRATEEK REALTORS INDIA PVT LTD	ANIL SETHI	9873439342		ASETHIADVOCATE@YAHOO.COM	17.08.2024
			304	ARBITRATION U/S 9	OMP I COMM850/2024	28.08.2024	IDFC FIRST BANK LIMITED VS. ASIF KHAN	RAHUL KASHYAP	9205511796		LEXPACIFIC03@GMAIL.COM	17.08.2024
			304	ARBITRATION U/S 9	OMP I COMM 849/2024		IDFC FIRST BANK LIMITED VS. NARESH KUMAR	RAHUL KASHYAP	9205511796		LEXPACIFIC03@GMAIL.COM	17.08.2024
			304	ARBITRATION U/S 9	OMP I COMM 848/2024	28.08.2024	IDFC FIRST BANK LIMITED VS. RAMESH KUMAR	RAHUL KASHYAP	9205511796		LEXPACIFIC03@GMAIL.COM	17.08.2024
			304	ARBITRATION U/S 9	OMP I COMM 847/2024	28.08.2024	IDFC FIRST BANK LIMITED VS. MAHENDRA SINGH	RAHUL KASHYAP	9205511796		LEXPACIFIC03@GMAIL.COM	17.08.2024
			304	EXECUTION	EX (COMM)366/2024	29.08.2024	KOTAK MAHINDRA BANK LTD VS. AMIT SHARMA ANDORS	RAVINDRA SINGH RAWAT	9871144756		RAVINDRAADVOCATE@GMAIL.COM	22.08.2024
			304	ARBITRATION U/S 34	OMP I (COMM)/864/2024	29.08.2024	IDFC FIRST BANK LIMITED VS. DINESH KUMAR	JOGINDER SUKHIJA	9810315334		JUSJURIS@GMAIL.COM	22.08.2024

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			304	EXECUTION	EX (COMM)-369/2024	30.08.2024	RAMESH ARORA VS. DEVENDER KR. SHARMA	SH. SURESH SHARMA	8368820180		62.ssiresj/sjarma@gmail.com	25.08.2024
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305, BLOCK THC/DELHI	EXTN. EXECUTION	Execution (Comm)/237/2024	01/08/24	OP AND SONS TRADERS PVT LTD Vs MANSHU ARORA	MANJU JAIN	98t832162		manjujain3.97@gmail.com	05/07/24
			305, BLOCK THC/DELHI	EXTN. ARBITRATION	OMP (COMM)/43/2024	01/08/24	PRABHAKAR LANDGE Vs SBICARDS AND PAYMENTS SERVICE LTD	Sh. Nitesh Kumar	9643183591, 7217637709		niteshkadvocale@gmail.com	06/07/24
			305, BLOCK THC/DELHI	EXTN. RECOVERY	CS (COMM)/709/2024	01/08/24	SANJAY KUMAR GOYAL Vs SWASTIK SALES CORPORATION	K. REHMAN	9899429900		jkgarg800@gmail.com	08/07/24
			305, BLOCK THC/DELHI	EXTN. ARBITRATION U/S 9	OMP (I) (COMM)/547/2024	01/08/24	TATA CAPITAL LTD Vs SULTAN CHOUDHARY	ANISH BHOLA(P),	9811452022		Anish bhola17@yahoo.com	12/08/24
			305, BLOCK THC/DELHI	EXTN. EXECUTION	Execution (Comm)/236/2024	01/08/24	GEODIS INDIA PVT LTD Vs PERTECH EXPORTS PVT LTD	Dhruv Chawla(P),	9971897143/9811043710		vchawla@krcco.co.in	12/08/24

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			305, BLOCK THC/DELHI	EXTN. RECOVERY	CS (COMM)/708/2024	01/08/24	VK JAIN Vs SHUBHAM SHARMA	ARCHIT SINGHAL(P),	9599043045		legal@sigmalegal.in.	20.03.2024
			305, BLOCK THC/DELHI	EXTN. ARBITRATION	ARB A (COMM)/2/2024	01/08/24	MS GANDHI ELECTRICALS AND ELECTRONICS Vs NEOGROWTH CREDIT PRIVATE LIMITED	Sonam Sharma(P),	9871102052,9811079853		anishlWkdatta.in;sonam@kdatta.in	20.03.2024
			305, BLOCK THC/DELHI	EXTN. ARBITRATION U/S 9	OMP (I) (COMM)/569/2024	06/08/24	IDFC FIRST BANK Vs HARANDAR SINGH MALIK	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	22.08.2024
			305, BLOCK THC/DELHI	EXTN. RECOVERY	Counter Claim/32/2024	08/08/24	RAJENDER KUMAR MALHOTRA Vs AMIT AGGARWAL	BRIJESH JOHAR	9810565455		joharbrijesh65@gmail.com	22.08.2024
			305, BLOCK THC/DELHI	EXTN. ARBITRATION U/S 9	OMP (I) (COMM)/595/2024	08/08/24	HDFC BANK LTD Vs BHURAN SINGH	ANISH BHOLA(P),	9811452022		Anish bholal7@vahoo.com	23.08.2024

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			305, EXTN. BLOCK THC/DELHI	ARBITRATION U/S 9	OMP (I) (COMM)/594/2024	08/08/24	HDFC BANK LTD Vs DHARMENDER YADAV	ANISH BHOLA(P),	9811452022		Anish bhola17@vahoo.com	23.08.2024
			305, EXTN. BLOCK THC/DELHI	ARBITRATION U/S 9	OMP (I) (COMM)/593/2024	08/08/24	HDFC BANK LTD Vs SHOWKAT NAZIR	ANISH BHOLA(P),	9811452022		Anish bhola17@vahoo.com	23.08.2024
			305, EXTN. BLOCK THC/DELHI	RECOVERY	CS (COMM)/748/2024	12/08/24	AGRICO ORGANICS LTD Vs KHERA AGRO AGENCY	AMANDEEP SINGH	9873967070		mandeep@ads:indcompany.com	25.08.2024
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM.)	845/2024	5.08.2024	MAHESH CHAND GOYAL VS. MOHAN TRADING CO. AND ORS.	SH. SUNIL GUPTA	8860313311		advsg@yahoo.com	02-08-2024
			410	OMP (I) (COMM)	809/2024	06.08.2024	IDFC BANK LTD. VS. SANJAY KUMAR	SH. JOGINDER SUKHIJA	9810315334		Jusjuris@gmail.com	02-08-2024
			410	CS (COMM.)	857/2024	07.08.2024	STATE BANK OF INDIA VS. MANOJ KUMAR SHARMA	SH. VIJAY PRAKASH	9810210832		vijayprakash9682@gmail.com	27-07-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			410	CS (COMM.)	868/2024	07.08.2024	TRAVEL N MORE INDIA PVT. LTD. VS. ORIENT CRAFT FASHION INDUSTRIES LTD. AND ORS.	SH. VINEET MALHOTRA	8588011144		advocatevmalhotra@gmail.com	02-08-2024
			410	CS (COMM.)	870/2024	09.08.2024	STATE BANK OF INDIA VS. MRS. LAKSHMI DEVI	SH. KRISHAN KUMAR	990577700		krishankumar@gmail.com	06-08-2024
			410	EXECUTION (COMM.)	326/2024	09.08.2024	CANARA BANK VS. M/S. ADCOM DANCE COMPANY AND ANR.	MS. REKHA RUSTAGI	810168405		Rekharustagi@gmail.com	02-08-2024
			410	CS (COMM.)	876/2024	12.08.2024	PREM PRAKASH MODI VS. NARESH MISHRA	SH. RAMIT RANA	8800728833		RamitRana89@gmail.com	09-08-2024
			410	CS (COMM.)	879/2024	14.08.2024	ADIDAS AG VS. ASHOK KUMAR	SH. PRAMOD KUMAR SINGH	9718209970		aastha@thelegist.com	09-08-2024
			410	EXECUTION (COMM.)	333/2024	14.08.2024	RADHA KASERA VS. SHRI RAM JAIWAL AND ANR.	SH. SUMIT KUMAR RANA	9818621098		advsumitrana@gmail.com	07-08-2024
			410	OMP (I) (COMM)	841/2024	17.08.2024	IDFC BANK LTD. VS. RAM VEER BHATI	SH. JOGINDER SUKHIJA	9810315334		Jusjuris@gmail.com	13-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			410	OMP (I) (COMM)	842/2024	17.08.2024	IDFC BANK LTD. VS. ANJALI MEHDIRATTA AND ANR.	SH. JOGINDER SUKHIJA	9810315334		Jusjuris@gmail.com	13-08-2024
			410	MISC. (DJ)	360/2024	21.08.2024	ICICI BANK LTD. VS. KARTAR SINGH	SH. HEMANT GUPTA	011-45141119		Juris@hemantgupta.in	13-08-2024
			410	OMP (COMM)	76/2024	27.08.2024	M/S. AMAR ALPHAGENS ENTERPRISES VS. M/S. KETALSAAL RETAILS LLP & ORS.	SH. DEEPAK VASHISHT	9811217875		vashishtassociates99@gmail.com	24-08-2024
			410	CS (COMM.)	922/2024	28-08-2024	M/S PRANAV CREATIONS PVT. LTD. VS. M/S. SHUBHANGI SAREE CENTRE	SH. ROHIT MISHRA	7838214595		rohitmishra369@gmail.com	20-08-2024
			410	OMP(I) (COMM)	851/2024	28-08-2024	AXIS BANK LTD. VS. VIPIN KUMAR JAIN	MS. SUNITA SINGH	9871040589		INDOLEXLAW@GMAIL.COM	20-08-2024
			410	CS (COMM.)	925/2024	24-08-2024	ADIDAS AG VS. ASHOK KUMAR	SH. PRAMOD KUMAR SINGH	9718209970		aastha@thelegist.com	24-08-2024
			410	OMP(I) (COMM)	865/2024	29-08-2024	IDFC BANK LTD. VS. YOGENDER SINGH	SH. JOGINDER SUKHIJA	9810315334		Jusjuris@gmail.com	26-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			410	OMP (COMM)	77/2024	29-08-2024	VIKRAM SINGH TOMAR VS. KOTAK MAHINDRA PRIME LTD.	SH. SUMIT BEHL	87505955884		sumit.lawyers@gmail.com	17-08-2024
			410	CS (COMM.)	934/2024	30-08-2024	FILEX SYSTEMS PVT. LTD. VS. AMBIKA ARORA	SH. VINAY MOHAN	7289068560		vinaymohan_legal@yajhoo.in	28-08-2024
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 793/2024	01.08.2024	IDFC FIRST BANK LTD. VS GOSWAMI RAKESH BHARATHI	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo.com	30.07.2024
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 801/2024	05.08.2024	M/S B.D. CREDIT LTD. VS SANDEEP KUMAR	DEEPAK YADAV	9999980081		deepakyadavadvocate@gmail.com	01.08.2024
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 844/2024	05.08.2024	STATE BANK OF INDIA VS NAMAN PANCHAL	VIJAY PRAKASH	9810210832		VIJAYPRAKASH9682@gmail.com	29.07.2024
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 810/2024	06.08.2024	IDFC FIRST BANK LTD. VS VIRPAL CHHOTE	JOGINDER SUKHIJA	9810315334		jusjuris@gmail.com	03.08.2024
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 811/2024	06.08.2024	IDFC FIRST BANK LTD. VS JITESH KESHU	JOGINDER SUKHIJA	9810315334		jusjuris@gmail.com	03.08.2024
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 812/2024	06.08.2024	IDFC FIRST BANK LTD. VS SANJEEV KAILASH	JOGINDER SUKHIJA	9810315334		jusjuris@gmail.com	05.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 867/2024	09.08.2024	STATE BANK OF INDIA VS MR. SONU (NOW DECEASED)	KRISHAN KUMAR	9990577700		krishenkumar@gmail.com	07.08.2024
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 869/2024	09.08.2024	STATE BANK OF INDIA VS LAXMI	KRISHAN KUMAR	9990577700		krishenkumar@gmail.com	08.08.2024
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 872/2024	12.08.2024	INDUSTRIAL ELECTRIC CORPORATION VS INDOSPRI BARS (P) LTD.	SWADESH BANSAL	9899848679		swadeshbansal73804@gmail.com	06.08.2024
			COURT 302	ROOM CIVIL SUIT	CS(COM) 881/2024	16.08.2024	M/S SS BUILDWELL PRIVATE LIMITED AND ANR. VS M/SS PARAMOUNT DIGITAL MEDIA SERVICES PVT. LTD.	HARGUN SINGH KALRA	9818610321		mail@gandhipartners.com	08.08.2024
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 885/2024	16.08.2024	SHRI RAJENDER BERA VS HEMANT KUMAR	SUMIT KUMAR CHAUHAN	9599501822		SEMPER.FIDELIS.JUS@GMAIL.COM	14.08.2024
			COURT 302	ROOM CIVIL SUIT	MISC. DJ 482/2024	20.08.2024	ANKUR SAGAR VS JITENDER KUMAR	HIMANSHU SONI	9999053876		advhsoni@gmail.com	16.08.2024
			COURT 302	ROOM CIVIL SUIT	OMP(I) COMM 843/2024	20.08.2024	IDFC FIRST BANK LTD. VS JOGINDER SHRIKISHAN SHARMA	JOGINDER SUKHIJA	9810315334		jusjuris@gmail.com	14.08.2024
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 915/2024	23.08.2024	CENTRAL BANK OF INDIA VS MEENA	K & K Legal	9871226784		kkmudgi129@gmail.com	25.07.2024
			COURT 302	ROOM CIVIL SUIT	OMP(I) COMM 852/2024	28.08.2024	IDFC FIRST BANK LTD. VS MALKEET SINGH	RAHUL KASHYAP	9205511796		LEXPECIFIC03@GMAIL.COM	22.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	308EXTENSION BLOCK THC	RECOVERY OF MONEY	CS (COMM) 835/24	01.08.2024	AKDK JAIN TRADING PVT LTD VS SANJAY BHARDWAJ	SANTOSH KUMAR SHUKLA	9717973422	NA		30.07.2024
			308EXTENSION BLOCK THC	RECOVERY OF MONEY	CS (COMM) 854/24	06.08.2024	LAJPAT AGGARWAL VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525		SKSINGH116@GMAIL.COM	07.08.2024
			308EXTENSION BLOCK THC	RECOVERY OF MONEY	CS (COMM) 855/24	06.08.2024	INDIA TRADERS VS AMIT LEATHER SHOES	NAGENDRA KUMAR	9810098503	N.A		05.08.2024
			308EXTENSION BLOCK THC	TRADE MARK ACT	CS (COMM) 856/24	06.08.2024	VIJAYANT SONI PROP OF SHRI BANKE BIHARI SAMOSE WALE VS SANJAY SONI	RISHI KANT MISHRA	9268403018		RISHIKAANT_MISHRA@YAHOO.COM	05.08.2024
			308EXTENSION BLOCK THC	RECOVERY OF MONEY AND DAMAGES	CS (COMM) 880/24	14.08.2024	STATE BANK OF INDIA VS RAVI KUMAR	JEEWAN PARKASH GUPTA	9810099243		JPGADVOCATE@GMAIL.COM	09.08.2024
			308EXTENSION BLOCK THC	ARBITRATION & CONCILIATION ACT	OMP (COMM) 824/24	14.08.2024	TATA VS SULTAN CHAUDAHRY	ANISH BHOLA	9811452022		ANISHBHOLA17@YAHOO.COM	02.05.2024
			308EXTENSION BLOCK THC	TRADE MARK ACT	CS (COMM) 883/24	16.08.2024	ANIL JAIN VS RAJAN BHUTANI	V.K. PURI	981159395		PURI PURIS@YAHOO.COM	12.08.2024
			308EXTENSION BLOCK THC	ARBITRATION & CONCILIATION ACT	OMP(I) (COMM) 834/24	16.08.2024	IDFC FIRST BANK LTD VS MADHU RAGHUBAR SINGH	JOGINDER SUKHIJA	9810315334		JUSJRIS@GMAIL.COM	12.08.2024
			308EXTENSION BLOCK THC	ARBITRATION & CONCILIATION ACT	OMP (I) (COMM) 833/24	16.08.2024	IDFC FIRST BANK LTD VS VERMA LOGISTICS	JOGINDER SUKHIJA	9810315334		JUSJRIS@GMAIL.COM	12.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			308EXTENSION BLOCK THC	SPECIFIC RELIEF ACT	CS (COMM) 890/24	17.08.2024	SHIVAKRITI AGRO PVT LTD VS KARTHICK TRADERS	SIDHARTH ARORA	9839211111		SIDHARTHARORA@LIVE.COM	14.08.2024
			308EXTENSION BLOCK THC	RECOVERY OF MONEY	CS (COMM) 901/24	20.08.2024	VIPIN KUMAR VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525		SKSINGH116@GMAIL.COM	16.08.2024
			308EXTENSION BLOCK THC	RECOVERY OF MONEY	CS (COMM) 907/24	21.08.2024	RITEESH VERMA VS RED PRINT PVT LTD	VISHWENDRA VERMA	91987174611		VERMA.VISHWENDRA@YAHOO.COM	17.08.2024
			308EXTENSION BLOCK THC	RECOVERY OF MONEY	CS (COMM) 918/24	27.08.2024	DFS AGRI FOODS PVT LTD VS BRIJ MOHAN BHAGWAN GOSHWAMI	RAJIV RAHEJA	9811826000		RRAJIVE@YAHOO.COM	22.08.2024
			308EXTENSION BLOCK THC	TRADE MARK ACT	CS (COMM) 924/24	29.08.2024	HAMDARD NATIONAL FOUNDATION (INDIA) LTD VS ZEE LABORATORIES LIMITED	SHIVENDRA PRATAP SINGH	9953394364		SHIVENDRA@THEACMECO.COM	24.08.2024
			308EXTENSION BLOCK THC	ARBITRATION & CONCILIATION ACT	OMP(I) (COMM) 860/24	28.08.2024	IDFC FIRST BANK LTD VS MONU KUNDAL LAL	JOGINDER SHUKHIJA	9810315334		JUSJNIS@GMAIL.COM	26.08.2024
			308EXTENSION BLOCK THC	EXECUTION PETITION	EX (COMM)331/24	13.08.2024	M/S PAYAL POLYPLAST PVT LTD VS M/S PLATINUM POLYMERS	AMIT GUPTA	9810224624			07.08.2024
			308EXTENSION BLOCK THC	MISC. APPLICATION	MISC. DJ/480/24	17.08.2024	NITIN ARORA VS DINESH GUPTA	AMIT SHARMA	9711140436		AMITLEGAL86@GMAIL.COM	09.08.2024
			308EXTENSION BLOCK THC	EXECUTION PETITION	EX (COMM)348/24	21.08.2024	M/S S CHAND AND CO. LTD VS M/S GUNJAN TRADEMARKS PVT LTD	RAJESH KUMAR	9810195013		ANJUBAJAJ@YAHOO.COM	20.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	309 THIRD FLOOR EXTENTION BLOCK	Execution	Execution (Comm)/313/2024	01-08-2024	M/s Jagdamba Store Vs M/s Vipul Hotels And Resorts Pvt Ltd	Shubhashish Roy(P),	9899986943		nailsahayadvocate@ yahoo.co.in	21-06-2024
			309 THIRD FLOOR EXTENTION BLOCK	OMP (Comm.)	OMP (COMM)/68/2024	02-08-2024	M/s Ardour Pack Pvt Ltd Vs M/s Clix Capital Services Pvt Ltd	BHANU MOHAN(P),	9560704117		NA	01.08.2024
			309 THIRD FLOOR EXTENTION BLOCK	OMP (Comm.)	OMP (I) (COMM)/794/2024	03-08-2024	IDFC FIRST Bank LTD Vs RAKIESH KUMAR BOKOLIA	JOGINDER SUKHIJA(P),	9810315334		jusjuris@gmail.com	02.08.2024
			309 THIRD FLOOR EXTENTION BLOCK	Execution	Execution (Comm)/328/2024	09-08-2024	Amritpal Singh Vs Municipal Corporaation of Delhi	satyendra kumar singh(P),	9069075551		sksingh116@gmail.co m	08.08.2024
			309 THIRD FLOOR EXTENTION BLOCK	Cs (Comm.)	CS (COMM)/875/2024	12-08-2024	SHABEENA Vs AADIL KHAN	Muddassir Daiyyan(P),	9818712378		muddasir.daiyyan@g mail.com	09.08.2024
			309 THIRD FLOOR EXTENTION BLOCK	OMP (Comm.)	OMP (COMM)/73/2024	12-08-2024	Shellz India Pvt Ltd Vs Binny Wads Pvt Ltd	Namit Suri(P),	9582410211		listing@lexindis.com	09.08.2024
			309 THIRD FLOOR EXTENTION BLOCK	Execution	Execution (Comm)/330/2024	12-08-2024	ARUN AGGARWAL Vs RAVI BAJAJ DESIGNS PVT LTD	SAMRIDHI SAMRIDHI(P),	7011525052, 9899861459		aggarwalmegha29199 8@gmail.com	09.08.2024
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (Comm.)	OMP (I) (COMM)/836/2024	16-08-2024	IDFC FIRST Bank LTD Vs RAJESH KUMAR JUNEJA	JOGINDER SUKHIJA(P),	9810315334		jusjuris@gmail.com	14.08.2024
			309 THIRD FLOOR EXTENTION BLOCK	Misc. DJ	Misc DJ/479/2024	16-08-2024	ROOP KISHORE RASTOGI Vs SAGAR KHARBANDA	SONAL SINHA(P),	9810002285		SINHASONAL0609 @GMAIL.COM	14.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (Comm.)	OMP (I) (COMM)/835/2024	16-08-2024	IDFC FIRST Bank LTD Vs YOGESH BANKOTI	JOGINDER SUKHIJA(P),	9810315334		JUsjuris@gmail.com	14.08.2024
			309 FLOOR EXTENTION BLOCK	THIRD Cs (Comm.)	CS (COMM)/895/2024	17-08-2024	KLJ Polymers And Chemicals Limited Vs Shreyansh Healthcare Private Limited	Jyoti Sharma(P),	999008455		VIKASHSHARMALA WOFFICE@GMAIL.COM	16.08.2024
			309 FLOOR EXTENTION BLOCK	THIRD Cs (Comm.)	CS (COMM)/900/2024	20-08-2024	Rahul Kumar Gola Prop Of M s Shubham Constructions Vs Late Sh Surinder Patwa Through LR	Sunil Satyarthi(P),	9811060737		sunilsatyarthi@yahoo.co.in	17.08.2024
			309 FLOOR EXTENTION BLOCK	THIRD Cs (Comm.)	CS (COMM)/899/2024	20-08-2024	Neelam Agarwal Vs Smart City Solutions India Pvt Ltd	DEEPAK JAIN(P),	8588826199		dkj.adv@gmail.com	17.08.2024
			309 FLOOR EXTENTION BLOCK	THIRD Execution	Execution (Comm)/349/2024	21-08-2024	Rajesh Chitlangia Vs Jitender Singh	SATENDRA KUMAR(P),	9968347727		satendra.gautam85@gmail.com	20.08.2024
			309 FLOOR EXTENTION BLOCK	THIRD Execution	Execution (Comm)/364/2024	27-08-2024	PULAK TRADEX PVT LTD Vs JIYA ALIAS ZIYA ENTERPRISES THROUGH ITS AR	AKASH GUPTA(P),	9599862350		advocatemishra1102@gmail.com	24.08.2024
			309 FLOOR EXTENTION BLOCK	THIRD Execution	Execution (Comm)/365/2024	28-08-2024	Somethingnew Vs One Culture Pvt Ltd	Avinash Shukla(P),	9971027290		nishant@nglaw.in	27.08.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (Comm.)	OMP (I) (COMM)/857/2024	28-08-2024	IDFC FIRST Bank LTD Vs AMARJEET SINGH	JOGINDER SUKHIJA(P),	9810315334		jusjuris@gmail.com	27.08.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (Comm.)	OMP (I) (COMM)/854/2024	28-08-2024	IDFC FIRST Bank LTD Vs RAHUL GAUTAM	JOGINDER SUKHIJA(P),	9810315334		jusjuris@gmail.com	27.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			309 THIRD FLOOR EXTENTION BLOCK	Execution	Execution (Comm)/368/2024	29-08-2024	Steel Metal Tubes India Pvt Ltd Vs Rudra Energies Solution	ANANT RAO(P),	9811486602		jkgarg800F@gmail.com	28.08.2024
			309 THIRD FLOOR EXTENTION BLOCK	Cs (Comm.)	CS (COMM)/930/2024	29-08-2024	Canadian Specialty Vinyls Vs Nandita Sales Private Limited	raveesh thukral(P),	9810166390		MMATASSOCIATES@GMAIL.COM	28.08.2024
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (Comm.)	OMP (I) (COMM)/872/2024	30-08-2024	IDFC FIRST Bank LTD Vs DEEPAK KUMAR	JOGINDER SUKHIJA(P),	9810315334		jusjuris@gmail.com	29.08.2024
			309 THIRD FLOOR EXTENTION BLOCK	Execution	Execution (Comm)/334/2024	14.08.2024	M/s VEE PEE CREATIONS PVT LTD THROUG ACCOUNTANT SH. HARDESH KUMAR VS LAKSHMI GENERAL STORE K D RAO	Sachin Goyal	9873910829			13.08.2024
			309 THIRD FLOOR EXTENTION BLOCK	Execution	Execution (Comm)/340/2024	16.08.2024	PRINCEM ORNAMENTS PVT. LTD. VS M/s IV JEWELLERS THROUGH ITS PROPRIETOR SH. VIPAN NISCHAL	Varun Gupta	9810476767		gupta.varun1@gmail.com	14.08.2024
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	307	Civil	CS (COMM)/834/2024	01-08-2024	Pidilite Industries Limited Vs Gian Chand Bansal	Divyam Agarwal	8595047596		admin@alclegal.in	31-07-2024
			307	Civil	CS (COMM)/842/2024	03-08-2024	KUMAR FOOD INDUSTRIES LTD Vs M/S KARAN FOODS	Neeraj Grover	9810376869		groverindia@outlook.com	02-08-2024
			307	Civil	OMP (I) (COMM)/800/2024	03-08-2024	IDFC FIRST Bank LTD Vs PRADEEP KUMAR	JOGINDER SUKHIJA	9810315334		jusjuris@gmail.com	02-08-2024
			307	Civil	Execution (Comm)/323/2024	06-08-2024	Mukesh Kumar Kashyap Vs M/s Oberoi Electric and Machinery Store	RANJAN DOSHI	7011312145		N.A.	02-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			307	Civil	OMP (I) (COMM)/799/2024	03-08-2024	IDFC FIRST Bank LTD Vs NEEL KAMAL	JOGINDER SUKHIJA	9810315334		jusjuris@gmail.com	01-08-2024
			307	Civil	Execution (Comm)/319/2024	05-08-2024	Nittu Creations Private Limited Vs Anand Mehra	ARUN KUMAR	9810131832		onlinearun@yahoo.co.in	03-08-2024
			307	Civil	CS (COMM)/850/2024	06-08-2024	CANARA BANK Vs M/s NOVELTY ENTERPRISES	Vinod Gupta	9891954484		counsel.vinodgupta@gmail.com	04-08-2024
			307	Civil	Execution (Comm)/322/2024	06-08-2024	Pankaj Mittal Vs Union of India	BHUPESH NARULA	9810260246		info@iconofhuminity.com	03-08-2024
			307	Civil	OMP (I) (COMM)/815/2024	12-08-2024	TATA CAPITAL LTD Vs SUKHBIR DAGAR	ANISH BHOLA	9811452022		anish_bhola17@yahoo.com	08-08-2024
			307	Civil	CS (COMM)/878/2024	13-08-2024	Nike Innovate CV Vs Ashok Kumar (Unknown)	Aastha Sharma	9718209970		aastha@thelegist.com	09-08-2024
			307	Civil	Execution (Comm.)/335/2024	14-08-2024	M/s NOVA POLYCHEM Vs M/s O-CHEM SEALERS PVT LTD	MOHAN SHARMA	9811137173		mslegalchoice@gmail.com	10-08-2024
			307	Civil	Execution (Comm.)/336/2024	14-08-2024	AMITABH AGARWAL Vs M/s Garware Paints Ltd	MOHAN SHARMA	9811137173		mslegalchoice@gmail.com	10-08-2024
			307	Civil	CS (COMM)/877/2024	13-08-2024	Virkamal Optics Private Limited Vs Jigar Jayant Vasa	SHIVENDRA PRATAP SINGH	9953394364		shivendra@theacmec.com	08-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			307	Civil	OMP (I) (COMM)/827/2024	16-08-2024	IDFC FIRST BANK LTD Vs DARSHAN DALBIR	JOGINDER SUKHIJA	9810315334		jusjuris@gmail.com	13-08-2024
			307	Civil	CS (COMM)/905/2024	21-08-2024	Adidas AG Vs ASHOK KUMAR	Aastha Sharma	9718209970		aastha@thelegist.com	17-08-2024
			307	Civil	CS (COMM)/914/2024	22-08-2024	Shri Hari Rice Processors Vs Rajesh Kumar	Pradeep Rana	8586877727		pprlawassociatesllp@gmail.com	13-08-2024
			307	Civil	CS (COMM)/913/2024	22-08-2024	Vani Prakashan Group Vs Sanage Publishing House LLP	Ritwik Parikh	9999320409		ritwikoff@outlook.com	21-08-2024
			307	Civil	Execution (Comm)/358/2024	22-08-2024	M/s REACH INTERNATIONAL Vs Haicheng (India) Engineering Pvt Ltd	Vaibhav Mahajan	9899805856		vaibhav@mahajan.law	13-08-2024
			307	Civil	Execution (Comm)/357/2024	22-08-2024	KENT INDUSTRIES Vs THE RED FOX CABLES ENTERPRISES	RITA SANGHAVI	9953413632		adv.rita.sanghavi@gmail.com	13-08-2024
			307	Civil	CS (COMM)/921/2024	27-08-2024	VINAY GOYAL Vs M/s JINDAL TRADERS	SHANTNU AGGARWAL	9999347367		officeofshantnuagg@gmail.com	23-08-2024
			307	Civil	CS (COMM)/932/2024	30-08-2024	PAPPU SETH Vs MUNICIPAL CORPORATION OF DELHI THROUGH ITS COMMISSIONER	Vikas Sharma	9810566116		advocatevikassharma1@gmail.com	25-08-2024
			307	Civil	OMP (I) (COMM)/859/2024	28-08-2024	IDFC FIRST Bank LTD Vs VINOD KAPOOR	JOGINDER SUKHIJA	9810315334		jusjuris@gmail.com	26-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			307	Civil	OMP (I) (COMM)/861/2024	28-08-2024	IDFC FIRST Bank LTD Vs RAJ BHAWAN YADAV	JOGINDER SUKHIJA	9810315334		jusjuris@gmail.com	26-08-2024
			307	Civil	CS (COMM)/937/2024	30-08-2024	LOREAL INDIA PRIVATE LIMITED Vs ASHOK KUMAR AND ORS.	Shravan Bansal	9990605966		unitedmark@unitedandunited.com	28-08-2024
			307	Civil	OMP (I) (COMM)/874/2024	31-08-2024	IDFC FIRST Bank LTD Vs KAUSHAL KUMAR	JOGINDER SUKHIJA	9810315334		jusjuris@gmail.com	29-08-2024
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	COURT ROOM 310	OMP (COMM)	OMP (COMM)/70/2024	02-08-2024	RAJ KUMAR Vs M/s EQUITAS SMALL FINANCE BANK LTD	Deepak Yadav(P),	9999980081		DeepakYadavAdvocate@gmail.com	31-07-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/843/2024	03-08-2024	PUNEET GOYAL Vs MOHAN TRADING CO AND ORS	Sunil Gupta	8860313311		advsg@yahoo.com	02-08-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/871/2024	09-08-2024	M/s CAPITAL PLASTIC HOUSE Vs M/s HINDUSTON INDUSTRIES	KRISHANA KUMAR SINGH(P),	9810673660		advkksingh@gmail.com	02-08-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/820/2024	13-08-2024	IDFC FIRST BANK LTD Vs SANTOSH KUMAR CHAURASIYA	JOGINDER SUKHIJA(P),	9810315334		jusjuris@gmail.com	09-08-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/886/2024	16-08-2024	UNDER ARMOUR INC Vs Ashok Kumar	Aastha Sharma	9718209970		aastha@thelegist.com	13-08-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/887/2024	16-08-2024	PANKAJ BANSAL Vs R B FOODS PRODUCT	Amit Tomar(P),	8800442587		amit@tomarnassociates.com	13-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			COURT ROOM 310	CS (COMM)	CS (COMM)/917/2024	24-08-2024	VARUN TEXTILES Vs M/S SHUBHANGI SAREE COLLECTION	Rohit Mishra(P),	7838214595		rohitmishra369@gmail.com	20-08-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/916/2024	24-08-2024	MOHD FAHIM Vs M/S ORIENTAL INSURANCE COMPANY LTD AND ANR	R. B. Singh	9810822162		advocaterbsingh1962@gmail.com	21-08-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/931/2024	29-08-2024	VISHAL SEHGAL Vs RUNGTA IRRIGATION LTD	Karanpreet singh	9899604908		karansatron50@gmail.com	23-08-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/936/2024	30-08-2024	KRISHAN KUMAR GUPTA Vs MUNICIPAL CORP OF DELHI AND ANR	satyendra kumar singh(P),	9811161525		sksingh116@gmail.com	29-08-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/873/2024	30-08-2024	IDFC FIRST Bank LTD Vs ARVIND KUMAR	JOGINDER SUKHIJA(P),	9810315334		jusjuris@gmail.com	28-08-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/881/2024	31-08-2024	IDFC FIRST BANK LTD Vs MADHU BALA	JOGINDER SUKHIJA(P),	9810315334		jusjuris@gmail.com	29-08-2024
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/880/2024	31-08-2024	IDFC FIRST BANK LTD Vs RAJNI RAMESHWARDASS	JOGINDER SUKHIJA(P),	9810315334		jusjuris@gmail.com	29-08-2024
			COURT ROOM 310	Ex (Comm)	Ex (Comm)/341/2024	16-08-2024	NEERAJ AGGARWAL VS HARMEET SINGH	UTSAV PANDEY	9555008144		advocateutsav89@gmail.com	22-07-2024
12	SH. RAVINDER BEDI, JUDGE, COMMERCIAL COURT	Central District	401	CS COMM	838/2024	02.08.2024	SONIA PUNJABI V/S HARVINDER SINGH	MOHD. BABAR	9891146454		MOHDBABARADV@GMAIL.COM	01.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			401	EX COMM	315/2024	02.08.2024	STATE BANK OF INDIA V/S BRIJ MOHAN	PRANSHU VASHISHTHA	9999737225		PRANSHU11.VASHISHTHA@GMAIL.COM	27.07.2024
			401	EX COMM	316/2024	02.08.2024	STATE BANK OF INDIA V/S ARUN KUMAR	PRANSHU VASHISHTHA	9999737225		PRANSHU11.VASHISHTHA@GMAIL.COM	10.07.2024
			401	OMP (I) COMM	797/2024	03.08.2024	IDFC FIRST BANK LTD V/S ZUBAIR ANEES	JOGINDER SUKHIJA	9810315334		JUSJURIS@GMAIL.COM	01.08.2024
			401	OMP (I) COMM	804/2024	05.08.2024	IDFC FIRST BANK LTD V/S JAVED SAKRUDDIN & ORS	JOGINDER SUKHIJA	9810315334		JUSJURIS@GMAIL.COM	02.08.2024
			401	EX COMM	320/2024	06.08.2024	M/S ROOP INTERNATIONAL V/S SANJAY KOTHARI	PRAMOD KR. YADAV	8802915569		PRAMODYADAV60180@GMAIL.COM	23.07.2024
			401	CS COMM	851/2024	06.08.2024	INLAND WORLD LOGISTICS PVT LTD V/S NEERU ANAND	J.P SHEKHAWAT	9811165702			27.07.2024
			401	CS COMM	858/2024	07.08.2024	THE NAINITAL BANK LTD V/S POOJA YADAV	SALOK MOHAN	9675678910		ALOKMPI@GMAIL.COM	26.07.2024
			401	MISC DJ	477/2024	14.08.2024	DINESH SHARMA V/S SOMPAL	VISHAL SONI	9818348100		VISHALSONIADV@GMAIL.COM	09.08.2024
			401	OMP (I) COMM	838/2024	16.08.2024	IDFC FIRST BANK LTD V/S DHARPAL RADHE	JOGINDER SUKHIJA	9810315334		JUSJURIS@GMAIL.COM	13.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			401	OMP (I) COMM	839/2024	16.08.2024	IDFC FIRST BANK LTD V/S BHUPENDRA SINGH	JOGINDER SUKHIJA	9810315334		JUSJURIS@GMAIL.COM	13.08.2024
			401	CS COMM	904/2024	21.08.2024	M/S SAKARNI PLASTER INDIA PVT LTD. V/S SHUBHAM MAURYA	PRADEEP KR. AGRAWAL	8588857704		VERTICAL.LEGAL@GMAIL.COM	14.08.2024
			401	CS COMM	920/2024	27.08.2024	M/S SHAKTI TRADING V/S M/S JINDAL TRADERS & ORS	SHANTANU AGRAWAL	9999347367		OFFICEOFSHANTNUAGG@GMAIL.COM	23.08.2024
			401	OMP (I) COMM	862/2024	28.08.2024	IDFC FIRST BANK LTD V/S MANISH SOLANKI	JOGINDER SUKHIJA	9810315334		JUSJURIS@GMAIL.COM	26.08.2024
			401	CS COMM	938/2024	30.08.2024	ARIHANT ENTERPRISES V/S RCC INFRA VENTURES LTD AND ORS	NAMAN ISSRANI	9711156516		ADVNAMANISSRANI@GMAIL.COM	29.08.2024
			401	CS COMM	933/2024	30.08.2024	S P KANUGO V/s ECOSURE PULPMODLING TECHNOLOGIES LTD.	SARTHAK KATYAYEN	9810133604		TRIDENTLAW@HOTMAIL.COM	23.08.2024
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	402	CIVIL	CS (COMM)/839/2024	02-08-2024	M/s Bharat Engineers And Consultants Vs Municipal Corporation Of Delhi	Avinash Kumar Trivedi(P),	9871441764		aktrivedilawoffices@gmail.com	31-07-2024
			402	CIVIL	CS (COMM)/840/2024	02-08-2024	Sri Narayan Mercantiles Pvt Ltd Vs NITCO MARBLE GRANITE PRIVATE LIMITED	manu minocha(P),	9810226947		Zestlaw418@A\$eitr.com	01-08-2024
			402	ARBITRATION	OMP (COMM)/67/2024	02-08-2024	Raj Kumar Vs M/S EQUITAS SMALL FINANCE BANK LTD	Deepak Yadav(P),	9999980081		DeepakYadavAdvocate@gmail.Com	01-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			402	ARBITRATION	OMP (COMM)/66/2024	02-08-2024	Raj Kumar Vs M/S EQUITAS SMALL FINANCE BANK LTD	Deepak Yadav(P),	9999980081		DeepakYadavAdvocate@gmail.Com	01-08-2024
			402	ARBITRATION	OMP (I) (COMM)/796/2024	03-08-2024	IDFC FIRST Bank LTD Vs SATISH KUMAR	JOGINDER SUKHIJA(P),	9810315334		jusjuris@gmail.com	01-08-2024
			402	ARBITRATION	OMP (I) (COMM)/798/2024	03-08-2024	IDFC FIRST Bank LTD Vs SAGEER AHMED	JOGINDER SUKHIJA(P),	9810315334		jusjuris@gmail.com	01-08-2024
			402	ARBITRATION	OMP (I) (COMM)/795/2024	03-08-2024	IDFC FIRST Bank LTD Vs MANOJ KUMAR NAGOIRIA	JOGINDER SUKHIJA(P),	9810315334		jusjuris@gmail.com	01-08-2024
			402	ARBITRATION	OMP (I) (COMM)/805/2024	05-08-2024	IDFC FIRST Bank LTD Vs SANJAY SUKKE	JOGINDER SUKHIJA(P),	9810315334		jusjuris@gmail.com	02-08-2024
			402	CIVIL	CS (COMM)/852/2024	06-08-2024	SAMEER SETH Vs THE URANUS	MUKHLIS Rehman(P),	9811022221		murehman123@gmail.com	03-08-2024
			402	CIVIL	CS (COMM)/861/2024	07-08-2024	SAURIN MUKESH KUMAR SHAH Vs MAAVISA FOM CUP PVT LTD	Awadhesh Kumar(P),	011 - 35008324		bans~khandr~rnalm,tf@gmail.cgm	05-08-2024
			402	CIVIL	CS (COMM)/865/2024	08-08-2024	Canara Bank Vs DrREEMA RAINA SINGH	MANOJ KUMAR ARORA(P),	9811254078		manvakil378@gmail.c-o,m	07-08-2024
			402	EXECUTION	Execution (Comm)/329/2024	12-08-2024	Tuss Facility Services Vs Maha Durga Charitable Hospital	Tuss Facilities VISHAL DUBEY(P),	9868644938		sumildo09@gmail.com	09-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			402	ARBITRATION	OMP (I) (COMM)/816/2024	13-08-2024	IDFC FIRST BANK LTD Vs ARVIND SINGH	JOGINDER SUKHIJA(P),	9810315334		jusjuris@gmail.com	09-08-2024
			402	ARBITRATION	OMP (I) (COMM)/821/2024	14-08-2024	TATA CAPITAL LTD Vs AVIRAL GOYAL	PARUL BHOLA(P),	9811452022		ansh bhola17@yahoo.com	13-08-2024
			402	CIVIL	CS (COMM)/898/2024	20-08-2024	JAMMU AND KASHMIR BANKS LTD Vs ASHOK BHATIA	SOAYIB QURESHI(P),	8800543987		SOAYIB@GMAIL.COM	17-08-2024
			402	CIVIL	CS (COMM)/906/2024	21-08-2024	SNS PRODUCTS PRIVATE LIMITED Vs MOHAMMED ASHRAF	FAISAL HASAN(P),	9899528289		chambers@tejveerbh atia.com	13-08-2024
			402	CIVIL	CS (COMM)/911/2024	22-08-2024	PAPPU SETH Vs MUNICIPAL CORPORATION OF DELHI	Vikas Sharma(P),	9810566116		advocatevikassharma l@gmail.com	21-08-2024
			402	EXECUTION	Execution (Comm)/356/2024	22-08-2024	M/S PARAS ALUMINIUM PVT LTD Vs SNAPEX OVERSEAS AND ORS	DARUN KUMAR YADAV(P),	9810768996		arunyadav1131@gmail.com	20-08-2024
			402	EXECUTION	Execution (Comm)/363/2024	27-08-2024	MANU AGGARWAL Vs SHREE GANESH ENTERPRISES	Zareef Ahmad(P),	9717769669		anildutt.adv@gmail.com	23-08-2024
			402	CIVIL	CS (COMM)/919/2024	27-08-2024	ROSA STEEL INDIA Vs SHREE SWAGAT HARDWARE	Rahul Vidhani(P),	9990636132		patent@vidhani.com	22-08-2024
			402	CIVIL	CS (COMM)/923/2024	28-08-2024	SUPER INDIA SHOE MATERIAL PRIVATE LIMITED Vs SHRI NITIN KUMAR SOLE PROPRIETOR OF M/S FASHION FOOTWEAR	Meena Chaudhary Sharma(P),	9811047445		mcsadvocate@gmail.com	23-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			402	ARBITRATION	OMP (I) (COMM)/863/2024	28-08-2024	IDFC FIRST BANK LTD Vs AMIT KUMAR	JOGINDER SUKHIJA(P),	9810315334		jusjuris@gmail.com	26-08-2024
			402	CIVIL	CS (COMM)/929/2024	29-08-2024	MUNICIPAL CORPORATION OF DELHI Vs MAVENS WORTH ENTERPRISES	sahil aeron(P),	9910007125		INDIAAERONS@GMAIL.COM	27-08-2024
			402	CIVIL	CS (COMM)/928/2024	29-08-2024	CHHOTY SAHIB ENTERPRISES Vs CITI MEGA MART PVT LTD and ORS	MUKESH KUMAR(P),	312254443		---	24-08-2024
			402	CIVIL	CS (COMM)/926/2024	29-08-2024	NIKE INNOVATE C V Vs ASHOK KUMAR UNKNOWN	aastha sharma(P),	9718209970		aastha@thelegist.com	24-08-2024
			402	ARBITRATION	OMP (I) (COMM)/870/2024	30-08-2024	IDFC FIRST Bank LTD Vs BHAKTI DHINGRA	JOGINDER SUKHIJA(P),	9810315334		jusjuris@gmail.com	28-08-2024
			402	ARBITRATION	OMP (I) (COMM)/871/2024	30-08-2024	IDFC FIRST Bank LTD Vs SHAMA BEGUM	JOGINDER SUKHIJA(P),	9810315334		jusjuris@gmail.com	28-08-2024
			402	CIVIL	CS (COMM)/940/2024	31-08-2024	SKY HERBAL PHARMACY PVT LTD. VS. M/S KARIMI HERBAL AGENCY	SHALABH SINGH(P),	9971468622_		haquereyazl978@gmail.com	28-08-2024
			402	CIVIL	CS (COMM)/939/2024	31-08-2024	SACHIN GUPTA Vs PUNEET KATHURIA	SHIVENDRA PRATAP SINGH(P),	9953394364		shivendrargttheacme.co.com	29-08-2024
			402	ARBITRATION	OMP (I) (COMM)/876/2024	31-08-2024	IDFC FIRST BANK LTD Vs BEGRAJ SINGH	JOGINDER SUKHIJA(P),	9810315334		jusjuris@gmail.com	29-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	201 Extn Block	Execution	Execution (Comm)/220/2024	14-08-2024	IDBI BANK LTD Vs TARUN SHARMA	Vivek Kumar(P),	9811867703		kumarvivekadvgmail.com	09-08-2024
				Execution	Execution (Comm)/219/2024	14-08-2024	Wintas Window Systems Pvt Ltd Vs Suresh Kumar	RAVI KUMAR(P),	9911118926		advocateravi79@gmail.com	13-08-2024
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	209 Extn Block	CS(COMM)	661/2024	01.08.2024	SPARKLE JEWELS VS. PALAK ANAND	RAKESH	9990476969		advisor.rakesh1988@gmail.com	01.08.2024
				OMP(I)/COMM	10/2024	02.08.2024	KRISHAN KR. SHARMA VS. HDB FINANCIAL SERVICES	KALASH CHABRA	9599999277		chabraadvkailash@gmail.com	30.07.2024
				CS(COMM)	674/2024	05.08.2024	HIMANSHU DHALWAL VS. SUNITA MALIK	ANKUR AGARWAL	9873193748		ocean.laws@gmail.com	05.08.2024
				CS(COMM)	679/2024	06.08.2024	ADIDAS SHARMA VS. OWNER PROP.	PRAMOD KR. SINGH	9810481016		mail@thelegist.com	06.08.2024
				MISC.DJ	484/2024	12.08.2024	CANARA BANK VS. SIMARPRIT SINGH	SUSHIL KR RAI	9868422289		raisushilo915@gmail.com	12.08.2024
				CS(COMM)	695/2024	13.08.2024	SURENDRA BINDAL VS. GUNJAN VASHIST	ANURAG BINDAL	9999955947		anurag@bindals.net	13.08.2024
				CS(COMM)	696/2024	13.08.2024	HDFC BANK VS. DHRUV PAL	PARUL BHOLA	9811452022		anish_bhola17@yahoo.com	13.08.2024
				OMP(I)/COMM	143/2024	13.08.2024	SHRIRAM FINANCE LTD VS. DAVINDER SINGH	MANOJ KUMAR	9811133644		manojk.adv@gmail.com	13.08.2024
				CS(COMM)	698/2024	14.08.2024	M/S OMSONS MARKETING PVT LTD VS. M/S PATHPLUS LIQUORS PVT LTD	IRSHAD AHMAD	98119622836		adv.irshad1@gmail.com	14.08.2024
				CS(COMM)	699/2024	14.08.2024	M/S OMSONS MARKETING PVT LTD VS. M/S PRIYANKA STELLAHMAD AND TUBES	IRSHAD AHMAD	98119622836		adv.irshad1@gmail.com	14.08.2024
				MISC.DJ	507/2024	21.08.2024	CANARA BANK VS. M/S PARADISE CAR	SUNIL KR. JHA	9958307675		kjhasunil943@gmail.com	

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
				MISC.DJ	515/2024	22.08.2024	INDIAN OVERSEAS BANK VS. VIMLA DEVI	UJJWAL KUMAR	9899596050		ujjwallawfirm@gmail.com	22.08.2024
				MISC.DJ	516/2024	22.08.2024	CANARA BANK VS. VADHULIKA	RITU MISHRA	98973706792		ritumishra.advocate@gmail.com	
				MISC.DJ	517/2024	22.08.2024	INDIAN OVERSEAS BANK VS. CHANDRA KANWAR	UJJWAL KUMAR	9899596050		ujjwallawfirm@gmail.com	22.08.2024
				CS(COMM)	722/2024	23.08.2024	TATA CAPITAL LTD VS. AMRUDDIN MIRZA	HEMANT KAUSHIK	9996994349		hemantkaushik2505@gmail.com	23.08.2024
				OMP(I)/COMM	155/2024	23.08.2024	HDFC BANK VS. JAMSHED IBRAHEEM	MANISH SHANKAR VERMA	9650810426		msvermachambers@gmail.com	23.08.2024
				OMP(I)/COMM	156/2024	23.08.2024	HDFC BANK VS. VAISHALI AHUJA	MANISH SHANKAR VERMA	9650810426		msvermachambers@gmail.com	23.08.2024
				OMP(I)/COMM	157/2024	23.08.2024	HDFC BANK VS. ROMIT SHARMA	MANISH SHANKAR VERMA	9650810426		msvermachambers@gmail.com	23.08.2024
				OMP(I)/COMM	158/2024	23.08.2024	HDFC BANK VS. SARITA KHURANA	MANISH SHANKAR VERMA	9650810426		msvermachambers@gmail.com	23.08.2024
				OMP(I)/COMM	159/2024	23.08.2024	HDFC BANK VS. OM PRAKASH SINGH	MANISH SHANKAR VERMA	9650810426		msvermachambers@gmail.com	23.08.2024
				OMP(I)/COMM	160/2024	24.08.2024	HDFC BANK VS. KAMAL SINGH	MANISH SHANKAR VERMA	9650810426		msvermachambers@gmail.com	24.08.2024
				CS(COMM)	724/2024	24.08.2024	M/S OMSONS MARKETING PVT LTD VS. M/S SHARDA PIPES PVT LTD	IRSHAD AHMAD	9811962836		adv.irshad@yahoo.com	24.08.2024
				CS(COMM)	725/2024	24.08.2024	SAROGI SUPER SALES PVT LTD VS. UMESH LALWANI	VARUN BEDI	8285672608		advocatevarunbedi@gmail.com	24.08.2024
				CS(COMM)	726/2024	24.08.2024	GAMFORD PUBLISHING HOUSE VS. SHUBHAM BOOK ZONE	MANOJ GOSWAMI	9654240067		manoj84goswami@gmail.com	24.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
				MISC.DJ	523/2024	27.08.2024	UPCOMET TECHNOLOGIES PVT LTD VS. NIVVEDIA FOODS	VARUN BALA	9999941625		varunk.bala@gmail.com	27.08.2024
				OMP(I)/COMM	176/2024	27.08.2024	HDFC BANK VS. RUKHE ZEBASIRI	MANISH SHANKAR VERMA	9650810426		msvermachambers@gmail.com	27.08.2024
				OMP(I)/COMM	180/2024	28.08.2024	HDFC BANK VS. PALLVI KUMARI	MANISH SHANKAR VERMA	9650810426		msvermachambers@gmail.com	28.08.2024
				OMP(I)/COMM	181/2024	28.08.2024	HDFC BANK VS. RANI	MANISH SHANKAR VERMA	9650810426		msvermachambers@gmail.com	28.08.2024
				OMP(I)/COMM	182/2024	28.08.2024	HDFC BANK VS. VINEETA SUKHAVEER	MANISH SHANKAR VERMA	9650810426		msvermachambers@gmail.com	28.08.2024
				OMP(I)/COMM	183/2024	28.08.2024	HDFC BANK VS. SUSHIL KUMAR	MANISH SHANKAR VERMA	9650810426		msvermachambers@gmail.com	28.08.2024
				OMP(I)/COMM	184/2024	28.08.2024	HDFC BANK VS. VIVEK YADAV	MANISH SHANKAR VERMA	9650810426		msvermachambers@gmail.com	28.08.2024
				OMP(I)/COMM	199/2024	29.08.2024	SHRIRAM FINANCE VS. DUSHYANT	SUNNY ARORA	9910574027		abbuslawfirms@gmail.com	29.08.2024
				CS(COMM)	742/2024	29.08.2024	A PLUS ENTERPRISES VS. SUVALAL JAT	SANDEEP JINDAL	9810474101		sandeepjindals@rediffmail.com	29.08.2024
				CS(COMM)	743/2024	29.08.2024	ANCHAL LEASING VS. ANITA AGGARWAL	VIPIN NANDWANI	989929904		jurixlsolutions02@gmail.com	29.08.2024
				CS(COMM)	744/2024	29.08.2024	GOMTI IMPEX VS. ATUL JAIN	VIPIN NANDWANI	9899299404		jurixlsolutions02@gmail.com	29.08.2024
				OMP(I)/COMM	201/2024	30.08.2024	HDFC BANK VS PRIYANSHU SHARMA	MANISH SHANKAR VERMA	9650810426		msvermachambers@gmail.com	28.08.2024
				OMP(I)/COMM	202/2024	30.08.2024	HDFC BANK VS. MUKESH SHARMA	MANISH SHANKAR VERMA	9650810426		msvermachambers@gmail.com	28.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
				CS(COMM)	745/2024	30.08.2024	M/S KDM KYECHEM VS. M/S KRFLTD	ANIL SHARMA	9811532455		adv.anilshrama07@gmail.com	30.08.2024
				CS(COMM)	746/2024	30.08.2024	SAROGI SUPER SALES VS. HARI NARAYAN	VARUN BEDI	8285672608		advocatevarunbedi@gmail.com	30.08.2024
				MISC.DJ	543/2024	30.08.2024	M/S TIKURAM ASSOCIATES LLP VS. ROHAN GOYAL	GAURAV MALHOTRA	9999797229		malhotra_gaurav1976@yahoo.co.in	30.08.2024
				CS(COMM)	750/2024	31.08.2024	PURPLE UNITED SALES VS. BONZO KIDS APPAREL PVT LTD	KAJAL PAL	7290935137		kajal.pallmall@gmail.com	31.08.2024
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	203 Extn Block	CS (COMM)/666/2024		02-08-2024	Sanyam Jain Prop M/s Daksha Enterprises Vs M/s Devya Overseas	A. R Jain(P),	8383953944,6398892829		Jain.adityaraj@Yahoo.com	01-08-2024
				CS (COMM)/665/2024		02-08-2024	M/s Omsons Marketing Pvt Ltd Vs M/s Dazzling Drinks Pvt Ltd	Sachin Malik(P),	98119628836		Not Mentioned	01-08-2024
				CS (COMM)/672/2024		03-08-2024	State Bank of India Vs RIHAN PROP OF RQ ENTERPRISES	Sunil sehrawat(P),	99991330725		Not Mentioned	03-08-2024
				CS (COMM)/671/2024		03-08-2024	Union Bank Of India Vs Abid Husain Fabricators	KAMALJIT SINGH RANOT(P),	9890410729,986848786		Kamaliitsinghranot@gmail.com	03-08-2024
				CS (COMM)/675/2024		05-08-2024	NAVEEN JAIN SOLE PROPRIETOR OF METAL CRAFT Vs SAGAR BUCKLES PVT LTD	STUTI WASON(P),	9412653190,8979053190		SAGAR7300@GMAIL.COM	03-08-2024
				OMP (I) (COMM)/138/2024		07-08-2024	Shriram Finance Ltd Vs HARSH DEV THAKUR	Manoj Kumar(P),	9811133644		MANOJK.ADV@GMAIL.COM	05-08-2024
				CS (COMM)/682/2024		07-08-2024	STAR EQUIPMENTS Vs HINDUSTAN CONSTRUCTION COMPANY LTD	Jatin Sharma(P),	8802901184,8586895369		advsharma93@gmail.co	06-08-2024
				CS (COMM)/687/2024		08-08-2024	Rohit Narula Vs Shivam Coal Carriers pvt ltd	GAURAV KAUSHIK(P),	9810353436		Not Mentioned	07-08-2024
				Misc DJ/478/2024		08-08-2024	Ms MAYRA ALUMINIUM FORMWORK PVT LTD Vs Ms SK Integrated and Consultants	Utkarsh Gupta(P),	886021168		info@ggguptaassociates.in	07-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
				CS (COMM)/688/2024		09-08-2024	Neeru Jindal Vs Sandeep Bansal	MUKESH AGGARWAL(P),	8800602060		Not Mentioned	07-08-2024
				Execution (Comm)/213/2024		12-08-2024	Surinder Sethi Vs Gulshan Verma	Shubham Budhiraja(P),	873039391		animcsh@sinhapartners.com	09-08-2024
				Execution (Comm)/218/2024		13-08-2024	IDBI BANK LTD Vs PRASANTA KUMAR MALLICK	Vivek Kumar(P),	9811867703		kumarvivekadvgmail.com	10-08-2024
				Execution (Comm)/217/2024		13-08-2024	Realistic Realtors Pvt Ltd Vs Karanpreet Singh Walia	Bharat Gupta(P),	981044465		legistauxiliary@gmail.com	10-08-2024
				CS (COMM)/703/2024		14-08-2024	Eppion lifesciences pvt ltd Vs Nityam Pharma	PARAS AGGARWAL(P),	9810600656		parasaggadwaladv@gmail.com	13-08-2024
				Execution (Comm)/221/2024		16-08-2024	M/S CAPITAL GRAINS Vs M/S GURU EXIM AND ORS	SAMIT MADAAN(P),	9999653376		Not Mentioned	14-08-2024
				CS (COMM)/709/2024		17-08-2024	M/s Omsons Marketing Pvt Ltd Vs M/s Fatehpuria Fabrics Pvt Ltd	Sachin Malik(P),	9811962836		Not Mentioned	16-08-2024
				CS (COMM)/714/2024		21-08-2024	Ms JMR Jewellers Pvt Ltd Vs Ujjawal Puri	Deekshant Kaushik(P),	9818369860		Not Mentioned	20-08-2024
				OMP (I) (COMM)/148/2024		23-08-2024	Hdfc Bank Limited Vs MUNMUN KUMAR	MANISH SHANKER VERMA(P),	9650810426		msvermachambers@gmail.com	21-08-2024
				OMP (I) (COMM)/161/2024		24-08-2024	Hdfc Bank Limited Vs CHITRA WATI	MANISH SHANKER VERMA(P),	9650810426		msvermachambers@gmail.com	22-08-2024
				CS (COMM)/727/2024		24-08-2024	Rajsons Publication Through Its Arm Sh Rajkumar Jha Vs Vatsali Book Stationary Through Its Proprietor Suman Kumar Thakur	Manoj Goswami(P),	9654240067		Not Mentioned	22-08-2024
				CS (COMM)/735/2024		27-08-2024	Bobby Jain Vs Winsoft Playschool International Pvt Ltd	Keshav Kant Sharma(P),	9999440419		Vikasbhatia280@gmail.com	23-08-2024
				CS (COMM)/736/2024		27-08-2024	HARINDER ANEJA Vs INTERNATIONAL PRINT O PACKYADAV LTD ORS	GEETA YADAV(P),	9211021600		Vishwasshivender97@gmail.com	23-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
				OMP (I) (COMM)/175/2024		27-08-2024	Hdfc Bank Limited Vs SUMIT KUMAR CHATURVEDI	MANISH SHANKER VERMA(P),	9650810426		msvermachambers@gmail.com	23-08-2024
				OMP (I) (COMM)/174/2024		27-08-2024	Hdfc Bank Limited Vs PARVEEN KUMAR	MANISH SHANKER VERMA(P),	9650810426		msvermachambers@gmail.com	23-08-2024
				OMP (I) (COMM)/173/2024		27-08-2024	Hdfc Bank Limited Vs PRIYA CHAND	MANISH SHANKER VERMA(P),	9650810426		msvermachambers@gmail.com	23-08-2024
				CS (COMM)/734/2024		27-08-2024	CANARA BANK Vs SWADESH DEBNATH	Jatin Kapur(P),	987370679		ritumishra.advocate@gmail.com	24-08-2024
				OMP (I) (COMM)/171/2024		27-08-2024	Shriram Finance Ltd Vs ANIL KUMAR	Manoj Kumar(P),	9811133644		MANOJK.ADV@GM AIL.COM	23-08-2024
				OMP (I) (COMM)/172/2024		27-08-2024	Shriram Finance Ltd Vs ROHIT KUMAR	Manoj Kumar(P),	9811133644		MANOJK.ADV@GM AIL.COM	23-08-2024
				CS (COMM)/739/2024		28-08-2024	SUNITA TANEJA Vs PRITAM SINGH	DEV PRAKASH PACHAURI(P),	98102072553		legaldass-sawhneyadv@gmail.com	22-08-2024
				OMP (I) (COMM)/170/2024		27-08-2024	Hdfc Bank Limited Vs RAJ DAVID	MANISH SHANKER VERMA(P),	9650810426		msvermachambers@gmail.com	23-08-2024
				OMP (I) (COMM)/197/2024		28-08-2024	Hdfc Bank Limited Vs AMAN KAPOOR	MANISH SHANKER VERMA(P),	9650810426		msvermachambers@gmail.com	23-08-2024
				OMP (I) (COMM)/196/2024		28-08-2024	Hdfc Bank Limited Vs SARABJEET SINGH	MANISH SHANKER VERMA(P),	9650810426		msvermachambers@gmail.com	23-08-2024
				OMP (I) (COMM)/195/2024		28-08-2024	Hdfc Bank Limited Vs NONU SHARMA	MANISH SHANKER VERMA(P),	9650810426		msvermachambers@gmail.com	23-08-2024
				CS (COMM)/740/2024		28-08-2024	CAMFORD PUBLISHING HOUSE THROUGH ITS PROPRIETOR SHRAJ KUMAR JHA Vs VATSALI BOOK STATIONARY THROUGH	Manoj Goswami(P),	965424006		manoi8-.3oswarr.i@gmail.com	26-08-2024
				OMP (I) (COMM)/198/2024		29-08-2024	Shriram Finance Ltd Vs SUMIT KUMAR	Sunny Arora(P),	9910574027		ALBUSLAWFIRIVISf@gmail.com	28-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
				CS (COMM)/748/2024		30-08-2024	Canara Bank Vs SANDEEP KUMAR CHATURVEDI	sumit virmani(P),	9873245548,		virmanilaweo@gmail.com	28-08-2024
				Execution (Comm)/230/2024		31-08-2024	Sudhir kumar gupta Vs Amarjeet singh	sahil aeron(P),	9910007125		INDIAAERONS@GMAIL.COM	29-08-2024
				OMP (I) (COMM)/209/2024		31-08-2024	Hdfc Bank Limited Vs MOKSH FENSTER	MANISH SHANKER VERMA(P),	9650810426		msvermachambers@gmail.com	29-08-2024
				OMP (I) (COMM)/208/2024		31-08-2024	Hdfc Bank Limited Vs RAVI SHANKAR KUMAR	MANISH SHANKER VERMA(P),	9650810426		msvermachambers@gmail.com	29-08-2024
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	202 Extn Block	CS (COMM)	CS (COMM)/659/2024	01-08-2024	SITA RAM AND COMPANY PVT LTD Vs SUMITRA SINGH	SEWA SINGH	9599300760		legal.src@sitaramco.com	31-07-2024
				CS (COMM)	CS (COMM)/660/2024	01-08-2024	CHIRANJIV SINGH Vs SHANTI GULYANI	SHIVANI SHARMA	9056115160		shivanilegal84@gmail.com	31-07-2024
				CS (COMM)	CS (COMM)/670/2024	03-08-2024	STATE BANK OF INDIA Vs SANGEETA	ASHOK KUMAR BAHL	9810019614		bahl.associates1995@gmail.com	02-08-2024
				CS (COMM)	CS (COMM)/683/2024	07-08-2024	PARVEEN KUMAR Vs M/S SWASTIK PIPES LTD	SAMEER SIDHARR	9444446565		sameer.sidhar@metropolitanlegal.in	06-08-2024
				CS (COMM)	CS (COMM)/684/2024	07-08-2024	M/S SITA RAM AND COMPANY PVT LTD Vs VISHNU PRASAD SANKINENI					
				CS (COMM)	OMP (I) (COMM.)/139/2024	07-08-2024	SHRIRAM FINANCE LTD. Vs JATIN KHURANA					
				CS (COMM)	OMP (I) (COMM.)/140/2024	07-08-2024	SHRIRAM FINANCE LTD Vs DAVINDER SINGH					
				CS (COMM)	CS (COMM)/689/2024	09-08-2024	M/S SARASWATI ENGG WORKS Vs M/S TENEX TRADE LINKS	SK SHARMA	9891297097		sksharmaadvocate@hotmail.com	08-08-2024
				CS (COMM)	CS (COMM)/692/2024	12-08-2024	IDBI BANK LIMITED Vs AAMNA BEGUM	SATISH KUMAR	9213905829		manish@klfindia.com	12-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
				OMP (I) (COMM)	OMP (I) (COMM.)/142/2024	13-08-2024	SHRIRAM FINANCE LIMITED Vs JATIN KHURANA	MANOJ KUMAR	811133644		Manojk.adv@gmail.com	12-08-2024
				CS (COMM)	CS (COMM)/700/2024	14-08-2024	IDBI BANK LIMITED Vs RITIKA GROVER	SATISH KUMAR	9213905829		manish@klfindia.com	13-08-2024
				CS (COMM)	CS (COMM)/701/2024	14-08-2024	M/S OMSONS MARKETING PVT LTD Vs M/S L R K INVESTMENT PVT LTD	IRSHAD AHMAD	9811962836		adv.irshadl@gmail.com	13-08-2024
				CS (COMM)	CS (COMM)/704/2024	17-08-2024	RAMAN GANDHI Vs DINESH KUMAR SINGH	N K JAIN	9811109763		girishgauradv@yahoo.com	16-08-2024
				OMP (I) (COMM)	OMP (I) (COMM.)/145/2024	17-08-2024	SHRIRAM FINANCE LTD Vs ASHISH JOSHI	MANOJ KUMAR	811133644		Manojk.adv@gmail.com	16-08-2024
				OMP (I) (COMM)	OMP (I) (COMM.)/146/2024	17-08-2024	SHRIRAM FINANCE LTD Vs JATIN KHURANA	MANOJ KUMAR	811133644		Manojk.adv@gmail.com	16-08-2024
				CS (COMM)	CS (COMM)/713/2024	21-08-2024	M/S TECHMART SYSTEMS COMPANY PVT LTD Pvt Ltd Vs HARIGO TECHNOLOGIES PVT LTD	GAURAV ARORA	8800272829		gauravaroralawyer@gmail.com	20-08-2024
				CS (COMM)	CS (COMM)/715/2024	22-08-2024	CANARA BANK Vs ANKIT BHATIA	NILENDU VATSYAYAN	9999050853		nilenduvatsyayan@gmail.com	21-08-2024
				OMP (I) (COMM)	OMP (I) (COMM.)/149/2024	23-08-2024	HDFC BANK LIMITED Vs NARENDER SINGH	MANISH VERMA	9650810426		msvermachambers@gmail.com	22-08-2024
				CS (COMM)	OMP (I) (COMM.)/150/2024	23-08-2024	HDFC BANK LIMITED Vs GAURAV CHAND					22-08-2024
				OMP (I) (COMM)	OMP (I) (COMM.)/151/2024	23-08-2024	HDFC BANK LIMITED Vs MOHIT KUMAR	MANISH VERMA	9650810426		msvermachambers@gmail.com	22-08-2024
				CS (COMM)	CS (COMM)/716/2024	23-08-2024	NEVCO ENGINEERS PVT LTD Vs CORONET ENGINEERS PVT LTD	MOHINDERKU MARMADAN	9868809596		sremedium6@gmail.com	22-08-2024
				OMP (I) (COMM)	OMP (I) (COMM.)/165/2024	24-08-2024	HDFC BANK LIMITED Vs SHALINI GUPTA	MANISH VERMA	9650810426		msvermachambers@gmail.com	23-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
				OMP (I) (COMM)	OMP (I) (COMM.)/167/2024	24-08-2024	HDFC BANK LIMITED Vs SHREY KHURANA	MANISH VERMA	9650810426		msvermachambers@gmail.com	23-08-2024
				CS (COMM)	CS (COMM)/729/2024	24-08-2024	RAJSONS PUBLICATION Vs SHUBHAM BOOK ZONE	MANOJ GOSWAMI	9654240067		manoj84goswami@gmail.com	23-08-2024
				CS (COMM)	CS (COMM)/730/2024	24-08-2024	BALAJI ACTION BUILDWELL PVT LTD Vs PENGU INVENTIVE PVT LTD	ABHISHEK HARJIKA	9310008854		aharjika12@gmail.com	23-08-2024
				CS (COMM)	CS (COMM)/732/2024	24-08-2024	BALAJI ACTION BUILDWELL PVT LTD Vs RAFI AHMAD	ABHISHEK HARJIKA	9310008854		aharjika12@gmail.com	23-08-2024
				CS (COMM)	CS (COMM)/733/2024	24-08-2024	INDIAN OVERSEAS BANK Vs RUBY RANI	SAGAR AGGARWAL	9810980834		areness@arenesslaw.com	23-08-2024
				OMP (I) (COMM)	OMP (I) (COMM.)/168/2024	27-08-2024	SHRIRAM FINANCE LTD Vs JATIN KHURANA	MANOJ KUMAR	811133644		Manojk.adv@gmail.com	27-08-2024
				OMP (I) (COMM)	OMP (I) (COMM.)/190/2024	28-08-2024	SHRIRAM FINANCE LTD Vs ASHISH JOSHI	MANOJ KUMAR	811133644		Manojk.adv@gmail.com	27-08-2024
				OMP (I) (COMM)	OMP (I) (COMM.)/191/2024	28-08-2024	HDFC BANK LIMITED Vs MANINDER SINGH	MANISH VERMA	9650810426		msvermachambers@gmail.com	27-08-2024
				OMP (I) (COMM)	OMP (I) (COMM.)/192/2024	28-08-2024	HDFC BANK LIMITED Vs DHEERAJ KUMAR	MANISH VERMA	9650810426		msvermachambers@gmail.com	27-08-2024
				OMP (I) (COMM)	OMP (I) (COMM.)/193/2024	28-08-2024	HDFC BANK LIMITED Vs RUPESH KUMAR	MANISH VERMA	9650810426		msvermachambers@gmail.com	27-08-2024
				OMP (I) (COMM)	OMP (I) (COMM.)/194/2024	28-08-2024	HDFC BANK LIMITED Vs ANFAS VAHID	MANISH VERMA	9650810426		msvermachambers@gmail.com	27-08-2024
				CS (COMM)	CS (COMM)/738/2024	28-08-2024	M/S AGGARWAL ENTERPRISES Vs RIMJHIM ISPAT LTD	RAVINDRA KUMAR UPADHYAY	9811730018		ravindraupadhyay47@gmail.com	27-08-2024
				CS (COMM)	CS (COMM)/741/2024	29-08-2024	BANK OF MAHARASTRA Vs MAMA BHANJA TEA STALL	BIJAYA MOHAN GOSWAMI	9015893668		advbmg2016@gmail.com	28-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
				CS (COMM)	CS (COMM)/747/2024	30-08-2024	A PLUS ENTERPRISES Vs VIRENDER SINGH	SANDEEP JINDAL	9810474101		sandeepjindals@rediffmail.com	29-08-2024
				OMP (I) (COMM)	OMP (I) (COMM.)/203/2024	30-08-2024	HDFC BANK LIMITED Vs ASHUSHARMA	MANISH VERMA	9650810426		msvermachambers@gmail.com	29-08-2024
				OMP (I) (COMM)	OMP (I) (COMM.)/204/2024	30-08-2024	HDFC BANK LIMITED Vs VIKRANTSHARMA	MANISH VERMA	9650810426		msvermachambers@gmail.com	29-08-2024
				CS (COMM)	CS (COMM)/749/2024	31-08-2024	JATINDER DEV SETH Vs MR RAVINDER KUMAR CHOPRA	KAJAL PAL	7290639137		kajal.palmali@gmail.com	30-08-2024
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	210 Extn Block	CS (COMM)/664/2024	664/2024	02-08-2024	State Bank Of India Vs Nadeem Prop Of Ms Aashna Enterprises	Sunil Sehrawat	9999330725		delhilawyers@yahoo.co.in	02.08.2024
				CS (COMM)/669/2024	669/2024	03-08-2024	State Bank Of India Vs Reena	Ashok Kr. Bahl	9810019614		bahl.associates1995@gmail.com	03.08.2024
				CS (COMM)/680/2024	680/2024	07-08-2024	PUNJAB NATIONAL BANK Vs KUNAL TEXTILES	Sayak Banyopadhyay	9818307300		sayak.law@gmail.com	07.08.2024
				OMP (I) (COMM.)/141/2024	141/2024	08-08-2024	Anny Malhotra and Anr Vs Ajay Malhotra and Anr	Maneesh Gumber	9911315304		ascentlawfrim@gmail.com	08.08.2024
				Execution (Comm.)/208/2024	208/2024	08-08-2024	Airfilt Technologies Pvt Ltd Vs Himalayan Equipments Manufacturing Co Pvt Ltd	Abhishek Sharma	8930304830		not provided	08.08.2024
				CS (COMM)/686/2024	686/2024	08-08-2024	AHEAD RETAIL LEASING Vs Jitender Nijhara	Bhavya Kohli	9999239545		advbhavyakohli@gmail.com	06.08.2024
				Execution (Comm.)/211/2024	211/2024	09-08-2024	Punjab National Bank Vs Chhaya Pandey	Ashish Batra	9891223874		ashishbatra85@gmail.com	09.08.2024
				Execution (Comm.)/214/2024	214/2024	13-08-2024	Om Logistics Ltd. Vs Fenda Audio India Pvt. Ltd.	Arun Aggarwal	9810163624		advocatearun23@gmail.com	09.08.2024
				CS (COMM)/705/2024	705/2024	17-08-2024	M/s Omsons Marketing Pvt Ltd Vs M/s Chanmeet Leasing and Finance Pvt Ltd	Irshad ahmed	9811762838		adv.irshad1@yahoo.com	17-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				CS (COMM)/706/2024	706/2024	17-08-2024	M/s Omsons Marketing Pvt Ltd Vs M/s Poshish Furnishers Pvt Ltd	Irshad ahmed	9811762838		adv.irshad1@yahoo.com	17-08-2024
				CS (COMM)/707/2024	707/2024	17-08-2024	charanpaaduka industries pvt ltd Vs ABDUS SAMAD	Rinky Singhal	8130707356		rinkys601@gmail.com	17-08-2024
				CS (COMM)/711/2024	711/2024	21-08-2024	Ravi Kumar Kohli Vs Ms S S Traders	Rahul Chauhan	8750883003		not provided	21-08-2024
				CS (COMM)/712/2024	712/2024	21-08-2024	charanpaaduka industries pvt ltd Vs OMPRAKASH VELARAM DHAKA	Rinky Singhal	8130707356		rinkys601@gmail.com	21-08-2024
				CS (COMM)/720/2024	720/2024	23-08-2024	SANJAY SINGHAL Vs LALITA	Parvesh Bansal	8010909016		rationale.ratio@gmail.com	23-08-2024
				CS (COMM)/721/2024	721/2024	23-08-2024	GLOW TRADEX INDIA PVT LTD Vs HARBANS SINGH BHULLAR	Manish Kumar	9958569293		adv.jatinkumar@gmail.com	23-08-2024
				Misc DJ/520/2024	520/2024	24-08-2024	trupati overseas Vs sanjeev Bhatnagar	Rajni	8376836327		avdrainbisht@gmail.com	24-08-2024
				CS (COMM)/728/2024	728/2024	24-08-2024	M/s Omsons Marketing Pvt Ltd Vs Vinod Garg	Irshad ahmed	9811762838		adv.irshad1@yahoo.com	24-08-2024
				OMP (I) (COMM.)/152/2024	152/2024	23-08-2024	Hdfe Bank Limited Vs DHANANJAY PRATAP SINGH	Manish Shankar Verma	9650810426		msvermachambers@gmail.com	23-08-2024
				OMP (I) (COMM.)/153/2024	153/2024	23-08-2024	Hdfe Bank Limited Vs INAM USMAN	Manish Shankar Verma	9650810426		msvermachambers@gmail.com	23-08-2024
				OMP (I) (COMM.)/154/2024	154/2024	23-08-2024	Hdfe Bank Limited Vs WAKIL IDRISH	Manish Shankar Verma	9650810426		msvermachambers@gmail.com	23-08-2024
				OMP (I) (COMM.)/162/2024	162/2024	24-08-2024	Hdfe Bank Limited Vs KALVINDER SINGH	Manish Shankar Verma	9650810426		msvermachambers@gmail.com	24-08-2024
				OMP (I) (COMM.)/163/2024	163/2024	24-08-2024	Hdfe Bank Limited Vs SHREY KHURANA	Manish Shankar Verma	9650810426		msvermachambers@gmail.com	24-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
				OMP (I) (COMM.)/164/2024	164/2024	24-08-2024	Hdfc Bank Limited Vs PRASHANT KUMAR	Manish Shankar Verma	9650810426		msvermachambers@gmail.com	24-08-2024
				OMP (I) (COMM.)/169/2024	169/2024	27-08-2024	Hdfc Bank Limited Vs DHARMBIR RAY	Manish Shankar Verma	9650810426		msvermachambers@gmail.com	27-08-2024
				OMP (I) (COMM.)/185/2024	185/2024	28-08-2024	Hdfc Bank Limited Vs AFZAL HUSSAIN	Manish Shankar Verma	9650810426		msvermachambers@gmail.com	28-08-2024
				OMP (I) (COMM.)/186/2024	186/2024	28-08-2024	Hdfc Bank Limited Vs AMIT SINGHAL	Manish Shankar Verma	9650810426		msvermachambers@gmail.com	28-08-2024
				OMP (I) (COMM.)/187/2024	187/2024	28-08-2024	Hdfc Bank Limited Vs REEMA YADAV	Manish Shankar Verma	9650810426		msvermachambers@gmail.com	28-08-2024
				OMP (I) (COMM.)/188/2024	188/2024	28-08-2024	Hdfc Bank Limited Vs SUSHIL KUMAR	Manish Shankar Verma	9650810426		msvermachambers@gmail.com	28-08-2024
				OMP (I) (COMM.)/189/2024	189/2024	28-08-2024	Hdfc Bank Limited Vs KAMLESH HARPAL SINGH	Manish Shankar Verma	9650810426		msvermachambers@gmail.com	28-08-2024
				OMP (I) (COMM.)/200/2024	200/2024	30-08-2024	Hdfc Bank Limited Vs SONIYA SHARMA	Manish Shankar Verma	9650810426		msvermachambers@gmail.com	30-08-2024
				OMP (I) (COMM.)/205/2024	205/2024	30-08-2024	Hdfc Bank Limited Vs KUNDAN YADAV	Manish Shankar Verma	9650810426		msvermachambers@gmail.com	30-08-2024
				OMP (I) (COMM.)/206/2024	206/2024	30-08-2024	Hdfc Bank Limited Vs KAYAM SINGH	Manish Shankar Verma	9650810426		msvermachambers@gmail.com	30-08-2024
				OMP (I) (COMM.)/207/2024	207/2024	30-08-2024	Hdfc Bank Limited Vs AMIT KUMAR	Manish Shankar Verma	9650810426		msvermachambers@gmail.com	30-08-2024
				OMP (I) (COMM.)/210/2024	210/2024	31-08-2024	Hdfc Bank Limited Vs SACHENDRA DEVENDRA SINGH	Manish Shankar Verma	9650810426		msvermachambers@gmail.com	31-08-2024
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE	West	403 Extn Block	Execution (Comm.)	Execution (Comm.)/205/2024	01-08-2024	Dhruv Industries Ltd Vs Delcon Electronics Pvt Ltd					

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing	
	(COMMERCIAL COURT)			CS (COMM)	CS (COMM)/662/2024	01-08-2024	Kusum Nanda Vs Oasis Distilleries Ltd	RAJEEV KAPOOR	011-42404450		info@kandbpartners.com	29-07-2024	
				CS (COMM)	CS (COMM)/667/2024	03-08-2024	A And S Steel Private Limited Vs Shri Irfan Khan, Proprietor M / S Lobo Footwears	SHIVEN BANGA	7838443353		advshivenbanga@gmail.com	30-07-2024	
					CS (COMM)	CS (COMM)/668/2024	03-08-2024	Medaes Vs Medaesx Health Care Pvt Ltd	MUKESH BHARDWAJ	9718264244		sanjayroy.adb@gmail.com	31-07-2024
					CS (COMM)	CS (COMM)/673/2024	03-08-2024	Parveen Kumar Garg Vs Sandeep Kumar	SAMEER SHIKHAR	999918302		Not available	45505
					CS (COMM)	CS (COMM)/676/2024	06-08-2024	State Bank Of India Vs Sanjay Kumar	Rajeev Kumar Thakur	9810019614		bahlaassociates1995@gmail.com	01-08-2024
					CS (COMM)	CS (COMM)/677/2024	06-08-2024	Fedex Express Transportation And Supply Chain Service India Pvt Ltd Vs E Com Trading	Gurvinder Suri	011-43434600		litigation@surico.in	02-08-2024
					CS (COMM)	CS (COMM)/678/2024	06-08-2024	Asha Singh Vs Kawal Preet Kaur	Ravi Kumar Verma	9911377067		advocatesachinsharma1@gmail.com	03-08-2024
					CS (COMM)	CS (COMM)/681/2024	07-08-2024	STAR EQUIPMENTS Vs GARUDA CONSTRUCTION AND ENGINEERING PVT LTD	Jatin Sharma	8802901184		advsharma93@gmail.com	05-08-2024
					CS (COMM)	CS (COMM)/685/2024	07-08-2024	Naimi Fincap Limited Vs Doli	Lalit Dahiya	9717172204		advlkdahiya.d81@gmail.com	08-06-2024
					Execution (Comm.)	Execution (Comm.)/210/2024	08-08-2024	JEE KAY POLYCHEM PRIVATE LIMITED Vs SHREE SIDDHIVINAYAK AGROTECH AND ALLIED INDUSTRIES					
					CS (COMM)	CS (COMM)/690/2024	09-08-2024	DHARMENDER SAINI Vs OM SHIV CONSTRUCTION	Himanshu	8287469300		Not available	08-08-2-24
					CS (COMM)	CS (COMM)/691/2024	12-08-2024	Ambica Creation Vs Tulip Creations Pvt Ltd	Abdul Wahid	8383953944		jain.adityaraj@yahoo.com	30-07-2024
					OMP (I) (COMM.)	OMP (I) (COMM.)/144/2024	13-08-2024	Shriram Finance Ltd Vs AJAY KUMAR SHARMA	Manoj Kumar	9811133644		Not available	11-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
				CS (COMM)/	CS (COMM)/693/2024	13-08-2024	NAINI FINCAP LIMITED Vs RAM SAGAR RAI	Lalit Dahiya	9717172204		Not available	02-08-2024
				CS (COMM)	CS (COMM)/694/2024	13-08-2024	State Bank Of India Vs Rahul Dey And Anr.	Sunil Sehrawat	9999330725		delhilawyers76@yahoo.co.in	08-05-2024
				CS (COMM)	CS (COMM)/697/2024	14-08-2024	M/s Alutech Industries Vs Vikash Patel	Aditya Laroyia	9873539952		adatiylaroyia@gmail.com	06-06-2024
				CS (COMM)	CS (COMM)/702/2024	14-08-2024	Fedex Express Transportation and Supply Chain Service India Pvt Ltd Vs Shiva Art Through Its Proprietor Mr Amit Jha	Gurvinder Suri	011-43434600		litigation@surico.in	05-08-2024
				Execution (Comm.)	Execution (Comm.)/222/2024	20-08-2024	M/s Kanwar Prakash Rakesh Kumar Vs Rakesh Bansal					
				Execution (Comm.)	Execution (Comm.)/223/2024	20-08-2024	PARKASH Vs M/S VEDIC PUBLICATTON					
				CS (COMM)	CS (COMM)/710/2024	20-08-2024	IDBI BANK LIMITED Vs DOMESTIQ ENTERPRISES AND ORS	Manish Dewan	9213905829		manish@klfindia.com	08-08-2024
				CS (COMM)	CS (COMM)/717/2024	23-08-2024	Sirca Paints India Limited Vs Deepak Kesarwani	Ajay Bansal	9911004700		advocateajaybansal@gmail.com	16-08-2024
				CS (COMM)	CS (COMM)/718/2024	23-08-2024	Sirca Paints India Limited Vs Saha Brothers And Others	Anand Bajpai	-		Not available	16-04-2024
				CS (COMM)	CS (COMM)/719/2024	23-08-2024	Punjab And Sind Bank Vs Nitin Prashi Associates And Ors	Subhash Chandra	9810266298		adv.rakeshgupta77@gmail.com	29-05-2024
				OMP (I) (COMM.)	OMP (I) (COMM.)/166/2024	24-08-2024	Hdfc Bank Limited Vs RANJAN KUMAR	Manish Shanker	7503005232		ranjanjha86@gmail.com	22-08-2024
				CS (COMM)	CS (COMM)/723/2024	24-08-2024	Eagle Forgings Private Limited Vs Emphasis Innovations Private Limited	Pallav Kumar	9711060693		info@samhitalegal.in	24-08-2024
				CS (COMM)	CS (COMM)/731/2024	24-08-2024	SH RAMAN GANDHI Vs MR SHANKER LAL	Girish gaur	9811109763		girishgauradv@yahoo.co.in	22-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
				OMP (I) (COMM.)	OMP (I) (COMM.)/177/2024	27-08-2024	Hdfc Bank Limited Vs RAM SAROOP	Manish Shanker	7503005232		ranjanjha86@gmail.com	27-08-2024
				OMP (I) (COMM.)	OMP (I) (COMM.)/178/2024	27-08-2024	Hdfc Bank Limited Vs GUDDI ASHOK KUMAR GUPTA	Manish Shanker	7503005232		ranjanjha86@gmail.com	23-08-2024
				OMP (I) (COMM.)	OMP (I) (COMM.)/179/2024	27-08-2024	Hdfc Bank Limited Vs MANISH BALIRAM KARANKAR	Manish Shanker	7503005232		ranjanjha86@gmail.com	23-08-2024
				Misc DJ	Misc DJ/527/2024	28-08-2024	CANARA BANK Vs RAKESH KUMAR AGGARWAL	Abhishek	9811231578		Not available	20-08-2024
				Misc DJ	Misc DJ/531/2024	28-08-2024	CANARA BANK Vs RAKESH KUMAR AGGARWAL AND OTHER					
				CS (COMM)	CS (COMM)/737/2024	28-08-2024	Indian Overseas Bank Vs Mithu Singh	Subhash Kumar Jha	9810840045		skjhaassociates@yahoo.co.in	18-08-2024
				Misc DJ	Misc DJ/532/2024	29-08-2024	INDIAN BANK Vs AJAY KUMAR DUTTA	Anant Rao	9818249145		Not available	22-08-2024
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI DISTRICT	1	CS(COMM)	620/2024	01.08.2024	STATE BANK OF INDIA VERSUS MRS. PALLAVI SHARMA	JEEWAN PRAKASH GUPTA	9810099243,		JPGADVOCATE@GMAIL.COM	20.07.2024
			1	EX(COMM)	129/2024	1.08.2024	M/S KAUTEN KRAFT VS. M/S DKC EXPORTS & ANR.	SATYAM THAREJA, VASUNDHARA NAGRATH,	9711097019, 9810110393		OFFICE@TCLAW.IN	26.07.20024
			1	OMP(COMM)	164/2024	02.08.2024	MMR INFRASTRUCTURE DEVELOPER PVT. LTD. VS. KONE ELEVATORS INDIA PVT. LTD.	ATUL KUMAR AND S. K. SINGH	9810431518, 9891179438		SKSADV16@REDIFFMAIL.COM	29.07.2024
			1	CS(COMM)	621/2024	03.08.2024	M/S P S COMMODITIES VS. M/SA AKRITI FOOD INDUSTRY LLP	ASSOCIATES K	9999448797, 9999468603		KUSHAGRABANSAL@AKASSOCIATES.ORG.IN	22.07.2024
			1	OMP(I)COMM	258/2024	06.08.2024	STPL HORTICULTURE PVT. TLD. VS. NORTHERN RAILWAYS	ABHIJEET SWAROOP	971166059		ABHIJEET.SWAROOP@THEGUILD.CO.IN	31.07.2024
			1	CS(COMM)	624/2024	06.08.2024	DEV MURTI VS. PRODO TECHNOLOGIES PVT. LTD.	BIMLENDU SHEKHAR	8010056536		BIMLENDUSHEKHAR77@GMAIL.COM	01.8.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			1	EX(COMM)	133/2024	06.08.2024	DESIRE INFRABUILD VS. OYO APARTMENTS INVESTEMENT	PRNAV PROOTHI	9927020390		NOT AVAILABLE	31.07.2024
			1	OMP(COMM)	168/2024	06.08.2024	M/S S3 BUILDWELL LLP VS. M/S SSE & S ENGINEERING	ADV. BHUPENDRA	9950895056		BHUPENDRAGUPTA9@GMAIL.COM	26.07.2024
			1	OMP(COMM)	169/2024	07.08.2024	SATYAVIR CHAUHAN VS. DEVINDER SAININ AND ANR.	SAHIL GARG	9560690036		GARGSAHILADV@GMAIL.COM	31.07.2024
			1	OMP(I)COMM	265/2024	08.08.2024	ADITYA BIRLA FINANCE LTD. VS. MANOJ BHARDWAJ AND ORS.	AJAY UPPAL	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	02.08.2024
			1	OMP(I)COMM	264/2024	08.08.2024	ADITYA BIRLA FINANCE LTD. VS. MANOJ BHARDWAJ AND ORS.	AJAY UPPAL	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	02.08.2024
			1	OMP(COMM)	170/2024	08.08.2024	UNION OF INDIA VERSUS M/S S. SNAPPERS ADVERTISING AND MARKETING LIMITED	B.C. BHATT	9891237346		ADVBHUVAN@YAHOO.COM	01.08.2024
			1	CS(COMM)	630/2024	08.08.2024	RAJESH KUAR RUSTOGI VERSUS NEW INDIA ASSURANCE CO. LTD.	NAVNEET GOYAL	9811224831		NAVNEETGOYAL.ADV@GMAIL.COM	26.07.2024
			1	CS(COMM)	634/2024	09.08.2024	M G UDYOG PVT. LTD. VS. MR. HAROON RASHID PROPRIETOR OF M/S HRB MARKETING INDIA	ZEESHAN HASHMI, ANKIT PARASHAR	8802310640, 9999312535		DELHI@ALBALAWOFFICES.COM, HASHMIALBA@GMAIL.COM	01.08.2024
			1	OMP(COMM)	171/2024	12.08.2024	M/S SHREE RICE MILL VS. NATIONAL COMMODITIES MANGEMENT SERVICES LTD.	DILIP SINGH	9810111052		OFFICE.DILIPSINGH@GMAIL.COM	05.08.2024
			1	CS(COMM)	639/2024	12.08.2024	M/S ECSO GLOBAL PRIVATE LIMITED VS. NAJMI INTERNATIONAL FOR DISTINGUISHED PROJECTS	SHIKHAR KHARE	7506433495		OFFICE@SHIKHAR KHARE.IN	01.08.2024
			1	CS(COMM)	638/2024	12.08.2024	M/S LAKSHYA DISTRIBUTORS VS. M/S DALMIA HEALTHCARE LIMITED	LALIT SAHU AND YKASH CHAWLA	9999395264, 9999306991		NOT AVAILABLE	25.07.2024
			1	EX(COMM)	140/2024	13.08.2024	M/S EASTMAN AUTO & POWER LTD. VS. UNION OF INDIA	ASHISH KHORANA	9810006115, 9818306115		KHORANAASSOCIATES@GMAIL.COM	07.08.2024
			1	CS(COMM)	645/2024	14.08.2024	NAVAL GROUP INSURANCE FUND VS. EX-LT SANDEEP KUMAR YADAV	KHAITAN & KHAITAN	8745009007, 99858603750		ARSALAN.S@KHAITANANDKHAITAN.COM, PRATEEK.K@KHAITAN	08.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			1	EX(COMM)	142/2024	14.08.2024	PUNJAB NATIONAL BANK VS. RAVINDER KUMAR SINGH	SARVJEET YADAV	9711785812		SARVJEETYADAV08@YAHOO.COM	07.08.2024
			1	CS(COMM)	644/2024	14.08.2024	RAJIV SHARMA VS. THE ORIENTAL INSURANCE CO. LTD. & ORS.	MANOJ KUMAR JHA	955769993, 9350807852		ADVMANOJJHA@GMAIL.COM	07.08.2024
			1	CS(COMM)	643/2024	14.08.2024	M/S KBR HOSPITALITY PVT. LTD. VS. SH. MANISH GUPTA & ANR.	MANEESH GUMBER, TARUN GUMBER	99113215304		ASCENTLAWFIRM@GMAIL.COM	07.08.2024
			1	CS(COMM)	642/2024	14.08.2024	B. L. AGRO INDUSTRIES LIMITED VS. KISAN BAIL KOLHU	RAJESH SHARMA	9312400662		THECALTRADE@GMAIL.COM	13.08.2024
			1	CS(COMM)	649/2024	16.08.2024	STATE BANK OF INDIA VS. A SASI KUMAR	A.K. ROUT	9999132159		AKROUTADVOCATE@GMAIL.COM	15.07.2024
			1	CS(COMM)	650/2024	16.08.2024	STATE BANK OF INDIA VS. MRA SIYA RAM	A.K. ROUT	9999132159		AKROUTADVOCATE@GMAIL.COM	15.07.2024
			1	OMP(E)COMM	1/2024	17.08.2024	SARENS HEAVY LIFT PVT. LTD. VERSUS M/S AMAR ENGINEERING COMPANY	MANI KAUL	9717318398		ADVMANIKAUL@GMAIL.COM	07.08.2024
			1	CS(COMM)	651/2024	17.08.2024	M/S K. R. ANAND VERSUS FEMC PRATIBHA JV & ANR.	BHARAT BHUSHAN BHATIA	9810155032		BHARATBHATIA25@YAHOO.CO.IN	12.08.2024
			1	CS(COMM)	652/2024	17.08.2024	M/S INNOVATIONE INDIA PROJECTS LLP VERSUS M/S WIREWORKS	DIWAN ADVOCATES	8076293778		SERVICE@DIWANADVOCATES.COM	12.08.2024
			1	OMP(I)COMM	272/2024	20.08.2024	ANIMALL TECHNOLOGIES PVT. LTD. VS. ARTHIMPACT DIGITAL LOANS PVT. LTD.	SONAM PRIYA, SHOBHIT SHUKLA	7895642755		SONAMPRSINGH@GMAIL.COM	17.08.2024
			1	CS(COMM)	655/2024	20.08.2024	MAHATVA ANAND VS. SPICEJET LTD. AND ANR.	TANKAN SURI	9999722788		NOT AVAILABLE	12.08.2024
			1	EX(COMM)	147/2024	20.08.2024	BRILLTECH ENGINEERS (P) LTD. VS. PAARTH INFRABUILD	ANKUR SINGHAL	9811126091		ANKURSINGHALADVOCATE@GMAIL.COM	16.08.2024
			1	CS(COMM)	659/2024	22.08.2024	ANSAL CH-1, FLAT OWNER ASSOCIATION VS. ANJANA JAIN	ROHIN KUMAR MODI	9810243904		RKM_MODI@REDDIFFMAIL.COM	12.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			1	CS(COMM)	660/2024	22.08.2024	ANSAL CH-1, FLAT OWNER ASSOCIATION VS. DELTA CARRIER PVT. LTD.	ROHIN KUMAR MODI	9810243904		RKM_MODI@REDDIFFMAIL.COM	12.08.2024
			1	CS(COMM)	661/2024	22.08.2024	ANSAL CH-1, FLAT OWNER ASSOCIATION VS. SUNIL SOOD	ROHIN KUMAR MODI	9810243904		RKM_MODI@REDDIFFMAIL.COM	13.08.2024
			1	OMP(I)COMM	273/2024	22.08.2024	SHRIRAM FINANCE LTD. VS. SH ANSHUL RANA	MANOJ KUMAR	981113644		NOT AVAILABLE	17.08.2024
			1	EX(COMM)	152/2024	23.08.2024	ASHOK KANODIA VS. UNILESE ENGINEERS	NITIN KAKKAR	9811890118		NOT AVAILABLE	13.08.2024
			1	OMP(E)COMM	2/2024	23.08.2024	NORTHERN RAILWAY VS. M/S VIVEK TRAVELS PVT. LTD.	SURENDA KUMAR SURYA	9811194260		ADVOCATESKSURYAN@GMAIL.COM	16.08.2024
			1	CS(COMM)	671/2024	23.08.2024	HT MEDIA LTD. VS. SUSHWANI KARANI EVENT & MEDIA PVT. LTD.	ANURAG JAIN	9818999686		SUPPORT@LEGALKNIGHTS.IN	16.04.2024
			1	CS(COMM)	673/2024	23.08.2024	ANSAL CHAMBERS 1 FLAT OWNERS ASSOCIATION VS. RENU SETH	ROHIT KUMAR MODI	9810243904		RKM_MODI@REDDIFFMAIL.COM	12.08.2024
			1	CS(COMM)	674/2024	23.08.2024	ANSAL CHAMBERS 1 FLAT OWNERS ASSOCIATION VS. BY. COMP ELECTRONICS	ROHIT KUMAR MODI	9810243904		RKM_MODI@REDDIFFMAIL.COM	12.08.2024
			1	CS(COMM)	682/2024	24.08.2024	N. JOHNSON ENGINEERS VS. BESTECH INDIA P. LT.D	ANKUR SINGHAL	9811126091		ANKURSINGHALADVOCATE@GMAIL.COM	17.08.2024
			1	OMP(COMM)	177/2024	24.08.2024	SS SUPPLY CHAIN SOLUTIONS PVT. LTD. VS. DELHIVERY PRIVATE LIMITED	SSK ADVOCATES AND SOLICITORS	9958633766, 9013231170		GAURAV@SSKLAW.IN, DEEPAK@SSKLAW.IN	17.08.2024
			1	CS(COMM)	681/2024	24.08.2024	SH. DHARMINDER KUMAR GUPTA VS. SEEMA ARORA	RAGHAV MEHDIRATTA	9990870007, 9999904687		ADVRAGHAV07@GMAIL.COM	17.08.2024
			1	CS(COMM)	680/2024	24.08.2024	ANSAL CHAMBER-1 FLAT OWNERS ASSOCIATION	ROHIT KUMAR MODI	9810243904, 9013325626		RKM_MODI@REDDIFFMAIL.COM	13.08.2024
			1	CS(COMM)	679/2024	24.08.2024	STATE BANK OF INDIA VS. M/S RAYMA SURFACTANTS PVT. LTD.	SHIV K TYAGI	9811059032, 9643242952		SHIVKTYAGI1@GMAIL.COM	23.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			1	CS(COMM)	685/2024	27.08.2024	HAMDARD NATIONAL FOUNDATION (INDIA) VS. GOBIND RAM KAHAN CHAND	SCHDEVA PRATAP SINGH	9953394364		shivendra@theacmecoo.com	23.08.2024
			1	CS(COMM)	686/2024	27.08.2024	VIKAS ARORA VS. RAMESH SHARMA	RAJESH KUMAR, MORDHWAJ TIWARI	9871907794		KUMARRAJESH.AD V@GMAIL.COM	25.07.2024
			1	OMP(COMM)	178/2024	27.08.2024	NIDHI JAIN VS. M/S G AND B FASHION PVT. LTD.	SIDHATHA JOSHI	9818509714		NOT AVAILABLE	27.08.2024
			1	EX(COMM)	154/2024	27.08.2024	M/S NKAY ENTERPRISES VS. UNION OF INDIA	ISHAN SACHDEVA	9871300094		ISHANLEGALAID@GMAIL.COM	13.08.2024
			1	EX(COMM)	155/2024	28.08.2024	SOUTHERN ALLOY FOUNDRIES PVT. LTD. VS. UNION OF INDIA	ANSHUMAN TIWARI	9958065656		ANSHUDAI@YAHOO.CO.IN	23.08.2024
			1	CS(COMM)	689/2024	28.08.2024	ANSAL CH-1, FLAT OWNER ASSOCIATION VS. K. B. MEHTA	ROHIN KUMAR MODI	9810243904, 9013325626		RKM_MODI@REDDIFFMAIL.COM	23.08.2024
			1	CS(COMM)	698/2024	29.08.2024	CURRIE AND BROWN INDIA PVT. LTD. VS. MAHIMA REAL ESTATE PVT. LTD.	SHAILENDRA KUMAR SINGH	9899397290, 9717101829		SKSNGH7002@GMAIL.COM, ADVOCATEAMAR1977@GMAIL.COM	23.08.2024
			1	EX(COMM)	156/2024	30.08.2024	M/S HIMALAYAN FLORA AND AROMES PVT. LTD. VS. MUNICIPAL CORPORATION OF DELHI	VANDITA NAIN	9650119034		OFFICEOFANAND@GMAIL.COM	23.08.2024
21	SH. PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	VIDYANAGAR DISTRICT	25	CS (COMM)	617/2024	01-08-2024	Dr Vinod Garg Vs Jagmohan Chauhan And Anr	Raghu Vasishth(P),	9873632733		RAGHAVVASISHTH19@GMAIL.COM	25.07.2024
			25	OMP (COMM)	163/2024	02-08-2024	Anita Khokhar Constructions And Earthmovers Vs SM Earthmovers	SUNIL KUMAR(P),	9212338846		rohitkumaradv925@gmail.com	26.07.2024
			25	OMP (COMM)	166/2024	06-08-2024	M/s S3 Buildwel Llp Vs Nil Construction	Bhupendra Kumar Gupta(P),	9950895056		bhupendragupta906@gmail.com	26.07.2024
			25	OMP (COMM)	165/2024	06-08-2024	Deeksha Distributors Vs Rs Seven Lifestyle Private Limited	Aditya Prakash Arora(P),	9953744141		aditya.jadelex@gmail.com	11.06.2024
			25	CS (COMM)	625/2024	07-08-2024	Yagla Valya Shukla Prop Of Hariom Fabrics Vs \ Yogesh Sethi	KARAN ARORA(P),	9873057030		adv.karanarora@gmail.com	02.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			25	CS (COMM)	629/2024	08-08-2024	Standard Chartered Bank Vs Susheel Kumar Sharma	ADDTYA KAPOOR(P),	9044888880		addtya.kapoor@gmail.com	29.07.2024
			25	CS (COMM)	628/2024	08-08-2024	Standard Chartered Bank Vs Rohit Bansal	ADDTYA KAPOOR(P),	9044888880		addtya.kapoor@gmail.com	29.07.2024
			25	CS (COMM)	627/2024	08-08-2024	Hemant Kumar Vs Ghanshyam Dass	MOHINDER SINGH(P),	9818920431		yashrawat776@gmail.com	29.07.2024
			25	CS (COMM)	633/2024	09-08-2024	M/S DUSTBUSTER Vs M/S HOTEL HANS PVT LTD	NILESH KUMAR SAH(P),	9899661199		advocatt.shanulchauhhan@gmail.com	30.07.2024
			25	CS (COMM)	635/2024	12-08-2024	Sameer Narang Vs ALLIANCE TELENET PVT LTD	Rajat Bhalla(P),	9811661193		rajatbhalla@hotmail.com	12.08.2024
			25	Execution (Comm)	136/2024	12-08-2024	Canara Bank Vs Gulzari Lal	Yudhishter Sharma(P),	8860193372,		yudhishtersharmas5@gmail.com	22.07.2024
			25	OMP (I) (COMM)	269/2024	12-08-2024	Hero Fincorp Ltd Vs Global Impex AND Ors	MAYANK MAHAJAN(P),	9873347330		Mayanak mahajan05@yahoo.com	30.07.2024
			25	Misc DJ	3164/2024	13-08-2024	KHATRI TILLPATTI BHANDAR PVT LTD Vs RADHA DEVI KHATRI AND ANR	SAKSHI BHASIN(P),	9999372279,		sakshi@mdandassoiate.com	07.08.2024
			25	OMP (I) (COMM)	271/2024	16-08-2024	UTTAM INDANE Vs INDIAN OIL CORPORATION LIMITED	Neha Kapoor(P),	9958804676		nehakapooradv24@gmail.com	13.08.2024
			25	CS (COMM)	646/2024	16-08-2024	State Bank Of India Vs Corporal Anand Pruthviraj Thakur	ADAITA KUMAR ROUTH(P),	9999132159		AKROUTADVOCATE@GMAIL.COM	16.07.2024
			25	CS (COMM)	654/2024	20-08-2024	HERO INVESTCORP PVT LTD AND ANR Vs OWNER PROPRIETOR OF KHALSA AUTO PARTS KHALSA	aastha sharma(P),	9718209970		aastha@thelegist.com	12.08.2024
			25	Execution (Comm)	145/2024	20-08-2024	BRILLTECH ENGINEERS PVT LTD Vs PAARTH INFRABUILD PVT LTD	ANKUR SINGHAL(P),	9811126091		ankursinghaladvocate@gmail.com	14.08.2024
			25	Execution (Comm)	146/2024	20-08-2024	BRILLTECH ENGINEERS PVT LTD Vs PAARTH INFRABUILD PVT LTD	ANKUR SINGHAL(P),	9811126091		ankursinghaladvocate@gmail.com	14.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			25	Execution (Comm)	147/2024	20-08-2024	BRILLTECH ENGINEERS PVT LTD Vs PAARTH INFRABUILD PRIVATE LIMITED	ANKUR SINGHAL(P),	9811126091		ankursinghaladvocate@gmail.com	14.08.2024
			25	Execution (Comm)	148/2024	20-08-2024	Brilltech Engineers Private Limited Vs Paarth Infrabuild Private Limited	ANKUR SINGHAL(P),	9811126091		ankursinghaladvocate@gmail.com	14.08.2024
			25	CS (COMM)	658/2024	22-08-2024	ANSAL CH 1 FLAT OWNERS ASSOCIATION Vs R K LAL	ROHIT KUMAR MODI(P),	9810243904		Rkm_modi@rediffmail.com	13.08.2024
			25	OMP (COMM)	175/2024	22-08-2024	INOX WIND LTD Vs SAI VISHWA INFRA AND ANR	SANDEEP SINGH NAINWAL(P),	9810910312,		officeofrglawz@gmail.com	15.08.2024
			25	CS (COMM)	672/2024	23-08-2024	Ansals Chambers I Flat Owners Association Vs Amritjit Singh	ROHIT KUMAR MODI(P),	9810243904		Rkm_modi@rediffmail.com	12.08.2024
			25	CS (COMM)	670/2024	23-08-2024	MOOL CHAND Vs GOVERNMENT E MARKETPLACE AND ANR	Deepak kumar(P),	9898600506		deepakkumar0506@gmail.com	22.08.2024
			25	CS (COMM)	666/2024	23-08-2024	Ansals Chambers I Flat Owners Association Vs Gaurav Arora	ROHIT KUMAR MODI(P),	9810243904		Rkm_modi@rediffmail.com	13.08.2024
			25	CS (COMM)	668/2024	23-08-2024	Ansals Chambers I Flat Owners Association Vs Rama Syal	ROHIT KUMAR MODI(P),	9810243904		Rkm_modi@rediffmail.com	13.08.2024
			25	CS (COMM)	667/2024	23-08-2024	M/S MCCAIN FOODS INDIA PRIVATE LIMITED Vs S S MARKETING (PARTNERSHIP FIRM)	Rohit Kumar(P),	9810524966		amit.punj@yahoo.com	16.08.2024
			25	CS (COMM)	669/2024	23-08-2024	Ansals Chambers I Flat Owners Association Vs Shyam Sunder Narwani	ROHIT KUMAR MODI(P),	9810243904		Rkm_modi@rediffmail.com	13.08.2024
			25	CS (COMM)	664/2024	23-08-2024	THE SUPREME INDUSTRIES LIMITED Vs JOSHI ENTERPRISES	ANUBHAV MEHROTRA(P)	98711 09205		adv.unahalawat@gmail.com	14.08.2024
			25	CS (COMM)	665/2024	23-08-2024	HT MEDIA LTD Vs UNIVERSE SURGICAL EQUIPMENT CO	Anurag Jain(P),	9818999686		support@legalkinghts.in	16.08.2024
			25	OMP (COMM)	177/2024	24-08-2024	Ss Supply Chain Solutions Pvt Ltd Vs Delhivery Limited	Gaurav Bhardwaj(P),	9871638609		deepak@ssklaw	17.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			25	OMP (COMM)	176/2024	24-08-2024	SS Supply Chain Solutions Pvt Ltd Vs Delhivery Limited	Gaurav Bhardwaj(P),	9871638609		deepak@ssklaw	17.08.2024
			25	CS (COMM)	675/2024	24-08-2024	Ansals Chambers I Flat Owners Association Vs Neelam Sachdev	ROHIT KUMAR MODI(P),	9810243904		Rkm_modi@rediffmail.com	13.08.2024
			25	CS (COMM)	684/2024	27-08-2024	Vikas Arora Vs Nobel Publishers Pvt Ltd	Rajesh Kumar(P),	9871907794		kumarajesh.adv@gmail.co,	29.07.2024
			25	OMP (COMM)	179/2024	27-08-2024	Union of India Vs M/s GIRDHARI LAL CHAUHAN AND SONS	RAM KAWAR(P),	9810634209		ram.kawar@yahoo.com	22.08.2024
			25	CS (COMM)	688/2024	28-08-2024	NEEL METAL PRODUCTS LTD Vs RASANDIK AUTO COMPONENTS	Jyoti Tyagi(P),	9811394417		YEESHUJAIN@YAHOO.COM	17.08.2024
			25	CS (COMM)	687/2024	28-08-2024	Ansals Chambers I Flat Owners Association Vs Sandeep Singh	ROHIT KUMAR MODI(P),	9810770474		Rkm_modi@rediffmail.com	13.08.2024
			25	CS (COMM)	697/2024	29-08-2024	State Bank of India Vs Amit Kumar Das	Suchita Dixit(P),	8896932838		agnihotrisuchita@gmail	23.08.2024
			25	CS (COMM)	693/2024	29-08-2024	Currie And Brown India Pvt Ltd Vs Era Realtors Private Limited	AMAR KUMAR(P),	9899397290		advocateamar1977@gmail.com	23.08.2024
			25	CS (COMM)	695/2024	29-08-2024	Currie And Brown India Pvt Ltd Vs Lucina Land Development Ltd	AMAR KUMAR(P),	9899397290		advocateamar1977@gmail.com	23.08.2024
			25	CS (COMM)	694/2024	29-08-2024	PATRAM ISPAT BHANDAR Vs SWASTIK META FORGE PVT LTD	ROHIT YADAV(P),	8800818232		ADV.RAOROHITYA DAV@GMAIL.COM	27.08.2024
			25	CS (COMM)	696/2024	29-08-2024	State Bank of India Vs Prashant Kumar	Suchita Dixit(P),	8896932838		agnihotrisuchita@gmail	23.08.2024
			25	CS (COMM)	692/2024	29-08-2024	FUTURE GLASS WORKS PVT LTD Vs INTERIORS INDIA AND ANR	SACHIN KUMAR(P),	9871147300		jaigsindia2gmail.com	24.08.2024
			25	OMP (COMM)	183/2024	30-08-2024	UNION OF INDIA Vs State Trading Corporation of India Ltd	Vandana Sharma(P),	9810812614		vandanadeva@gmail.com	22.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			25	CS (COMM)	701/2024	31-08-2024	RAJESH KHURANA Vs PRADEEP KHANNA	Rajeev Kapoor(P),	9811116256		rkancompany.legalservice@gmail.com	23.08.2024
			25	CS (COMM)	702/2024	31-08-2024	GREEN EARTH RECYCLER Vs RAKESH SHARMA	SUNIL KUMAR BHARDWAJ(P),	9311603927		BHARDWAJSUNIL26@YAHOO.COM	23.08.2024
			25	OMP (COMM)	185/2024	31-08-2024	NET AMBIT INFO SOURCE AND E SERVICES PVT LTD Vs MEC ELECTRIC CONTRACTS PVT LT	Aditya Malhotra(P),	989926394		priyanka.gsinha@gmail.com	26.08.2024
			25	OMP (I) (COMM)	259/2024	07-08-2024	Kotak Mahindra Prime Ltd Vs PARDEEP	AMIT KUMAR SINHA(P),	011-42641454		kmpspartner@gmail.com	05.08.2024
			25	OMP (I) (COMM)	260/2024	07-08-2024	KOTAK MAHINDRA PRIME LTD Vs NAGMA ANSARI	AMIT KUMAR SINHA(P),	011-42641454		kmpspartner@gmail.com	05.08.2024
			25	OMP (I) (COMM)	263/2024	08-08-2024	KOTAK MAHINDRA PRIME LTD Vs PAPPU R	AMIT KUMAR SINHA(P),	011-42641454		kmpspartner@gmail.com	05.08.2024
			25	OMP (I) (COMM)	261/2024	08-08-2024	KOTAK MAHINDRA PRIME LTD Vs ANKIT ANKIT ANAND	AMIT KUMAR SINHA(P),	011-42641454		kmpspartner@gmail.com	05.08.2024
			25	OMP (I) (COMM)	262/2024	08-08-2024	KOTAK MAHINDRA PRIME LTD Vs MANOJ B	AMIT KUMAR SINHA(P),	011-42641454		kmpspartner@gmail.com	05.08.2024
			25	Execution (Comm)	137/2024	12-08-2024	Canara Bank Vs Dharam Transports	Yudhishter Sharma(P),	8860193372,		yudhishtersharma55@gmail.com	5.08.2024
			25	Execution (Comm)	135/2024	12-08-2024	H T MEDIA LTD Vs Unit 83 Investment Inc	puneet bajaj(P),	981 1100978		Bajaj.bajaj227@gmail.com	07.08.2024
			25	CS (COMM)	657/2024	21-08-2024	MOOL CHAND Vs GOVERNMENT E MARKETPLACE AND ANR	Deepak kumar(P),	9898600506		Deepakkumar0506@gmail.com	20.08.2024
			25	Execution (Comm)	150/2024	23-08-2024	KAZO FASHION PVT LTD Vs Reet Bajaj Sole Proprietor Of M/s Guru International	Taru gupta(P),	9818989038		NOT PROVIDED	17.08.2024
			25	Execution (Comm)	153/2024	23-08-2024	S B Industries Vs Nanak Traders	DEEPAK GROVER(P),	9582948804		shopelegalterm@gmail.com	16.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
22	MS. VINEETA GOYAL, JUDGE (COMMERCIAL COURT)-03	NEW DELHI DISTRICT	24	EXECUTION PETITION	Execution (Comm)/128/2024	01-08-2024	M/s Link Telecom Private Ltd Vs M/s Gdn Enterprises	NAVDEEP SINGH(P),	9811311360		NOT AVAILABLE	17-07-2024
			24	SUIT FOR RECOVERY	CS (COMM)/619/2024	01-08-2024	Punjab National Bank Vs Surender Singh	MOHAMMAD DANISH(P),	9350221670	consultdaanish@gmail.com		25-07-2024
			24	SUIT FOR TRADEMARKS	CS (COMM)/618/2024	01-08-2024	M/s Tej Ram Dharam Paul Vs M/s SR Food Products	Shailen Bhatia(P),	9818558690	advocate.shailenbhatia89@gmail.com		30-07-2024
			24	EXECUTION PETITION	Execution (Comm)/130/2024	02-08-2024	Chander Kanta Vs K K Management Engineering Pvt Ltd And Ors	ASHOK KUMAR CHAUDHARY(P),	NOT AVAILABLE	NOT AVAILABLE		25-07-2024
			24	SUIT FOR RECOVERY	CS (COMM)/622/2024	03-08-2024	Hero Housing Finance Limited Vs Sachin Garg	Rajesh Manchanda(P),	NOT AVAILABLE	NOT AVAILABLE		26-07-2024
			24	APPLICATION U/S 151 CPC	Misc DJ/3116/2024	05-08-2024	Star Clearing And Forwarding Services Pvt. Ltd. Vs. Omvir Print Ok Pack Pvt. Ltd. And Anr.	rajeev kapoor(P),	9811116256	rajeevkapoor1969@gmail.com		26-07-2024
			24	SUIT FOR RECOVERY	CS (COMM)/623/2024	06-08-2024	Madan Gopal Mittal Vs Sharat Chand Rajput	Vineet Jain(P),	9958127227	vineetjain27@gmail.com		25-07-2024
			24	OBJECTION PETITION U/S 34	OMP (COMM)/167/2024	06-08-2024	Cranex Ltd Vs Prosafe Automation	AKUL MEHANDRU(P),	9873730409	NOT AVAILABLE		27-07-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			24	EXECUTION PETITION	Execution (Comm)/132/2024	06-08-2024	Sh Pradeep Gupta Proprietor Of Renu Enterprises Vs Shikambri Saroha	meenakshisood(P),	9999969923		meenakshisoodadv@gmail.com	31-07-2024
			24	SUIT FOR TRADEMARKS	CS (COMM)/626/2024	07-08-2024	SHUBHAM GOLDIEE MASALE PRIVATE LIMITED Vs PATEL DHRUV	Shravan Bansal(P),	9810017859		skbansalipr@gmail.com	03-08-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCIALATION ACT	OMP (I) (COMM)/266/2024	08-08-2024	Axis Finance Ltd Vs Kousik Kumar Sarker	raveesh thukral(P),	9198101663		raveeshthukral@gmail.com	23-07-2024
			24	SUIT FOR RECOVERY	CS (COMM)/632/2024	08-08-2024	Vijay Anand And Associates Llp Vs Vinod Saluja	Ritika Choubey(P),	NOT AVAILABLE	NOT AVAILABLE		29-07-2024
			24	EXECUTION PETITION	Execution (Comm)/134/2024	08-08-2024	Punjab National Bank Vs Rajender Singh Rana	Sarjjeet Yadav(P),	9958927912		sarjjeetyadavo8@yahoo.com	31-07-2024
			24	SUIT FOR TRADEMARKS	CS (COMM)/631/2024	08-08-2024	THE POLO LAUREN COMPANY L P Vs DEEKAY EXPORTS LIMITED	Shravan Bansal(P),	9810017859		skbansalipr@gmail.com	06-08-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCIALATION ACT	OMP (I) (COMM)/267/2024	09-08-2024	ORIX Leasing and Financial Services India Ltd Vs M/S ONE 97 COMMUNICATION LTD	RAJESH JANGRA(P),	9958726491		JANGRAADVOCATE@GMAIL.COM	01-08-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCIALATION ACT	OMP (I) (COMM)/268/2024	09-08-2024	ORIX AUTO INFRASTRUCTURE SERVICES LIMITED Vs PAVAN POCHAMPALLY	RAJESH JANGRA(P),	9958726491		JANGRAADVOCATE@GMAIL.COM	01-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			24	SUIT FOR RECOVERY	CS (COMM)/637/2024	12-08-2024	M/s Eeso Global Private Limited Vs Lkg Import And Export Sdn Bhd	SHIKHAR KHARE(P),	9910047947		KHARE.SHIKHAR@GMAIL.COM	31-07-2024
			24	SUIT FOR RECOVERY	CS (COMM)/636/2024	12-08-2024	Fedex Express Transportation And Supply Chain Service India Pvt Ltd Vs Easy Style Store Through Its Sole Proprietor Mr Vijay Sahu	Gurvinder Suri(P),	9871692197		litigation@surico.in	31-07-2024
			24	EXECUTION PETITION	Execution (Comm)/139/2024	12-08-2024	Canara Bank Vs M/s Perfect Intellisecure Services Private Limited	Yudhishter Sharma(P),	9891251777		903yudhishtersharm@gmail.com	05-08-2024
			24	EXECUTION PETITION	Execution (Comm)/138/2024	12-08-2024	Kunal Khajuria Vs Union of india	Brijesh Tiwari(P),	9818078977		bjesh.tiwari@gmail.com	05-08-2024
			24	PETITION U/S 9 OF ARBITRATION CONCIALATION ACT	OMP (I) (COMM)/270/2024	12-08-2024	Sriram Finance Ltd. Vs. Ansul Rana	Manoj Kumar	8750677946		manojbarhela1971@gmail.com	05-08-2024
			24	SUIT FOR TRADEMARKS	CS (COMM)/641/2024	13-08-2024	Jumbo Restaurants Private Limited Vs Conocedor Hospitality Private Limited	Joel Joel(P),	9873841456		pjjoel@yahoo.com	03-08-2024
			24	SUIT FOR TRADEMARKS	CS (COMM)/640/2024	13-08-2024	Hamdard National Foundation (india) Vs Aravali Drugs Co	SHIVENDRA PRATAP SINGH(P),	9540144749		shiva.78646@yahoo.com	08-08-2024
			24	EXECUTION PETITION	Execution (Comm)/143/2024	14-08-2024	SARABJIT SINGH BEDI Vs MRS JASMINE KAUR BHATIA	Praveen Kumar(P),	9999099325		law_sharma@yahoo.com	02-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			24	OBJECTION PETITION U/S 34	OMP (COMM)/173/2024	14-08-2024	MS AARES Telecom Pvt Ltd through its MD Vs Dron Edge Ind Pvt Ltd through its MD Kundan Kumar	PRADEEP KUMAR KAUSHIK(P),	9999022006		kaushik@lawyer1.in	06-08-2024
			24	OBJECTION PETITION U/S 34	OMP (COMM)/172/2024	14-08-2024	EHI International Pvt Ltd Vs THE REGISTRAR GENERAL OFFICE OF REGISTRAR GENERAL INDIA	Divjot Singh Bhatia(P),	9910048284		divjotsingh29@gmail.com	07-08-2024
			24	EXECUTION PETITION	M-Ex/10/2024	14-08-2024	Rajinder Arora Vs. Deutsche Bank	WORTHING KASAR	9811339382		worthingkasar@shailendra.net.in	01-08-2024
			24	EXECUTION PETITION	Execution (Comm)/144/2024	14-08-2024	Punjab National Bank Vs Zani Ahmed	Sarjeet Yadav(P),	9958927912		sarjeetyadav08@yahoo.com	05-08-2024
			24	APPLICATION U/S 151 CPC	Misc DJ/3176/2024	14-08-2024	Om Pal Singh Vs. Nirmal Bang Securities Pvt. Ltd.	Sourabh Garg	9811020110		advocate.sgarg@gmail.com	05-08-2024
			24	SUIT FOR RECOVERY	CS (COMM)/648/2024	16-08-2024	State Bank Of India Vs Milan Jyoti Dowarah	ADAITA KUMAR ROUTH(P),	9999132159		NOT AVAILABLE	09-07-2024
			24	SUIT FOR RECOVERY	CS (COMM)/647/2024	16-08-2024	Goel Road Carriers Pvt Ltd Vs Unilec S Sobti(P), Engineers Ltd	S Sobti(P),	9910040471		kohlisobti@gmail.com	29-07-2024
			24	APPEAL U/S 37 OF ARBITRATION & CONCILIATION ACT	ARB A (COMM)/11/2024	16-08-2024	Punjab state Co op Marketing Federation Vs UNION OF INDIA	Mithilesh Jaiswal(P),	9891157466		advmithileshjaiswal.c@gmail.com	09-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
24				APPLICATION U/S 151 CPC	Misc DJ/3177/2024	16-08-2024	State Bank of India Vs. Kusum	Shiv Tyagi	9811059032		shivktyagi@yahoo.co.in	09-08-2024
24				SUIT FOR RECOVERY	CS (COMM)/653/2024	17-08-2024	Canara Bank Vs PREETI PURI	Ekant Luthra(P),	8376841313		ekant23@gmail.com	08-08-2024
24				OBJECTION PETITION U/S 34	OMP (COMM)/174/2024	20-08-2024	Vee Kay Enterprises Vs Union Of India (northern Railway)	Ranjay Kumar Dubey(P),	8882166275		RANJAYDUBEYC/C@GMAIL.COM	30-04-2024
24				SUIT FOR TRADEMARKS	CS (COMM)/656/2024	20-08-2024	BIOMUNI NATURALS LLP Vs RIHA MARWAH	Kruttika Lakshmi(P),	9643233842		kruttika@ira.law	16-08-2024
24				SUIT FOR RECOVERY	CS (COMM)/663/2024	22-08-2024	Ansals Chambers I Flat Owners Association Vs Ak Sood I	ROHIT KUMAR MODI(P),	9810243904		RKMODI6272@GMAIL.COM	11-08-2024
24				SUIT FOR RECOVERY	CS (COMM)/662/2024	22-08-2024	Ansals Chambers I Flat Owners Association Vs Veena Malhotra	ROHIT KUMAR MODI(P),	9810243904		RKMODI6272@GMAIL.COM	12-08-2024
24				COUNTER CLAIM	Counter Claim/19/2024	22-08-2024	Pronton Plast Pack Private Limited Vs Mold Tek Packaging Limited	Vikas Khera(P),	7834897828		lexfonsip@gmail.com	13-08-2024
24				EXECUTION PETITION	Execution (Comm)/149/2024	22-08-2024	Sanjeev Gulati Vs Avadh Kishore Yadav	Rohit Valecha(P),	9013591914		valecharohitadvocate@gmail.com	13-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			24	SUIT FOR RECOVERY	CS (COMM)/678/2024	24-08-2024	KAILASH CHANDRA SOMANI Vs RUKMANI KESHWANI	Kanishk Ahuja(P),	9810663112		NOT AVAILABLE	09-08-2024
			24	APPLICATION U/S 151 CPC	Misc DJ/3234/2024	24-08-2024	JAGDISH KAUR AND ORS Vs JASBIR SINGH SANDHU	Jatin Kapur(P),	9811258587		jatin.kapur25@gmail.com	08-08-2024
			24	SUIT FOR RECOVERY	CS (COMM)/676/2024	24-08-2024	Ansals Chambers I Flat Owners Association Vs Ps Prasad	ROHIT KUMAR MODI(P),	9810243904		RKMODI6272@GMAIL.COM	12-08-2024
			24	SUIT FOR RECOVERY	CS (COMM)/677/2024	24-08-2024	Ansals Chambers I Flat Owners Association Vs Sky Pak Properties And Finance Pvt Ltd	ROHIT KUMAR MODI(P),	9810243904		RKMODI6272@GMAIL.COM	12-08-2024
			24	APPLICATION U/S 151 CPC	Misc DJ/3233/2024	24-08-2024	Canara Bank Vs M/s Central Cab	KRISHAN KUMAR(P),	9711698999		NOT AVAILABLE	14-08-2024
			24	EXECUTION PETITION	EX/125/2024	28-08-2024	M/S ENKAY ENTERPRISES Vs UNION OF INDIA THROUGH (COFMOW)	ishan sachdeva(P),	NOT AVAILABLE		NOT AVAILABLE	14-08-2024
			24	SUIT FOR RECOVERY	CS (COMM)/690/2024	28-08-2024	Ansals Chambers I Flat Owners Association Vs Krishna L Kanta	ROHIT KUMAR MODI(P),	9810243904		RKMODI6272@GMAIL.COM	20-08-2024
			24	OBJECTION PETITION U/S 34	OMP (COMM)/181/2024	29-08-2024	M/s Raheja Developers Ltd Vs Ahluwalia Contractors India Ltd	Suditi Batra(P),	9199539088		suditibatra93@gmail.com	29-07-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			24	OBJECTION PETITION U/S 34	OMP (COMM)/180/2024	29-08-2024	Union Of India Vs Mahipal Singh	RUBY(P),	9958899011		rubygautamadv@gmail.com	22-08-2024
			24	OBJECTION PETITION U/S 34	OMP (COMM)/182/2024	29-08-2024	Union of India Through Chief Director of Purchase Vs State Trading Corporation of India Ltd	AJAY BIDHURI(P),	9953098101		NOT AVAILABLE	22-08-2024
			24	SUIT FOR RECOVERY	CS (COMM)/700/2024	29-08-2024	Currie And Brown India Pvt Ltd Vs Tapir Constructions Limited	AMAR KUMAR(P),	9717101829		ADVOCATEAMAR1977@GMAIL.COM	19-08-2024
			24	SUIT FOR RECOVERY	CS (COMM)/699/2024	29-08-2024	Currie And Brown India Pvt Ltd Vs Vodafone Idea Ltd	AMAR KUMAR(P),	9717101829		ADVOCATEAMAR1977@GMAIL.COM	19-08-2024
			24	OBJECTION PETITION U/S 34	OMP (COMM)/184/2024	30-08-2024	Satya Narayan Mahto Vs UNION OF INDIA	Sanser Singh(P), Pal	9818184699		NOT AVAILABLE	20-08-2024
			24	EXECUTION PETITION	M-Ex/8/2024	30-08-2024	M/s Rachna Metal Industries Pvt Ltd Vs M/s Unilec Engineers Ltd	Nisha Sharma	9811926984		gaur.nisha13@gmail.com	26-06-2024
			24	APPLICATION U/S 151 CPC	Misc DJ/3271/2024	30-08-2024	HCL TECHNOLOGIES LTD Vs SGS TEKNIKS MANUFACTURING PVT LTD	Rajat Gava(P),	9999136959		rajatgava10@gmail.com	29-08-2024
			24	SUIT FOR RECOVERY	CS (COMM)/703/2024	31-08-2024	SARC ENTERPRISES Vs PRADEEP KHANNA	rajeev Kapoor(P),	9811116256		rajeevkapoor1969@gmail.com	20-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			24	SUIT FOR RECOVERY	CS (COMM)/704/2024	31-08-2024	ASHWANI KUMAR SOLE PROPRIETOR OF SHUDH GARHWAL PANEER NIRMATA SANGH THROUGH SPA JANICE ARORA Vs Magic Ball Hospitality Pvt Ltd	Prannoy Dey(P),	9873673124		NOT AVAILABLE	21-08-2024
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1416/2024	01-08-2024	Axis Bank Ltd Vs Ajay Sharma 8142	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	31.07.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1417/2024	01-08-2024	Axis Bank Ltd Vs Sagar Aggarwal	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	31.07.2024
			12, New Court Block-I	Execution Petition	Execution (Comm)/68/2024	03-08-2024	Sehrawat Gas Service Vs Tivoli Garden Leisure And Resorts Pvt Ltd	Sonu Vivek(P),	8617532155		meghna.chery@gmail.com	01.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1447/2024	03-08-2024	Iarc Vs Akib Liyakat	ASHIM BHATT(P),	9599624216		ashim.bhatt17@gmail.com	01.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1446/2024	03-08-2024	AXIS BANK LTD Vs PUSHPA BAGLA	SANJEEV PATHAK(P),	8285002845		manjul.ood@srslegal.com	01.08.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/368/2024	05-08-2024	UNION BANK OF INDIA Vs Rumman Khan	ADITYA PARASHAR(P),	8851122580		jitendragargadv@gmail.com	03.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1460/2024	05-08-2024	Axis Bank Ltd Vs AAKIL 090	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	03.08.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/384/2024	09-08-2024	Geeta Dev Vs Vipin Bharadwaj	arjun harkauli(P),	9818075418		arjunharkauli@ahchambers.com	08.08.2024
			12, New Court Block-I	Execution Petition	Execution (Comm)/70/2024	09-08-2024	UNION BANK OF INDIA Vs Alisha A Lingerie	Ritu Rastogi(P),	995818399		rituadvocate@gmail.com	08.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1506/2024	09-08-2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs KOTHULE ANIL KISAN	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	08.08.2024
12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1503/2024	09-08-2024	IDFC First Bank Ltd Vs Neeraj Kumar	SANJEEV PATHAK(P),	8285002845		manjul.ood@srslegal.com	08.08.2024			

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1501/2024	09-08-2024	IDFC First Bank Ltd Vs Mohd Shaahid	SANJEEV PATHAK(P),	8285002845		manjul.sood@srsleg al.com	08.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1502/2024	09-08-2024	IDFC First Bank Ltd Vs Monika Khatter	SANJEEV PATHAK(P),	8285002845		manjul.sood@srsleg al.com	08.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1499/2024	09-08-2024	IDFC First Bank Ltd Vs Pamvi Hospitality Limited	SANJEEV PATHAK(P),	8285002845		manjul.sood@srsleg al.com	08.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1498/2024	09-08-2024	IDFC First Bank Ltd Vs Shilpa Arora	SANJEEV PATHAK(P),	8285002845		manjul.sood@srsleg al.com	08.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1500/2024	09-08-2024	IDFC First Bank Ltd Vs Sufiyan Ali	SANJEEV PATHAK(P),	8285002845		manjul.sood@srsleg al.com	08.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1497/2024	09-08-2024	IDFC First Bank Ltd Vs Afsar Ali	SANJEEV PATHAK(P),	8285002845		manjul.sood@srsleg al.com	08.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1528/2024	12-08-2024	YES BANK LIMITED Vs SUNNY	RADHA SINGH(P),	7030378800		asaplegalandadvocate s@gmail.com	09.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1527/2024	12-08-2024	YES BANK LIMITED Vs MUKESH KUMAR	RADHA SINGH(P),	7030378800		asaplegalandadvocate s@gmail.com	09.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1525/2024	12-08-2024	Idfc First Bank Ltd Vs Ashok Shrilalsingh	SANJEEV PATHAK(P),	8285002845		manjul.sood@srsleg al.com	09.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1526/2024	12-08-2024	Idfc First Bank Ltd Vs Mrigendra Nath	SANJEEV PATHAK(P),	8285002845		manjul.sood@srsleg al.com	09.08.2024
			12, New Court Block-I	Execution Petition	Execution (Comm)/72/2024	12-08-2024	SBFC FINANCE LIMITED Vs ARVIND KUMAR	DEEPANKUR SONDHI(P),	9999925860		deepankur@sondhop artners.com	09.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1551/2024	13-08-2024	YES BANK LIMITED Vs Jai Prakash Kumar	ANANJAY SINGH(P),	7030378800		asaplegalandadvocate s@gmail.com	12.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1546/2024	13-08-2024	CNH Industrial Capital India Pvt Ltd Vs KHAMMAPATI VENKATESHWARLU	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate @gmail.com	12.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1550/2024	13-08-2024	CNH Industrial Capital India Pvt Ltd Vs PADMA MALOTHU	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	12.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1547/2024	13-08-2024	CNH Industrial Capital India Pvt Ltd Vs CHINTHAREDDY JEEVAN	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	12.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1540/2024	13-08-2024	CNH Industrial Capital India Pvt Ltd Vs NALLAGANTHULA VISHNUPURTHI	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	12.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1552/2024	13-08-2024	CNH Industrial Capital India Pvt Ltd Vs VALAMATHI R	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	12.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1553/2024	13-08-2024	CNH Industrial Capital India Pvt Ltd Vs SATHIYARAJ S	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	12.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1554/2024	13-08-2024	IDFC First Bank Vs ANMOL RAJBIR 471	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	12.08.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/386/2024	13-08-2024	Raj Krishna Vs Tarvinder Singh Bhurji	Sonu Vivek(P),	9212387774		advrameshgera@gmail.com	12.08.2024
			12, New Court Block-I	Execution Petition	Execution (Comm)/75/2024	14-08-2024	Infopower Technologies Pvt Ltd Vs Sangeeta Singh	Varun Jain(P),	9971540730		contact@scalegal.co.in	13.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1594/2024	14-08-2024	Kotak Mahindra Bank Ltd Vs Bankey Bihari Transport Commission Agent	RAJEEV KUMAR RANJAN(P),	9311022104 9311966242		ranjan.and.company@gmail.com	13.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1593/2024	14-08-2024	YES BANK LIMITED Vs NAVEEN KUMAR SHARMA	ANANJAY SINGH(P),	7030378800		asaplegalandadvocates@gmail.com	13.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1591/2024	14-08-2024	YES BANK LIMITED Vs NEERAJ RUHELA	ANANJAY SINGH(P),	7030378800		asaplegalandadvocates@gmail.com	13.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1592/2024	14-08-2024	YES BANK LIMITED Vs ANIL DHARAMBEER	ANANJAY SINGH(P),	7030378800		asaplegalandadvocates@gmail.com	13.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1617/2024	16-08-2024	Idfc First Bank Ltd Vs ASHIM MOHAMMAD 8515	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	14.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1618/2024	16-08-2024	Idfc First Bank Ltd Vs MOHBBAT BEERU 4939	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	14.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1619/2024	16-08-2024	Idfc First Bank Ltd Vs RUPALI GUPTA 5177	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	14.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1616/2024	16-08-2024	Idfc First Bank Ltd Vs SALMAN KHAN 2862	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	14.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1651/2024	17-08-2024	KOTAK MAHINDRA PRIME LTD Vs Hariom Pal	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	16.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1652/2024	17-08-2024	KOTAK MAHINDRA PRIME LTD Vs Arafat Shahid	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	16.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1653/2024	17-08-2024	KOTAK MAHINDRA PRIME LTD Vs Mayank Sharma	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	16.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1649/2024	17-08-2024	KOTAK MAHINDRA PRIME LTD Vs OMPAL OMPAL	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	16.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1650/2024	17-08-2024	Idfc First Bank Ltd Vs VIKAS GUPTA 6571	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	16.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1644/2024	17-08-2024	KOTAK MAHINDRA PRIME LTD Vs Vinay Kumar Singh	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	16.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1646/2024	17-08-2024	KOTAK MAHINDRA PRIME LTD Vs RAHUL RAHUL	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	16.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1645/2024	17-08-2024	Idfc First Bank Vs MANOHAR PATHAK 893	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	16.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1648/2024	17-08-2024	Idfc First Bank Ltd Vs SAKET YADAV 8621	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	16.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1647/2024	17-08-2024	Idfc First Bank Ltd Vs FIROJ YUNUS 6683	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	16.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			12, New Court Block-I	Civil Suit	CS (COMM)/397/2024	17-08-2024	Siemens Industry Software Inc Vs Darshankumar Jamnadas Kantaria	Aarshia Behl(P),	9818061242		aarshia@saiKrishnaassociates.com	16.08.2024
			12, New Court Block-I	Execution Petition	Execution (Comm)/76/2024	17-08-2024	AJIT KUMAR SHARMA Vs RAVISH MALIK	Vikram Gujral(P),	9818054284		vg.gujral@gmail.com	16.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1660/2024	20-08-2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KUMAR RANJAN(P),	9311022104 9311966242		ranjan.and.company@gmail.com	17.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1661/2024	20-08-2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KUMAR RANJAN(P),	9311022104 9311966242		ranjan.and.company@gmail.com	17.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1662/2024	20-08-2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KUMAR RANJAN(P),	9311022104 9311966242		ranjan.and.company@gmail.com	17.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1659/2024	20-08-2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KUMAR RANJAN(P),	9311022104 9311966242		ranjan.and.company@gmail.com	17.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1658/2024	20-08-2024	IARC Vs MANOJ KUMAR SINGH	ASHIM BHATT(P),	9599624216		ashim.bhatt17@gmail.com	17.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1656/2024	20-08-2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KUMAR RANJAN(P),	9311022104 9311966242		ranjan.and.company@gmail.com	17.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1657/2024	20-08-2024	KOTAK MAHINDRA PRIME LTD Vs SHAILENDRA TAMOLI	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	17.08.2024
			12, New Court Block-I	Execution Petition	Execution (Comm)/79/2024	21-08-2024	AJit Singh Vs AM Webshop India Pvt Ltd	Aastha Kaushal(P),	9811148998		advjpnshahi@gmail.com	20.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1683/2024	21-08-2024	YES BANK LTD Vs MUKESH KUMAR	SANJEEV PATHAK(P),	8285002845		manjul.sood@sreslegal.com	20.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1684/2024	21-08-2024	YES BANK LTD Vs ANKIT SHARMA	SANJEEV PATHAK(P),	8285002845		manjul.sood@sreslegal.com	20.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1685/2024	21-08-2024	YES BANK LTD Vs JAANVI TANEJA	SANJEEV PATHAK(P),	8285002845		manjul.sood@sreslegal.com	20.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1686/2024	21-08-2024	HDFC BANK LTD Vs SANJAY KUMAR	SANJEEV PATHAK(P),	8285002845		manjul.sood@srscleg al.com	20.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1676/2024	21-08-2024	HDFC BANK LTD Vs VISHNU PRASAD	SANJEEV PATHAK(P),	8285002845		manjul.sood@srscleg al.com	20.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1679/2024	21-08-2024	YES BANK LTD Vs RAJ PAL SINGH	SANJEEV PATHAK(P),	8285002845		manjul.sood@srscleg al.com	20.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1680/2024	21-08-2024	YES BANK LTD Vs REENA CHOUDHARY	SANJEEV PATHAK(P),	8285002845		manjul.sood@srscleg al.com	20.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1678/2024	21-08-2024	YES BANK LTD Vs OM PARKASH	SANJEEV PATHAK(P),	8285002845		manjul.sood@srscleg al.com	20.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1682/2024	21-08-2024	YES BANK LTD Vs NAIN SINGH	SANJEEV PATHAK(P),	8285002845		manjul.sood@srscleg al.com	20.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1677/2024	21-08-2024	HDFC BANK LTD Vs PRIYANKA	SANJEEV PATHAK(P),	8285002845		manjul.sood@srscleg al.com	20.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1681/2024	21-08-2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KUMAR RANJAN(P),	9311022104 9311966242		ranjan.and.company@gmail.com	20.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1724/2024	23-08-2024	Kotak Mahindra Prime Ltd Vs RAJNI THAPAR 8235	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	22.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1725/2024	23-08-2024	Kotak Mahindra Prime Ltd Vs BHANU PRATAP 9244	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	22.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1723/2024	23-08-2024	Kotak Mahindra Prime Ltd Vs MANOJ D 3237	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	22.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1722/2024	23-08-2024	KOTAK MAHINDRA PRIME LTD Vs PRINCE KUMAR	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	22.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1721/2024	23-08-2024	KOTAK MAHINDRA PRIME LTD Vs SAURABH YADAV	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	22.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			12, New Court Block-I	U/s 34 of the Arbitration & Conciliation Act	OMP (COMM)/25/2024	23-08-2024	Bharat Heavy Electricals Ltd Vs N L Engineers Pvt Ltd	SACHIN CHAUDHARY(P),	9811108654		arvindchaudhary@hotmail.com	22.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1769/2024	24-08-2024	YES BANK LIMITED Vs Pankaj Kumar Roy	ANANJAY SINGH(P),	7030378800		asaplegalandadvocates@gmail.com	22.08.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/409/2024	27-08-2024	EMU Lines Private Limited Vs RUPINDER SINGH	Uday Kumar(P),	8882303942		advudaykumar@gmail.com	24.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1806/2024	28-08-2024	M/s Cholamandalam Investment And Finance Company Ltd Vs SOHAIL KHAN	Ravi Shankar Garg(P),	9811252038		advocatersgarg@gmail.com	27.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1805/2024	28-08-2024	KOTAK MAHINDRA BANK Vs AMIT SINGH	parv mahajan(P),	9643646534		parv.mahajan007@gmail.com	27.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1843/2024	29-08-2024	Yes Bank Ltd Vs Paramjeet Singh Basista	ANANJAY SINGH(P),	7030378800		asaplegalandadvocates@gmail.com	28.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1844/2024	29-08-2024	Yes Bank Ltd Vs Chiranji Lal	ANANJAY SINGH(P),	7030378800		asaplegalandadvocates@gmail.com	28.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1842/2024	29-08-2024	KOTAK MAHINDRA BANK Vs TAUSEEB ALI	parv mahajan(P),	9643646534		parv.mahajan007@gmail.com	28.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1880/2024	30-08-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHAHFAISAL ALI	DINESH JAIN(P),	8376049807		advocateashok1@gmail.com	29.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1879/2024	30-08-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AVTAR SINGH	DINESH JAIN(P),	8376049807		advocateashok1@gmail.com	29.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1878/2024	30-08-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KARAN MANDAL	DINESH JAIN(P),	8376049807		advocateashok1@gmail.com	29.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1877/2024	30-08-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ADESH KUMAR	DINESH JAIN(P),	8376049807		advocateashok1@gmail.com	29.08.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1875/2024	30-08-2024	HDFC BANK LTD Vs JITENDRA KUMAR	SANJEEV PATHAR(P),	8285002845		manjul.sood@srslegal.com	29.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1876/2024	30-08-2024	KOTAK MAHINDRA BANK Vs ISRAR KHAN	parv mahajan(P),	9643646534		parv.mahajan007@gmail.com	29.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Block-I	Court Commercial	CS(COMM) 364/2024	01.08.2024	JAI MAA ENTERPRISE VS SAI PRINT & PACK	PARAS CHAWLA	9999148514		PARAS.CHAWLA34@GMAIL.COM	26.07.2024
			6, New Block-I	Court Commercial	CS(COMM) 367/2024	03.08.2024	ARJUN SANGWAN VS JAIN ONLINE TEST	BHARAT SAREEN	9811667443		BHARATSAREEN@YAHOO.IN	29.07.2024
			6, New Block-I	Court Commercial	OMP(I)(COMM)1448/2024	03.08.2024	CNH INDUSTRIAL CAPITAL VS GURSEWAK SINGH	RAJESH JANGRA	9958726491		JANGRAADVOCATE@GMAIL.COM	29.07.2024
			6, New Block-I	Court Commercial	OMP(I)(COMM)1449/2024	03.08.2024	CNH INDUSTRIAL CAPITAL VS TEJA SINGH	RAJESH JANGRA	9958726491		JANGRAADVOCATE@GMAIL.COM	29.07.2024
			6, New Block-I	Court Commercial	OMP(I)(COMM)1450/2024	03.08.2024	CNH INDUSTRIAL CAPITAL VS VISHNA RAM	RAJESH JANGRA	9958726491		JANGRAADVOCATE@GMAIL.COM	29.07.2024
			6, New Block-I	Court Commercial	OMP(I)(COMM)1451/2024	03.08.2024	CNH INDUSTRIAL CAPITAL VS KULDEEP SINGH	RAJESH JANGRA	9958726491		JANGRAADVOCATE@GMAIL.COM	29.07.2024
			6, New Block-I	Court Commercial	OMP(I)(COMM)1452/2024	03.08.2024	CNH INDUSTRIAL CAPITAL VS L BRICKS	RAJESH JANGRA	9958726491		JANGRAADVOCATE@GMAIL.COM	27.07.2024
			6, New Block-I	Court Commercial	CS(COMM) 371/2024	05.08.2024	AKRTITI TRADING VS WELLNESS QED PVT	PARAS CHAWLA	9999148514		PARAS.CHAWLA34@GMAIL.COM	01.08.2024
			6, New Block-I	Court Commercial	CS(COMM) 372/2024	05.08.2024	SHAKUNTLA GUPTA V/S BHARTI AIRTEL LTD	IRFAN AHMED	9818379347		KAKRA.ASSOCIATES@GMAIL.COM	31.07.2024
			6, New Block-I	Court Commercial	CS(COMM) 373/2024	05.08.2024	ANTARIC MERCHANDISING VS IKONKAR CORPORATION	AKSHITA MISHRA	8375968373		ADV.AKSHITA97@GMAIL.COM	01-08.2024
			6, New Block-I	Court Commercial	OMP (I) (COMM)/1470/2024	06.08.2024	Axis Bank Ltd Vs Aryan Atri	MAYANK MAHAJAN	9873347330		MAYANK_MAHAJAN05@YAHOO.COM	30.07.2024
			6, New Block-I	Court Commercial	OMP (I) (COMM)/1468/2024	06.08.2024	Axis Bank Ltd Vs Sohan Singh	MAYANK MAHAJAN	9873347330		MAYANK_MAHAJAN05@YAHOO.COM	31.07.2024
			6, New Block-I	Court Commercial	OMP (I) (COMM)/1469/2024	06.08.2024	Axis Bank Ltd Vs Yogita Bansal	MAYANK MAHAJAN	9873347330		MAYANK_MAHAJAN05@YAHOO.COM	31.07.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1467/2024	06.08.2024	Axis Bank Ltd Vs Aarif 2971	MAYANK MAHAJAN	9873347330		MAYANK_MAHAJA No5@YAHOO.COM	31.07.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1472/2024	07.08.2024	L And T Finance Limited Vs Javed	RAVI SHANKAR GARG	9811252038		ADVOCATERSGARG@GMAIL.COM	31.07.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1496/2024	08.08.2024	AXIS BANK LTD Vs PINKI	SANJEEV PATHAK	1141825104		LITIGATION@SRCS LEGAL.COM	02.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1493/2024	08.08.2024	YES BANK LTD Vs ANJU SHARMA	SANJEEV PATHAK	1141825104		LITIGATION@SRCS LEGAL.COM	06.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1494/2024	08.08.2024	AXIS BANK LTD Vs JATIN DATTA	SANJEEV PATHAK	1141825104		LITIGATION@SRCS LEGAL.COM	02.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1495/2024	08.08.2024	AXIS BANK LTD Vs LOVEKESH DUGGAL	SANJEEV PATHAK	1141825104		LITIGATION@SRCS LEGAL.COM	02.08.2024
			6, New Court Block-I	Commercial	CS (COMM)/394/2024	13.08.2024	RINKI TANWAR THROUGH POA Vs MUNICIPAL CORPORATION OF DELHI	VIKAS SHARMA	9810566116		ADVOCATEVIKASS HARMA1@GMAIL.COM	02.08.2024
			6, New Court Block-I	Commercial	CS (COMM)/388/2024	13.08.2024	SATBIR TANWAR Vs MUNICIPAL CRPORATION OF DELHI	VIKAS SHARMA	9810566116		ADVOCATEVIKASS HARMA1@GMAIL.COM	02.08.2024
			6, New Court Block-I	Commercial	CS DJ/3963/2024	13.08.2024	SATBIR TANWAR Vs MUNICIPAL CORPORATION OF DELHI	VIKAS SHARMA	9810566116		ADVOCATEVIKASS HARMA1@GMAIL.COM	02.08.2024
			6, New Court Block-I	Commercial	CS (COMM)/391/2024	13.08.2024	DEEPAK KUMAR KHEMKA Vs YOGESH KUMAR JAISWAL	S.K.BANSAL	26843455		UNITEDMARK@UNITEDANDUNITED.COM	09.08.2024
			6, New Court Block-I	Commercial	CS (COMM)/392/2024	13.08.2024	RAMKESH Vs MUNICIPAL CORPORATION OF DELHI	VIKAS SHARMA	9810566116		ADVOCATEVIKASS HARMA1@GMAIL.COM	02.08.2024
			6, New Court Block-I	Commercial	CS (COMM)/390/2024	13.08.2024	RINKI TANWER THROUGH POA Vs MUNICIPAL CORPORATION OF DELHI	VIKAS SHARMA	9810566116		ADVOCATEVIKASS HARMA1@GMAIL.COM	02.08.2024
			6, New Court Block-I	Commercial	CS (COMM)/389/2024	13.08.2024	GAUTAM TANWAR Vs MUNICIPAL CORPORATION OF DELHI	VIKAS SHARMA	9810566116		ADVOCATEVIKASS HARMA1@GMAIL.COM	02.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	ofPetitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			6, New Court Block-I	Commercial	Execution (Comm)/73/2024	13.08.2024	M/s Aar Kay Fin Lease Pvt Ltd Vs Pawan Kumar Maan	VIKAS DEEP JAIN	7838963403		LAWVIKAS99@GMAIL.COM	28.11.2023
			6, New Court Block-I	Commercial	OMP(I)(COMM)1604/2024	14.08.2024	IDFC FIRST BANK VS SHIVAM TIWARI	MAYANK MAHAJAN	9873347330		MAYANK_MHAJAN05@YAHOO.COM	12.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1603/2024	14.08.2024	Idfc First Bank Vs MOHD ISTIYAK 127	MAYANK MAHAJAN	9873347330		MAYANK_MHAJAN05@YAHOO.COM	12.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1601/2024	14.08.2024	M/s Cholamandalam Investment And Finance Company Ltd Vs satpal singh	RAVI SHANKAR GARG	9811252038		ADVOCATERSGARG@GMAIL.COM	12.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1602/2024	14.08.2024	Idfc First Bank Ltd Vs ROSHAN LAL7745	MAYANK MAHAJAN	9873347330		MAYANK_MHAJAN05@YAHOO.COM	12.08.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM)1605/2024	14.08.2024	IDFC FIRST BANK VS NASHEEM TOSHIN	MAYANK MAHAJAN	9873347330		MAYANK_MHAJAN05@YAHOO.COM	12.08.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM)1606/2024	14.08.2024	IDFC FIRST BANK VS GUDDOO MAHENDRA	MAYANK MAHAJAN	9873347330		MAYANK_MHAJAN05@YAHOO.COM	12.08.2024
			6, New Court Block-I	Commercial	CS(COMM) 398/2024	17.08.2024	STATE BANK OF INDIA VS PUSHPA	RANI BHARDWAJ	9643680913		RBHARDWAJASSOCIATE@GMAIL.COM	12.08.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM)1654/2024	17.08.2024	IDFC FIRST BANK VS VISHNU KUMAR	MAYANK MAHAJAN	9873347330		MAYANK_MHAJAN05@YAHOO.COM	13.08.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM)1655/2024	17.08.2024	TOYOTA FINANCIAL VS NIKHIL SADASHIV	RAJESH JANGRA	9958726491		JANGRAADVOCATE@GMAIL.COM	13.08.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM)1673/2024	20.08.2024	CNH INDUSTRIAL CAPITAL VS ANJANARADHANCHARY	RAJESH JANGRA	9958726491		JANGRAADVOCATE@GMAIL.COM	12.08.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM)1674/2024	20.08.2024	CNH INDUSTRIAL CAPITAL VS NAUSAD ALI AHMAD	RAJESH JANGRA	9958726491		JANGRAADVOCATE@GMAIL.COM	12.08.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM)1675/2024	20.08.2024	CNH INDUSTRIAL CAPITAL VS V BUOBALAN	RAJESH JANGRA	9958726491		JANGRAADVOCATE@GMAIL.COM	12.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			6, New Court Block-I	Commercial	EX(COMM) 78/2024	20.08.2024	IFFCO MC CORP SCIENCE PVT LTD VS PAPPU BEEJ BHANDAR	SHUBHAM SAIGAL	9407223688		SHUBHAMSAGAL@PINNACLELAW.IN	31.07.2024
			6, New Court Block-I	Commercial	CS(COMM) 400/2024	20.08.2024	UNION BANK OF INDIA VS NAZAR CLOTH HOUSE	JITENDER GARG	9810197621		JITENDERGARGADV@GMAIL.COM	03.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1706/2024	21.08.2024	KOTAK MAHINDRA PRIME LTD Vs Ajaz Ahmad	RAJESH JANGRA	9958726491		JANGRAADVOCATE@GMAIL.COM	16.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1708/2024	21.08.2024	KOTAK MAHINDRA PRIME LTD Vs Mandeep Singh Rawat	RAJESH JANGRA	9958726491		JANGRAADVOCATE@GMAIL.COM	16.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1709/2024	21.08.2024	Cnh Industrial Capital India Pvt Ltd Vs TAMIL SELVAN C	RAJESH JANGRA	9958726491		JANGRAADVOCATE@GMAIL.COM	12.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1700/2024	21.08.2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV RANJAN	KR9311022104		RANJAN.AND.COMPANY@GMAIL.COM	13.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1701/2024	21.08.2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV RANJAN	KR9311022104		RANJAN.AND.COMPANY@GMAIL.COM	13.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1707/2024	21.08.2024	KOTAK MAHINDRA PRIME LTD Vs Rajiv Kumar	RAJESH JANGRA	9958726491		JANGRAADVOCATE@GMAIL.COM	16.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1719/2024	22.08.2024	KOTAK MAHINDRA PRIME LTD Vs Priyanka S	RAJESH JANGRA	9958726491		JANGRAADVOCATE@GMAIL.COM	16.08.2024
			6, New Court Block-I	Commercial	CS (COMM)/403/2024	22.08.2024	ASHIANA HOUSING LIMITED Vs ASHOK KUMAR (UNKNOWN PERSONS)	M.K.MIGLANI	9871304455		GAURAV@WORLDWIDEINTELLEC.COM	13.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1710/2024	22.08.2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs KHSITIJ CHANDRAKANT SUTAR	RAJESH JANGRA	9958726491		JANGRAADVOCATE@GMAIL.COM	09.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1711/2024	22.08.2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MOHMED SHAFIJ NASARUDDIN SHAIKH	RAJESH JANGRA	9958726491		JANGRAADVOCATE@GMAIL.COM	09.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1712/2024	22.08.2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ZAFEER AHMAD NASIR AHMAD CHAUDHARY	RAJESH JANGRA	9958726491		JANGRAADVOCATE@GMAIL.COM	08.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1713/2024	22.08.2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MHETRE DILIP LAXMAN	RAJESH JANGRA	9958726491		JANGRAADVOCATE@GMAIL.COM	08.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1714/2024	22.08.2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PARMAR BHARTIBA BHARATSINH	RAJESH JANGRA	9958726491		JANGRAADVOCATE@GMAIL.COM	12.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1715/2024	22.08.2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RANCHHODBHAI HIRABHAI KALOTARA	RAJESH JANGRA	9958726491		JANGRAADVOCATE@GMAIL.COM	12.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1716/2024	22.08.2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs THAKOR ANIL RAMESHBHAI	RAJESH JANGRA	9958726491		JANGRAADVOCATE@GMAIL.COM	12.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1717/2024	22.08.2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs DAYAMANNA YALLAPPA SHIVPURE	RAJESH JANGRA	9958726491		JANGRAADVOCATE@GMAIL.COM	09.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1718/2024	22.08.2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SANDEEP NARAYAN SHERKAR	RAJESH JANGRA	9958726491		JANGRAADVOCATE@GMAIL.COM	09.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1720/2024	22.08.2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs BHARAT DATTU PATIL	RAJESH JANGRA	9958726491		JANGRAADVOCATE@GMAIL.COM	08.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1763/2024	23.08.2024	Axis Bank Ltd Vs Aarif	MAYANK MAHAJAN	9873347330		MAYANK_MAHAJAN05@YAHOO.COM	16.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1764/2024	23.08.2024	Axis Bank Ltd Vs YOGITA BANSAL	MAYANK MAHAJAN	9873347330		MAYANK_MAHAJAN05@YAHOO.COM	13.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1726/2024	23.08.2024	Idfc First Bank Ltd Vs Bhalchand Nirmal	SANJEEV PATHAK	1141825104		LITIGATION@SRCSLEGAL.COM	09.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1727/2024	23.08.2024	Idfc First Bank Ltd Vs Najmeen Shafkat	SANJEEV PATHAK	1141825104		LITIGATION@SRCSLEGAL.COM	09.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1728/2024	23.08.2024	Idfc First Bank Ltd Vs Ramanand Ram	SANJEEV PATHAK	1141825104		LITIGATION@SRCSLEGAL.COM	08.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1729/2024	23.08.2024	Idfc First Bank Ltd Vs Sanjay Babul	SANJEEV PATHAK	1141825104		LITIGATION@SRCSLEGAL.COM	08.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1732/2024	23.08.2024	Idfc First Bank Ltd Vs Vijay Kumar	SANJEEV PATHAK	1141825104		LITIGATION@SRCS LEGAL.COM	08.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1735/2024	23.08.2024	Idfc First Bank Ltd Vs Vipin Kumar	SANJEEV PATHAK	1141825104		LITIGATION@SRCS LEGAL.COM	08.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1736/2024	23.08.2024	Bmw India Financial Services Pvt Ltd Vs Santosh Eknath Sangale	MAYANK MAHAJAN	9873347330		MAYANK_MAHAJA No5@YAHOO.COM	05.06.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1762/2024	23.08.2024	Idfc First Bank Ltd Vs RAJAT RAJU	MAYANK MAHAJAN	9873347330		MAYANK_MAHAJA No5@YAHOO.COM	16.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1792/2024	27.08.2024	Idfc First Bank Ltd Vs KAMLESH KUMAR 6050	MAYANK MAHAJAN	9873347330		MAYANK_MAHAJA No5@YAHOO.COM	16.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1794/2024	27.08.2024	Idfc First Bank Vs OM PAL 029	MAYANK MAHAJAN	9873347330		MAYANK_MAHAJA No5@YAHOO.COM	16.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1791/2024	27.08.2024	Idfc First Bank Vs AKSHYA LAL 048	MAYANK MAHAJAN	9873347330		MAYANK_MAHAJA No5@YAHOO.COM	16.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1795/2024	27.08.2024	Axis Bank Ltd Vs VINOD KUMAR 8405	MAYANK MAHAJAN	9873347330		MAYANK_MAHAJA No5@YAHOO.COM	16.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1793/2024	27.08.2024	Idfc First Bank Ltd Vs SALMAN KHAN 5590	MAYANK MAHAJAN	9873347330		MAYANK_MAHAJA No5@YAHOO.COM	16.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1834/2024	28.08.2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV RANJAN	9311022104		RANJAN.AND.COMP ANY@GMAIL.COM	17.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1836/2024	28.08.2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV RANJAN	9311022104		RANJAN.AND.COMP ANY@GMAIL.COM	17.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1826/2024	28.08.2024	M/s Cholamandalam Investment And Finance Company Ltd Vs HARIOM DHAKARE	RAVI SHANKAR GARG	9811252038		ADVOCATERSGARG @GMAIL.COM	21.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1827/2024	28.08.2024	Kotak Mahindra Prime Ltd Vs SURESH KUMAR 9751	MAYANK MAHAJAN	9873347330		MAYANK_MAHAJA No5@YAHOO.COM	22.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1828/2024	28.08.2024	Kotak Mahindra Prime Ltd Vs SAVITA B 6493	MAYANK MAHAJAN	9873347330		MAYANK_MAHAJAN05@YAHOO.COM	22.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1829/2024	28.08.2024	Kotak Mahindra Prime Ltd Vs PANKAJ TRIPATHI 7873	MAYANK MAHAJAN	9873347330		MAYANK_MAHAJAN05@YAHOO.COM	22.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1830/2024	28.08.2024	Kotak Mahindra Prime Ltd Vs NARAYAN SINGH 9663	MAYANK MAHAJAN	9873347330		MAYANK_MAHAJAN05@YAHOO.COM	22.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1831/2024	28.08.2024	Kotak Mahindra Prime Ltd Vs SUMAN DEVI 0367	MAYANK MAHAJAN	9873347330		MAYANK_MAHAJAN05@YAHOO.COM	22.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1832/2024	28.08.2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KRANJAN	9311022104		RANJAN.AND.COMPANY@GMAIL.COM	20.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1833/2024	28.08.2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KRANJAN	9311022104		RANJAN.AND.COMPANY@GMAIL.COM	20.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1835/2024	28.08.2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KRANJAN	9311022104		RANJAN.AND.COMPANY@GMAIL.COM	17.08.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM)1869/2024	29.08.2024	KOTAK MAHINDRA PRIME VS NASEEM M	MAYANK MAHAJAN	9873347330		MAYANK_MAHAJAN05@YAHOO.COM	22.08.2024
			6, New Court Block-I	Commercial	CS (COMM)/416/2024	29.08.2024	Three Aces Global Logistics Pvt Ltd Vs ZINNIA INDIA	UDAY KUMAR	9810868162		AUDAYKUMAR@GMAIL.COM	24.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1863/2024	29.08.2024	Kotak Mahindra Bank Vs Girish Kumar	PARV MAHAJAN	9643646534		PARV.MAHAJAN007@GMAIL.COM	26.07.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1864/2024	29.08.2024	Kotak Mahindra Bank Vs Mukesh Kumar Mishra	PARV MAHAJAN	9643646534		PARV.MAHAJAN007@GMAIL.COM	26.07.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1865/2024	29.08.2024	Kotak Mahindra Bank Vs Man Bahadur Singh	PARV MAHAJAN	9643646534		PARV.MAHAJAN007@GMAIL.COM	26.07.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1866/2024	29.08.2024	Kotak Mahindra Bank Vs Afzal Ahmad	PARV MAHAJAN	9643646534		PARV.MAHAJAN007@GMAIL.COM	26.07.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1867/2024	29.08.2024	Kotak Mahindra Prime Ltd Vs AJAY BHARDWAJ 7803	MAYANK MAHAJAN	9873347330		MAYANK_MAHAJA No5@YAHOO.COM	22.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1868/2024	29.08.2024	Kotak Mahindra Prime Ltd Vs RAJESH KUMAR SHARMA 9750	MAYANK MAHAJAN	9873347330		MAYANK_MAHAJA No5@YAHOO.COM	22.08.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM)1870/2024	29.08.2024	KOTAK MAHINDRA PRIME VS VIDYA BHUSHAN SINGH	MAYANK MAHAJAN	9873347330		MAYANK_MAHAJA No5@YAHOO.COM	22.08.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM)1871/2024	29.08.2024	KOTAK MAHINDRA PRIME VS BALWAN SINGH	MAYANK MAHAJAN	9873347330		MAYANK_MAHAJA No5@YAHOO.COM	22.08.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM)1872/2024	29.08.2024	KOTAK MAHINDRA PRIME VS SAMSON DUTTA	MAYANK MAHAJAN	9873347330		MAYANK_MAHAJA No5@YAHOO.COM	22.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1899/2024	30.08.2024	YES BANK LTD Vs MANISH CHHABRA	SANJEEV PATHAK	1141825104		LITIGATION@SRCS LEGAL.COM	20.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1902/2024	30.08.2024	Cnh Industrial Capital India Pvt Ltd Vs KRISHNA KUMAR CHETRI	RAJESH JANGRA	9958726491		JANGRAADVOCATE @GMAIL.COM	12.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1903/2024	30.08.2024	Cnh Industrial Capital India Pvt Ltd Vs KRISHNA KUMAR CHETRI	RAJESH JANGRA	9958726491		JANGRAADVOCATE @GMAIL.COM	12.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1901/2024	30.08.2024	KOTAK MAHINDRA PRIME LTD Vs SHUBHAM KUMAR MISHRA	RAJESH JANGRA	9958726491		JANGRAADVOCATE @GMAIL.COM	16.08.2024
			6, New Court Block-I	Commercial	CS (COMM)/423/2024	30.08.2024	ONKAR INVESTMENTS PVT LTD THROUGH ITS DIRECTOR SHRIGUPTA JAGANNATH ARORA Vs SHEETU GUPTA SOLE PROPRIETOR OF	RISHABH GUPTA	8586834657		RISHABGUPTA.LAWYERS@GMAIL.COM	21.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1898/2024	30.08.2024	YES BANK LTD Vs SHUBHAM KUMAR	SANJEEV PATHAK	1141825104		LITIGATION@SRCS LEGAL.COM	20.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1904/2024	30.08.2024	Cnh Industrial Capital India Pvt Ltd Vs BALOJI RAMAVATH	RAJESH JANGRA	9958726491		JANGRAADVOCATE @GMAIL.COM	12.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2027/2024	30.08.2024	LARC Vs RAMSHISH SHARMA	KUSUM BHATT	9599624216		ASHIM.BHATT17@GMAIL.COM	29.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1900/2024	30.08.2024	KOTAK MAHINDRA PRIME LTD Vs RAM LAKSHAN	RAJESH JANGRA	9958726491		JANGRAADVOCATE@GMAIL.COM	16.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1922/2024	31.08.2024	Iarc Vs Jitendra Vikram Singh	KUSUM BHATT	9599624216		ASHIM.BHATT17@GMAIL.COM	12.08.2024
25	SH. YADAV	SANDEEP	South	17, New Court Block-I	Commercial	OMP (I) (COMM)/1443/2024	02-08-2024	Cnh Industrial Capital India Pvt Ltd Vs Gyanarangan Das	RAJESH JANGRA(P)	958726491	delhi.jangraadvocate@gmail.com	07-06-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1459/2024	03-08-2024	Toyota Financial Services India Limited Vs Kala Wati	ASHOK KUMAR (P)	9013493108		advocateashok.1@gmail.com	20-07-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1458/2024	03-08-2024	Cnh Industrial Capital India Pvt Ltd Vs Khushpinder Singh	RAJESH JANGRA(P)	958726491		delhi.jangraadvocate@gmail.com	27-07-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1444/2024	02-08-2024	Cnh Industrial Capital India Pvt Ltd Vs Nazeer Ahmad Mir	RAJESH JANGRA(P)	958726491		delhi.jangraadvocate@gmail.com	27-07-2024
			17, New Court Block-I	Commercial	CS (COMM)/366/2024	02-08-2024	M/s Chanchal Building Material Suppliers Vs M/s Pine Homes	DHEERAJ KUMAR(P)	8920440916		advdheerajk@gmail.com	29-07-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1438/2024	02-08-2024	Axis Bank Ltd Vs Sayam Sahni 5787	MAYANK MAHAJAN(P)	9873347330		mayank_mahajan05@yahoo.com	30-07-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1441/2024	02-08-2024	Axis Bank Ltd Vs Pushpa Bagla 3893	MAYANK MAHAJAN(P)	9873347330		mayank_mahajan05@yahoo.com	30-07-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1440/2024	02-08-2024	Axis Bank Ltd Vs Amit 8489	MAYANK MAHAJAN(P)	9873347330		mayank_mahajan05@yahoo.com	30-07-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1442/2024	02-08-2024	Axis Bank Ltd Vs Subhan Khan 8016	MAYANK MAHAJAN(P)	9873347330		mayank_mahajan05@yahoo.com	30-07-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1439/2024	02-08-2024	Axis Bank Ltd Vs Ravi Dutt Sharma	MAYANK MAHAJAN(P)	9873347330		mayank_mahajan05@yahoo.com	30-07-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1583/2024	13-08-2024	AXIS BANK LTD Vs KAPIL RAJ	SANJEEV PATHAK(P)	9717028845		Litigaton@srcslegaLcom	01-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			17, New Court Block-I	Commercial	CS (COMM)/374/2024	06-08-2024	MS AKRITI TRADING COMPANY Vs MS N H TRADERS	Paras Chawla(P)	9999148514/9891561092		paras.chawla34@gmail.co	01-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1471/2024	06-08-2024	L And T Finance Limited Vs sanjeev kumar	Ravi Shankar Garg(P)	9811252038		advocatersgarg@gmail.com	02-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1523/2024	09-08-2024	YES BANK LTD Vs MAMTA RANI	SANJEEV PATHAK(P)	9717028845		Litigaton@srcslegaLcom	05-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1522/2024	09-08-2024	YES BANK LTD Vs MAUSHAM RAI	SANJEEV PATHAK(P)	9717028845		Litigaton@srcslegaLcom	05-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1521/2024	09-08-2024	YES BANK LTD Vs SACHIN CHAUHAN	SANJEEV PATHAK(P)	9717028845		Litigaton@srcslegaLcom	05-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1524/2024	09-08-2024	YES BANK LTD Vs ARPIT BHARDWAJ	SANJEEV PATHAK(P)	9717028845		Litigaton@srcslegaLcom	05-08-2024
			17, New Court Block-I	Commercial	CS (COMM)/393/2024	13-08-2024	FIITJEE Foundation for Education Research and Training Vs Senthil Educational Trust	SUBHASH GULATI(P)	9810048243		gulatiassociates@gmail.com	05-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1579/2024	13-08-2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs JAYESH KUMAR BHANUSHALI	RAJESH JANGRA(P)	958726491		delhi.jangraadvocate@gmail.com	07-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1578/2024	13-08-2024	Idfc First Bank Ltd Vs Jitendra Surendra	SANJEEV PATHAK(P)	9717028845		Litigaton@srcslegaLcom	30-07-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1584/2024	13-08-2024	Idfc First Bank Ltd Vs Dinesh Kumar	SANJEEV PATHAK(P)	9717028845		Litigaton@srcslegaLcom	02-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1581/2024	13-08-2024	Idfc First Bank Ltd Vs SAURAV PAL 0536	MAYANK MAHAJAN(P)	9873347330		mayank_mahajano5@yahoo.com	09-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1582/2024	13-08-2024	Idfc First Bank Ltd Vs PREM KUMAR JHA 5116	MAYANK MAHAJAN(P)	9873347330		mayank_mahajano5@yahoo.com	09-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1610/2024	14-08-2024	M/s Cholamandalam Investment And Finance Company Ltd Vs kapil dev singh	Ravi Shankar Garg(P)	9868552038/9811252038		advocatersgarg@gmail.com	11-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1607/2024	14-08-2024	Cnh Industrial Capital India Pvt Ltd Vs KRISHNA KUMAR CHETRI	RAJESH JANGRA(P)	9958726491		delhi.jangraadvocate@gmail.com	09-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1609/2024	14-08-2024	Cnh Industrial Capital India Pvt Ltd Vs GURPREET SINGH	RAJESH JANGRA(P)	9958726491		delhi.jangraadvocate@gmail.com	09-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1608/2024	14-08-2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs VIDHANI PRAKASH CHANDARLAL	RAJESH JANGRA(P)	9958726491		delhi.jangraadvocate@gmail.com	09-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1612/2024	14-08-2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SHANU BHANABARAHATTI	RAJESH JANGRA(P)	9958726491		delhi.jangraadvocate@gmail.com	07-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1614/2024	14-08-2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs KAMLAKAR MAHADEV PATIL	RAJESH JANGRA(P)	9958726491		delhi.jangraadvocate@gmail.com	07-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1626/2024	16-08-2024	Idfc First Bank Ltd Vs Shruti Kotnala	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo.com	14-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1627/2024	16-08-2024	Idfc First Bank Ltd Vs Aadil Sajid	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo.com	14-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1628/2024	16-08-2024	Idfc First Bank Ltd Vs Shyam Singh Rajput	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo.com	14-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1629/2024	16-08-2024	Idfc First Bank Ltd Vs Raj Karan Yadav	SANJEEV PATHAK(P)	8285002845		litigation@srcslegal.com	02-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1630/2024	16-08-2024	Yes Bank Ltd Vs Mukesh Gupta	SANJEEV PATHAK(P)	8285002845		litigation@srcslegal.com	05-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1445/2024	02-08-2024	Cnh Industrial Capital India Pvt Ltd Vs Rakesh Kumar	RAJESH JANGRA(P)	9958726491		delhi.jangraadvocate@gmail.com	27-07-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1577/2024	13-08-2024	AXIS BANK LTD Vs SHUBHAM KANOJIA	SANJEEV PATHAK(P)	8285002845		litigation@srcslegal.com	01-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1667/2024	20-08-2024	Iarc Vs Raseed Firoj	ASHIM BHATT(P)	9599624216 8595344479		ashim.bhatt17@gmail.com	22-07-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1666/2024	20-08-2024	Iarc Vs Mr Manoj Kumar	ASHIM BHATT(P)	9599624216 8595344479	/	ashim.bhatt17@gmail.com	26-07-2024
			17, New Court Block-I	Commercial	CS (COMM)/399/2024	20-08-2024	Central Bank Of India Vs Vardhman Foods	Geetanjali Tiwari(P)	9811333698 8285103528	/	contact@randglawchambers.com	05-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1663/2024	20-08-2024	Axis Bank Ltd Vs SOHAN SINGH 1867	MAYANK MAHAJAN(P)	9873347330		mayank_mahajan05@yahoo.com	14-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1664/2024	20-08-2024	Idfc First Bank Vs VARUN KUMAR SHARMA 349	MAYANK MAHAJAN(P)	9873347330		mayank_mahajan05@yahoo.com	14-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1665/2024	20-08-2024	Idfc First Bank Vs HIMANSHU ASHOK 686	MAYANK MAHAJAN(P)	9873347330		mayank_mahajan05@yahoo.com	14-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1668/2024	20-08-2024	DOST FINCAP PVT LTD Vs SHIVJ K YADAV	J K YADAV(P)	9999855157		advjitenderyadav2017@gmail.com	16-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1669/2024	20-08-2024	KOTAK MAHINDRA PRIME LTD Vs KARAN MANDAL	RAJESH JANGRA(P)	9958726491		delhi.jangraadvocate@gmail.com	14-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1744/2024	23-08-2024	Idfc First Bank Ltd Vs Pritpal Singh	SANJEEV PATHAK(P)	8285002845		litigation@srcslegal.com	29-07-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1752/2024	23-08-2024	YES BANK LTD Vs DINESH KAMAR	SANJEEV PATHAK(P)	8285002845		litigation@srcslegal.com	05-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1746/2024	23-08-2024	Idfc First Bank Ltd Vs Akil Subhan	SANJEEV PATHAK(P)	8285002845		litigation@srcslegal.com	29-07-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1745/2024	23-08-2024	Idfc First Bank Ltd Vs Rahul Kumar Tiwari	SANJEEV PATHAK(P)	8285002845		litigation@srcslegal.com	29-07-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1743/2024	23-08-2024	LARC Vs LATOORI SULTAN	ASHIM BHATT(P),	9599624216 8595344479	/	ashim.bhatt17@gmail.com	10-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1751/2024	23-08-2024	KOTAK MAHINDRA PRIME LTD Vs Tarun Kishore Gautam	RAJESH JANGRA(P)	9958726491		delhi.jangraadvocate@gmail.com	14-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1747/2024	23-08-2024	KOTAK MAHINDRA PRIME LTD Vs Vibhu Grover	RAJESH JANGRA(P)	9958726491		delhi.jangraadvocate@gmail.com	14-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1749/2024	23-08-2024	KOTAK MAHINDRA PRIME LTD Vs Patamu Ranjit Patra	RAJESH JANGRA(P)	9958726491		delhi.jangraadvocate@gmail.com	14-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1750/2024	23-08-2024	KOTAK MAHINDRA PRIME LTD Vs JASBIR BANVARILAL	RAJESH JANGRA(P)	9958726491		delhi.jangraadvocate@gmail.com	14-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1748/2024	23-08-2024	KOTAK MAHINDRA PRIME LTD Vs Jasbir Kaur	RAJESH JANGRA(P)	9958726491		delhi.jangraadvocate@gmail.com	14-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1755/2024	23-08-2024	HDFC BANK LTD Vs SMOOTH MOTORS	SANJEEV PATHAK(P)	8285002845		litigation@srslegal.com	17-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1754/2024	23-08-2024	HDFC BANK LTD Vs NEHA PRASAD	SANJEEV PATHAK(P)	8285002845		litigation@srslegal.com	17-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1753/2024	23-08-2024	HDFC BANK LTD Vs CHITRITA	SANJEEV PATHAK(P)	8285002845		litigation@srslegal.com	17-08-2024
			17, New Court Block-I	Commercial	CS (COMM)/406/2024	23-08-2024	Contra Defence Vs Plaxonic Technologies	Ankur Das(P)	8390822993		advocate.ankurdas@gmail.com	20-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1756/2024	23-08-2024	Kotak Mahindra Prime Ltd Vs MANOJ KUMAR 5526	MAYANK MAHAJAN(P)	9873347330		mayank_mahajan05@yahoo.com	21-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1757/2024	23-08-2024	Kotak Mahindra Prime Ltd Vs PRIYA VINOD KUMAR 044	MAYANK MAHAJAN(P)	9873347330		mayank_mahajan05@yahoo.com	21-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1761/2024	23-08-2024	Kotak Mahindra Prime Ltd Vs ADITYA AGARWAL 6008	MAYANK MAHAJAN(P)	9873347330		mayank_mahajan05@yahoo.com	21-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1758/2024	23-08-2024	Kotak Mahindra Prime Ltd Vs TEJINDER ARORA 8470	MAYANK MAHAJAN(P)	9873347330		mayank_mahajan05@yahoo.com	21-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1760/2024	23-08-2024	Kotak Mahindra Prime Ltd Vs KRISHAN KUMAR BHANDARI 0431	MAYANK MAHAJAN(P)	9873347330		mayank_mahajan05@yahoo.com	21-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	ofPetitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1759/2024	23-08-2024	Kotak Mahindra Prime Ltd Vs KUNAL JUNDAL 0585	MAYANK MAHAJAN(P)	9873347330		mayank_mahajan05@yahoo.com	21-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1787/2024	24-08-2024	YES BANK LIMITED Vs Rohit	ANANJAY SINGH(P)	70303 78800		ASAPLEGALANDAD VOCATES@GMAIL.COM	10-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1788/2024	24-08-2024	Toyota Financial Services India Limited Vs Akash Valmiki	DINESH JAIN(P)	8376049807		advocateashok.1@gmail.com	09-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1786/2024	24-08-2024	Toyota Financial Services India Limited Vs Lav Kumar Singh	DINESH JAIN(P)	9013493108		advocateashok.1@gmail.com	09-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1784/2024	24-08-2024	Toyota Financial Services India Limited Vs Anjali Thakur	DINESH JAIN(P)	9013493108		advocateashok.1@gmail.com	09-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1785/2024	24-08-2024	Toyota Financial Services India Limited Vs Abhishek Yadav 9950	DINESH JAIN(P)	9013493108		advocateashok.1@gmail.com	09-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1783/2024	24-08-2024	YES BANK LIMITED Vs ASHISH TYAGI	ANANJAY SINGH(P)	70303 78800		ASAPLEGALANDAD VOCATES@GMAIL.COM	12-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1782/2024	24-08-2024	YES BANK LIMITED Vs RAHEES AHMED	ANANJAY SINGH(P)	70303 78800		ASAPLEGALANDAD VOCATES@GMAIL.COM	13-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1781/2024	24-08-2024	YES BANK LIMITED Vs MUKESH KUMAR	ANANJAY SINGH(P)	70303 78800		ASAPLEGALANDAD VOCATES@GMAIL.COM	12-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1780/2024	24-08-2024	Toyota Financial Services India Ltd Vs Rajkumar Nair	RAJESH JANGRA(P)	9958726491		delhi.jangraadvocate@gmail.com	13-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1779/2024	24-08-2024	LARC Vs HARI OM	ASHIM BHATT(P)	9599624216/8595344479		ashim.bhatt17@gmail.com	16-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1778/2024	24-08-2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KUMAR RANJAN(P)	9311022104/9999640929		ranjan.and.company@gmail.com	16-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1777/2024	24-08-2024	LARC Vs MURSALEEN ALI	ASHIM BHATT(P)	9599624216/8595344479		ashim.bhatt17@gmail.com	16-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1776/2024	24-08-2024	KOTAK MAHINDRA PRIME LTD Vs SURENDER SINGH	AMIT KUMAR SINHA(P)	9990659331		kmpspartner@gmail.com	17-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1774/2024	24-08-2024	KOTAK MAHINDRA PRIME LTD Vs ARIF PARVEZ	AMIT KUMAR SINHA(P)	9990659331		kmpspartner@gmail.com	17-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1775/2024	24-08-2024	KOTAK MAHINDRA PRIME LTD Vs YOGESH PALARIYA	AMIT KUMAR SINHA(P)	9990659331		kmpspartner@gmail.com	17-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1772/2024	24-08-2024	Hdfc Bank Ltd Vs Contingent Blithe Retail Llp Through Its Partner Mr Ashish Sharma	RAJEEV KUMAR RANJAN(P)	9311022104/9999640929		ranjan.and.company@gmail.com	20-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1773/2024	24-08-2024	KOTAK MAHINDRA BANK LTD Vs DNY SUPPLY CHAIN SOLUTIONS PVT LTD	RAJEEV KUMAR RANJAN(P)	9311022104/9999640929		ranjan.and.company@gmail.com	17-08-2024
			17, New Court Block-I	Commercial	CS (COMM)/408/2024	24-08-2024	M/s Samrex Interior P Ltd Vs M/s Grid Floors P Ltd and ANR	Musharraf Ali(P)	9313803166		mak.advo1@gmail.com	21-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1771/2024	24-08-2024	YES BANK LTD Vs MANOJ CHAWLA	ANANJAY SINGH(P)	7030378800		ASAPLEGALANDADVOCATES@GMAIL.COM	22-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1770/2024	24-08-2024	YES BANK LTD Vs JATINDER PAL SINGH	ANANJAY SINGH(P)	7030378800		ASAPLEGALANDADVOCATES@GMAIL.COM	22-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1815/2024	28-08-2024	AXIS BANK LTD Vs RAVINDE YADAV	SANJEEV PATHAK(P)	8285002845		litigation@srcslegal.com	01-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1813/2024	28-08-2024	Idfc First Bank Ltd Vs Sanjay Singh	SANJEEV PATHAK(P)	8285002845		litigation@srcslegal.com	29-07-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1814/2024	28-08-2024	Idfc First Bank Ltd Vs Devanshu Sharma	SANJEEV PATHAK(P)	8285002845		litigation@srcslegal.com	30-07-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1816/2024	28-08-2024	Idfc First Bank Ltd Vs Ranjit Kanchhid	SANJEEV PATHAK(P)	8285002845		litigation@srcslegal.com	30-07-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1825/2024	28-08-2024	YES BANK LIMITED Vs SAHIL	RADHA SINGH(P)	7838237587/7030378800		ASAPLEGALANDADVOCATES@GMAIL.COM	08-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1824/2024	28-08-2024	YES BANK LIMITED Vs AKSHAY GUPTA	RADHA SINGH(P)	7838237587/7030378800		ASAPLEGALANDAD VOCATES@GMAIL.COM	08-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1823/2024	28-08-2024	YES BANK LIMITED Vs RAJESH KUMAR	RADHA SINGH(P)	7838237587/7030378800		ASAPLEGALANDAD VOCATES@GMAIL.COM	08-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1818/2024	28-08-2024	YES BANK LTD Vs RAM BARAN	SANJEEV PATHAK(P)	8285002845		litigation@srcslegal.com	17-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1820/2024	28-08-2024	YES BANK LTD Vs SUNDEEP KOHLI	SANJEEV PATHAK(P)	8285002845		litigation@srcslegal.com	17-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1819/2024	28-08-2024	YES BANK LTD Vs ABHISHEK RAJ	SANJEEV PATHAK(P)	8285002845		litigation@srcslegal.com	17-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1822/2024	28-08-2024	YES BANK LTD Vs RENU JAGAT RAM ARORA	SANJEEV PATHAK(P)	8285002845		litigation@srcslegal.com	17-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1821/2024	28-08-2024	YES BANK LTD Vs ARCHNA KARAN SINGH	SANJEEV PATHAK(P)	8285002845		litigation@srcslegal.com	17-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1817/2024	28-08-2024	YES BANK LTD Vs AMIT SHARMA	SANJEEV PATHAK(P)	8285002845		litigation@srcslegal.com	17-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1810/2024	28-08-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GAURAV KUMAR SINGH	DINESH JAIN(P)	9013493108		advocateashok.1@gmail.com	24-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1811/2024	28-08-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GURVEER SINGH	DINESH JAIN(P)	9013493108		advocateashok.1@gmail.com	24-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1812/2024	28-08-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DHARMENDRA SINGH	DINESH JAIN(P)	9013493108		advocateashok.1@gmail.com	24-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1809/2024	28-08-2024	IARC Vs KUNWAR VIRENDER VIKRAM	ASHIM BHATT(P)	95996242168595344479		ashim.bhatt17@gmail.com	25-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1807/2024	28-08-2024	IARC Vs KAMAL KISHOR	ASHIM BHATT(P)	95996242168595344479		ashim.bhatt17@gmail.com	25-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1808/2024	28-08-2024	IARC Vs Vijay Pratap Singh	ASHIM BHATT(P)	9599624216 8595344479	/	ashim.bhatt17@gmail.com	25-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1856/2024	29-08-2024	Idfc First Bank Ltd Vs Sadab Farakat	SANJEEV PATHAK(P)	8285002845		litigation@srcslegal.com	05-07-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1858/2024	29-08-2024	Idfc First Bank Ltd Vs Bhola Sher	SANJEEV PATHAK(P)	8285002845		litigation@srcslegal.com	05-07-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1854/2024	29-08-2024	Idfc First Bank Ltd Vs Arvind Kumar	SANJEEV PATHAK(P)	8285002845		litigation@srcslegal.com	11-07-2024
			17, New Court Block-I	Commercial	CS (COMM)/415/2024	29-08-2024	Navin Jain Vs Casa2 Stays Private Limited	Anand Bajpai(P)	7052083906		lawlegal2020@yahoo.com	19-07-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1853/2024	29-08-2024	Yes Bank Ltd Vs Ravinder Kumar	SANJEEV PATHAK(P)	8285002845		litigation@srcslegal.com	24-07-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1852/2024	29-08-2024	YES BANK LTD Vs ANIL KUMAR SHUKLA	SANJEEV PATHAK(P)	8285002845		litigation@srcslegal.com	05-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1851/2024	29-08-2024	Idfc First Bank Ltd Vs Naval Kishore	SANJEEV PATHAK(P)	8285002845		litigation@srcslegal.com	27-07-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1850/2024	29-08-2024	Idfc First Bank Ltd Vs Inder Kumar Grover	SANJEEV PATHAK(P)	8285002845		litigation@srcslegal.com	29-07-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1849/2024	29-08-2024	Idfc First Bank Ltd Vs Sajjad Ali	SANJEEV PATHAK(P)	8285002845		litigation@srcslegal.com	29-07-2024
			17, New Court Block-I	Commercial	CS (COMM)/414/2024	29-08-2024	Alpex Exim Pvt Ltd Vs OC Sweaters LLP	Shivaang Gupta(P)	9899183292		shivaang@verbislegal.co.in, office@verbislegal.co.in	08-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1848/2024	29-08-2024	Idfc First Bank Ltd Vs Saiyyad Sahil Ahmad	SANJEEV PATHAK(P)	8285002845		litigation@srcslegal.com	02-08-2024
			17, New Court Block-I	Commercial	CS (COMM)/413/2024	29-08-2024	COMPETENT VIDHYUT POWER TOWER PVT LTD Vs SEW INFRASTRUCTURE LTD	Krishna Kumar Singh(P)	9910808470		advocatekksingh@gmail.com	10-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			17, New Court Block-I	Commercial	CS (COMM)/412/2024	29-08-2024	State Bank Of India Vs M/s Arora Tele Points	Ranjay Kumar Sinha(P)	9811255673/9718814471		advocatesnlia@rediffmail.com	21-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1847/2024	29-08-2024	KOTAK MAHINDRA BANK Vs ABDUL WAFIK	parv mahajan(P)	9643646534		Parv.mahajan007@gmail.com	26-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1846/2024	29-08-2024	KOTAK MAHINDRA BANK Vs NILESH KUMAR	parv mahajan(P)	9643646534		Parv.mahajan007@gmail.com	26-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1845/2024	29-08-2024	KOTAK MAHINDRA BANK Vs GHANSHYAM	parv mahajan(P)	9643646534		Parv.mahajan007@gmail.com	26-08-2024
			17, New Court Block-I	Commercial	Execution (Comm)/87/2024	29-08-2024	SUJAY KUMAR JHA Vs FIITJEE LTD	KUSHAGRA BANSAL(P)	9999448797/9999468603		kushagrabansal@akassociates.org.in	28-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1886/2024	30-08-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RMAG ENGINEERING PVT LTD	DINESH JAIN(P)	9013493108		advocateashok.1@gmail.com	28-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1885/2024	30-08-2024	HDFC BANK LTD Vs PARMOD KUMAR	SANJEEV PATHAK(P)	8285002845		litigation@srslegal.com	28-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1882/2024	30-08-2024	KOTAK MAHINDRA BANK Vs SHYAMBABU PATEL	parv mahajan(P)	9643646534		Parv.mahajan007@gmail.com	26-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1883/2024	30-08-2024	KOTAK MAHINDRA BANK Vs ASUTOSH KUMAR	parv mahajan(P)	9643646534		Parv.mahajan007@gmail.com	26-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1884/2024	30-08-2024	KOTAK MAHINDRA BANK Vs ASHISH KUMAR DIXIT	parv mahajan(P)	9643646534		Parv.mahajan007@gmail.com	26-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1881/2024	30-08-2024	KOTAK MAHINDRA BANK Vs ATUL KUMAR	parv mahajan(P)	9643646534		Parv.mahajan007@gmail.com	26-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1911/2024	31-08-2024	Iarc Vs Harikishan Singh	ASHIM BHATT(P)	9599624216/8595344479		ashim.bhatt17@gmail.com	12-07-2024
			17, New Court Block-I	Commercial	CS (COMM)/418/2024	31-08-2024	MANASH LIFESTYLE PRIVATE LIMITED Vs SP LIFECARE	NAGESHWAR KUMHAR(P)	9818823289		info@deyandkumhar.com	29-07-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1908/2024	31-08-2024	KOTAK MAHINDRA BANK Vs SUNIL	parv mahajan(P)	9643646534		Parv.mahajan007@gmail.com	26-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1909/2024	31-08-2024	KOTAK MAHINDRA BANK Vs SACHIN SAHU	parv mahajan(P)	9643646534		Parv.mahajan007@gmail.com	26-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1907/2024	31-08-2024	KOTAK MAHINDRA BANK Vs SURENDRA BAHADUR SINGH	parv mahajan(P)	9643646534		Parv.mahajan007@gmail.com	26-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1910/2024	31-08-2024	KOTAK MAHINDRA BANK Vs AKHILESH MISHRA	parv mahajan(P)	9643646534		Parv.mahajan007@gmail.com	28-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1917/2024	31-08-2024	HDFC BANK LTD Vs SHALU DEVI	SANJEEV PATHAK(P)	8285002845		litigation@srcslegal.com	29-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1918/2024	31-08-2024	HDFC BANK LTD Vs SIMI VIJ	SANJEEV PATHAK(P)	8285002845		litigation@srcslegal.com	29-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1921/2024	31-08-2024	HDFC BANK LTD Vs PRAVEEN DIXIT	SANJEEV PATHAK(P)	8285002845		litigation@srcslegal.com	29-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1919/2024	31-08-2024	HDFC BANK LTD Vs PRIYA GOYAL	SANJEEV PATHAK(P)	8285002845		litigation@srcslegal.com	29-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1920/2024	31-08-2024	HDFC BANK LTD Vs RAJEEV RANJAN KUMAR	SANJEEV PATHAK(P)	8285002845		litigation@srcslegal.com	29-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1916/2024	31-08-2024	HDFC BANK LTD Vs SUSHIL KUMAR	SANJEEV PATHAK(P)	8285002845		litigation@srcslegal.com	29-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1905/2024	31-08-2024	KOTAK MAHINDRA BANK Vs RAJESH KUMAR 697	parv mahajan(P)	9643646534		Parv.mahajan007@gmail.com	28-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1906/2024	31-08-2024	KOTAK MAHINDRA BANK Vs RAJESH KUMAR 702	parv mahajan(P)	9643646534		Parv.mahajan007@gmail.com	28-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1913/2024	31-08-2024	HDFC BANK LTD Vs RUPAM KUMARI	SANJEEV PATHAK(P)	8285002845		litigation@srcslegal.com	29-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1915/2024	31-08-2024	HDFC BANK LTD Vs SHILENDRA SINGH	SANJEEV PATHAK(P)	8285002845		litigation@srslegal.com	29-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1914/2024	31-08-2024	HDFC BANK LTD Vs SUNIL KUMAR	SANJEEV PATHAK(P)	8285002845		litigation@srslegal.com	29-08-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1912/2024	31-08-2024	HDFC BANK LTD Vs HARI SINGH	SANJEEV PATHAK(P)	8285002845		litigation@srslegal.com	29-08-2024
26	SH. KUMAR SANJEEV SINGH, COMMERCIAL COURT.	South	29, New Court Block-II	Commercial	CS (COMM)/365/2024	01-08-2024	Vinod Gupta Vs Nira Hospitality Llp	Bishwajit Kumar Shahi(P),	9968888021		advaakashtrpathi@gmail.com	27.07.2024
			29, New Court Block-II	Commercial	CS (COMM)/369/2024	05-08-2024	UNION BANK OF INDIA Vs RACHNA BANSAL	ADITYA PARASHAR(P),	9810197621		jitendragargadv@gmail.com	02.08.2024
			29, New Court Block-II	Commercial	CS (COMM)/370/2024	05-08-2024	RAMKESH Vs MUNICIPAL CORPORATION OF DELHI	Vikas Sharma(P),	9810566116		advocatevikassharma1@gmail.com	02.08.2024
			29, New Court Block-II	Commercial	CS (COMM)/375/2024	07-08-2024	Union Bank of India Vs Vinita Singhal	Arvind Sinha(P),	9810618195		arvindsinha1@gmail.com	06.08.2024
			29, New Court Block-II	Commercial	CS (COMM)/376/2024	07-08-2024	PUBLIC CLOTHING PVT LTD Vs MS RDSS FEB PVT LTD	manish kaushik(P),	9818218885		manishkaushik.law@gmail.com	01.08.2024
			29, New Court Block-II	Commercial	CS (COMM)/377/2024	08-08-2024	State Bank Of India Vs Jai Kishore	KAMLESH KUMAR SINGH(P),	9810343732		ksingh1123@rediffmail.com	06.08.2024
			29, New Court Block-II	Commercial	CS (COMM)/378/2024	08-08-2024	Patanjali Foods Limited Vs Sidarth Ashok Agrawal	SUDARSHAN BANSAL(P),	9810132015		legal@unitedworld.com	07.08.2024
			29, New Court Block-II	Commercial	CS (COMM)/379/2024	08-08-2024	Patanjali Ayurved Limited Vs Adarsh Agarwal	SUDARSHAN BANSAL(P),	9810132015		legal@unitedworld.com	07.08.2024
			29, New Court Block-II	Commercial	CS (COMM)/380/2024	08-08-2024	Patanjali Ayurved Limited Vs Fakeer Chand Agrawal	SUDARSHAN BANSAL(P),	9810132015		legal@unitedworld.com	07.08.2024
			29, New Court Block-II	Commercial	CS (COMM)/381/2024	08-08-2024	Patanjali Ayurved Limited Vs Rishabh Jain	SUDARSHAN BANSAL(P),	9810132015		legal@unitedworld.com	07.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			29, New Court Block-II	Commercial	CS (COMM)/387/2024	13-08-2024	STATE BANK OF INDIA Vs KARUNAKAR K	RANI BHARDWAJ(P),	9643680913		rbhardwajassociate@gmail.com	11.08.2024
			29, New Court Block-II	Commercial	CS (COMM)/404/2024	23-08-2024	WHOLESOME NUTRITION LLP Vs CALCIO RESTAURANTS PRIVATE LIMITED	DHURJATI VERMA(P),	9811667456		anandattorneys@gmail.com	18.08.2024
			29, New Court Block-II	Commercial	CS (COMM)/405/2024	23-08-2024	ONKAR INVESMENTS PVT LTD THROUGH ITS DIRECTOR SHRIGAGANNATH ARORA Vs NIKHIL GUPTA AND ORS	RISHABH GUPTA(P),	8586834657		rishabhgupta.lawyer@gmail.com	20.08.2024
			29, New Court Block-II	Commercial	CS (COMM)/417/2024	29-08-2024	CANARA BANK Vs KAILASH SINGH	FAHAD KHAN(P),	9219701292		fahadadvocatekhan@gmail.com	27.08.2024
			29, New Court Block-II	Commercial	CS (COMM)/419/2024	31-08-2024	Jayashri Gayatri Food Products Private Limited Vs Sterling Agro Industries Private Limited	Devmani Bansal(P),	9999328572		devmanibansal25@gmail.com	30.08.2024
			29, New Court Block-II	Commercial	Execution (Comm)/69/2024	07-08-2024	UNION BANK OF INDIA Vs M/s Bombay Collection	Ritu Rastogi(P),	9958183999		rituadvocate@gmail.com	05.08.2024
			29, New Court Block-II	Commercial	Execution (Comm)/81/2024	21-08-2024	U S Sales Agency Vs Shambhu Shree Services	Avinash Kumar Tyagi(P),	9899327537		avinashtyagi1@yahoo.com	16.08.2024
			29, New Court Block-II	Commercial	Execution (Comm)/83/2024	23-08-2024	RAJESH NARULA Vs MUNICIPAL CORPORATION OF DELHI	Vikas Sharma(P),	9810566116		advocatevikassharma1@gmail.com	21.08.2024
			29, New Court Block-II	Commercial	Execution (Comm)/84/2024	23-08-2024	SHRI RAJINDER PARSHAD Vs MS DOWN TOUN ENTERPRISES THROUGH IT S ONE OF THE PARTNER MR ARPIT MITTAL	Mukesh Vashisht(P),	9810868595		vashishtmaukesh09@gmail.com	22.08.2024
			29, New Court Block-II	Commercial	Execution (Comm)/86/2024	24-08-2024	A G M Super Estate Private Limited Vs Ridha Fashion	Kevin Chadha(P),	9810260505		angad@duaassociates.com	22.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1427/2024	01-08-2024	Tantra Designs Vs Hashmat Singh Khurana	Anurag Rawat(P),	7838221188		amitdubey86@gmail.com	30.07.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1428/2024	01-08-2024	Axis Bank Ltd Vs Sanjeev Yadav 1519	MAYANK MAHAJAN(P),	9643646534		parv.mahajan007@gmail.com	30.07.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1429/2024	01-08-2024	Axis Bank Ltd Vs Sahil Nagar 3257	MAYANK MAHAJAN(P),	9643646534		parv.mahajan007@gmail.com	30.07.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1430/2024	01-08-2024	Axis Bank Ltd Vs Neelam Grover	MAYANK MAHAJAN(P),	9643646534		parv.mahajan007@gmail.com	30.07.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1431/2024	01-08-2024	Axis Bank Ltd Vs Pradeep Kumar	MAYANK MAHAJAN(P),	9643646534		parv.mahajan007@gmail.com	30.07.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1432/2024	01-08-2024	Axis Bank Ltd Vs Nirmal	MAYANK MAHAJAN(P),	9643646534		parv.mahajan007@gmail.com	30.07.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1433/2024	01-08-2024	Idfc First Bank Ltd Vs Yasoda Nanak	SANJEEV PATHAK(P),	8285002852		litigation@srslegal.com	29.07.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1434/2024	01-08-2024	Cnh Industrial Capital India Pvt Ltd Vs Harpreet Singh	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	27.07.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1435/2024	01-08-2024	Kotak Mahindra Prime Limited Vs Vikram Singh	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	27.07.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1436/2024	01-08-2024	M/s Cholamandalam Investment And Finance Company Ltd Vs Yashpal Chauq	Ravi Shankar Garg(P),	9868552038		advocatersgarg@gmail.com	27.07.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1437/2024	01-08-2024	Cnh Industrial Capital India Pvt Ltd Vs Surender Singh	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	27.07.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1461/2024	05-08-2024	YES BANK LIMITED Vs Ashish Tiwari	ANANJAY SINGH(P),	7030378800		asaplegalandadvocates@gmail.com	03.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1462/2024	05-08-2024	Axis Bank Ltd Vs ANJALI 1030	MAYANK MAHAJAN(P),	9643646534		parv.mahajan007@gmail.com	02.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1463/2024	05-08-2024	Axis Bank Ltd Vs BHAWNA KWATRA 785	MAYANK MAHAJAN(P),	9643646534		parv.mahajan007@gmail.com	02.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1464/2024	05-08-2024	AXIS BANK LTD Vs KAMLA	SANJEEV PATHAK(P),	8285002852		litigation@srslegal.com	01.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1465/2024	05-08-2024	AXIS BANK LTD Vs SUNIL VERMA	SANJEEV PATHAK(P),	8285002852		litigation@srslegal.com	01.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1466/2024	05-08-2024	AXIS BANK LTD Vs TASLIM	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	01.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1475/2024	07-08-2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KUMAR RANJAN(P),	9311022104		ranjan.and.company@gmail.com	03.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1476/2024	07-08-2024	YES BANK LTD Vs SIDDHARTH RANA	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	05.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1477/2024	07-08-2024	YES BANK LTD Vs RICHA RAWAT	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	05.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1478/2024	07-08-2024	YES BANK LTD Vs RAJVEER SINGH RAJPUT	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	05.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1479/2024	07-08-2024	YES BANK LTD Vs SHIVA BHATI	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	05.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1480/2024	07-08-2024	YES BANK LTD Vs DEEPAK KUMAR	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	05.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1481/2024	07-08-2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KUMAR RANJAN(P),	9311022104		ranjan.and.company@gmail.com	03.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1482/2024	07-08-2024	YES BANK LTD Vs SSS ENTERPRISE	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	05.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1483/2024	07-08-2024	YES BANK LTD Vs P K ROADLINES	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	05.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1484/2024	07-08-2024	YES BANK LTD Vs BIPIN KUMAR	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	05.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1485/2024	07-08-2024	YES BANK LTD Vs RAM SINGH	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	05.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1508/2024	09-08-2024	Idfc First Bank Ltd Vs Muzammil Islam	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	30.07.2024

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/1509/2024	09-08-2024	Idfc First Bank Ltd Vs Rajat Ghulati	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	29.07.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1510/2024	09-08-2024	Idfc First Bank Ltd Vs Swaranjeet Sapru	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	29.07.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1511/2024	09-08-2024	Idfc First Bank Ltd Vs Mohd Pappu	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	29.07.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1512/2024	09-08-2024	Idfc First Bank Ltd Vs Hausila Yadav	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	29.07.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1513/2024	09-08-2024	Idfc First Bank Ltd Vs Amit Kumar Sharma	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	29.07.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1514/2024	09-08-2024	Idfc First Bank Ltd Vs Inderjoyt Kaur Bajwa	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	29.07.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1515/2024	09-08-2024	Idfc First Bank Ltd Vs DINESH SHOKEEN	MAYANK MAHAJAN(P),	9643646534		parv.mahajan007@gmail.com	07.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1516/2024	09-08-2024	Idfc First Bank Ltd Vs AJAY HASIJA 7004	MAYANK MAHAJAN(P),	9643646534		parv.mahajan007@gmail.com	07.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1517/2024	09-08-2024	Idfc First Bank Ltd Vs CHANDAN KUMAR OJHA 7691	MAYANK MAHAJAN(P),	9643646534		parv.mahajan007@gmail.com	07.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1518/2024	09-08-2024	Idfc First Bank Ltd Vs MOHAN JAISWAL 8703	MAYANK MAHAJAN(P),	9643646534		parv.mahajan007@gmail.com	07.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1519/2024	09-08-2024	AXIS BANK LIMITED Vs SHIV LAL CHODHARY	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	07.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1520/2024	09-08-2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs CHOURE BHARAT GANGADHAR	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	07.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1532/2024	12-08-2024	Idfc First Bank Ltd Vs Md Gulzar	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	02.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1533/2024	12-08-2024	Idfc First Bank Ltd Vs Chanchal Sourav Roadlines	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	31.07.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1534/2024	12-08-2024	YES BANK LIMITED Vs MOHD ABRAR	RADHA SINGH(P),	7030378800		asaplegalandadvocates@gmail.com	08.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1535/2024	12-08-2024	YES BANK LIMITED Vs ANKIT SHARMA	RADHA SINGH(P),	7030378800		asaplegalandadvocates@gmail.com	08.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1536/2024	12-08-2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAHAT ASHFAQUE ANSARI	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	08.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1537/2024	12-08-2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs NEETU VENSİYANI	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	08.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1556/2024	13-08-2024	Toyota Financial Services India Limited Vs Kulvinder Singh	DINESH JAIN(P),	8376049807		advocateashok1@gmail.com	09.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1557/2024	13-08-2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MOHAMMED SAJID MOHAMMEDFAROOQ MEMAN	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	09.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1558/2024	13-08-2024	Toyota Financial Services India Limited Vs Abhay B	DINESH JAIN(P),	8376049807		advocateashok1@gmail.com	09.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1559/2024	13-08-2024	Idfc First Bank Ltd Vs GIRISH CHAND 5125	MAYANK MAHAJAN(P),	9643646534		parv.mahajan007@gmail.com	09.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1560/2024	13-08-2024	Cnh Industrial Capital India Pvt Ltd Vs MANMOHAN	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	09.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1561/2024	13-08-2024	YES BANK LTD Vs Krishna Pratap Singh	ANANJAY SINGH(P),	7030378800		asaplegalandadvocates@gmail.com	09.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1562/2024	13-08-2024	Cnh Industrial Capital India Pvt Ltd Vs RAVI POLEPALLI	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	09.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1563/2024	13-08-2024	Cnh Industrial Capital India Pvt Ltd Vs KAMBHAMPTI MUTHAIAH	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	09.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1564/2024	13-08-2024	Cnh Industrial Capital India Pvt Ltd Vs RAMANJANEYULU AMAROJU	RAJESH JANGRA(P),	9958726491		jangraadvocate@gamil.com	09.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1565/2024	13-08-2024	Idfc First Bank Vs NARVINDER SHARMA	MAYANK MAHAJAN(P),	9643646534		parv.mahajan007@gmail.com	09.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1566/2024	13-08-2024	Idfc First Bank Ltd Vs HARANDAR SINGH MALIK	MAYANK MAHAJAN(P),	9643646534		parv.mahajan007@gmail.com	09.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1567/2024	13-08-2024	Cnh Industrial Capital India Pvt Ltd Vs ITHARAJU NAGARAJU	RAJESH JANGRA(P),	9958726491		jangraadvocate@gamil.com	09.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1568/2024	13-08-2024	YES BANK LTD Vs Ravinder Saini	ANANJAY SINGH(P),	7030378800		asaplegalandadvocates@gmail.com	09.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1569/2024	13-08-2024	YES BANK LTD Vs Neha Kapuria	ANANJAY SINGH(P),	7030378800		asaplegalandadvocates@gmail.com	10.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1570/2024	13-08-2024	M/s Cholamandalam Investment And Finance Company Ltd Vs ms zenus enterprises pro deepak	Ravi Shankar Garg(P),	9868552038		advocatersgarg@gmail.com	11.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1571/2024	13-08-2024	Cnh Industrial Capital India Pvt Ltd Vs MATAM UJVAL KUMAR	RAJESH JANGRA(P),	9958726491		jangraadvocate@gamil.com	09.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1572/2024	13-08-2024	Idfc First Bank Ltd Vs ARJUN SINGH	MAYANK MAHAJAN(P),	9643646534		parv.mahajan007@gmail.com	09.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1580/2024	13-08-2024	Idfc First Bank Vs MANISH KUMAR PANDEY	MAYANK MAHAJAN(P),	9643646534		parv.mahajan007@gmail.com	09.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1611/2024	14-08-2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MEHUL PRAJAPATI	RAJESH JANGRA(P),	9958726491		jangraadvocate@gamil.com	07.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1613/2024	14-08-2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KUMAR RANJAN(P),	9311022104		ranjan.and.company@gmail.com	12.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1615/2024	14-08-2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KUMAR RANJAN(P),	9311022104		ranjan.and.company@gmail.com	12.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1620/2024	16-08-2024	Idfc First Bank Ltd Vs BUDRAM NAND 7039	MAYANK MAHAJAN(P),	9643646534		parv.mahajan007@gmail.com	14.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1621/2024	16-08-2024	Idfc First Bank Ltd Vs MONU YADAV 0309	MAYANK MAHAJAN(P),	9643646534		parv.mahajan007@gmail.com	14.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1622/2024	16-08-2024	Idfc First Bank Ltd Vs AMOD KUMAR 6639	MAYANK MAHAJAN(P),	9643646534		parv.mahajan007@gmail.com	14.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1623/2024	16-08-2024	Idfc First Bank Ltd Vs NAJIR ALI 6890	MAYANK MAHAJAN(P),	9643646534		parv.mahajan007@gmail.com	14.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1624/2024	16-08-2024	Idfc First Bank Ltd Vs GHANSHYAM SHARMA 9192	MAYANK MAHAJAN(P),	9643646534		parv.mahajan007@gmail.com	14.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1625/2024	16-08-2024	Idfc First Bank Ltd Vs SUMEET KUMAR YADAV 8262	MAYANK MAHAJAN(P),	9643646534		parv.mahajan007@gmail.com	16.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1632/2024	17-08-2024	IARC Vs Ajay Sharma	ASHIM BHATT(P),	9599624216		ashim.bhatt17@gmail.com	14.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1633/2024	17-08-2024	KOTAK MAHINDRA PRIME LTD Vs Sandeep Bansal	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	14.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1634/2024	17-08-2024	KOTAK MAHINDRA PRIME LTD Vs RAMROOP HOSHIYAR	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	14.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1635/2024	17-08-2024	Idfc First Bank Vs MOHAMMAD SHOFET 041	MAYANK MAHAJAN(P),	9643646534		parv.mahajan007@gmail.com	14.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1636/2024	17-08-2024	KOTAK MAHINDRA PRIME LTD Vs SANTOSH B	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	15.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1637/2024	17-08-2024	Idfc First Bank Ltd Vs NARESH KUMAR 1062	MAYANK MAHAJAN(P),	9643646534		parv.mahajan007@gmail.com	14.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1638/2024	17-08-2024	Axis Bank Ltd Vs HARBIR SINGH 5910	MAYANK MAHAJAN(P),	9643646534		parv.mahajan007@gmail.com	14.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1670/2024	20-08-2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KUMAR RANJAN(P),	9311022104		ranjan.and.company@gmail.com	17.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1671/2024	20-08-2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KUMAR RANJAN(P),	9311022104		ranjan.and.company@gmail.com	16.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1672/2024	20-08-2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KUMAR RANJAN(P),	9311022104		ranjan.and.company@gmail.com	16.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1691/2024	21-08-2024	YES BANK LTD Vs DIGVIJAY SHIVAJI MASKAR	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	17.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1692/2024	21-08-2024	HDFC BANK LTD Vs NEHA CHAUDHARY	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	17.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1693/2024	21-08-2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KUMAR RANJAN(P),	9311022104		ranjan.and.company@gmail.com	20.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1694/2024	21-08-2024	YES BANK LTD Vs RAHUL SINGH	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	17.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1695/2024	21-08-2024	HDFC BANK LTD Vs RAJ KUMAR	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	17.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1696/2024	21-08-2024	HDFC BANK LTD Vs NEERAJ NEERAJ	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	17.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1697/2024	21-08-2024	HDFC BANK LTD Vs DINESH KUMAR	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	17.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1698/2024	21-08-2024	HDFC BANK LTD Vs HARISH CHAND	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	17.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1699/2024	21-08-2024	YES BANK LTD Vs VIKAS ENTERPRISES	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	17.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1730/2024	23-08-2024	KOTAK MAHINDRA PRIME LTD Vs MOHIT KUMAR JANGRA	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	22.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1731/2024	23-08-2024	Kotak Mahindra Prime Ltd Vs VISHAL SHARMA 6751	MAYANK MAHAJAN(P),	9643646534		parv.mahajan007@gmail.com	21.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1733/2024	23-08-2024	Kotak Mahindra Prime Ltd Vs GOURAV GOURAV	MAYANK MAHAJAN(P),	9643646534		parv.mahajan007@gmail.com	21.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1734/2024	23-08-2024	Kotak Mahindra Prime Ltd Vs PANKAJ SHUKLA	MAYANK MAHAJAN(P),	9643646534		parv.mahajan007@gmail.com	21.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1737/2024	23-08-2024	M/s Cholamandalam Investment And Finance Company Ltd Vs SUNITA TIWARI	Ravi Shankar Garg(P),	9868552038		advocatersgarg@gmail.com	20.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1738/2024	23-08-2024	M/s Cholamandalam Investment And Finance Company Ltd Vs M/S ASSOCIATES	Ravi Shankar Garg(P),	9868552038		advocatersgarg@gmail.com	20.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1801/2024	27-08-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIJAY SONI	DINESH JAIN(P),	8376049807		advocateashok.1@gmail.com	24.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1802/2024	27-08-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUNIL A	DINESH JAIN(P),	8376049807		advocateashok.1@gmail.com	24.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1803/2024	27-08-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUNIL DEVI SINGH	DINESH JAIN(P),	8376049807		advocateashok.1@gmail.com	24.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1804/2024	27-08-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMARJIT SINGH DHALIWAL	DINESH JAIN(P),	8376049807		advocateashok.1@gmail.com	24.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1837/2024	28-08-2024	M/s Cholamandalam Investment And Finance Company Ltd Vs JITENDRA SINGH	Ravi Shankar Garg(P),	9868552038		advocatersgarg@gmail.com	24.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1838/2024	28-08-2024	M/s Cholamandalam Investment And Finance Company Ltd Vs BHASKAR SINGH	Ravi Shankar Garg(P),	9868552038		advocatersgarg@gmail.com	24.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1839/2024	28-08-2024	KOTAK MAHINDRA BANK Vs MAHAROON	parv mahajan(P),	9643646534		parv.mahajan007@gmail.com	26.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1840/2024	28-08-2024	KOTAK MAHINDRA BANK Vs ANUP KUMAR	parv mahajan(P),	9643646534		parv.mahajan007@gmail.com	26.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1841/2024	28-08-2024	KOTAK MAHINDRA BANK Vs YADAVEER	parv mahajan(P),	9643646534		parv.mahajan007@gmail.com	26.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1873/2024	29-08-2024	KOTAK MAHINDRA BANK Vs JITENDRA KUMAR	parv mahajan(P),	9643646534		parv.mahajan007@gmail.com	26.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1874/2024	29-08-2024	Yes Bank Ltd Vs Badal Dutt Sharma	ANANJAY SINGH(P),	7030378800		asaplegaladvocates@gmail.com	27.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1887/2024	30-08-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AVADESH LAWANIA	DINESH JAIN(P),	8376049807		advocateashok.1@gmail.com	28.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1888/2024	30-08-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs UMANG VERMA	DINESH JAIN(P),	8376049807		advocateashok.1@gmail.com	28.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1889/2024	30-08-2024	HDFC BANK LTD Vs ANIL VERMA	SANJEEV PATHAK(P),	8285002852		litigation@srscslegal.com	28.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1890/2024	30-08-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUNIL PURI	DINESH JAIN(P),	8376049807		advocateashok.1@gmail.com	28.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1891/2024	30-08-2024	HDFC BANK LTD Vs AMANDEEP BHASKAR	SANJEEV PATHAK(P),	8285002852		litigation@srscslegal.com	28.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1892/2024	30-08-2024	HDFC BANK LTD Vs LALITA PRAMANIK	SANJEEV PATHAK(P),	8285002852		litigation@srscslegal.com	28.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1893/2024	30-08-2024	KOTAK MAHINDRA BANK Vs RAJKUMAR	parv mahajan(P),	9643646534		parv.mahajan007@gmail.com	26.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1894/2024	30-08-2024	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SARBJIT SINGH	DINESH JAIN(P),	8376049807		advocateashok.1@gmail.com	28.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1895/2024	30-08-2024	KOTAK MAHINDRA BANK Vs ISRAR AHMAD	parv mahajan(P),	9643646534		parv.mahajan007@gmail.com	26.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1896/2024	30-08-2024	KOTAK MAHINDRA BANK Vs SANTOSH KUMAR BIND	parv mahajan(P),	9643646534		parv.mahajan007@gmail.com	26.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1897/2024	30-08-2024	KOTAK MAHINDRA BANK Vs SONU YADAV	parv mahajan(P),	9643646534		parv.mahajan007@gmail.com	26.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1923/2024	31-08-2024	KOTAK MAHINDRA BANK Vs MARUF	parv mahajan(P),	9643646534		parv.mahajan007@gmail.com	28.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1924/2024	31-08-2024	KOTAK MAHINDRA BANK Vs MOHD ATIF	parv mahajan(P),	9643646534		parv.mahajan007@gmail.com	28.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1925/2024	31-08-2024	HDFC BANK LTD Vs TASHLIM ABDUL KHAN	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	29.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1926/2024	31-08-2024	KOTAK MAHINDRA BANK Vs SANTOSH KUMAR 455	parv mahajan(P),	9643646534		parv.mahajan007@gmail.com	28.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1927/2024	31-08-2024	KOTAK MAHINDRA BANK Vs SANTOSH KUMAR 440	parv mahajan(P),	9643646534		parv.mahajan007@gmail.com	28.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1928/2024	31-08-2024	KOTAK MAHINDRA BANK Vs RAJESH KUMAR	parv mahajan(P),	9643646534		parv.mahajan007@gmail.com	28.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1929/2024	31-08-2024	HDFC BANK LTD Vs SATBIR SINGH	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	29.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1930/2024	31-08-2024	HDFC BANK LTD Vs SONU SINGH CHAUHAN	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	29.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1931/2024	31-08-2024	KOTAK MAHINDRA BANK Vs ANKIT KUMAR	parv mahajan(P),	9643646534		parv.mahajan007@gmail.com	26.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1932/2024	31-08-2024	KOTAK MAHINDRA BANK Vs SHUBHAM YADAV	parv mahajan(P),	9643646534		parv.mahajan007@gmail.com	28.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1933/2024	31-08-2024	HDFC BANK LTD Vs NITU DEVI	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	28.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1934/2024	31-08-2024	HDFC BANK LTD Vs PUSHPENDRA MAHENDRA PAL	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	29.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1935/2024	31-08-2024	KOTAK MAHINDRA BANK Vs MUHFEEJ UDDEEN	parv mahajan(P),	9643646534		parv.mahajan007@gmail.com	27.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1936/2024	31-08-2024	HDFC BANK LTD Vs KALYAN SINGH	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	28.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1937/2024	31-08-2024	KOTAK MAHINDRA BANK Vs MADHU SINGH	parv mahajan(P),	9643646534		parv.mahajan007@gmail.com	26.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1938/2024	31-08-2024	HDFC BANK LTD Vs PUNEET TYAGI	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	29.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1939/2024	31-08-2024	HDFC BANK LTD Vs PANKAJ KUMAR ROY	SANJEEV PATHAK(P),	8285002852		litigation@srcslegal.com	28.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1940/2024	31-08-2024	KOTAK MAHINDRA PRIME LTD Vs ANURAG SINGH PATEL	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	29.08.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1941/2024	31-08-2024	KOTAK MAHINDRA PRIME LTD Vs IMARAN K	AMIT KUMAR SINHA(P),	9990659331		kmpspartner@gmail.com	29.08.2024
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	40, New Court Block-II	Commercial	OMP (I) (COMM)/1419/2024	01-08-2024	Axis Bank Ltd Vs Sunil Kumar 9848	MAYANK MAHAJAN(P),	9873347330		not given	30-07-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1418/2024	01-08-2024	Axis Bank Ltd Vs Sangeeta 7186	MAYANK MAHAJAN(P),	9873347330		not given	30-07-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1426/2024	01-08-2024	Cnh Industrial Capital India Pvt Ltd Vs Prince Kumar Contractor	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	27-07-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1425/2024	01-08-2024	Cnh Industrial Capital India Pvt Ltd Vs Gurjant Singh	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	27-07-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1424/2024	01-08-2024	Cnh Industrial Capital India Pvt Ltd Vs Narasi Ram	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	27-07-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1423/2024	01-08-2024	Cnh Industrial Capital India Pvt Ltd Vs Gee Dee Builders	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	27-07-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1422/2024	01-08-2024	Axis Bank Ltd Vs Dharampal Chauhan 2923	MAYANK MAHAJAN(P),	9873347330		not given	30-07-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1421/2024	01-08-2024	Axis Bank Ltd Vs Faisal Khan 2439	MAYANK MAHAJAN(P),	9873347330		not given	30-07-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1420/2024	01-08-2024	Axis Bank Ltd Vs Chetan Singh 7987	MAYANK MAHAJAN(P),	9873347330		not given	30-07-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1454/2024	03-08-2024	Cnh Industrial Capital India Pvt Ltd Vs Pawan Kumar	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	27-07-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1457/2024	03-08-2024	Cnh Industrial Capital India Pvt Ltd Vs Balwinder	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	27-07-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1455/2024	03-08-2024	Cnh Industrial Capital India Pvt Ltd Vs Amandeep Singh	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	27-07-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1456/2024	03-08-2024	Cnh Industrial Capital India Pvt Ltd Vs Baldev Prasad Saini	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	27-07-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1453/2024	03-08-2024	Kotak Mahindra Prime Limited Vs Sarbjeet Singh	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	27-07-2024
			40, New Court Block-II	Commercial	ARB A(COMM)/3/2024	06-08-2024	Sumit Bansal LR of Lt Prem Bansal Vs R G Residencey Pvt Ltd Through Resolution Professional Rajeev Lochan	Rameezuddin Raja(P),	9899347995		listing@lexindis.com	03-08-2024
			40, New Court Block-II	Commercial	ARB A(COMM)/4/2024	06-08-2024	Sunit Bansal Through SPA Sumit Bansal Vs R G Residencey Pvt Ltd Through Resolution Professional Rajeev Lochan	Rameezuddin Raja(P),	9899347995		listing@lexindis.com	03-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1492/2024	08-08-2024	Idfc First Bank Ltd Vs Shivam Jitender	SANJEEV PATHAK(P),	9717028845		litigation@srslegal.com	05-07-2024
			40, New Court Block-II	Commercial	CS (COMM)/383/2024	08-08-2024	PUNJAB NATIONAL BANK Vs GYAN PRAKASH	Indra Narain(P),	931124970		not given	06-08-2024
			40, New Court Block-II	Commercial	CS (COMM)/382/2024	08-08-2024	Instapower Limited Vs Rajnath Automotives	ARABINDA NAYAK(P),	8527665316		nayakarbind@gmail.com	06-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1489/2024	08-08-2024	Idfc First Bank Ltd Vs Sahib Shaukeen	SANJEEV PATHAK(P),	9717028845		litigation@srslegal.com	05-07-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1490/2024	08-08-2024	Idfc First Bank Ltd Vs Gouri Gulati	SANJEEV PATHAK(P),	9717028845		litigation@srslegal.com	05-07-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1491/2024	08-08-2024	Idfc First Bank Ltd Vs Shubham Mishra	SANJEEV PATHAK(P),	9717028845		litigation@srslegal.com	05-07-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			40, New Court Block-II	Commercial	CS (COMM)/385/2024	09-08-2024	Canara Bank Vs Mohd Rashid	KRISHAN KUMAR(P),	9990577700		krishankumar@gmail.com	07-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1507/2024	09-08-2024	Idfc First Bank Ltd Vs MOMIN SHABBIR 2347	MAYANK MAHAJAN(P),	9873347330		not given	07-08-2024
			40, New Court Block-II	Commercial	Execution (Comm)/71/2024	09-08-2024	M/S LEO ISPAT LIMITED Vs M/s The Atlas Electric Industries Pvt Ltd	ANUJA PETHIA(P),	8284931062		noor.shergill@swarnimlegal.com	01-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1531/2024	12-08-2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs WAGHMARE SHREYASH PRADIP	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	07-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1588/2024	13-08-2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KUMAR RANJAN(P),	9311966242		ranjanandcompany@gmail.com	03-8-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1589/2024	13-08-2024	Iffco Kisan Finance Ltd Vs ER Chalapathi	RAJEEV KUMAR RANJAN(P),	9311966242		ranjanandcompany@gmail.com	03-8-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1590/2024	13-08-2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KUMAR RANJAN(P),	9311966242		ranjanandcompany@gmail.com	03-8-2024
			40, New Court Block-II	Commercial	CS (COMM)/395/2024	13-08-2024	M/S SHATABDI CHEMICALS PVT LTD Vs SARAYA INDUSTRIES LTD	RAJAT MATHUR(P),	9811556470		rajatmathur@gmail.com	09-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1573/2024	13-08-2024	Idfc First Bank Vs SHAMSHAD KHAN o85	MAYANK MAHAJAN(P),	9873347330		not given	09-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1574/2024	13-08-2024	Idfc First Bank Vs MOHD NIZAM	MAYANK MAHAJAN(P),	9873347330		not given	09-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1575/2024	13-08-2024	YES BANK LTD Vs SANJEEV NAGAR	SANJEEV PATHAK(P),	9717028845		litigation@srcslegal.com	05-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1585/2024	13-08-2024	YES BANK LTD Vs SUNIL KHOKHAR	SANJEEV PATHAK(P),	9717028845		litigation@srcslegal.com	05-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1576/2024	13-08-2024	YES BANK LTD Vs CHAHAT AGRAWAL	SANJEEV PATHAK(P),	9717028845		litigation@srcslegal.com	05-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1586/2024	13-08-2024	YES BANK LTD Vs GAGANDEEP SINGH SODHI	SANJEEV PATHAK(P),	9717028845		litigation@srcslegal.com	05-08-2024
			40, New Court Block-II	Commercial	Execution (Comm)/74/2024	13-08-2024	TRADOON AGRO PRODUCTS PVT LIMITED Vs SHRI R K SINGH	ANANT RAO(P),	9810114261		tyagineeraj.advocate@gmail.com	09-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1587/2024	13-08-2024	YES BANK LTD Vs MANOJ YADAV	SANJEEV PATHAK(P),	9717028845		litigation@srcslegal.com	05-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1600/2024	14-08-2024	Axis Bank Ltd Vs ARYAN ATRI 605	MAYANK MAHAJAN(P),	9873347330		not given	09-08-2024
			40, New Court Block-II	Commercial	CS (COMM)/396/2024	14-08-2024	S K Construction Co Vs Jaswant Construction	NITESH KUMAR(P),	998836938		not given	26-07-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			40, New Court Block-II	Commercial	OMP (COMM)/24/2024	14-08-2024	INDIA SKILLS PRIVATE LIMITED Vs SEKH ABDUL SAMIM	VIPIN KUMAR MARYA(P),	817862224		veritylex@gmail.com	06-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1595/2024	14-08-2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MANDANI KRUNAL JAYPALDAS	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	09-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1596/2024	14-08-2024	TOYOTA FINANCIAL SERVICES INDIA LTD Vs UDHANI DIPESH TULSIDAS	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	09-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1597/2024	14-08-2024	Cnh Industrial Capital India Pvt Ltd Vs MEKALA YEDUKONDALU	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	09-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1598/2024	14-08-2024	Cnh Industrial Capital India Pvt Ltd Vs ALE SRINIVAS	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	09-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1599/2024	14-08-2024	Cnh Industrial Capital India Pvt Ltd Vs DESAM DURGA PRASAD	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	09-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1631/2024	16-08-2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KUMAR RANJAN(P),	9311966242		ranjanandcompany@gmail.com	12-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1639/2024	17-08-2024	Idfc First Bank Vs SUFIYAN SULTAN 987	MAYANK MAHAJAN(P),	9873347330		not given	14-08-2024
			40, New Court Block-II	Commercial	Execution (Comm)/77/2024	17-08-2024	NARENDER KUMAR Vs PREM BAI	Nitish Gupta(P),	9654444667		guptanitsh999@gmail.com	12-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1640/2024	17-08-2024	Idfc First Bank Ltd Vs ASIF IRFAN 8307	MAYANK MAHAJAN(P),	9873347330		not given	14-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1641/2024	17-08-2024	Idfc First Bank Ltd Vs ombir singh 9021	MAYANK MAHAJAN(P),	9873347330		not given	14-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1642/2024	17-08-2024	Idfc First Bank Ltd Vs KARAM RAJSINGH TOMAR 8007	MAYANK MAHAJAN(P),	9873347330		not given	14-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1643/2024	17-08-2024	Idfc First Bank Ltd Vs POOJA MEHTA 5683	MAYANK MAHAJAN(P),	9873347330		not given	14-08-2024
			40, New Court Block-II	Commercial	CS (COMM)/401/2024	21-08-2024	M/S METSO OUTOTEC INDIA PRIVATE LIMITED Vs M/S VISHWAKARMA INDUSTRIES	Kaustubh Sinha(P),	9891068254		not given	16-08-2024
			40, New Court Block-II	Commercial	CS (COMM)/402/2024	21-08-2024	FORTUNE GOURMET SPECIALITIES PVT LTD Vs MIS QUESOBEST	Vikas Rawat(P),	962596889		vrawat1991@gmail.com	17-08-2024
			40, New Court Block-II	Commercial	Execution (Comm)/80/2024	21-08-2024	Arora Hotels Vs Casa 2 Stays Pvt Ltd	mayank sachdeva(P),	981007683		cauveri@virbalchambers.com	20-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1739/2024	23-08-2024	HDFC BANK LTD Vs VINOD KUMAR	SANJEEV PATHAK(P),	9717028845		litigation@srcslegal.com	17-08-2024
			40, New Court Block-II	Commercial	CS (COMM)/407/2024	23-08-2024	GOLDMEDAL ELECTRICALS PRIVATE LIMITED Vs SUNRISE INDUSTRIES	Shravan Bansal(P),	1126936783		unitedmark@unitedandunited.com	16-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			40, New Court Block-II	Commercial	Execution (Comm)/82/2024	23-08-2024	A AND B PROMOTERS PRIVATE LIMITED Vs VIJAY KUMAR SRIVASTAVA AND ORS	Ram Singh Bisht(P),	9811203958		rambisht25@gmail.com	21-08-2024
			40, New Court Block-II	Commercial	Execution (Comm)/85/2024	24-08-2024	Nishi Gupta Vs AADHAR GRAPHICS	Abhishek Aggarwal(P),	9810400291		gnagarwal.co@gmail.com	22-08-2024
			40, New Court Block-II	Commercial	CS (COMM)/410/2024	29-08-2024	Three Aces Global Logistics Pvt Ltd Vs MECTECH PROCESS ENGINEERS PRIVATE LIMITED	Uday Kumar(P),	9810868162		advudaykumar@gmail.com	22-08-2024
			40, New Court Block-II	Commercial	CS (COMM)/411/2024	29-08-2024	Emu Lines Private Limited Vs MOHAMMAD ALAM	Uday Kumar(P),	9810868162		advudaykumar@gmail.com	22-08-2024
			40, New Court Block-II	Commercial	Execution (Comm)/88/2024	30-08-2024	ASHOK KUMAR VOHRA Vs WIMPY INTERNATIONAL LIMITED	CHANDRIKA GUPTA(P),	9810727771		raneja@anejanadanejaarya.com	17-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1741/2024	23-08-2024	Idfc First Bank Ltd Vs Surajpal Toleram	SANJEEV PATHAK(P),	9717028845		litigation@srslegal.com	17-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1474/2024	07-08-2024	KOTAK MAHINDRA PRIME LTD Vs KAMAL A	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	03-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1742/2024	23-08-2024	Idfc First Bank Ltd Vs Raman Kumar	SANJEEV PATHAK(P),	9717028845		litigation@srslegal.com	17-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1705/2024	21-08-2024	KOTAK MAHINDRA PRIME LTD Vs MOHD RAIHAN QURESHI	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	14-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1704/2024	21-08-2024	KOTAK MAHINDRA PRIME LTD Vs Ravi Ravi Kumar	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	14-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1687/2024	21-08-2024	Idfc First Bank Ltd Vs NIRAJ RAVINDRA 4940	MAYANK MAHAJAN(P),	9873347330		not given	14-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1703/2024	21-08-2024	KOTAK MAHINDRA PRIME LTD Vs GURPREET SINGH	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	14-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1702/2024	21-08-2024	KOTAK MAHINDRA PRIME LTD Vs Karan Jeet Singh	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	14-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1689/2024	21-08-2024	Idfc First Bank Ltd Vs OMENDR NANHE 1618	MAYANK MAHAJAN(P),	9873347330		not given	14-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1690/2024	21-08-2024	Idfc First Bank Vs SANJAY KUMAR HUF 046	MAYANK MAHAJAN(P),	9873347330		not given	14-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1688/2024	21-08-2024	Idfc First Bank Ltd Vs HAMID RAZA ANSARI 7868	MAYANK MAHAJAN(P),	9873347330		not given	14-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1797/2024	27-08-2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KUMAR RANJAN(P),	9311966242		ranjanandcompany@gmail.com	16-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1798/2024	27-08-2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KUMAR RANJAN(P),	9311966242		ranjanandcompany@gmail.com	16-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1799/2024	27-08-2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KUMAR RANJAN(P),	9311966242		ranjanandcompany@gmail.com	16-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1800/2024	27-08-2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KUMAR RANJAN(P),	9311966242		ranjanandcompany@gmail.com	16-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1765/2024	23-08-2024	KOTAK MAHINDRA PRIME LTD Vs SHIVAM MANOJ KUMAR	AMIT KUMAR SINHA(P),	1142641454		not given	17-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1766/2024	23-08-2024	KOTAK MAHINDRA PRIME LTD Vs SURENDER SINGH	AMIT KUMAR SINHA(P),	1142641454		not given	17-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1767/2024	23-08-2024	KOTAK MAHINDRA PRIME LTD Vs VIJENDER SINGH	AMIT KUMAR SINHA(P),	1142641454		not given	17-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1768/2024	23-08-2024	KOTAK MAHINDRA PRIME LTD Vs AMIT KUMAR	AMIT KUMAR SINHA(P),	1142641454		not given	17-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1855/2024	29-08-2024	YES BANK LTD Vs ABHAY RAJ	SANJEEV PATHAK(P),	9717028845		litigation@srcslegal.com	17-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1862/2024	29-08-2024	YES BANK LTD Vs ROSHANI RAM CHANDER	SANJEEV PATHAK(P),	9717028845		litigation@srcslegal.com	17-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1859/2024	29-08-2024	YES BANK LTD Vs SABO KARAN SINGH	SANJEEV PATHAK(P),	9717028845		litigation@srcslegal.com	17-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1860/2024	29-08-2024	YES BANK LTD Vs VIJAY KUMAR YADAV	SANJEEV PATHAK(P),	9717028845		litigation@srslegal.com	17-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1861/2024	29-08-2024	YES BANK LTD Vs KOMAL BHATIA	SANJEEV PATHAK(P),	9717028845		litigation@srslegal.com	17-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1857/2024	29-08-2024	YES BANK LTD Vs ABHINAV BISHT	SANJEEV PATHAK(P),	9717028845		litigation@srslegal.com	17-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1740/2024	23-08-2024	HDFC BANK LTD Vs JAVED KHAN	SANJEEV PATHAK(P),	9717028845		litigation@srslegal.com	17-08-2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1796/2024	27-08-2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KUMAR RANJAN(P),	9311966242		ranjanandcompany@gmail.com	17-08-2024
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1 18 BLOCK 1	CS(COMM)	2934/2024	01-08-2024	TIMES INNOVATIVE MEDIA LIMITED Vs LEHAR ADVERTISING PVT LTD	RAMNISH KHANNA	9891696900		Rka.lawoffice@gmail.com	05-07-2024
				CS(COMM)	2946/2024	03-08-2024	BHUSHAN DEALMARK PRIVATE LIMITED Vs KHUSHI CONSTRUCTION AND ANR.	HIMANSHU GARG	8750618722		sswaniassociates@gmail.com	07-06-2024
				CS(COMM)	2947/2024	03-08-2024	CANARA BANK Vs DIVYA MANGALAN	KUMAR VISHWJEET	9718909886		avd.vishwjeet@gmail.com	08-07-2024
				CS(COMM)	2956/2024	05-08-2024	LENSKART SOLUTIONS PVT. LTD. Vs PARASURARAM SIVAKUMAR	PUNEET BAJAJ	9811700978		advocate.puneet@gmail.com	26-07-2024
				CS(COMM)	2957/2024	05-08-2024	SANDEEP GUPTA Vs P AND G ENTERPRISES PVT. LTD. AND ANR.	DINESH KUMAR	9811215075		dineshadv1965@gmail.com	26-07-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
				CS(COMM)	2958/2024	05-08-2024	VAGYA LTEE Vs TOWSEEF HASSAN SOFI	MANOJ KUMAR	9312083488		advocatemv.goswami@gmail.com	02-08-2024
				CS(COMM)	3598/24	16-08-2024	PARIJAT INDUSTRIES (INDIA) PVT. LTD. Vs AMIT BANSAL AND ANR.	HARDEEP SINGH	9810064398	--		06-01-2024
				CS(COMM)	3606/2024	20-08-2024	HARPREET KAUR THROUGH HER ATTORNEY RANJEET SINGH Vs JASPREET KAUR GANDHI	SATISH RAI	8368148214		contact@sradvovates.in	14-08-2024
				CS(COMM)	3619/2024	22-08-2024	PARMOD KUMAR Vs ROYCE DEVELOPERS PVT. LTD.	ASHISH SHARMA	9810217001		sharmaashish661@gmail.com	14-08-2024
				OMP(I)	45/2024	22-08-2024	M/S M L TREHAN Vs INDIAN OIL CORPORATION LIMITED AND ORS	Modassir Husain Khan	7379941951		office.mkslegal@gmail.com	21-08-2024
				CS(COMM)	3623/2024	23-08-2024	M/s KMI BUSINESS TECHNOLOGIES PRIVATE LIMITED Vs M/s DIGITAL VIDEO POINT Through Proprietor Mr.	G LAKSHMI NARSIMHA MURTHY & Deepak Acharya	9810952300		acharyadeepak22@gmail.com	14-08-2024
				CS(COMM)	3632/2024	29-08-2024	M/s GIRDHARI LAL CONSTRUCTIONS PVT. LTD Vs M/s MANSYCOM CONSULTANTS PVT. LTD	Raghvender Singh	9868118015		rctiwariadv@gmail	24-08-2024
				CS(COMM)	3633/2024	29-08-2024	M/S SPARK ELECTRODES PVT LTD Vs SKANDA FASTNERS PVT LTD	Vinay Gupta	9810015303		jcguptavinay@gmail.com	22-08-2024
				CS(COMM)	3635/2024	30-08-2024	M/s PARAS MARKETING Vs M/s GULATI MARKETING CORPORATION	ONKAR PANDEY	9999671955		onkarpandeybhu@gmail.com	28-08-2024
29	MS. SINGH, JUDGE	NEELAM DISSTRICTEAST	14	Recovery	CS/COMM/2945/24	8/1/24	STATE BANK OF INDIA VS. MUKESH KUMAR VERMA	RAJEEV SAGAR	9810021846		SAGARANDSAGAR@LINE.COM	7/31/24
					CS/COMM/2948/24	8/2/24	RAVI SHANKAR PAL VS. ASHUTOSH KUMAR	SAROJ KUMAR MOHANTY	9911003963		SKMOHANTYLEGAL@GMAIL.COM	8/1/24
					CS/COMM/2955/24	8/3/24	BHUSHAN DEALMARK PVT. LTD. VS. M/S RAJAN CONSTRUCTIONS	HIMANSHU GARG	8750618722		SSWANIASSOCIATES@GMAIL.COM	8/2/24
					CS/COMM/2954/24	8/3/24	BHUSHAN DEALMARK PVT. LTD. VS.GANNON DUNKERLY AND CO. LTD.	HIMANSHU GARG	8750618722		SSWANIASSOCIATES@GMAIL.COM	8/2/24

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS/COMM/2953/24	8/3/24	BHUSHAN DEALMARK PVT. LTD. VS.VARIOUS INFRA & RESEARCH PVT. LTD.	HIMANSHU GARG	8750618722		SSWANIASSOCIATES@GMAIL.COM	8/2/24
					CS/COMM/2952/24	8/3/24	CANARA BANK VS. ADARSH PAL SINGH	KUMAR VISHWAJEET	9718909886		ADV.VISHWAJEET@GMAIL.COM	8/2/24
					CS/COMM/3587/24	8/7/24	M/S ZASFA PACKAGING VS. NARESH CHAND JAIN	MUKESH GUPTA	9810144127		N/A	8/6/24
					CS/COMM/3600/24	8/16/24	M/S PARIJAT INDUSTRIES VS. CHANDU ESWARA RAO	H.S. DHILLON	7838468201		HSDHILLON2002@GMAIL.COM	8/15/24
					CS/COMM/3599/24	8/16/24	M/S PARIJAT INDUSTRIES VS. BHAWANAM CHANDRASHEKRA REDDY	H.S. DHILLON	7838468201		HSDHILLON2002@GMAIL.COM	8/15/24
					CS/COMM/3627/24	8/23/24	SBI VS. MOHD. AARIF	SUCHITA DIXIT	8896932838		AGNIHOTRISUCHITA@GMAIL.COM	8/22/24
					OMP/COMM/72/24	8/31/24	SHAIENDRA DATT RATURI VS. M/S SM FINLEASE LTD.	S.K. SINGH	9811101773		N/A	8/30/24
					OMP/COMM/72/24	8/31/24	SHAIENDRA DATT RATURI VS. M/S SM FINLEASE LTD.	S.K. SINGH	9811101773		N/A	8/30/24

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	Commercial Suit	CS (COMM)/2938/2024	01.08.2024	BALAJI ENTERPRISES Vs ZESTHA PROJECTS PVT LTD	Preeti kumari(P),	8010322614		amreshllm@gmail.com	31.07.2024
				Commercial Suit	CS (COMM)/2961/2024	06.08.2024	STATE BANK OF INDIA Vs ANIL KUMAR GARG	Rajendra yadav(P),	9312046733		yadavrazen@gmail.com	01.08.2024
				Commercial Suit	CS (COMM)/2965/2024	07.08.2024	M/S PREMIER GREEN INNOVATIONS PVT LTD Vs SAROJ KUMARI	Sanjeev Gupta(P),	9810075779		sanjeevgupta917Tgm@gmail.com	05.08.2024
				Commercial Suit	CS (COMM)/3589/2024	13.08.2024	STATE BANK OF INDIA Vs ANIL KUMAR GARG	VARUN CHANDIOK(P),	9818365119		chambersofvarunchandio@gmail.com	10.08.2024
				Commercial Suit	CS (COMM)/3608/2024	20.08.2024	STATE BANK OF INDIA Vs RAHUL SHARMA	KAMLESH KUMAR SINGH(P),	9810343732		ksingh1123@rediffmail.com	17.08.2024
				Commercial Suit	CS (COMM)/3613/2024	21.08.2024	DEVENDER KUMAR SHARMA Vs KEDARNATH	Tej Narain(P),	9911138799		tejnarainad\ocate@gmail.com	16.08.2024
				Commercial Suit	CS (COMM)/3621/2024	22.08.2024	STATE BANK OF INDIA Vs LAUHARE SINGH	Dharmendra Singh(P),	8800784740		shubhi1673@gmail.com	09.08.2024
				Commercial Suit	CS (COMM)/3637/2024	30.08.2024	HOTELBEDS SLU Vs HIL DESTINATION MANAGEMENT PRIVATE LIMITED	Kartikey Nayyar(P),	919646909847		bharvi.thakur@icuil.in	27.08.2024
				Commercial Suit	CS (COMM)/3636/2024	30.08.2024	M/S PARAS MARKETING Vs M/S MARKKETO RETAILER	ONKAR PANDEY(P),	9999671955		onkarpandeybhu@gmail.com	28.08.2024
				Commercial Suit	CS (COMM)/3591/2024	14.08.2024	JAMIA MILLIA ISLAMIA UNIVERSITY Vs. M/S CAFES DRAWING ROOM	Pritish Sabharwal	9810264114		pritisshabharwal1@gmail.com	12.08.2024
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Execution Petition	EXECUTION (COMM)/191/2024	03-08-2024	Homeshree Housing Finance Limited Vs Arif Malik and anr	Nidhi Saini(P),	9654737306		nidhisaini103@gmail.com	01/08/24
				Commercial Suit	CS (COMM)/2950/2024	03-08-2024	Mujeeb Khalique Vs M/s Nice Frame Private Limited	FEROZE AHMAD(P),	9810016199		FEROZEHMD@GMAIL.COM	01/08/24
				Commercial Suit	CS (COMM)/2960/2024	05-08-2024	State Bank Of India Vs Ms Anita	Dharmendra Singh(P),	800784740		NOT MENTIONED	02/08/24

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				Commercial Suit	CS (COMM)/2968/2024	07-08-2024	State Bank of India Vs Arvind Kumar	Suchita Dixit(P),	8896932838		AGNIHOTRISUCHITA@GMAIL.COM	05/08/24
				Arbitration	OMP (COMM)/67/2024	07-08-2024	M/s TAK TECHNOLOGIES PVT LTD Vs M/S DIGIFY ENGINEERING PVT LTD	Abhijeet Swaroop(P),	9711666059		ABHIJEET.SWAROOP@THEGUILD.CO.IN	05/08/24
				Commercial Suit	CS (COMM)/2969/2024	07-08-2024	GANT AB AND ANR Vs ASHOK KUMAR AND ORS	Shravan Bansal(P),	9650682928		UNITEDMARK@UNITEDANDUNITED.COM	05/08/24
				Commercial Suit	CS (COMM)/3585/2024	09-08-2024	Bonetti SRL Vs M/S R Smd ENTERPRISES AND ANR	zunaid(P),	9810199352		OFFICETPSKANG@GMAIL.COM	08/08/24
				Commercial Suit	CS (COMM)/3596/2024	14-08-2024	State Bank Of India Vs M/S K D Sales Corporation	Ranjay Kumar Sinha(P),	9811255673		LEGALOCRATES@GMAIL.COM	12/08/24
				Commercial Suit	CS (COMM)/3595/2024	14-08-2024	Ms Nishi Mehra Vs M/s Wtc Noida Development Company Private Limited	Nipun Katyal(P),	9999346557		ADB.NIPUNKATYAL@GMAIL.COM	12/08/24
				Commercial Suit	CS (COMM)/3594/2024	14-08-2024	Indospirit Beverages Pvt Ltd Vs M/S Ten to Ten Departmental store and Anr	Girish Bhardwaj(P),	9899617989		ANAND.JHA@ASJLEGAL.IN	12/08/24
				Commercial Suit	CS (COMM)/3593/2024	14-08-2024	Sushil Kumar Vs Mr Bittoo Sondhi	Ajay Kumar Yadav(P),	7007302958		AJAYYADUVANSHI12@GMAIL.COM	13.08.2024
				Commercial Suit	CS (COMM)/3601/2024	16-08-2024	Tanpreet Singh Kohli Vs Rajeev Ranjan Shukla	Pranav Proothi(P),	9560205151		MAIL@UTKASSOCIATES.COM	14.08.2024
				Commercial Suit	CS (COMM)/3609/2024	20-08-2024	Tanpreet Singh Kohli Vs Saket Infradevelopers Private Limited	Pranav Proothi(P),	9560205151		MAIL@UTKASSOCIATES.COM	16.08.2024
				Execution Petition	EXECUTION (COMM)/215/2024	21-08-2024	JAIVEER SINGH Vs M/S JHS SVENDGAARD LABORATORIES	JITESH VIKRAM SRIVASTAVA(P),	991087937		NOT MENTIONED	17.08.2024
				Commercial Suit	CS (COMM)/3614/2024	21-08-2024	DHARAM PAL Vs ICICI LOMBARD GENERAL INSURANCE COMPANY LTD	Vipin Chaudhary(P),	9873377373		VIPINCHAUDHARY28@GMAIL.COM	17.08.2024
				Execution Petition	EXECUTION (COMM)/219/2024	23-08-2024	DES RAJ SETHI Vs VIKAS AND ORS	KAMAL SETHI(P),	9711747766		ADVOCATEKAMALSETHI@GMAIL.COM	20.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
				Commercial Suit	CS (COMM)/3624/2024	23-08-2024	State Bank of India Vs Lance Naik Krishna Nand Sinmgh @ Krishnanand Singh	Suchita Dixit(P),	8896932838		AGNIHOTRISUCHITA@GMAIL.COM	20.08.2024
				Commercial Suit	CS (COMM)/3625/2024	23-08-2024	RAVINDER SIWACH Vs HARDIK KAUL	MANIT MOORJANI(P),	9811143754		MOORJANICHAMBERS@GMAIL.COM	20.08.2024
				Commercial Suit	CS (COMM)/3626/2024	23-08-2024	M/s VGAMAA SERVICES PRIVATE LIMITED Vs SRS LIVE TECHNOLOGIES PRIVATE LIMITED	Upendra Kumar Nagar(P),	9719610497		UPENDRANAGAR.92@GMAIL.COM	22.08.2024
				Miscellaneous Application	Misc DJ/662/2024	27-08-2024	M/S Alankar Sales Corporation Vs M/S Valeda Herbal Private Limited	Vivek Jaiswal(P),	9853058300		info@eloquencelegal.com,	24.08.2024
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	Commercial Suit	CS (COMM)/3634/2024	30-08-2024	PALLADIUM SAFETY SOLUTIONS PVT. LTD. Vs IMPEX FIRE SAFETY ENGINEERS	Sheepali Patial	9871343259		contact@savantjurist.com	17-08-2024
				Commercial Suit	CS (COMM)/3630/2024	28-08-2024	RM COMPONENTS PVT. LTD. Vs NAVDEEP SINGH AND ORS.	SANJEEV KUMAR	7011678591	--		23-08-2024
				Commercial Suit	CS (COMM)/3617/2024	22-08-2024	STATE BANK OF INDIA Vs MR. NAGENDER SINGH	Dharmendra Singh	8800784740	--		09-08-2024
				Commercial Suit	CS (COMM)/3610/2024	21-08-2024	STATE BANK OF INDIA Vs SHRI SUMIT	Suchita Dixit	8896932838		agnihotrisuchita@gmail.com	17-08-2024
				Commercial Suit	CS (COMM)/3611/2024	21-08-2024	ASMA SHAW Vs ISRANI BUILDWELL PVT. LTD. AND ORS.	Mustafa Alam	9873762803		Yashimasharma14@gmail.com	17-08-2024
				Commercial Suit	Misc DJ/631/2024	20-08-2024	M/S MAHALAXMI LUMBERS PVT. LTD. Vs SHRI HARDEV SINGH	MD SHAKEELUR RAHMAN	9891080639		msrhml23@gmail.com	17-08-2024
				Commercial Suit	Misc DJ/632/2024	20-08-2024	M/S LAXMI LUMBERS INDUSTRIES PVT. LTD. Vs SHRI HARDEV SINGH	MD SHAKEELUR RAHMAN	9891080639		msrhml23@gmail.com	17-08-2024
				Commercial Suit	CS (COMM)/3604/2024	20-08-2024	NAURASFRESH CONSUMER INDIA PVT. LTD. Vs FRANCORP ADVISERS PVT. LTD.	manoj pathy	9999570916		MANOJ.PATHY@GMAIL.COM	14-08-2024
				Execution Petition	EXECUTION (COMM.)/207/2024	14-08-2024	RJS METAL PVT. LTD. Vs M/S AMARPREET SHUTTERINGS	manish kaushik	9868158182		advamarjitsinghdel@gmail.com	09-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
				Commercial Suit	CS (COMM)/3590/2024	14-08-2024	SAURABH GUPTA Vs SHEOPALS PVT. LTD.	MANAV KUMAR DIVYA KUMAR VATSAL	9953689591		info@kandkassociates.in	12-08-2024
				Commercial Suit	OMP (COMM.)/68/2024	13-08-2024	DEEPAK KUMAR JAIN Vs M/S TELECOMMUNICATIONS CONSULTANTS INDIA LTD.	Harsh Singh Rawat	9999779978		adv.dkdevesh@gmail.com	09-08-2024
				Execution Petition	EXECUTION (COMM.)/198/2024	09-08-2024	PUNJAB NATIONAL BANK Vs M/S DIGITAL INDIA TECHNOLOGY	Sheepali Patia	9871343259		VINEETMUDGAL@GMAIL.COM	23-07-2024
				Execution Petition	EXECUTION (COMM.)/193/2024	07-08-2024	M/S DINESH KUMAR YADAV (HUF) Vs M/S AIIMS SANYA DEVELOPERS PVT. LTD.	SHANTNU AGGARWAL	9999347367		ngequityOl@gmail.com	01-08-2024
				Execution Petition	EXECUTION (COMM.)/194/2024	07-08-2024	BSES RAJDHANI POWER LTD. Vs MAZID	Aakash Tyagi	9818334269		Rishab@rrjassociates.com	31-07-2024
				Commercial Suit	CS (COMM)/2963/2024	07-08-2024	M/S V. AUTOMAT AND INSTRUMENTS PVT. LTD. Vs PARKSONS ENGINEERING COMPANY PVT. LTD.	parminder singh goindi	9811210962		psgoindi@gmail.com	01-08-2024
				Commercial Suit	CS (COMM)/2941/2024	02-08-2024	BENTLEY SYSTEMS Vs MR. PVGD PRASAD REDDY	Aarshia Behl	9810621272		aarshia@saikrishnaassociates.com	30-07-2024
				Commercial Suit	CS (COMM)/2942/2024	02-08-2024	M/S UNION BANK OF INDIA Vs SHRI MANOJ KUMAR JHA	rajendra yadav	9312046733		yadavrazen@gmail.com	26-07-2024
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	23	Commercial Suit	EXECUTION (COMM.)/224/2024	31-08-2024	M/s Tata capital housing finance limited Vs AMANDEEP SINGH	Shimpy Sharma	9971550603		shimpy@anandsharmaassociates.com	29-08-2024
					EXECUTION (COMM.)/213/2024	20-08-2024	AMAZON DISTRIBUTORS PVT LTD Vs TOURNIETE PVT LTD	SHALU KARDAM	9811041494		--	16-08-2024
					EXECUTION (COMM.)/208/2024	14-08-2024	UMA SHARMA Vs M/A MINISO LIFESTYLE PRIVATE LIMITED	PANKAJ BATRA	9810036745		pankaibatraadvocate@gmail.com	13-08-2024
					EXECUTION (COMM.)/201/2024	13-08-2024	MOGLI LABS INDIA PRIVATE LIMITED Vs SUNSHINE AND COMPANY THROUGH ITS PROPRIETOR TAPA SARKAR ROY	Harsh Vardhan	94671-94651		HARSH.VARDHAN@ZLC.CO.IN	08-08-2024
					CS (COMM)/3588/2024	13-08-2024	M/S SAGE TECHNOLOGIES PVT. LTD. Vs M/S SHREE BAIDYANATH AYURVED BHAWAN PVT. LTD.	Jitender Kumar	9810337151		keshrik@yahoo.com	11-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS (COMM)/2970/2024	09-08-2024	M/S ENSURE INNOVATIONS PVT. LTD. AND ORS. Vs M/S DEVYANIS FOOD INDUSTRIES LTD.	BALKRISHAN SHARMA	9354178627		legal@euronovaindia.com	08-08-2024
					EXECUTION (COMM.)/197/2024	08-08-2024	Puneet Prakash Vs Miniso Life Style Pvt Ltd	Narender Yadav	9968454481		thakursumit79@ginail.com	06-08-2024
					CS (COMM)/2967/2024	07-08-2024	M/S V. AUTOMAT AND INSTRUMENTS PVT. LTD. Vs GMW PVT. LTD.	parminder singh goindi	9811210962		psgoindi@gmail.com	01-08-2024
					OMP (COMM.)/66/2024	06-08-2024	M/S INDO ARYA LOGISTICS Vs HARYANA STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LIMITED (HAFED)	BHARAT BHUSHAN GUPTA	9711925013		bbguptavaakil@gmail.com	03-08-2024
					CS (COMM)/2943/2024	03-08-2024	DISHA RASTOGI Vs ACCELERATE PRODUCTX VENTURES PVT. LTD.	Sidharth Joshi	9818509714		---	02-08-2024
					Misc DJ/580/2024	02-08-2024	RAJIV KHANNA Vs M/S TSG INTERNATIONAL MARKETING PVT. LTD. AND ANR.	Dhruv Goyal	9717060698		advdhruvgoyal@gmail.com	31-07-2024
					CS (COMM)/2935/2024	01-08-2024	M/S CREDdene HEALTHCARE PVT. LTD. Vs ALL INDIA INSTITUTE OF MEDICAL SCIENCES	MOHIT PANCHAL	8287372096		advocate.mohitpanchal@gmail.com	29-07-2024
					CS (COMM)/2936/2024	01-08-2024	MANISH SACHDEVA Vs SHORYA MERCANTILE PVT. LTD.	Manish Kumar	9643867018		manish@xanderlegal solutions.com	30-07-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
34	Ms. Nirja Bhatia, LD. DISTRICT JUDGE (COMMERCIAL COURT-07) Digital SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL	CS (COMM)	2503/2024	02.07.2024	Vinod Kumar Agarwal Vs M/S G.T.L Infrastructure Ltd.	Ms. Neena Malhotra	9811383669		advneenamalhotra@gmail.com	05.06.2024
				CS (COMM)	2504/2024	02.07.2024	Excel Dyechem Pvt Ltd Vs S.K.Dyeing & Finishing Mills Pvt Ltd	Sh. Vishal Saxema	9354808102		advvishalsaxena@gmail.com	05.06.2024
				CS (COMM)	2832/2024	03.07.2024	State Bank of India Vs Rahul Sharma	Sh. K.K.Singh	9810343732		k.singh1123@rediffmail.com	21.06.2024
				CS (COMM)	2833/2024	03.07.2024	M/S Asia Research Parteners LLP Vs M/S Optimal Strategix Group Inc.	Sh. Vineet Taneja	9838661141		vineettaneja@gmail.com	24.06.2024
				CS (COMM)	2834/2024	03.07.2024	Hettich India Pvt Ltd Vs M/S Suvinder & Co.	Ms. Rupam Kumari	9910721966		rupamjumari@gmail.com	24.06.2024
				CS (COMM)	2835/2024	03.07.2024	Bank of Baroda Vs Ms. Palvinder Kaur	Sh. Arun Kumar Shukla	8586863313		connect@snslegal.in	21.06.2024
				CS (COMM)	2939/2024	01.08.2024	M/S Balaji Enterprises Vs M/S KUS Plast India Pvt Ltd	Utkarsh Gupta	8860211682		utkarshlegal96@gmail.com	30.07.2024
				CS (COMM)	2949/2024	03.08.2024	Bhushan Dealmark Pvt Ltd vs Vishal Hooda	Sh. S S Wani	8750618722		sswaniassociates@gmail.com	05.06.2024
				CS (COMM)	2914/2024	25.07.2024	Sanjay Jain Vs Alpere Technologies Pvt Ltd	Sh. Amit Kumar Singh	9871291420		juvisprudence011@gmail.com	11.08.2024
				CS (COMM)	3597/2024	14.08.2024	M/S Ampersand Brand Communication Vs M/S Fevent Communication Pvt Ltd	Sh. Rajendra Soni	9312217105		juriszone@yahoo.com	26.07.2024
				CS (COMM)	3615/2024	21.08.2024	Ashish Goel Vs Avionics Ltd	Sh. Ram Prakash Agarwal	8447770315		ramsiagr@gmail.com	29.06.2024
				CS (COMM)	3616/2024	21.08.2024	Promila Chauhan Vs Jitesh	Sh. Nalin Tripathi	9810036122		legalntlaw@yahoo.com	07.06.2024
				CS (COMM)	3628/2024	23.08.2024	M/S Qayem Overseas Vs M/S Guninia Engineers	Nazma Hasan	8851905528		nazmahasan8@gmail.com	22.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				CS (COMM)	3629/2024	27.08.2024	M/S Varsha Engineers Vs M/S Sterling Enamelled Wires Pvt Ltd	Sh Gaurav Goel	9999568486		advgoelgaurav@gmail.com	23.08.2024
				CS (COMM)	3638/2024	30.08.2024	Royee Developers Pvt Ltd Vs Rohit Khanna	Sh Rahul Jain	9899664988		office@jainandtalukdar.com	26.08.2024
				CS (COMM)	3586/2024	12.08.2024	Bentley System India Pvt Ltd Vs Pushparaj Kandaswamy	Sh. Rahul Beruar	9910044787		yahooberuar@beruar.com	09.08.2024
				CS (COMM)	3605/2024	17.08.2024	Bentley System India Pvt Ltd Vs Anshuman Mukherjee	Aarshita Behl	9818061242		aarshia@saikrishnaassociates.com	13.08.2024
				CS (COMM)	3640/2024	31.08.2024	M/S Ambit Switchgear Pvt Ltd Vs M/S SPC Engineers Pvt Ltd	Sh Shikula Kumar Jha	9958253672		ssplegal2018@gmail.com	28.08.2024
				OMP(I) (COMM.)	38/2024	14.08.2024	IDFC First Bank Ltd Vs Ankit Varshey	Sh Sanjeev Pathak	9717028845		litigation@srcslegal.com	13.07.2024
				OMP(I) (COMM.)	39/2024	14.08.2024	IDFC First Bank Ltd Vs Mithlesh Kumar Yadav	Sh Sanjeev Pathak	9717028845		litigation@srcslegal.com	13.07.2024
				OMP(I) (COMM.)	40/2024	14.08.2024	IDFC First Bank Ltd Vs Anmol Verma	Sh Sanjeev Pathak	9717028845		litigation@srcslegal.com	13.07.2024
				OMP(I) (COMM.)	41/2024	14.08.2024	IDFC First Bank Ltd Vs Ravi Ram	Sh Sanjeev Pathak	9717028845		litigation@srcslegal.com	13.07.2024
				OMP(I) (COMM.)	42/2024	14.08.2024	IDFC First Bank Ltd Vs Rajiv Kumar	Sh Sanjeev Pathak	9717028845		litigation@srcslegal.com	13.07.2024
				OMP (COMM.)	69/2024	14.08.2024	Deepak Kumar Jain Vs M/S Telecommunications Consultant India ltd & Anr	Sh D K Devesh	9999779978		advdkdevesh@gmail.com	09.08.2024
				OMP (COMM.)	70/2024	14.08.2024	Deepak Kumar Jain Vs M/S Telecommunications Consultant India ltd & Anr	Sh D K Devesh	9999779978		advdkdevesh@gmail.com	13.08.2024
				OMP(I) (COMM.)	44/2024	14.08.2024	Indusind Bank Vs Mohan Bros Nizamuddin	Sh. Amitabh Singh	9971177170		rlflegal@gmail.com	28.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
				OMP(I) (COMM.)	43/2024	14.08.2024	Intec Capital Ltd Vs Frontline Retail India Pvt Ltd	Sh Hari Krishan	9818038911		lika.delhi@gmail.com	23.06.2024
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	39 Block I	OMP/MISC/COMM	3387/2024	01.08.24	THE CHOPRAS V/S MR. MUKESH	SHWETA YADAV	98956442395		shweta.yadav@nsouthlaw.com	30.07.2024
				CS (COMM)	2937/2024	01.08.24	MS DETERGEO CHEM PVT VS TULSI CHEMICALS	MANISH RAGHV	9873645048		raghavlawelfile@gmail.com	23.07.2024
				CS (COMM)	2940/2024	02.08.24	ANTARA SENIER LIVING VS MILLINIUM RESEDECY OTHER	SHAHBAZ & AHMAR	9899650397		info@maysspartners.com	31.07.2024
				CS-.COMM	2944/2024	03.08.24	SAMIR INDIA VS VIVAK ENTERPRISE	SHAHBAZ AHMAR	9999678571		amereshsinghadvocate@gmail.com	27.07.2024
				OMP(I) ( COM)	37/2024	05.08.24	ANIL KUMAR V/S ROBAB KHAN	SHIKHAR KHARE	7506433495		office@shikharkhare.in	31.07.2024
				CS (COMM)	2951/2024	05.08.24	VIKAS JHA V/S NIVA	NISHANT KAUSHIK	9910244284		dkaushikadvocacy@gmail.com	05.08.2024
				CS ( COMM)	2962/2024	06.08.24	PNB V/S UTKARSH	QUAISAR ALI	9999802592		aliquaisar110@gmail.com	06.08.2024
				CS( COMM)	2966/2024	07.08.24	SBI V/S LALA	SUCHITA DIXIT	889693838		agnihotrisuchita@gmail.com	07.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
				EX- COM	195/24	7.08.24	CANARA BANK VS DEEPIKA KAUR	PRATAP CHANDRA RANA	9990366723		PRANA 25000@GMAIL.COM.	07.08.2024
				CS (COMM)	3602	17.08.24	KBC COMPUTECH V/S AAYUSH DALMIA	GAURAV HARNAL	9873377366		gauravharnal@hotmail.com	13.08.2024
				CS(COMM)	3607	20.08.24	HARPREET KAUR V/S GURMEET	SATISH RAI	8368148214		contact@sradvocates.in	01.11.2023
				CS (COMM)	3612	21.08.24	KRISHNA VS THE NEW INDIA ASSURANCE	VIPIN CHAUDHARY	9873377373		vipinchaudhary28@gmail.com	17.08.2024
				CS ( COMM)	3618	22.08.24	FABKING SOLUTIONS V/S PICTURE	PRABHU DAYAL	9818485171		prabhudayal.advocate@gmail.com	22.08.2024
				CS (COMM)	3620	22.08.24	PATANJALI PARIVAHAN V/S PONTUS	SHYAM KUMAR	9999154100		shyamkumar@altindilegal.com	22.08.2024
				CS (COMM)	3622	23.08.24	SBI V/S YIM KHONG	SUCHITA DIXIT	8896932838		agnihotrisuchita@gmail.com	23.08.2024
				MISS DJ	648	24.08.24	MS SHOPPER SERIES VS MS SHOPPING SERIES	AMIT SINGLA	9811560077		anilsingha@gmail.com	24.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
				CS (COMM)	3631	29.08.24	SAMIR INTERPRISE VS MS CRAFTECM INFRA PROJECT	OMESH KUMAR	9319321001		kumaromesh476@gmail.com	24.08.2024
				EX- COM	223/24	29.08.24	STT GLOBAL DATA CENTER INDIA VS PIPETEL COMMUNICATION LTD	KAPOOR AND COMPANY	9810335545		admi@kapoorandcompany.com	16.08.2024
				CS (COMM)	3639	31.08.2024	Translumina therapeutics llp vs mr venkata varaprasad chunduri	RAKESH KUMAR	9910169360		anjaneya.credence@gmail.com	14.08.2024
36	SH. PITAMBER DUTTA DISTRICT JUDGE (COMMERCIAL COURT)	East	209	CS COMM 74	1803/2024	02-08-2024	CHEMSYNTH SYNERGIES VS BROAD HEALTHCARE SCIENCES PVT. LTD.	SH R. C. TIWARI	9868118015		rctiwariadv@gmail.com	01.08.24
			209	CS COMM 74	1817/2024	06-08-2024	SANYA EXIM PVT. LTD. VS MOHD. GULFAM	SH V. S. DUBEY	9899237692		vvsdubey@gmail.com	05.08.24
			209	CS COMM 74	1902/2024	16-08-2024	CRAFTECH INFRA PROJECTS LLP VS ROOTS DESIGN INDIA PVT. LTD.	KARAN PREET SINGH	9899604908		karansafron50@gmail.com	14.08.24
			209	CS COMM 74	1905/2024	16-08-2024	PUNJAB NATIONAL BANK VS ANUJ JAIN	NITIN GARG	9958986363		info@knowlex.in	14.08.24
			209	CS COMM 74	1910/2024	16-08-2024	PUNJAB NATIONAL BANK VS KRISHNA	MEENA GUPTA	9654336403		advmeenagupta89@gmail.com	14.08.24
			209	CS COMM 74	1924/2024	17-08-2024	JAI MALIK VS ENKI WATER PVT. LTD.	GOPAL DASS KATHURIA	9818920778		gopaldasskathuria1961@gmail.com	17.08.24
			209	CS COMM 74	1938/2024	20-08-2024	RUMA BERA VS HERO ELECTRIC VEHICLE PVT. LTD.	KANISHK KHARBANDA	9999457850		kanishk.kharbanda20@gmail.com	20.08.24
			209	CS COMM 74	1943/2024	21-08-2024	NAVIN KHANDELWAL VS DHARAMRAJ CONTRACTS INDIA PVT. LTD.	PRATEEK MEHTA	9911886609		prateekmehtas@gmail.com	20.08.24

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			209	CS COMM 74	1945/2024	21-08-2024	SAURABH JAIN VS HARJEET SINGH CHHATWAL	BIR SINGH	9354512581		advocatebirsinghassociates@gmail.com	21.08.24
			209	CS COMM 74	1956/2024	22-08-2024	BANK OF INDIA VS NIRANKAR DEPARTMENTAL STORE	NAVEEN KUMAR	9873003542		naveen_dinkar16@yahoo.co.in	22.08.24
			209	CS COMM 74	1981/2024	27-08-2024	RISHABH ANAND CHAUHAN VS ARBIT SAFETY AND ENGINEERING SOLUTION (P) LTD.	CHETANYA AND KAPOOR	9654923370		chetanyakapoor15@gmail.com	27.08.24
			209	CS COMM 74	1985/2024	27-08-2024	SERVOSTAR INDIA PVT LTD. VS S R RICE MILLS PVT. LTD.	AMRESH SINGH	9999678571		amreshsinghadvocate@gmail.com	27.08.24
			209	CS COMM 74	1993/2024	27-08-2024	DECENT TEX FAB VS DEEPIKA BANSAL	VISHAL MALIK	9310006323		akvadvocate@yahoo.in	27.08.24
			209	CS COMM 74	2021/2024	29-08-2024	AKSHITIZ BIRMANI VS KRISHNA STORE	DAMINI WALLACE	8800913474		advdaminiwallace93@gmail.com	29.08.24
			209	CS COMM 74	2047/2024	31-08-2024	KARAN KHARBANDA VS UMESH KUMAR THAKUR	GANESH KUMAR SHARMA	9810771535		nishantganesh@yahoo.co.in	31.08.24
			209	CS COMM 74	2058/2024	02-09-2024	SHIVA ASPHALTIC PRODUCTS PVT. LTD. VS YASHWANT TYAGI	KARAN ARORA	9711615956		adv.karanarora@gmail.com	31.08.24
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	East	101	CS COMM 74	1800/2024	05-08-2024	S S SALES CORPORATION VS SHREE SHYAM CHEMICALS	SH PARTH CHADHA	9873549477			01.08.24
			101	CS COMM 74	1822/2024	08-08-2024	SHRI MAHAVIR PAPERS TRADING PVT. LTD. VS ASTHA PACKAGING PVT. LTD.	SH ANIL KUMAR PANDEY	9810438850		akpandeyadv@yahoo.co.in	05.08.24
			101	CS COMM 74	1834/2024	08-08-2024	Y. P. DEVELOPERS PVT. LTD. VS MITHN LAL GOEL	HEMANT GUPTA	9891265248		hemant.legal@gmail.com	07.08.24
			101	OMP COMM73	1852/2024	14-08-2024	SHINKOLITE FINANCE LTD. VS SHONAK SHARMA	B. B. SHARMA	9891887145		bankebiharisharma@rediffmail.com	08.08.24
			101	CS COMM 74	1880/2024	13-08-2024	NEWAGE PUMPS VS RAJEEV SHARMA	RAJEEV KUMAR	9868362369		libraadv73@gmail.com	12.08.24

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			101	CS COMM 74	1893/2024	14-08-2024	PM PUBLISHERS PVT. LTD. VS RAVI PHOGAT	GAURAV KOCHHAR	9810940055		info.corporatejurist@gmail.com	13.08.24
			101	CS COMM 74	1896/2024	14-08-2024	PM PUBLISHERS PVT. LTD. VS ABDUL NAEEM	GAURAV KOCHHAR	9810940055		info.corporatejurist@gmail.com	13.08.24
			101	OMP COMM73	1899/2024	14-08-2024	SHREE ANK FINHOLD PVT. LTD. VS SH PREM	B. B. SHARMA	9891887145		bankebiharisharma@rediffmail.com	13.08.24
			101	CS COMM 74	1907/2024	21-08-2024	P COM SOLUTIONS PVT. LTD. GANPATI REAL ESTATE	VASU GOYAL	9717893944		goyalvasu17@gmail.com	14.08.24
			101	CS COMM 74	1940/2024	27-08-2024	PUNJAB NATIONAL BANK VS A S ENTERPRISES THRU DINESH SHEWKANI	SAYAK BANDYOPADHYAY	9818307300		sayak.law@gmail.com	20.08.24
			101	CS COMM 74	1979/2024	27-08-2024	BANK OF BARODA VS SULTANA	UMESH JOSHI	9910568669		advumeshjoshi@gmail.com	27.08.24
			101	CS COMM 74	1988/2024	29-08-2024	PRIME ELECTROTECH VS NITYA ELECTROCONTROLS PVT. LTD.	TEJ PRATAP	8750116605		tejpratap14@gmail.com	27.08.24
			101	CS COMM 74	1994/2024	27-08-2024	RICHCREDIT FINANCE PVT. LTD. VS AVYUKT WORK AND SERVICES PVT. LTD.	NEERAJ	9999397965		s.n.legalawfirm@gmail.com	27.08.24
			101	CS COMM 74	2018/2024	02-09-2024	MARCORP ENGINEERING INDIA PVT. LTD. VS INDRAPRASTHA BHARAT PROJECTS	KULDEEP	9717433959		kuldeep.adv15@gmail.com	29.08.24
			101	CS COMM 74	2023/2024	Hard Copy not Received	SINGH OLYMPICS PVT. LTD. VS LORD SHOES	GAURAV TYAGI	9811407050		tygarlaw@gmail.com	29.08.24
			101	CS COMM 74	2025/2024	30-08-2024	SHADAAB CHAMAN VS EKTADWIVEDI	PRIYANSHU SHARMA	9868579849		priyanshusharma315@gmail.com	29.08.24
			101	CS COMM 74	2050/2024	Hard Copy not Received	SHIVA ASPHALTIC PRODUCTS PVT. LTD. VS DEBATOSH ROY	PARVEEN SINGHAL	9711615956		adv.karanarora@gmail.com	31.08.24
38	SH. KUMAR MALHOTRA, DISTRICT JUDGE	SANJEEV NORTH EAST	--do--	CS(COMM)	78/2024	02.08.2024	PARO MUTHREJA VS RANDHIR KUMAR JHA	SURESH SHARMA	9811056243		sureshsharma12@yahoo.in	29.07.2024

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	(COMMERCIAL)-01		---	EX(COMM)	29/2024	03.08.2024	STATE BANK OF INDIA VS CHANDRA PRAKASH DIXIT	ADAITA KUMAR ROUT	842077 27332_		advocatevarun84@gmail.com	29.07.2024
			---	CS(COMM)	79/2024	09.08.2024	MOHD IDREES VS DEEPA MANNIQUINS	KHUSHBOO	842077 27332_		advocatevarun84@gmail.com	07.08.2024
			---	CS(COMM)	80/2024	14.08.2024	STATE BANK OF INDIA VS AMIT CHAUHAN	GOPAL CHAND SHARMA	9810210832		N/A	05.08.2024
			---	CS(COMM)	81/2024	14.08.2024	STATE BANK OF INDIA VS RASHID MALIK	GOPAL CHAND SHARMA	9958124433		advgopalchangsharma@gmail.com	05.08.2024
			---	EX(COMM)	30/2024	14.08.2024	KAIRA DISTRICT COOPERATIVE MILK PRODUCERS UNION LTD VS	VISHAL NAGPAL	911092666		pushpkunj.anil@gmail.com	12.08.2024
			---	MISC DJ	1030/2024	17.08.2024	AMUL BRUSH ENTERPRISE AND KORI BRUSH INDUSTRIES VS M/S BALAJI FREIGHT CARRIER AND ANR.	MANISH KUMAR ANR.	9891020901		advmanishkumar@gmail.com	15.08.2024
			---	CS(COMM)	82/2024	20.08.2024	Yuwa Evam Samaj Vikas Samiti Through Its President Ashish Goyal Vs Vishad Edutech Pvt Ltd Through Its Director Vishal Jindal	PANKAJ SINGH	9810684729		satendra.baliyan@yahoo.in	16.08.2024
			---	C.S. (COMM)	83/2024	21-08-2024	RAMANDEEP SINGH VS HARMEET SINGH	Narender Bhandari	9313362890		nbhandari2009@gmail.com	09.08.2024
			---	C.S. (COMM)	84/2024	22-08-2024	Nirmal Motion Pictures Vs M/s Gamut Analytics Private Limited & 4 others	ALOK BHATT	9818489589		Office@rajindersingh.co.in	09.08.2024
			---	C.S. (COMM)	85/2024	22-08-2024	MOGLI LABS INDIA PVT LTD VS DLITE TRADERS	Tarun Verma	9871495838		cstarunverma@gmail.com	09.08.2024
			---	C.S. (COMM)	86/2024	23-08-2024	Saket Sachdeva Vs Exim Contracts Pvt Lt	DEVANSHAGARWAL	9999856476		devansh.lawyer@gmail.com	21.08.2024
			---	Execution(Comm.)	31/2024	23-08-2024	SH RAJU VS SH SANDEEP PATIDAR	Abhishek Kaushik	8285103528		contact@randglawchambers.com	21.08.2024
			---	Execution(Comm.)	32/2024	28-08-2024	Neeraj Aggarwal Vs SHASHI BHUSHAN PANDEY	Vikrant Mitta	9811898399		manish@klfindia.com	24.08.2024

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			---do--	C.S. (COMM)	87/2024	30-08-2024	BERRYSUN AGRO SCIENCEPVT LTDVsCERRYSUN AGROSCIENCEPVT LTD	Ravi Sharma	9580026962		N/A	27.08.2024
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01	Shahdara	301, New Court Building	CS (COMMERCIAL)	CS (COMM)/416/2024	02-08-2024	Reyansh International Private Limited Through Its Director Rajeev Jain Vs Sohan Puri Proprietor Of Satyam Cable Industries	Deepak Singh Thakur(P),	9654290606		advdeepaksinghofficial@gmail.com	31-07-2024
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/415/2024	02-08-2024	Reyansh International Private Limited Through Its Director Rajeev Jain Vs Rakesh Rajput Propreitor Of Jp Enterprises	Deepak Singh Thakur(P),	9654290606		advdeepaksinghofficial@gmail.com	31-07-2024
			301, New Court Building	CS (COMMERCIAL)	Execution (Comm)/152/2024	03-08-2024	NGB DIAGNOSTICS PVT LTD THROUGH DIRECTOR RAKESH MAURYA Vs SANDOR LIFE SCIENCES PVT LTD	Raj Kumar Rathore(P),	9811010286		rathore_rajkumar@yahoo.co.in	02-08-2024
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/423/2024	05-08-2024	ROHTASH KUMAR AND ORS Vs M/S K3S SECURITY AND ALLIED SERVICES PRIVATE LIMITED	Sagar Mishra(P),	9810679415		Ashutos.adv@gmail.com	02-08-2024
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/424/2024	06-08-2024	PARITOSH JAIN Vs HOUSE OF DIAGNOSTIC HEALTH CARE PVT LTD	BABITA(P),	7017895042		babbabita@gmail.com	02-08-2024
			301, New Court Building	CS/COMMERCIAL	Execution (Comm)/154/2024	05-08-2024	SHANKER DENIM Vs M/S SHREEJAI GURUDEV TEXTILES AGENCIES	KAPIL SINGHAL(P),	9811330059		kapiljksinghal@gmail.com	03-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			301, New Court Building	CS (COMMERCIAL)	Execution (Comm)/157/2024	08-08-2024	Ravikant Joshi Security Agency thru its proprietor Vs Government of NCT	Satya Saharawat(P),	9990317772		lawoffice@stellarjurist.com	06-08-2024
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/428/2024	09-08-2024	M K TECH AND ALLIED SERVICES Vs RAYBAN FEEDS AND HATCHERIES PVT LTD AND ANR	Sachin Verma(P),	955553050		adsachinverma09@gmail.com	07-08-2024
			301, New Court Building	CS (COMMERCIAL)	Execution (Comm)/161/2024	09-08-2024	MOHIT WADHAWAN Vs GOPAL KRISHAN SHARMA	Vikram Baweja(P),	9811107664		Vbaweja21@gmail.com	07-08-2024
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/429/2024	09-08-2024	Nitin Kumar Dahlan Vs Abhinav Jain Proprietor of Shri Nandi Trading Agency SNT Agency	Sushant Mukund(P),	9888065692		sushantmukund@gmail.com	08-08-2024
			301, New Court Building	CS (COMMERCIAL)	Execution (Comm)/162/2024	12-08-2024	Raghav Engineers Vs Delhi State Cancer Institute	Siddharth Mullick(P),	9953903010		siddharthmullick19@gmail.com	07-08-2024
			301, New Court Building	CS (COMMERCIAL)	Execution (Comm)/164/2024	16-08-2024	JYOTI Vs Sushil Kumar	Pushpender(P),	9350012340		bhandari.manajk@gmail.com	13-08-2024
			301, New Court Building	CS (COMMERCIAL)	MISC DJ/583/2024	17-08-2024	Harish Mittal Vs Kishan Gopal Rathi	Adeel Ahmed(P),	9810643601		Adeelahmed@gmail.com	45520

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/442/2024	17-08-2024	PRV ALLOYS LLP Vs Metomatic Industries Private Limited	Kshitiij Paliwal(P),	965058592		office@salutarylawpartners.com	16-08-2024
			301, New Court Building	CS (COMMERCIAL)	Execution (Comm)/166/2024	20-08-2024	ALL WAYS LOGISTICS INDIA PVT LTD Vs M/s Quality Non Woven Fabric	Akshay Kumar(P),	9811479499		bgalaffair.133@gmail.com	16-08-2024
			301, New Court Building	CS (COMMERCIAL)	Execution (Comm)/172/2024	23-08-2024	Rakesh Jeans Vs RK Apparels	Aditya Jain(P),	8383953944		jain.adityaraj@yahoo.com	18-08-2024
			301, New Court Building	CS (COMMERCIAL)	Execution (Comm)/173/2024	23-08-2024	VISHU BANSAL SOLE PROP OF BANSAL TRADING COMPANY Vs Rahul Aggarwal Sole Prop Gaurav Jeans	Krishan Gandhi(P),	9891146554		mondbabaradv@gmail.com	21-08-2024
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/448/2024	24-08-2024	Suresh Kumar Sharma Vs Akshith Jain	Vikas Bhatia(P),	9811379676		vkshbht6@gmail.com	23-08-2024
			301, New Court Building	CS (COMMERCIAL)	Execution (Comm)/175/2024	24-08-2024	MANISH KUMAR GUPTA Vs M/S PREM ENGINEERING WORKS	MANOJ KUMAR(P),	9958385162		akankshijain005@gmail.com	23-08-2024
			301, New Court Building	CS (COMMERCIAL)	Execution (Comm)/177/2024	27-08-2024	ARPIT KEYAL PROPRIETOR OF M/S ASIAN FABRICS Vs SUMIT ARORA PROPERITOR OF M/S SHRI MOTI RAM AND SONS	ANKIT GUPTA(P),	8860353372		advocateankit1990@gmail.com	24-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/452/2024	29-08-2024	PANKAJ SACHDEVA Vs DEEPAK GOYAL (HUF)	Sidhant Dhingra(P),	9650677902		adv.sidhantdhingra@gmail.com	27-08-2024
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/456/2024	31-08-2024	M/S AYUSHI DENIM LLP Vs M/S KARAN GARMENTS	ADV RASHIKA VED(P),	9958871701		rashikaved128@gmail.com	30-08-2024
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	ROOM NO 208	COMMERCIAL	CS (COMM)/422/2024	05-08-2024	Matrix Interiors and Consultants through its Proprietor Parul Jain Vs IITIAN Chacha i3o Private Limited	Aarzu Khattar(P),	9999832429		aarzerkhattar@gmail.com	05-08-2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/425/2024	07-08-2024	Manish Goyal Vs Dipco Enterprises	shivam deep singh(P),	9818572958		kg9818572958@gmail.com	07-08-2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/433/2024	13-08-2024	Mukesh Agarwal Vs Susheel Kumar Gupta	Shreshth Jain(P),	9871206484		shreshth@lawkins.in	13-08-2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/432/2024	13-08-2024	Spark Peripheral Vs TANISHKA HEALTHCARE	SANJAY JAIN(P),	8447799859		pranavkhanna18981@gmail.com	13-08-2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/431/2024	13-08-2024	Sh Ramesh Chand Sharma Vs Sh Raj Kishore Sah and Anr	Subhash Chandra Lochakia(P),	9811028518		suniladv20@gmail.com	13-08-2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/446/2024	20-08-2024	Canara Bank Vs Jai Mata Di Goods Carrier	KRISHAN KUMAR(P),	9990577700		krishankumar@gmail.com	20-08-2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/445/2024	20-08-2024	Shashi Gulati Vs Shalini Gola	Satish Choudhary(P),	9899653006		csatish1976@gmail.com	20-08-2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/444/2024	20-08-2024	Monika Gulati Vs Shalini Gola	Satish Choudhary(P),	9899653006		csatish1976@gmail.com	20-08-2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/447/2024	23-08-2024	M/S KAPUR GRAPHICS PVT LTD Vs DHARAM VEER SINGH CHAUHAN	KAPIL DUA(P),	9811590282		kapil.dua74@gmail.com	23-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			ROOM NO 208	COMMERCIAL	CS (COMM)/449/2024	27-08-2024	Anil Kumar Senior Citizen Vs MAYASHEEL RETAIL INDIA LTD	Inderjeet Singh(P),	9818357878		inder.lawyer@gmail.com	27-08-2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/455/2024	30-08-2024	Anita Kapoor Vs O K Steel Products	MORDHWAJ TIWARI(P),	8800171837		krvijay97@gmail.com	30-08-2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/454/2024	30-08-2024	yogesh Vs ajit kumar	Gaurav sharma(P),	9811695953		vashistgaurav.07@gmail.com	30-08-2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/453/2024	30-08-2024	vimlesh Vs ajit kumar	Gaurav sharma(P),	9811695953		vashistgaurav.07@gmail.com	30-08-2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/457/2024	31-08-2024	SHIV KUMAR GANDHI Vs MAYASHEEL RETAIL INDIA LIMITED	Manish Kumar(P),	9968466963		aormanishkumar@gmail.com	31-08-2024
			ROOM NO 208	COMMERCIAL	Execution (Comm)/163/2024	14-08-2024	Pradeep Kumar Sehgal Vs Mayasheel Retails India Ltd	NISHANT SHOKEEN(P),	9999966646		nishanshokeen@resolutelegal.com	14-08-2024
			ROOM NO 208	COMMERCIAL	Execution (Comm)/170/2024	22-08-2024	MS Eagle Maritime Inc Vs MS Innovative Textiles Ltd	NIPUN KUMAR(P),	9716718806		nipungarud@gmail.com	22-08-2024
			ROOM NO 208	COMMERCIAL	Execution (Comm)/180/2024	28-08-2024	Easy Trip Planners Limited Vs Amit Nayyar	Anuj Jain(P),	9810599376		cnvassoiate@hotmail.com	28-08-2024
			ROOM NO 208	COMMERCIAL	OMP (I) (COMM)/8/2024	09-08-2024	Gomedii Vs Ayushi Sharma	Akshay Bhandari(P),	9354558323		akshey_bhandari@outlook.com	09-08-2024
			ROOM NO 208	COMMERCIAL	MISC DJ/558/2024	01-08-2024	ARUNA GUPTA SOLE PROPRIETOR M/S AKG ENTERPRISES Vs M/S SHIV PRIYA CABLES PVT LTD	COUNSEL(P),	9013160148		amiteshgaurav@gmail.com	01-08-2024
41	SH. SURENDER S. RATHI	Shahdara	303, New Court Building	COMMERCIAL	CS (COMM)/414/2024	01-08-2024	Tarun Kumar Goyal Vs SB Sales Corporation	Dhruv Goyal(P),	9717060696		N/A	31-07-2024
			303, New Court Building	COMMERCIAL	CS (COMM)/413/2024	02-08-2024	Lakha Ram Sharma Proprietor Of Kundan Cable (india) Vs Rajeshwar cable	MAHESH KUMAR MIGLANI(P),	9811081980		mail@wrbindia.com	31-07-2024
			303, New Court Building	COMMERCIAL	CS (COMM)/421/2024	05-08-2024	PUNJAB NATIONAL BANK Vs HIMANSHU GOYAL	Sanjay Kumar(P),	9810673660		advkksingh@gmail.com	01-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			303, New Court Building	COMMERCIAL	CS (COMM)/435/2024	14-08-2024	M/S CAPITAL PLASTIC HOUSE THROUGH ITS AR Vs M/S HINDUSTAN INDUSTRIES THROUGH ITS PROPRIETOR	KRISHANA SINGH(P),	NA	NA		05-08-2024
			303, New Court Building	COMMERCIAL	CS (COMM)/440/2024	16-08-2024	THE MAHARISHI PARSHU RAM COOP (U) T AND C SOCIETY LTD Vs KISHORE KUMAR	Praveen Kumar Sharma(P),	9210040583		Not legible	07-08-2024
			303, New Court Building	COMMERCIAL	CS (COMM)/441/2024	16-08-2024	SANJAY KUMAR TULSIYAN Vs CARGO MOTORS	Tarun kumar(P),	9773839479		lexlegal001@gmail.com	09-08-2024
			303, New Court Building	COMMERCIAL	CS (COMM)/450/2024	29-08-2024	M/S SK ENGINEERING WORKS Vs M/S NIPUN APPLIANCES	SOBAN SINGH RAWAT(P),	Not legible		Not found	16-08-2024
42	Sh. Pawan Kumar Matto DJ (COMM-04)	Shahdara	C. No. 304	COMMERCIAL	29-07-2024	CS (COMM)/411/2024	SUKHDEEP SINGH VS PERFECT VALUE MEGA MART INDIA PVT. LTD.	RADHEY LAL SHARMA	9891206567		advocate radheylalsharma@gmail.com	01-08-2024
			C. No. 304	COMMERCIAL	23-07-2024	CS (COMM)/417/2024	KANIKA AGGARWAL VS LALIT KUMAR GARG	SACHIN SINGHAL	9811445512		-	02-08-2024
			C. No. 304	COMMERCIAL	01-08-2024	CS (COMM)/418/2024	BANSAL ENTERPRISES VS ALZAN PHARMACEUTICALS PVT. LTD.	ATUL SAHI	9873355153		atulsahi@live.com	03-08-2024
			C. No. 304	COMMERCIAL	01-08-2024	CS (COMM)/419/2024	M/S WALTRON METAL INDUSTRIES PVT. LTD. VS M/S METAL PRODUCTS	MOHAR SINGH	9213392006		advmoaharsingh.k10@gmail.com	03-08-2024
			C. No. 304	COMMERCIAL	31-07-2024	CS (COMM)/420/2024	UNION BANK OF INDIA VS MADHU	ARUN KUMAR SHUKLA	9312400295		arunkumarshukla7@gmail.com	03-08-2024
			C. No. 304	COMMERCIAL	01-08-2024	CS (COMM)/426/2024	SAM INDIA BUILTWELL PVT. LTD. VS HERMAN EXPORTS AND IMPORTS	ARJUN D. SINGH	9871298532		adv.arjundsingh@gmail.com	07-08-2024
			C. No. 304	COMMERCIAL	03-08-2024	CS (COMM)/427/2024	ASHA RANI VS SUKHDEEP SINGH	J.K. CHAWLA	9810521722		-	07-08-2024
			C. No. 304	COMMERCIAL	05-08-2024	CS (COMM)/430/2024	INDIAN BANK VS RITU JIAN	JASDEV SINGH	9873793171		jaslawyer@rediffmail.com	12-08-2024
			C. No. 304	COMMERCIAL	13-08-2024	CS (COMM)/434/2024	ACN INDUSTRIES PVT. LTD. VS HERMAN EXPORTS AND IMPORTS	SADIQ ALI	9871530480		sadiqchaudhary1982@gmail.com	13-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			C. No. 304	COMMERCIAL	09-08-2024	CS (COMM)/436/2024	GANPATI TRADERS VS MUNISH ANAND	RAJESH KUMAR SINGLA	9810248506	-		14-08-2024
			C. No. 304	COMMERCIAL	13-08-2024	CS (COMM)/437/2024	PARVEEN KUMAR VS LAXMI TRADERS & ANR.	ASHOK MAHAJAN	9811106159		ashokmahajan79@gmail.com	14-08-2024
			C. No. 304	COMMERCIAL	13-08-2024	CS (COMM)/438/2024	SURESH LATA VS LAXMI TRADERS	ASHOK MAHAJAN	9811106159		ashokmahajan79@gmail.com	14-08-2024
			C. No. 304	COMMERCIAL	13-08-2024	CS (COMM)/439/2024	SARTHAK ASSOCIATES VS MUNICIPAL CORPORATION OF DELHI	DEEPAK BHARDWAJ	9810662291		deepakbhardwaj_adv@yahoo.co.in	14-08-2024
			C. No. 304	COMMERCIAL	27-08-2024	CS (COMM)/451/2024	SHAMA MOHD. VS KHETADAN	SONU KUMAR SURYAWANSHI	9810771783		hashshaguffta@gmail.com	28-08-2024
			C. No. 304	COMMERCIAL	28-08-2024	CS (COMM)/458/2024	SONU JAIN VS AMIT JAIN	PIYUSH KATYAL	8700925528		piyushkatyal98@gmail.com	30-08-2024
			C. No. 304	COMMERCIAL	27-08-2024	CS (COMM)/459/2024	CANARA BANK VS SUYASH SERVICES	REKHA RUSTAGI	9810168405		rekharustagi@gmail.com	30-08-2024
			C. No. 304	COMMERCIAL	03-08-2024	Execution (Comm.)/155/2024	TIRUPATI DENIM VS SHREE JAI GURUDEV TEXTILE AGENCIES	KAPIL SINGHAL	9811330059		kl8al2@gmail.com	05-08-2024
			C. No. 304	COMMERCIAL	17-08-2024	Execution (Comm.)/167/2024	PARVESH GUPTA VS G M ENTERPRISES	JASPREETSINGH JUNEJA	7011896266			21-08-2024
			C. No. 304	COMMERCIAL	16-08-2024	Execution (Comm.)/168/2024	U S SALES AGENCY VS TECHNOKING DISTRIBUTORS	VINASHKUMAR TYAGI	9899327537		avinashtyagil@yahoo.com	21-08-2024
			C. No. 304	COMMERCIAL	18-08-2024	Execution (Comm.)/171/2024	SHUBHAM JAIN VS RAJENDRA KUMAR MALU	ADITYA JAIN	83953944,6398892829		Jain.adityaraj@yahoo.com	22-08-2024
			C. No. 304	COMMERCIAL	13-08-2024	Execution (Comm.)/176/2024	NITISH JAIN VS NAYAB RAZA	RAM PRAKASH SONI	9958430361		infodfrpslegalsolution.com	24-08-2024
			C. No. 304	COMMERCIAL	23-08-2024	Execution (Comm.)/184/2024	JYOTI VS SEEMA DEVI	PUSHPENDRA	7011044935		advocatepushpender13@gmail.com	28-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			C. No. 304	COMMERCIAL	12-08-2024	MISC DJ/581/2024	MEWA LAL VS BANK OF BARODA	SANJEEV KUMAR	9891490070		sanjeevadocate6@gmail.com	14-08-2024
			C. No. 304	COMMERCIAL	17-08-2024	MISC DJ/610/2024	SHIV SHAKTI ENTERPRISES VS RAJESH	ANIL GOEL	9999904433		internationallegalnetwork@gmail.com	23-08-2024
			C. No. 304	COMMERCIAL	27-07-2024	OMP(I) (COMM)/7/2024	SH. DEEPAK VS HDB FINANCIAL SERVICES LTD.	NEERAJ KUMAR DWIVEDI	9650747599		poojakuhi121298@gmail.com	01-08-2024
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	406	Civil	CS(Comm.)/477/24	01.08.2024	MG UDYOG PVT LTD VS RAJINA KHATOON PROP. M/S SONIA TRADING COMPANY	ANKIT PRASHAR	8802310640			01.08.24
					CS(Comm.)/482/24	03.08.2024	NANDROOP VS M/S HITACHI PAYMENT SERVICE PVT LTD	SURENDER YADAV	9711771000			03.08.24
					CS(Comm.)/480/24	02.08.24	M/S ENSURE INNOVATIONS LTD VS M/S GORISMO INFRA PVT LTD	BALKRISHNA VERMA	9354178627		sharma2629@gmail.com	02.08.24
					CS(Comm.)/483/24	03.08.2024	CANRA BANK VS NARULA ENTERPRISES	VARUN MITTAL	9953062629		vm@vkmlegal.com	03.08.24
					OMP(I)(COMM)218/24	05.08.24	M/S V N CREDITS LTD VS PARVEEN	DEEPAK YADAV	9999998008		DeepakYadavAdvocate@gmail.com	05.08.24
					OMP(I)(COMM)26/24	06.08.24	HALDIRAM BHUJIAWALA VS BHAWANI DISTRIBUTORS	Sweetey Sood	9810182768			01.07.24
					CS(Comm.)485/24	06.08.24	RELAXO FOOTWEAR LTD. VS SHRI RAM TRADERS THR. PROP. REEMA VARSHNEY	MUKESH KUMAR JHA	9818149569		ADVMKJHA@GMAIL.COM	06.08.24
					Misc.Dj/845/2024	06.08.24	DNS ELECTRONICS P LTD VS GAURAV MADAN	HEMANT SHARMA	9999737322			06.08.24
					CS(Comm.)/490/24	08.08.24	MOHIT KANSAL VS ABHINAV PANDEY	PRATEEK MITTAL	9910292928		AdvmittalPrateek@gmail.com	08.08.24
					CS(Comm.)/489/24	08.08.24	HEMANT SHARMA VS NAGENDRA SINGH MOKAWAT	PRATEEK MITTAL	9910292928		AdvmittalPrateek@gmail.com	08.08.24

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					CS(Comm.)/488/24	08.08.24	M/S SINGLA TECHNO PLAST LIP VS EMSUN POWER INNOVATION P LTD	ABHISHEK AGRAWAL	9899547705		varundhingra@ymail.com	08.08.24
					CS(Comm.)/487/24	08.08.24	M/S SINGLA TECHNO PLAST LIP VS NADEEM	ABHISHEK AGRAWAL	9899547705		varundhingra@ymail.com	08.08.24
					OMP(COMM)189/24	08.08.24	SANJEEV NAGPAL VS MANJU SOOD	PRADEEP	8527860808		Advocatepradeep786@gmail.com	08.08.24
					OMP (I)(COMM)229/24	08.08.24	TOYOTA FINANCIAL VS AMARJEET SINGH	DINESH JAIN	8376049807		advocateashok@gmail.com	08.08.24
					OMP(COMM)232/24	08.08.24	TOYOTA FINANCIAL VS ANJUM S	DINESH JAIN	8376049807		advocateashok@gmail.com	09.08.24
					OMP(COMM)231/24	09.08.24	M/S TARU AGENCIES & INVESTMENT VS NEMCHANDRA	DIWAKAR SINGH	9911400404		amulya@emphasislaw.com	09.08.24
					CS(Comm.)/491/24	09.08.24	M/S MILLANNIUM CONCRETE VS M/S HANS INFRA PROJECTS & ANR	VIVEK	9999489095		ADVVIVEK@GMAIL.COM	09.08.24
					OMP (I)(COMM)233/24	13.08.24	TOYOTA FINANCIAL VS GANESH SINGH	DINESH JAIN	8376049807		advocateashok@gmail.com	13.08.24
					omp (I)(COMM)234/24	13.08.24	toYOTA FINANCIAL VS UMESH SHARMA	DINESH JAIN	8376049807		advocateashok@gmail.com	13.08.24
					CS(Comm.)/497/24	16.08.24	GAURAV AGGARWAL VS M/S ANKIT TRADER PVT LTD	KAPIL SINGHAL	9811330059		k18a12@gmail.com	13.08.24
					cs(Comm.)/500/24	17.08.24	PUNJAB NATIONAL BANK VS VIJAY KUMAR BHARDWAJ	K M SARITA	9931102090		advk.m.savita@gmail.com	17.08.24
					CS(Comm.)/501/24	17.08.24	NEERAJ PAPER MARKETING VS SAILVEE ENTERPRISES THR. PROP. SH. GANESH MODI	ZALM KHAN	9810536758		advvaishalishantanu@gmail.com	17.08.24
					OMP (I)(COMM)241/24	17.08.24	TOYOTA FINANCIAL VS SURINDER KUMAR	DINESH JAIN	8376049807		advocateashok@gmail.com	17.08.24

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
					OMP (I)(COMM)242/24	17.08.24	BMW INDIA FINANCIAL VS J PARSHAD & COMPANY	DINESH JAIN	8376049807		advocateashok@gmail.com	17.08.24
					Misc.Dj/897/2024	21.08.24	PUNJAB NATIONAL BANK VS HARPREET KAUR	MOHAMMAD. DANISH	9999802592		aliquaiser110@gmail.com	21.08.24
					CS(Comm.)/506/24	21.08.24	PRAVEEN MITTAL VS MEENU NINDWAT	AVNISH KUMAR TRIVEDI	9771441764		aktrivedilawoffice@gmail.com	21.08.24
					OMP (I)(COMM)244/24	21.08.24	TOYOTA FINANCIAL VS MAHENDU SRIVASTAVA CHANDRA	DINESH JAIN	8376049807		advocateashok@gmail.com	21.08.24
					OMP (I)(COMM)245/24	21.08.24	TOYOTA FINANCIAL VS VINAY KUMAR JASWAL	DINESH JAIN	8376049807		advocateashok@gmail.com	21.08.24
					OMP (I)(COMM)246/24	21.08.24	TOYOTA FINANCIAL VS DEEPAK DHAYAL	DINESH JAIN	8376049807		advocateashok@gmail.com	21.08.24
					OMP (I)(COMM)247/24	21.08.24	TOYOTA FINANCIAL VS STUTI PANDEY	DINESH JAIN	8376049807		advocateashok@gmail.com	21.08.24
					OMP (COMM)29/24	22.08.24	UNION OF INDIA VS GARG BUILDERS	SAKSHAM MITTAL	9999498856		radhasing,dhauni@gmail.com	22.08.24
					OMP (I)(COMM)250/24	22.08.24	TOYOTA FINANCIAL VS MANOJ SINGH	DINESH JAIN	8376049807		advocateashok@gmail.com	22.08.24
					OMP(I)(COMM)249/24	22.08.24	TOYOTA FINANCIAL VS MANISH KUMAR KASNA	DINESH JAIN	8376049807		advocateashok@gmail.com	22.08.24
					CS(Comm.)/508/24	22.08.24	M VIKAS TECHNOLOGIES P LTD VS H A GROUP INFRA TECH P LTD	AKSHAY MITTAL	9811030258		ssmittal.associate@gmail.com	22.08.24
					OMP(I) (COMM)251/24	22.08.24	TOYOTA FINANCIAL VS MANDEEP KAUR	DINESH JAIN	8376049807		advocateashok@gmail.com	22.08.24
					CS(Comm.)/509/24	23.08.24	MAYA HOSIERY VS GRAVITY CLOTHING	LAKSHYA MANGLA	9891862191		lakshyamanglaadv@gmail.com	23.08.24

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS(Comm.)/510/24	23.08.24	BINDAL COIR PRIVATE LIMITED Vs ANKIT CHATURVEDI	TAKSH SURI	8588008180		rajendratripathi@gmail.com	23.08.24
					CS(Comm.)/511/24	23.08.24	M/S SWIFT SECURITAS PVT LTD Vs M/A MAA SHEETLA VENTURES LTD AND ORS	SUMAN KUMAR SINGH	9540649131		ADVOCATESUMAN@GMAIL.COM	23.08.24
					CS(Comm.)/515/24	28.08.24	M/S OMSONS MARKETING PVT LTD Vs M/S SHALINI SECURITIES PVT LTD	SACHIN MALIK	9811962836			28.08.24
					CS(Comm.)/514/24	28.08.24	GAURAV AGGARWAL VS REETA	PRATEEK JINDAL				28.08.24
					CS(Comm.)/517/24	29.08.24	State Bank of India Vs JULA PATRA	sunil sehwari	9999330725		DelhiLAYERS76@GMAIL.COM	29.08.24
					CS(Comm.)/522/24	30.08.24	CANARA BANK Vs RAMESH GUPTA PROP OF M/S SWADESHI FIBRE GLASS	ANSHUMAN SRIVASTAVA	9990042946		SRIANSHU83@GMAIL.COM	30.08.24
					OMP(I)(COMM)270/24	30.08.24	Vivek Sapra Vs VIHAAN EXIMS COMPANY PLTD	Dhruv Tamta	9899989917		tamtaadvocate.outlook.com	30.08.24
					CS(Comm.)/527/24	31.08.24	M/s Vishal Pipes Limited Vs Rajesh Kumar Chintamani Prop of Urja Electricals and Construction	Vikram Kumar	9990979042		advocatevikram433@gmail.com	31.8.24
					CS(Comm.)/528/24	31.08.24	HARINDER PAL SINGH Vs TULSI RAM	VAISHALI GOYAL	9971484368			31.8.24
					CS(Comm.)/529/24	31.08.24	CANARA BANK Vs NAVEEN KUMAR PROP K L COMPUTERS	Sanjeev Chopra	9711142200		chopra679@gmail.com	31.8.24
					CS(Comm.)/530/24	31.08.24	STANDARD CHARTERED BANK Vs Anuj Sharma	ADDTYA KAPOOR	9044888880			31.8.24
					CS(Comm.)/531/24	31.08.24	Sunil Niranjan Shah Vs Himanshu Gupta	ANIL KUMAR SAHU	9810134793		ALLIPCARE.@GMAIL.COM	31.8.24
44	SH.VINOD YADAV	North-West	316	Civil	CS(Comm.)/478/24	01.08.24	Madhav Industries Vs. Bharat Enterprises	Veneet Chadha	N.A		N.A	27.07.24

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS(Comm.)/479/24	01.08.24	UCO Bank Vs. Venus Medicare	Veneet Chadha	N.A	N.A		30.07.24
					CS(Comm.)/481/23	02.08.24	M. K Industries Vs. M/s Shiv Cylinders	Praveen Kr.	8448057235		pkyllb@gmail.com	30.07.24
					CS(Comm.)/484/24	07.08.24	Puma Se Vs. Ashok Kumar	Gautam Bhasin	9999306881		eludcation.legal@outlook.com	05.08.24
					CS(Comm.)/486/24	07.08.24	Puma Se Vs. Ashok Kumar	Gautam Bhasin	9999306881		eludcation.legal@outlook.com	05.08.24
					CS(Comm.)/492/24	12.08.24	M/s Millennium Concrete Vs. M/s S.A Buildwell	Vivek Bhati	999948905		ADVVIVEK.2014@GMAIL.COM	07.08.24
					CS(Comm.)/493/24	13.08.24	Supreme Shavers India (P) Ltd. Vs. Sonia Plastics (P) Ltd.	Vivek Sareen	8826872049		lexworks@gmail.com	30.07.24
					CS(Comm.)/494/24	14.08.24	ICICI Bank Ltd. Vs. Ishu Jain	Anuj Chauhan	011-43565357		INFO@AUALEGAL.COM	28.05.24
					CS(Comm.)/495/24	14.08.24	ICICI Bank Ltd. Vs. Kanchan Jaiswal	Anuj Chauhan	011-43565357		INFO@AUALEGAL.COM	04.07.24
					CS(Comm.)/496/24	14.08.24	ICICI Bank Ltd. Vs. 555 Saree House	Anuj Chauhan	011-43565357		INFO@AUALEGAL.COM	04.07.24
					CS(Comm.)/499/24	17.08.24	Expert Engineering & Services Vs. M/s Harp Construction	Neeraj Kr.	9599222549		adv.neerajkr@gmail.com	03.08.24
					CS(Comm.)/502/24	17.08.24	Hinduja Housing Finance Ltd. Vs. Sanjeev Kr. Aggarwal	Vishal Khattar	8826252709		patinelawoffices@gmail.com	16.08.24
					CS(Comm.)/503/24	20.08.24	Vipul Overseas (P) Ltd. Vs. M/s R.D.H.S	Kushagra Bansal	9999448797		kushagrabansal@akassociatesorg.in	25.07.24
					CS(Comm.)/504/24	20.08.24	Meenu Agrawal Vs. Sanjay Kr. Agrawal	Anil Kr. Sahu	9810134793		allipcare@gmail.com	16.08.24

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS(Comm.)/505/24	20.08.24	M G Polyplast Industries Ltd. Vs. Lila Ram Khimaramji Dewasi	Ankit Gupta	9953030485		ankit.gupta@gravitaslegal.co.in	12.08.24
					CS(Comm.)/507/24	22.08.24	M/s Gautam Wines Vs. Path 2 Way H.R Solutions (P) Ltd.	Irshad Ahmad	9811962836		adv.irshadahmad@gmail.com	12.08.24
					CS(Comm.)/512/24	23.08.24	Balbir Singh Vs. Ashok Kr.	P.P Ahuja	9811297244		rspremaulahuja@gmail.com	20.08.24
					CS(Comm.)/513/24	24.08.24	Sanjeev Jain Vs. Teleone Consumer	Naveen Raheja	9810129691		naveen@dlrpartners.com	06.08.24
					CS(Comm.)/516/24	28.08.24	Canara Bank Vs. M/s Anand Kumar	Rekha Rastogi	9810168405		rekharastogi@gmail.com	22.08.24
					CS(Comm.)/518/24	29.08.24	Vijay Kumar Vs. HB LifeStyle P. Ltd.	Akshay Raj	9818939888		adv.rajandassociate@gmail.com	21.08.24
					CS(Comm.)/519/24	29.08.24	M/s D.R.J Petrochem Pvt. Ltd. Vs. M/s S.K Solvochem Pvt. Ltd.	Ajay Khatana	9811197157		adv.ajaykhatana7@gmail.com	22.08.24
					CS(Comm.)/520/24	29.08.24	M/s D.R.J Petrochem Pvt. Ltd. Vs. M/s Goyal Chemical & Anr.	Ajay Khatana	9811197157		adv.ajaykhatana7@gmail.com	22.08.24
					CS(Comm.)/521/24	29.08.24	Smt. Pushpa Gupta Vs. Satish Chand Jain	Yogesh Kr. Verma	9811655662		naresh.kumar83@yahoo.com	24.08.24
					CS(Comm.)/523/24	30.08.24	Bank of Baroda Vs. Mrs. Mukesh	Ms. Geetanjali Sharma	8447833470		advocate.134@gmail.com	27.08.24
					CS(Comm.)/524/24	31.08.24	M/s B.L.I.R Pvt. Ltd. Vs. Anjali Singh	Rakesh Kumar	9711771000		rakesh.advocate18@gmail.com	25.08.24
					CS(Comm.)/525/24	31.08.24	Sunil Niranjan Shah Vs. Laxmi Chand Ahuja	Anil Kr. Sahu	9810134793		allipcare@gmail.com	28.08.24

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
45	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	NORTH	307	Civil								
					OMP (COMM)/37/2024	01-08-2024	Khatu Shyam Industries Vs Solarion Tuffn Glass Pvt Ltd	Hitesh Kumar(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/6624/2024	01-08-2024	Oswal Poly Packs Through Its A R Birendra Kumar Surana Vs Plastic Vision Through Its Authorized Signatory	VIJENDRA KUMAR(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/98/2024	01-08-2024	Sanjay Lohani Vs Jagdish Singh Reddy	BHANU MOHAN(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/99/2024	01-08-2024	Sanjay Lohani Vs Balwant Singh	BHANU MOHAN(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/38/2024	01-08-2024	Arun Soni Vs M/s Hdb Financial Service Limited	MOHINDER PAL SINGH(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1096/2024	01-08-2024	M/s Wavee Powertech Private Limited Vs Ms Next Gen Solutions	Saumitra Singhal(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
					Execution (Comm)/100/2024	01-08-2024	Maclean Equipments Vs Vision Medicare Industries	SHOBHNA SHARMA(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					MISC DJ/1098/2024	01-08-2024	Indian Bank Vs M/s Navkush Flour Mills	SAURABH GAUTAM(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6625/2024	02-08-2024	Rakesh Kumar Kapoor Vs Sarika Narula	JAVED ALI(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					Execution (Comm)/101/2024	02-08-2024	M/s Chawla Printers Vs M/s Shellz India Pvt Ltd	RAJNI YADAV(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6626/2024	02-08-2024	Suresh Chandra Vs Shellz India Pvt Ltd	GAURAV GUPTA(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6627/2024	02-08-2024	Amrit Humifresh Preservation Pvt Ltd Vs Amit Kumar	PANKAJ GUPTA(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6628/2024	02-08-2024	State Bank Of India Vs Surender	Siddharth Kumar Singhal(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					CS (COMM)/6631/2024	03-08-2024	Union Bank Of India Vs Seema Prop M/s Laxmi Enterprises	Vandana Bhatia(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6630/2024	03-08-2024	Union Bank Of India Vs Ap William Wordsworth	Vandana Bhatia(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6632/2024	03-08-2024	Union Bank Of India Vs Rajesh Kumar Prop M/s Satguru Minerals Suppliers	Vandana Bhatia(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6629/2024	03-08-2024	Union Bank Of India Vs Shiv Marble House Prop Sh Balraj Verma	Vandana Bhatia(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6633/2024	03-08-2024	Abhineet Mishra Vs Lalmani Bhardwaj	PRATYARK VATSA(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6635/2024	03-08-2024	Detailing Devils India Private Limited Vs Nitin Jaitly	Shashi Kaushik(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6634/2024	03-08-2024	Ms Aspen Diagnostics Pvt Ltd Vs Ms Dr Khannas Pathcare Pvt Ltd	Girish Gaur(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
					OMP (COMM)/39/2024	05-08-2024	Arun Kumar Chamoli Vs SBI CARD	Dharamveer Singh(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6636/2024	05-08-2024	CANARA BANK Vs LEAF MEDICARE AND SURGICAL HUB	SHAILESH KUMAR(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6637/2024	06-08-2024	Jagdish Lai Khanduja Vs Greet Brown Foods India Pvt Ltd Through its Director Sh Bhuwan Mohan Gaur	Rahul Kumar(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6638/2024	07-08-2024	ELIZABETH ADRENA Vs EXCELLE IMPEX (GUJARAT) PRIVATE LIMITED	Surinder Singh(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6639/2024	07-08-2024	State Bank Of India Vs Munish Kashyap	Rajiv kumar Thakur(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6640/2024	07-08-2024	State Bank Of India Vs Parvesh	Rajiv kumar Thakur(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6641/2024	07-08-2024	State Bank Of India Vs Geeta	Rajiv kumar Thakur(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS (COMM)/6642/2024	07-08-2024	State Bank Of India Vs Dalip	Rajiv kumar Thakur(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6643/2024	07-08-2024	State Bank Of India Vs Sagar	Rajiv kumar Thakur(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6644/2024	07-08-2024	State Bank Of India Vs Kamlesh	Rajiv kumar Thakur(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (COMM)/40/2024	08-08-2024	DDA Vs PARVEEN KUMAR GUPTA	Anirudh Garg(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6645/2024	08-08-2024	HI TECH FITFOOT AGENCIES PVT LTD Vs ANWAR INAMUDDIN KHAN	Karan Bhambri(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6646/2024	09-08-2024	Shri Niwas Dall and Besan Mill Vs The New India Assurance Company Limited	NAVNEET GOYAL(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6647/2024	09-08-2024	Mr Babloo Pandey Vs Sh Rakesh And Anr	mohammad yusuf(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					MISC DJ/1151/2024	12-08-2024	HALF MOON METALS Vs INDIA THERMOPLASTIC ENGINEERS	PANKAJ SINGH(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6648/2024	12-08-2024	INDUSTRIAL ENGINEERING CORPORATION Vs Skylark Cables and Cords Pvt Ltd	KAMAL JERATH(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6649/2024	12-08-2024	RAJMANI CHOUDHARY Vs M/s Mahadev Enterprises	Bindra Rana(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6650/2024	12-08-2024	CHANER KANTA CHOPRA Vs BANSIWALA SWEETS	GAURAV GOGIA(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6651/2024	12-08-2024	PUNJAB NATIONAL BANK Vs KAPIL CHAUHAN Prop of M/s Kapil Fruit Company	ANSHUMAN SRIVASTAVA(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6652/2024	13-08-2024	YATENDER ARORA Vs HARISH KUMAR	SAKET GAKHAR(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6653/2024	13-08-2024	AKHIL BANSAL Vs Mange Ram	RAJESH KUMAR SINGLA(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					Execution (Comm)/103/2024	13-08-2024	M/S MAHA SHAKTI ELECTRICAL Vs S S Air Hydro Power	Mohan Sharma(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6654/2024	13-08-2024	M/S PARAS POLYCAB PVT LTD Vs ASHOK HARIRAM JAIN	Vineet Taneja(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					Execution (Comm)/104/2024	13-08-2024	GANPATI TRADERS Vs Calco polymers	Gaurav Chaudhary(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6655/2024	13-08-2024	smt vijaya devi khari and anr Vs ujala akram	Priya Soni(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6656/2024	14-08-2024	GALAXIE PRINTERS Vs Davite Solutions pvt ltd	ANANT RAO(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6657/2024	14-08-2024	IFL Housing Finance Ltd Vs Sunil Kumar	KUMAR VISHWJEET(P)			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					MISC DJ/1169/2024	14-08-2024	Shellz India Private Limited Vs Arvind Kumar Mehta	Shellz India Pvt. Ltd.(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					CS (COMM)/6658/2024	14-08-2024	rajender kumar khari Vs AKRAM YAMIN	Priya Soni(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6659/2024	14-08-2024	Emerald Travel Llp Vs Flyingwhizz Travels Pvt Ltd	JAGJIT SINGH SAHNI(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6660/2024	14-08-2024	STATE BANK OF INDIA Vs NITISH KUMAR	Gopal Chand Sharma(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6661/2024	16-08-2024	Vinod Sharma Vs Pragati Roadways Pvt Ltd	PAWAN KUMAR SHARMA(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6662/2024	16-08-2024	GAURAV KALYANI Vs SANJAY PAL	VINAY KUMAR(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					Execution (Comm)/105/2024	17-08-2024	PUNJAB NATIONAL BANK Vs UMESH KUMAR UMESH BHARTI	NITIN GARG(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6663/2024	17-08-2024	Arun Kakkar Vs Vishnu Chapagai	SAURABH UPADHYAY(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					CS (COMM)/6664/2024	17-08-2024	MEGHDOOT PACKAGING UTTARANCHAL Vs SHELLZ INDIA PVT LTD	Arihant Jain(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					MISC DJ/1186/2024	17-08-2024	Love Kush Masala Vs JAI MATA TRADING COMPANY	Sandeep Sharma(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6665/2024	17-08-2024	Workstream Traders Pvt Ltd Vs HOUSE OF FITNESS PVT LTD	Musheer Zaidi(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6666/2024	17-08-2024	BHARAT BHUSHAN GUPTA Vs M/S EULER MOTORS PRIVATE LIMITED AND ORS	Rakesh Kumar(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					MISC DJ/1201/2024	20-08-2024	Sachin Behl Vs Snack Nation	Sumit Kumar(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6667/2024	20-08-2024	Punjab National Bank Vs Ritu	PARAS AGGARWAL(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6668/2024	20-08-2024	Punjab National Bank Vs Dheerain Mann	PARAS AGGARWAL(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
					Execution (Comm)/106/2024	20-08-2024	M S SAKTHI TRADERS Vs PANKAJ GUPTA	RANJEET RANJAN(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					MISC DJ/1202/2024	20-08-2024	AAR PEE APARTMENTS PVT LTD Vs CHRISTOPHER PHEONIX AND ANR	NAGENDRA PRATAP SINGH(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6669/2024	20-08-2024	SUN SIGN TECHNOLOGIES Vs SPLENDID AD VISION INDIA PVT LTD	Rahul Kumar Pandit(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6670/2024	21-08-2024	VIJAY KUMAR SINGH Vs Shri Ram General insurance company Ltd	Bhanu Deepak Mishra(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6671/2024	21-08-2024	SAURABH SINGAL Vs RATHORE TEJ SINGH	Parvesh Bansal(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6672/2024	21-08-2024	SHRINATH ROTOPACK PRIVATE LIMITED Vs SHELLZ INDIA PRIVATE LIMITED				NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6673/2024	21-08-2024	NYC DESIGN SQUARE Vs US FILMS	Rohit gupta(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
					MISC DJ/1207/2024	22-08-2024	Punjab National Bank Vs SANJAY KUMAR	PARAS AGGARWAL(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6674/2024	22-08-2024	Atul Gupta Prop Krishna Trading Co Vs MANOJ SHARMA	SUNIL MITTAL(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					Execution (Comm)/107/2024	22-08-2024	RAJENDER SINGH Vs MINILEX CABLES MANUFACTURERS LLP	Rajeev jain(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6675/2024	22-08-2024	swastik products Vs BENLING INDIA ENERGY AND TECHNOLOGY PRIVATE LIMITED	ANKIT GUPTA(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (COMM)/41/2024	23-08-2024	Panchu Ram Choudhary Vs MS HDB FINANICIAL SERVICES LTD	HIMANSHU(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6676/2024	23-08-2024	Silverline Laboratories Pvt Ltd Vs Shashank Automation Pvt Ltd	LATESH KUMAR(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6677/2024	23-08-2024	M/S PARAM IMPEX Vs M/S PURECA LABORATORIES PVT LTD	NANDITA ABROL(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS (COMM)/6678/2024	23-08-2024	ROYAL TUBE INDUSTRIES Vs GURU CHARAN LENK	SUNIL KUMAR BHARDWAJ(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6679/2024	24-08-2024	LAXMI ENTERPRISES Vs ANKIT ENTERPRISES	Pramod Yadav(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6680/2024	24-08-2024	MS JAIN TRADING Vs MS NAINA PACKERS	RAJENDER YADAV(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6681/2024	24-08-2024	S S SALES CORPORATION Vs LAVISH ENTERPRISES	Vikram Baweja(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6682/2024	24-08-2024	RK Enterprises Vs Shankar Enterprises	Ravin Rao(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					Execution (Comm)/108/2024	24-08-2024	M/S RAWAIL SINGH JASBIR SINGH THROUGH ITS PARTNER SH JASBIR SINGH ANAND Vs VIPIN VASANDHANI	Vineet Jindal(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (COMM)/42/2024	27-08-2024	SERENA SINGH Vs MS SBI CARDS AND PAYMENT SERVICES LIMITED	Karan Sinha(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS (COMM)/6683/2024	27-08-2024	M/S NOORIE ITTOO FRUITS Vs JAVIR ALI	Ranjan kumar Choudhary(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6684/2024	27-08-2024	M/s NOORIE ITTOO FRUITS Vs Aslam Khan	Ranjan kumar Choudhary(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6685/2024	27-08-2024	M/s Omsons Marketing Pvt Ltd Vs M/s Alvira Realty Services Pvt Ltd	Sachin Malik(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS DJ/659/2024	27-08-2024	M/s Omsons Marketing Pvt Ltd Vs M/s Manas Fabrics Pvt Ltd	Sachin Malik(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (COMM)/43/2024	27-08-2024	HARSHIT MITTAL SINCE MINOR THROUGH NATURAL GUARDIAN Vs NARINDER KUMAR	NIRMAL KISHORE(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM)/32/2024	27-08-2024	safe finlease pvt ltd Vs SARTAJ ALI	JYOTI ADVOCATE(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM)/33/2024	27-08-2024	safe finlease pvt ltd Vs ANSHIKA	JYOTI ADVOCATE(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS (COMM)/6686/2024	29-08-2024	Radianz Enlightenment Pvt Ltd Vs Kingdom Venture India Pvt Ltd	Manish Jain(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6687/2024	29-08-2024	KAMAL RAHEJA Vs ASHOK KUMAR BHATIA	RAJESH SHARMA(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6688/2024	29-08-2024	calpro specialities pvt ltd Vs 3S FITNESS TECHNOLOGIES PVT LTD	Diwan Singh Chauhan(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					Execution (Comm)/109/2024	29-08-2024	Mr Parveen Kumar Gupta Vs Delhi Development Authority	Avinash Kumar Trivedi(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6689/2024	29-08-2024	Punjab National Bank Vs Surendra Kumar	PARAS AGGARWAL(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6690/2024	29-08-2024	Punjab National Bank Vs Santosh	PARAS AGGARWAL(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6691/2024	29-08-2024	ADIDAS AG Vs ASHOK KUMAR	aastha sharma(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					CS (COMM)/6692/2024	29-08-2024	Calvin Klein Trademark Trust Vs ASHOK KUMAR	Maastha sharma(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					Execution (Comm)/110/2024	30-08-2024	RENU GUPTA Vs SGS Industries	Ashish Aggarwal(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6693/2024	30-08-2024	Indian Overseas Bank Vs Aditya Enterprise	Subhash Kumar Jha(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6694/2024	30-08-2024	Greenland Finance And Leasing Pvt Ltd Vs RITISH CARGO PVT LTD	GAGAN JINDAL(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6695/2024	30-08-2024	Greenland Finance And Leasing Pvt Ltd Vs Amit Khatri and Others	GAGAN JINDAL(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS DJ/674/2024	30-08-2024	SHIV SHAKTI INDUSTRIES THROUGH ITS PROP SH SURESH CHAND GOYAL Vs PRIME FOOTWEAR INDIA THROUGH ITS PARTNERS	Bharat Bagga(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM)/6696/2024	30-08-2024	M/S BOSKY MART LTD Vs RAJAN KUMAR	Aditya Vikram Pratap Singh(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					CS (COMM)/6697/2024	30-08-2024	ashish gupta and ors Vs MS TUTU METHA	BIMLESH KUMAR(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM)/34/2024	31-08-2024	Gtl Infrastructure Ltd Vs Attar Singh	Ankit Kumar(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					MISC DJ/1242/2024	27-08-2024	JUPITOR POLYTEX (INDIA) PVT LTD Vs RAJA UDYOG	chandrashekhar prasad rajan(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					MISC DJ/1243/2024	27-08-2024	vasu polymers Vs RAJA UDYOG	chandrashekhar prasad rajan(P),			NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL COURT-01)	South-West	603	Commercial Suit	CS COMM. 385/2024	02.08.2024	STATE BANK OF INDIA VS VIKAS KUMAR RAJBHAR	SUNIL SEHRAWAT	9999330725		DELHILAWYERS76@YAHOO.CO.IN	01.08.2024	
			603	Commercial Suit	CS COMM. 386/2024	03.08.2024	SAMSONITE IP HOLDING VS MD ZAHIR	GAUTAM BHASIN	9999093893		eludication.legal@outlook.com	02.08.2024	
			603	Commercial Suit	CS COMM. 390/2024	12.08.2024	SNEH BIOTECH PRIVATE LTD. VS FLEBO.IN PRIVATE LIMITED	RISHI SOOD	9650133112		Rishisoodadvocate@gmail.com	07.08.2024	
			603	Commercial Suit	CS COMM. 393/2024	13.08.2024	M/S JAK WOOD CRAFT V/S N.K.SALES	POONAM RINAL	9643501636		Contact@Prelegalhelps.com	12.08.2024	
			603	Commercial Suit	CS COMM. 394/2024	14.08.2024	M/S MOGLI LABS(INDIA) PVT. LTD. VS M/S SB DESIGNS	TARUN VERMA	9874195838		ctstarunverma@gmail.com	10.08.2024	

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			603	Commercial Suit	CS COMM. 395/2024	14.08.2024	M/S MOGLI LABS (INDIA) PVT. LTD. VS M/S BABAL FASHION	TARUN VERMA	9874195838		ctstarunverma@gmail.com	09.08.2024
			603	Commercial Suit	CS COMM. 396/2024	14.08.2024	M/S MOGLI LABS (INDIA) PVT. LTD. VS RITU MATHUR	TARUN VERMA	9874195838		ctstarunverma@gmail.com	09.08.2024
			603	Commercial Suit	CS COMM. 397/2024	14.08.2024	M/S MOGLI LABS (INDIA) PVT. LTD. VS M/S ANJANEYA TRADING AND MANUFACTURING CO.	TARUN VERMA	9874195838		ctstarunverma@gmail.com	13.08.2024
			603	Commercial Suit	CS COMM. 405/2024	17.08.2024	CHAPTER 4 CORP DBA SUPREME VS ASHOK KUMAR	GAUTAM BHASIN	9999306881		eludication.legal@outlook.com	16.08.2024
			603	Commercial Suit	CS COMM. 406/2024	17.08.2024	BRAHAM PRAKASH VS RELIANCE INFRATEL LIMITED	NEERAJ SOOD	9718045538		nrj.sood09@gmail.com	16.08.2024
			603	Commercial Suit	CS COMM. 408/2024	20.08.2024	IDBI BANK LIMITED VS KAVITA DEVI	SATISH KUMAR	9213905829		manish@kifindia.com	08.08.2024
			603	Commercial Suit	CS COMM. 410/2024	21.08.2024	SEMICONIC DEVICES PRIVATE LIMITED VS M/S RAYFUEL ENERCON PRIVATE LIMITED	YASHPREET SINGH	9911998109		LAWYERYASHPREET@GMAIL.COM	13.08.2024
			603	Commercial Suit	CS COMM. 413/2024	23.08.2024	MASCOT HEALTH SERVICES PVT LTD. VS ASTRANOVA BIOTECH PVT LTD.	URFEE HAIDER	9810078786		advocateurfעהaidersyed@gmail.com	22.08.2024
			603	Commercial Suit	CS COMM. 414/2024	23.08.2024	INDIAN OVERSEAS BANK VS M/S IDEA CREATION	SUBHASH KUMAR JHA	9810840045		SKJhaassociates@yahoo.com	04.08.2024
			603	Commercial Suit	CS COMM. 417/2024	27.08.2024	M/S CONFIDENCE CONSTRUCTION COMPANY VS M/S SUNSKY INFRASTRUCTURE INDIA PVT LTD	HIMANSHU KHATWANI	9999837434		not provided	12.08.2024
			603	Commercial Suit	CS COMM. 425/2024	30.08.2024	M/S JAI SHREE HARI CONSTRUCTION INDIA PVT LTD VS M/S MILKY FASHIONS CLOTHES PVT LTD	VAIBHAV SINHA	9810472854		sinhavaibhav@rediffmail.com	24.08.2024
			603	Commercial Suit	CS COMM. 426/2024	30.08.2024	UNION BANK OF INDIA VS RAJPAL KARHANA	JITENDRA GARD	9810197621		jitendergargadv@gmail.com	27.08.2024
			603	Commercial Suit	CS COMM. 427/2024	30.08.2024	RAJINDER KUMAR KARIRO VS M/S DHRUVI FOODS AND HOSPITALITY P LTD.	RAJEEV KUMAR CHAUHAN	9810782793		rajeevchauhan46707@gmail.com	29.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			603	Commercial Suit	CS COMM. 428/2024	30.08.2024	M/S PRAKASH PIPES LIMITED VS M/S UJJAWAL AGROTECH	AVTAR SINGH	9810910333		avtarsingh786yahoo.com	26.08.2024
			603	Commercial Suit	CS COMM. 432/2024	31.08.2024	M/S AGNI DEVICES PVT LTD V/S M/S RJ PROJECTS PVT LTD	RAJAN BAJAJ	9910728882		adv.rajanbajaj@gmail.com	13.08.2024
			603	Commercial Suit	CS COMM. 433/2024	31.08.2024	M/S ALL WAYS LOGISTICS INDIA PVT LTD. VS PANTHER LOGISTICS PVT LTD	S.K.TIWARI	9811479499		legalfair.133@gmail.com	23.08.2024
			603	Misc. Application	MISCDJADJ3884/2024	21.08.2024	SINGH IRON TRADERS VS BAKER AND SAFE BAKERY EQUIPMENT	SURYODAYA PRAKASH	8285221073		Prakashsuryodaya@gmail.com	20.08.2024
			603	Misc. Application	MISCDJADJ 3888/2024	23.08.2024	AMS ENTERPRISES VS JUBILANT AGRI AND CONSUMER PRODUCTS LIMITED	ARPIT BHARGAVA	9871316969		abandpartnersoffice@gmail.com	22.08.2024
			603	Misc. Application	MISCDJADJ 3889/2024	23.08.2024	PUNJAB NAITONAL BANK VS MARUTI ELECTRONICS	NITISH KUMAR	8800420426		lawspectivei4i@gmail.com	21.08.2024
			603	Misc. Application	MISCDJADJ 3895/2024	28.08.2024	M/S SRP MEDIA VS M/S XTREME MEDIA	AANCHAL BUDHRAJA	9868026924		advocatelok1975@gmail.com	23.08.2024
			603	Contempt Petition	CONTEMPT PETITION 19/2024	27.08.2024	RITA RIKH VS ARVIND GAUTAM	ROHIT BANSAL	9555570447		rohit@rcba.in	05.08.2024
			603	Arbitration u/s 9	OMP(I)COMM. 11/2024	22.08.2024	M/S INNOVATION TECHNOLOGY VS M/S NIMTAYA INFOTECH PVT LTD.	PRATEEK KUMAR	9818451124		jainkumarlegal@outlook.com	17.08.2024
			603	EXECUTION PETITION	EX. COMM. 321/2024	24.08.2024	PUNJAB NATIONAL BANK VS BAIDYA NATH VERMA	ARUN BHARDWAJ	9899138242		arunbhardwaj1206@gmail.com	23.08.2024
			603	EXECUTION PETITION	EX. COMM. 320/2024	24.08.2024	CANARA BANK VS M/S SHRIN SHYAMJI SELF HELF GROUP &ORS	MAMATA PAL	9873270564		mamta.pal01@gmail.com	23.08.2024
			603	EXECUTION PETITION	EX. COMM. 151/2024	03.08.2024	M/S ALP SAFETY AND SECURITY SERVICES PVT. LTD. VS MAGICON IMPEX PVT. LTD.	SYED NOORUZZAMA	9873137157		noor.syed878@gmail.com	02.08.2024
			603	EXECUTION PETITION	EX. CIVIL. 236/2024	24.08.2024	CANARA BANK VS M/S JYOTI SELF HELF GROUP &ORS	MAMATA PAL	9873270564		mamta.pal01@gmail.com	24.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
47	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	South-West	613	Misc petition	MISC DJ ADJ/3896/2024	28-08-2024	BIRJA NAND KATARIA Vs RAJU RAM AND ANR	Sh. JITENDER KUMAR GARG	9810511644		advjiten@yahoo.com	28-08-2024
			613	Execution petiton	Execution (Comm.)/323/2024	27-08-2024	TATA CAPITAL LIMITED Vs RAVI KANT	Sh. ajay uppal	9971353872		virtuous.people@gmail.com	23-08-2024
			613	Execution petiton	Execution (Comm.)/324/2024	27-08-2024	M S FRIZO INDIA PVT LTD Vs UNION OF INDIA	Ms. RISHA MITTAL	9873812404		mittal.risha@gmail.com	23-08-2024
			613	Execution petiton	Execution (Comm.)/318/2024	24-08-2024	M/s Scanwell Logistics Pvt Ltd Vs M/s LSLs Logistics India Pvt Ltd	Sh. MOHID AYUB KHAN	9871684601		aatika0598@gmail.com	23-08-2024
			613	Arbitration	OMP (COMM.)/16/2024	21-08-2024	GTL Infrastructure Ltd Vs Shakuntala Devi	Sh. Ankit Kumar	8770914670		legalconsultus@gmail.com	17-08-2024
			613	Commercial suit	CS (COMM)/399/2024	16-08-2024	State Bank Of India Vs DOLLY AHUJA	Sh. ADAITA KUMAR ROUT	9999132159		akroutadvocate@gmail.com	14-08-2024
			613	Commercial suit	CS (COMM)/400/2024	16-08-2024	WRANGLER APPARELS CORP Vs Ashok Kumar	Sh. Gautam Bhasin	9999306881		eludication.legal@outlook.com	14-08-2024
			613	Misc petition	MISC DJ ADJ/394/2024	14-08-2024	VICTORIA CAR RENTAL PVT LTD Vs UNITED INDIA INSURANCE CO. LTD.	Sh. KUMAR ALOK	9953007121		customercare@uic.co.in	14-08-2024
			613	Commercial suit	CS (COMM)/392/2024	13-08-2024	J S HOSPITALITY SERVICES PVT LTD Vs M/S TRIOM HOSPITALITY	Sh. VIKAS TOMAR	9811607053		nimishmishra99@gmail.com	12-08-2024
			613	Commercial suit	CS (COMM)/391/2024	12-08-2024	Jcc Tiles Pvt Ltd Vs Shapoorji Pallonji And Co Pvt Ltd	Sh. Manish Verma	9899951140		advocatemanishverma349@gmail.com	26-07-2024
			613	Execution petiton	Execution (Comm.)/152/2024	06-08-2024	Punjab National Bank Vs VIJAY KUMAR GUPTA	Sh. Saurav Bhasin	9899331166		sauravbhasin10@gmail.com	06-08-2024
			613	Commercial suit	Execution (Comm.)/153/2024	06-08-2024	Punjab National Bank Vs SACHIN GUPTA	Sh. Saurav Bhasin	9899331166		sauravbhasin10@gmail.com	06-08-2024
			613	Execution petiton	Execution (Comm.)/154/2024	06-08-2024	Punjab National Bank Vs RAJAS VANEET BHATIA	Sh. Saurav Bhasin	9899331166		sauravbhasin10@gmail.com	06-08-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			613	Execution petiton	Execution (Comm.)/155/2024	06-08-2024	Punjab National Bank Vs PANDEY BOOK DEPOT COM	Sh. Saurav Bhasin	9899331166		sauravbhasin10@gmail.com	06-08-2024
			613	Execution petiton	Execution (Comm.)/156/2024	06-08-2024	Punjab National Bank Vs MOHD SHAKIR	Sh. Saurav Bhasin	9899331166		sauravbhasin10@gmail.com	06-08-2024
			613	Commercial suit	CS (COMM)/387/2024	05-08-2024	Manish Ranjan Vs C K Pandey	Sh. RAVI KUMAR	8130635102		advocateravikumar001@gmail.com	02-08-2024
			613	Misc petition	MISC DJ ADJ/385/2024	02-08-2024	KAILASH CHAND Vs ANMOL BHASIN	Sh. NITIN ARORA	9818189667		nitin.arora465@gmail.com	02-08-2024
			613	Execution petiton	Execution (Comm.)/163/2024	08-08-2024	M/s Reach International Vs Desfab Infratech Private Limited	Sh. Vaibhav Mahajan	9899805856		vaibhav@mahajan.law	08-08-2024
48	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	South-West	614	COMMERCIAL SUIT	CS (COMM)/388/2024	06-08-2024	Puma Se Vs Harichandra Nathu Rao	MR. GAUTAM BHASIN	9999306881		ELUDICATION.LEGAL@OUTLOOK.COM	05.08.2024
			614	EXECUTION	Execution (Comm.)/160/2024	07-08-2024	Punjab National Bank Vs Hariom Industries	MR. SAURAV BHASIN	9899331166		SAURAVBHASIN10@GMAIL.COM	06.08.2024
			614	EXECUTION	Execution (Comm.)/162/2024	07-08-2024	Punjab National Bank Vs M/S K K Enterprises And Anr.	MR. SAURAV BHASIN	9899331166		SAURAVBHASIN10@GMAIL.COM	06.08.2024
			614	EXECUTION	Execution (Comm.)/165/2024	12-08-2024	M/S Kraft Land India Vs M/S Nysaa Retail Ltd	MR. NAVEEN KR JAIN	9136136336		ADVSKJAIN@GMAIL.COM	20.03.2024
			614	ARBITRATION	ARB. A. (COMM.)/8/2024	14-08-2024	National Highways Authority Of India Vs Ms Intercontinental Consultants And Technocrats Pvt Lt	MR. C.S. CHAUHAN	9810464514		CHHINNBHALCHAUHAN@GMAIL.COM	14.08.2024
			614	COMMERCIAL SUIT	CS (COMM)/398/2024	14-08-2024	Jak Wood Craft, Through Its Ar, Mohd Yusuf Vs Ashish Interbuild Pvt Ltd	MS. POONAM	9643501636, 9718516363		CONTACT@PRIEGALHELPS.COM	13.08.2024
			614	EXECUTION	Execution (Comm.)/317/2020	16-08-2024	M/ S Malbros Holdings Pvt. Ltd. Vs Ravi Pal Udhar And Anr.	MS. MANSI CHADHA	9910772005		CHADHAANDASSOCIATES@REDIFFMAIL.COM	16.08.2024
			614	COMMERCIAL SUIT	CS (COMM)/411/2024	22-08-2024	Bank Of India Vs Savor Impex Private Limited	MR. SAURABH MALIK	9250723065		SAM001OH@GMAIL.COM	21.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
614				EXECUTION	Execution (comm)/322/2024	22-08-2024	Canara Bank Vs M/S Shri Satnamji Self Help Group & Ors	MS. MAMTA PAL	9873270564		MAMTA.PAL01@GMAIL.COM	24.08.2024
614				COMMERCIAL SUIT	CS (Comm) 416/2024	24.08.2024	Indian Bank Vs M/S Goyal General Store	MR. ANKIT DAGAR	7827272828		ADVANKITDAGAR@HOTMAIL.COM	23.08.2024
614				MISCELLANEOUS	MISC DJ ADJ/3891/2024	24-08-2024	Bijesh Vayalpra Vs Punjab And Sind Bank Through Upma Dureja Chief Manager	MR. MANISH SHANKAR SRIVASTAVA	9810577026		MSSRIVASTAVA@GMAIL.COM	23.08.2024
614				EXECUTION	Execution (Comm.)/325/2024	27-08-2024	Jayant Nagar Vs Rich Earth Infrate Pvt Ltd	MR. AMIT MADAAN	9999653376		88.AMADAAN@GMAIL.COM	21.08.2024
614				EXECUTION	Execution (Comm.)/326/2024	27-08-2024	State Bank Of India Vs Mr Hrudayanand Padhi, Prop Of Ms HN Padhi Provision Store	MR. A.K. ROUT	9999132159		AKROUTADVOCATE@GMAIL.COM	20.08.2024
614				COMMERCIAL SUIT	CS (COMM)/418/2024	28-08-2024	M/S Omsons Marketing Pvt Ltd Vs Nargesh Kumar	MR. IRSHAD AHMAD	9811962836		ADV.IRSHAD1@GMAIL.COM	23.08.2024
614				COMMERCIAL SUIT	CS (COMM)/419/2024	28-08-2024	Amit Builders Through Its Proprietor Lalit Kumar Vs Anjit Infracon Through Its Partner Rohit Mangal	MR. YAKSH GARG	9560846436		ROHIT.PRAKASHLE GALADVISER@GMAIL.COM	23.08.2024
614				COMMERCIAL SUIT	CS (COMM)/420/2024	28-08-2024	Bank Of Maharashtra Through Shreyansh Kumar Vs Neelam Sharma Proprietor Of M/S Digital Zone	MR. AJAY SHARMA	9891399593		AJAYSHARMA2635@GMAIL.COM	22.08.2024
614				EXECUTION	Execution (Comm.)/327/2024	31-08-2024	The Balussery Benefit Chit Fund Pvt Ltd Vs M/S S. N. Trading	MR. ARUN SHARMA	9818440502		AAKIARUN@GMAIL.COM	23.08.2024
614				EXECUTION	Execution (Comm.)/328/2024	31-08-2024	State Bank Of India, Vs Arun Kumar Sharma	MR. A.K. ROUT	9999132159		AKROUTADVOCATE@GMAIL.COM	29.08.2024
614				COMMERCIAL SUIT	CS (COMM)/429/2024	31-08-2024	Indian Overseas Bank Vs Anushka Trading Company	MR. SUBHASH KUMAR	9810840045		SKHAASSOCIATES@YAHOO.COM	29.08.2024
614				COMMERCIAL SUIT	CS (COMM)/430/2024	31-08-2024	Canara Bank Vs Annapurna Tawachapati Supplier	MR. SUBHASH KUMAR	9810840045		SKHAASSOCIATES@YAHOO.COM	29.08.2024
614				EXECUTION	Execution (Comm)158/2024	07-08-2024	Punjab Naitonal Bank Vs The Hair World	MR. SAURAV BHASIN	9899331166		SAURAVBHASIN10@GMAIL.COM	06.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			614	EXECUTION	Execution (Comm)159/2024	07-08-2024	Punjab National Bank Vs Parth Gambhir	MR. SAURAV BHASIN	9899331166		SAURAVBHASIN10@GMAIL.COM	06.08.2024
			614	EXECUTION	Execution (Comm)160/2024	07-08-2024	Punjab National Bank Vs. M/s Rasya & Anr.	MR. SAURAV BHASIN	9899331166		SAURAVBHASIN10@GMAIL.COM	06.08.2024
49	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	South-West	509	CS(COMM)	389/2024	06.08.2024	SVR ASSOCIATES VS TRIBHUAN PRASAD INFRA PVT LTD.	ASHOK KR. UPMANU	9313080071		adv.akupmanu@gmail.com	01.08.2024
			509	EXECUTION (COMM)	164/2024	08.08.2024	M/S GEE TEE TRADING VS SHREE BALAJI AUTO ELECTRIC WORKS	KSHITIJ AGGARWAL	9927020390			03.08.2024
			509	CS(COMM)	401/2024	16.08.2024	S S SEEPAGE SOLUTIONS PVT LTD. VS G S DEVELOPERS AND CONTRACTORS PVT. LTD.	SHRAVEEN KR. VERMA	9873130563		lexactoandco@gmail.com	31.07.2024
			509	CS(COMM)	402/2024	16.08.2024	STATE BANK OF INDIA VS INDER SINGH PROP. RATHI PAINTS	SUNIL SEHRAWAT	7827249904		delhilawyers76@yahoo.co.in	02.08.2024
			509	CS(COMM)	403/2024	16.08.2024	STATE BANK OF INDIA VS MUKESH KUMAR	SUNIL SEHRAWAT	7827249904		delhilawyers76@yahoo.co.in	01.08.2024
			509	CS(COMM)	404/2024	16.08.2024	MOGLI LABS INDIA PVT. LTD. VS SUSHMITA DEY	TARUN VERMA	9871495838		estaranverma@gmail.com	12.08.2024
			509	CS(COMM)	407/2024	20.08.2024	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	9999306881, 9999093893		advocateurfעהaidersyed@gmail.com	16.08.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			509	CS(COMM)	409/2024	21.08.2024	ASICS CORPORATION VS SHILPA & ORS.	GAUTAM BHASIN	9999306881, 9999093893		advocateurfeehaidersyed@gmail.com	17.08.2024
			509	CS(COMM)	412/2024	23.08.2024	PUMA SE VS SHILPA & ORS	GAUTAM BHASIN	9999306881, 9999093893		advocateurfeehaidersyed@gmail.com	21.08.2024
			509	EXECUTION (COMM)	319/2024	24.08.2024	M/S V G PROJECTS VS M/S RSM PROJECTS & ENGINEERS PVT LTD.	ABHISHEK SIROHI	9999281570, 9350124869		yatendrasirohi@hotmail.com	22.08.2024
			509	CS(COMM)	415/2024	24.08.2024	MASCOT HEALTH SERIES PVT LTD VS PRECIA PHARMA PVT LTD.	TURFEE THAIDER	9810078786		advocateurfeehaidersyed@gmail.com	22.08.2024
			509	OMP (COMM)	17/2024	24.08.2024	M/S VISION INDIA AYURVED PVT LTD. V/S N. K. SHARMA	S. SRIVASTAVA	9811405665		advocatesrivastavasp@gmail.com	22.08.2024
			509	CS(COMM)	421/2024	29.08.2024	SARLA BHATIA VS A& P STYLES	AMARJEET SINGH	9811680828		amarjitshaheer@gmail.com	23.08.2024
			509	CS(COMM)	422/2024	30.08.2024	KUNAL SHARMA VS MANSI AGGARWAL & ANR.	LAW IN TOTO LITIGATION AND CONSULTANCY FIRM	9911219953		advocaterohit9805@gmail.com	26.08.2024
			509	CS(COMM)	423/2024	30.08.2024	CANARA BANK VS KRANTI SELF HELP GROUP	SUBHASH KR. JHA	9810840045		skjhaassociates@yahoo.com	25.08.2024
			509	CS(COMM)	424/2024	30.08.2024	INDIAN OVERSEAS BANK VS KIDS PARADISE	SUBHASH KR. JHA	9810840045		skjhaassociates@yahoo.com	

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			509	CS(COMM)	431/2024	31.08.2024	M/S PRAKASH PIPES LTD. V/S M/S GEE PEE FOODS PVT. LTD.	GURBAKSH SINGH & ASHWANI KR. DHAMIJA	9810910333		avtarsingh78@yahoo.com	26.08.2024
<b>Total</b>							<b>1719</b>					

List of cases where e-Payment of Court fees was made during the month of August-2024.

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Payment of Court Fees
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-853/2024	06-08-2024	STATE BANK OF INDIA VS VIKASH KUMAR	KRISHAN KUMAR	9990577700	krishenkumar@gmail.com	24-07-2024
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-889/2024	17-08-2024	PRITAM GROVER Vs RAPID GREEN PRIVATE LIMITED	SACHIN BANSAL	9810186530	ansiQh!!al99@rmail.com	02-08-2024
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-891/2024	17-08-2024	SHIVAKRITI AGRO PVT LTD Vs AMIT UDYOG	Siddharth Arora	9839211111	siddhaiharora@live.com	14-08-2024
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-927/2024	29-08-2024	PAYAL POLYLAST PVT LTD Vs M/S RAPID POLYMERS	Amit gupta	9810224624	amitguptaadvg66@gmail.com	17-05-2024
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	306	CS (COMM)	863/2024	08-08-2024	MOHD NAEEM Vs M/S VEERA VAHANA UDYOG PVT LTD	Arjeev kumar Tewari(P)	9811231910	adeshupadhyay84@gmail.com	06.08.2024
			306	CS (COMM)	873/2024	12-08-2024	KRISHI KALPA SEEDS CORPORATION Vs C P PATEL FARM SEEDS PVT LTD AND ANR	RASHMI AGGARWAL	9711039011	NA	08.08.2024
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-841/2024	02.08.2024	WORLDWIDE LOGISTICS INDIA PVT LTD V/S EXCEL IMPORT PVT LTD	SHALABH SINGHAL	9810753635	OFFICE@LEXJURIS.IN	16.07.2024
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	Central	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-846/2024	06.08.2024	ULTRATECH CEMENT LTD V/S NATHIYA CHARITABLE TRUST	SHKRIT TIWARI	7708748786	ASHKRIT464@GMAIL.COM	30.07.2024
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-847/2024	06.08.2024	MANOJ KR V/S VISHVESH JAIN	LALIT ANAND	9811196195	LALITANAND ADVOCATE98@GMAIL.COM	NOT FILED
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-864/2024	08.08.2024	CANARA BANK V/S ROHTAS SINGH NANWAL	MANOJ KR	9811254078	MANAVKIL378@GMAIL.COM	14.06.2024
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-874/2024	12.08.2024	MADAN LAL V/S SANTOSH UPADHAY	NITIN GUPTA	8860057314	ICA.GUPTA@GMAIL.COM	07.08.2024
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-894/2024	17.08.2024	M/S SAKARNI PLASTERS INDIA P LTD V/S VIJAY TALWAR	PARDEEP KR SAGGARWAL	8588857704	E.VERTICALLE GAL@GMAIL.COM	13.08.2024
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	COUNTER CLAIM NO. 391/2024	12.08.2024	M/S ROYACE PACK PVT LTD V/S M/S VAN INKS CHEMICALS	SWATI CHANOMA	7838393940	SWATI@ZEAL ATTOR.COM	14.08.2024
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	COUNTER CLAIM NO. 42/2024	30.08.2024	SANJEEV KUMAR V/S NARINDER KUMAR	AMIT SAGAR	9999923530	AMEETSAGAR1709@GMAIL.COM	27.08.2024

No.	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Payment Court Fees
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	Central	304	RECOVERY	CS (COMM)-837/2024	02.08.2024	SBI VS. HIRAS LAL	SH. VIJAY PRAKASH	9810210832	vijayprakash9682@gmail.com	22.07.2024
			304	RECOVERY	CS (COMM)860/2024	07.08.2024	THE NAINITAL BANK LTD VS. POOJA YADAV	ALOK MOHAN	9818404186	ALOKMPI@GMAIL.COM	26.07.2024
			304	RECOVERY	CS (COMM)859/2024	07.08.2024	THE NAINITAL BANK LTD VS. POOJA YADAV	ALOK MOHAN	9818404186	ALOKMPI@GMAIL.COM	26.07.2024
			304	RECOVERY	CS (COMM)-862/2024	08.08.2024	M/s RAD CONSULTANCY PVT. LTD. Vs. GAURAV CHAHAL	MS. POONAM RIMAL	9643501636	advocatepoona m89@gmail.com	19.02.2024
			304	RECOVERY	882/2024	16.08.2024	JAI DAYAL KAPOOR VS. VARDHMAN ENTERPRISES	SHYAM AGGARWAL	9810062835	NA	10.07.2024
			304	RECOVERY	884/2024	16.08.2024	NAZAAKAT DESIGN HERITAGE PVT LTD VS. KALA MANDIR	IRA GUPTA	9818976099	IRAGUPTA27@GMAIL.COM	01.08.2024
			304	RECOVERY	CS (COMM)888/2024	17.08.2024	DEEPAK KUMAR PAHUJA VS. SHASHANK SINGHAL	SHIVENDRA PRATAP SINGH	9953394364	SHIVENDRA@THEACMECO.COM	13.08.2024
			304	RECOVERY	CS (COMM)908/2024	22.08.2024	VIPIN KUMAR V/S MCD ANR	SATYENDE KR SINGH	98111615325	SKSINGHL16@GMAIL.COM	14.08.2024
			304	RECOVERY	CS (COMM)910/2024	22.08.2024	SARDARI LAL AND COMPANY VS. PRATEEK REALTORS INDIA PVT LTD	ANIL SETHI	9873439342	ASETHIADVO CATE@YAHOO.COM	12.08.2024
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	nil								
6	SH. NIKHIL CHOPRA, DISTRICT JUDGE COMM-06 TIS HAZRI COURT CENTRAL DELHI	Central	410	CS (COMM.)	832/2024	01-08-2024	PUNJAB NATIONAL BANK VS. GEETA UPPAL	SH. PRANSHU VASHISHT	9999737225	pranshu11.vashishth@gmail.com	16.07.2024
			410	CS (COMM.)	833/2024	01-08-2024	A.K.D.K. JAIN TRADING PVT. LTD. VS. ABHISHEK MITTAL	SH. SANTOSH KUMAR SHUKLA	9717973422		01-08-2024
			410	CS (COMM.)	836/2024	02.08.2024	CANARA BANK VS. PARVEEN DHIMAN	SH. AMIT GUPTA	9810224624	amitguptaadvg6@gmail.com	29.02.2024
			410	CS (COMM.)	845/2024	5.08.2024	MAHESH CHAND GOYAL VS. MOHAN TRADING CO. AND ORS.	SH. SUNIL GUPTA	8860313311	advsg@yahoo.com	01.08.2024
			410	CS (COMM.)	857/2024	07.08.2024	STATE BANK OF INDIA VS. MANOJ KUMAR SHARMA	SH. VIJAY PRAKASH	9810210832	vijayprakash9682@gmail.com	22-08-2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate Name	Advocate Mobile Number	Advocate ID	Advocate email	Date of Payment	e- of Court Fees
			410	CS (COMM.)	868/2024	07.08.2024	REVEL MORE INDIA PVT. LTD. VS. ORIENT CRAFT FASHION INDUSTRIES LTD. AND ORS.	SH. VINEET MALHOTRA	8588011144		advocatemalhotra@gmail.com	02-08-2024	
			410	CS (COMM.)	870/2024	09.08.2024	STATE BANK OF INDIA VS. MRS. LAKSHMI DEVI	SH. KRISHAN KUMAR	9990577700		krishankumar@gmail.com	03.08.2024	
			410	CS (COMM.)	876/2024	12.08.2024	PREM PRAKASH MODI VS. NARESH MISHRA	SH. RAMIT RANA	8800728833		ramitrana89@gmail.com	31-08-2024	
			410	CS (COMM.)	879/2024	14.08.2024	ADIDAS AG VS. ASHOK KUMAR	SH. PRAMOD KUMAR SINGH	9718209970		astha@thelegist.com	09-08-2024	
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 793/2024	01.08.2024	IDFC FIRST BANK LTD. VS. GOSWAMI RAKESH BHARATHI	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo.com	NA	
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 801/2024	05.08.2024	M/S B.D. CREDIT LTD. VS. SANDEEP KUMAR	DEEPAK YADAV	9999980081		deepakyadavadvocate@gmail.com	NA	
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 844/2024	05.08.2024	STATE BANK OF INDIA VS. NAMAN PANCHAL	VLIAY PRAKASH	9810210832		VLIJAYPRAKASH9682@gmail.com	22.07.2024	
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 810/2024	06.08.2024	IDFC FIRST BANK LTD. VS. VIRPAL CHHOTE	JOGINDER SUKHLJA	9810315334		jusjuris@gmail.com	NA	
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 811/2024	06.08.2024	IDFC FIRST BANK LTD. VS. JITESH KESHU	JOGINDER SUKHLJA	9810315334		jusjuris@gmail.com	NA	
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 812/2024	06.08.2024	IDFC FIRST BANK LTD. VS. SANJEEV KAILASH	JOGINDER SUKHLJA	9810315334		jusjuris@gmail.com	NA	
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 867/2024	09.08.2024	STATE BANK OF INDIA VS MR. SONU (NOW DECEASED)	KRISHAN KUMAR	9990577700		krishenkumar@gmail.com	03.08.2024	
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 869/2024	09.08.2024	STATE BANK OF INDIA VS LAXMI	KRISHAN KUMAR	9990577700		krishenkumar@gmail.com	03.08.2024	
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 872/2024	12.08.2024	INDUSTRIAL ELECTRIC CORPORATION VS INDOSPRITS BARS (P) LTD.	SWADESH BANSAL	9899848679		swadeshbansal73804@gmail.com	29.07.2024	
			COURT ROOM 302	CIVIL SUIT	CS(COM) 881/2024	16.08.2024	LIMITED AND ANR. VS M/S PARAMOUNT DIGITAL MEDIA SERVICES PVT LTD.	HARGUN SINGH KALRA	9818610321		mail@gandhipartners.com	NA	
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 885/2024	16.08.2024	SHRI RAJENDER BERA VS HEMANT KUMAR	SUMIT KUMAR CHAUHAN	9599501822		SEMPER.FIDELIS.JUS@GMAIL.COM	22.08.2023	

No.	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent Name	Advocate Name	Advocate Mobile Number	Advocate email ID	Date of Payment Court Fees
			COURT ROOM 302	CIVIL SUIT	MISC. DJ 482/2024	20.08.2024	ANKUR SAGAR VS JITENDER KUMAR	HIMANSHU SONI	9999053876	advhsoni@gmail.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 843/2024	20.08.2024	IDFC FIRST BANK LTD. VS JOGINDER SHRIKISHAN SHARMA	JOGINDER SUKHLJA	9810315334	jusjuris@gmail.com	NA
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 915/2024	23.08.2024	CENTRAL BANK OF INDIA VS MEENA	K & K Legal	9871226784	kkmudgi129@gmail.com	22.07.2024
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 852/2024	28.08.2024	IDFC FIRST BANK LTD. VS MALKEET SINGH	RAHUL KASHYAP	9205511796	LEXPECIFIC03@GMAIL.COM	NA
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	308 EXTENSION BLOCK THC	TRADE MARK ACT	CS (COMM) 924/24	29.08.2024	NATIONAL FOUNDATION (INDIA) ANR VS ZEE LABS LABORATORIES LTD	SHIVENDRA PRATAP SINGH	9953394364	SHIVENDRA@THEACMECO.COM	24.08.2024
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	309 THIRD FLOOR EXTENTION BLOCK	Execution	Execution (Comm)/313/2024	01-08-2024	M/s Jagdamba Store Vs M/s Vipul Hotels And Resorts Pvt Ltd	Shubhashish Roy(P),	9899986943	nailinsahayadvocate@yahoo.co.in	21-06-2024
			309 THIRD FLOOR EXTENTION BLOCK	OMP (Comm.)	OMP (COMM)/68/2024	02-08-2024	M/s Ardour Pack Pvt Ltd Vs M/s Clix Capital Services Pvt Ltd	BHANU MOHAN(P),	9560704117	jusjuris@gmail.com	01.08.2024
			309 THIRD FLOOR EXTENTION BLOCK	OMP (Comm.)	OMP (I) (COMM)/794/2024	03-08-2024	IDFC FIRST Bank LTD Vs RAKESH KUMAR BOKOLIA	JOGINDER SUKHLJA(P)	9810315334	sksingh116@gmail.com	02.08.2024
			309 THIRD FLOOR EXTENTION BLOCK	Execution	Execution (Comm)/328/2024	09-08-2024	Amritpal Singh Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9069075551	muddasir.daiyyan@gmail.com	08.08.2024
			309 THIRD FLOOR EXTENTION BLOCK	Cs (Comm.)	CS (COMM)/875/2024	12-08-2024	SHABEENA Vs AADIL KHAN	Muddasir Daiyyan(P),	9818712378	listing@lexindis.com	09.08.2024
			309 THIRD FLOOR EXTENTION BLOCK	OMP (Comm.)	OMP (COMM)/73/2024	12-08-2024	Shellz India Pvt Ltd Vs Binny Wads Pvt Ltd	Namit Suri(P),	9582410211	aggarwalmegha201998@gmail.com	09.08.2024
			309 THIRD FLOOR EXTENTION BLOCK	Execution	Execution (Comm)/330/2024	12-08-2024	ARUN AGGARWAL Vs RAVI BAJAJ DESIGNS PVT LTD	SAMRIDHI SAMRIDHI(P),	7011525052, 9899861459	jusjuris@gmail.com	09.08.2024
			309 THIRD FLOOR EXTENTION BLOCK	OMP (Comm.)	OMP (I) (COMM)/836/2024	16-08-2024	IDFC FIRST Bank LTD Vs RAJESH KUMAR JUNEJA	JOGINDER SUKHLJA(P)	9810315334	SINHASONAL0609@GMAIL.COM	14.08.2024
			309 THIRD FLOOR EXTENTION BLOCK	Misc. DJ	Misc DJ//479/2024	16-08-2024	ROOP KISHORE RASTOGI Vs SAGAR KHARBANDA	SONAL SINHA(P),	9810002285		14.08.2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate Name	Advocate Mobile Number	Advocate email ID	Date of Payment Court Fees
			309 THIRD FLOOR EXTENTION BLOCK	OMP (Comm.)	(I)OMP (COMM)/835/2024	16-08-2024	IDFC FIRST Bank LTD Vs YOGESH SUKHJIA(P) BANKOTI	JOGINDER SUKHJIA(P)	9810315334	JUjuris@gmail.com	14.08.2024
			309 THIRD FLOOR EXTENTION BLOCK	Cs (Comm.)	CS (COMM)/895/2024	17-08-2024	KLJ Polymers And Chemicals Limited Vs Shreyansh Healthcare Private Limited	Jyoti Sharma(P)	999008455	VTKASHSHAR MALAWOFFICE@GMAIL.COM	16.08.2024
			309 THIRD FLOOR EXTENTION BLOCK	Cs (Comm.)	CS (COMM)/900/2024	20-08-2024	Rahul Kumar Gola Prop Of M s Shubham Constructions Vs Late Sh Surinder Patwa Through LR	Sunil Satvarthi(P)	9811060737	sunilsatvarthi@yahoo.co.in	17.08.2024
			309 THIRD FLOOR EXTENTION BLOCK	Cs (Comm.)	CS (COMM)/899/2024	20-08-2024	Neelam Agarwal Vs Smart City Solutions India Pvt Ltd	DEEPAK JAIN(P)	8588826199	dkj.adv@gmail.com	17.08.2024
			309 THIRD FLOOR EXTENTION BLOCK	Execution	Execution (Comm)/349/2024	21-08-2024	Rajesh Chitlangia Vs Jitender Singh	SATENDRA KUMAR(P)	9968347727	satendra.gautam85@gmail.com	20.08.2024
			309 THIRD FLOOR EXTENTION BLOCK	Execution	Execution (Comm)/364/2024	27-08-2024	PULAK TRADEX PVT LTD Vs JIYA ALIAS ZIYA ENTERPRISES THROUGH ITS AR	AKASH GUPTA(P)	9599862350	advocatemishra1102@gmail.com	24.08.2024
			309 THIRD FLOOR EXTENTION BLOCK	Execution	Execution (Comm)/365/2024	28-08-2024	Somethingnew Vs One Culture Pvt Ltd	Avinash Shukla(P)	9971027290	nishant@nglaw.in	27.08.2024
			309 THIRD FLOOR EXTENTION BLOCK	OMP (Comm.)	(I)OMP (COMM)/857/2024	28-08-2024	IDFC FIRST Bank LTD Vs AMARJEET SINGH	JOGINDER SUKHJIA(P)	9810315334	jusjuris@gmail.com	27.08.2024
			309 THIRD FLOOR EXTENTION BLOCK	OMP (Comm.)	(I)OMP (COMM)/854/2024	28-08-2024	IDFC FIRST Bank LTD Vs RAHUL GAUTAM	JOGINDER SUKHJIA(P)	9810315334	jusjuris@gmail.com	27.08.2024
			309 THIRD FLOOR EXTENTION BLOCK	Execution	Execution (Comm)/368/2024	29-08-2024	Steel Metal Tubes India Pvt Ltd Vs Rudra Energies Solution	ANANT RAO(P)	9811486602	jkarg800F@gmail.com	28.08.2024
			309 THIRD FLOOR EXTENTION BLOCK	Cs (Comm.)	CS (COMM)/930/2024	29-08-2024	Canadian Specialty Vinyls Vs Nandita Sales Private Limited	aveesh thukral(P)	9810166390	MMATASSOCIATES@GMAIL.COM	28.08.2024
			309 THIRD FLOOR EXTENTION BLOCK	OMP (Comm.)	(I)OMP (COMM)/872/2024	30-08-2024	IDFC FIRST Bank LTD Vs DEEPAK KUMAR	JOGINDER SUKHJIA(P)	9810315334	jusjuris@gmail.com	29.08.2024
			309 THIRD FLOOR EXTENTION BLOCK	Execution	Execution (Comm)/334/2024	14.08.2024	THROUGH ACCOUNTANT SH. HARDESH KUMAR VS LAKSHMI GENERAL STORE K D RAO	Sachin Goval	9873910829		13.08.2024

No.	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Payment of Court Fees
			309 THIRD FLOOR EXTENTION BLOCK	Execution	(Comm)/340/2024	16.08.2024	PVT. LTD. VS M/s JEWELLERS THROUGH ITS PROPRIETOR SH. VIPAN NISCHAL	Varun Gupta	9810476767	gupta.varun1@gmail.com	14.08.2024
10	SH. AJAY PANDEY DISTRICT JUDGE, COMMERCIAL COURT	Central					Virkamal Optics Private Limited Vs Jigar Jayanta Vasa	SHIVENDR A PRATAP SINGH	9953394364	shivendra@theacmeeco.com	08-08-2024
			307	Civil	CS (COMM)/877/2024	13-08-2024	Adidas AG Vs ASHOK KUMAR	Aastha Sharma	9718209970	aastha@thelegist.com	17-08-2024
			307	Civil	CS (COMM)/914/2024	22-08-2024	Shri Hari Rice Processors Vs Rajesh Kumar	Pradeep Rana	8586877727	pprlawassociate@slp@gmail.com	13-08-2024
			307	Civil	CS (COMM)/913/2024	22-08-2024	Vani Prakashan Group Vs Sanage Publishing House LLP	Ritwik Parikh	9999320409	ritwikoff@outlook.com	12-08-2024
			307	Civil	CS (COMM)/921/2024	27-08-2024	VINAY GOYAL Vs M/s JINDAL TRADERS	SHANTNU AGGARWAL	9999347367	officeofshantnugg@gmail.com	22-08-2024
			307	Civil	CS (COMM)/932/2024	30-08-2024	MUNICIPAL CORPORATION OF DELHI THROUGH ITS COMMISSIONER	Vikas Sharma	9810566116	advocatevikasharma@gmail.com	14-08-2024
			307	Civil	CS (COMM)/937/2024	30-08-2024	LOREAL INDIA PRIVATE LIMITED Vs ASHOK KUMAR AND ORS.	Shravan Kr Bansal	9990605966	unitedmark@unitedandunited.com	28-08-2024
11	SH. SANJAY SHARMA DISTRICT JUDGE, COMMERCIAL COURT	Central					PUNEET GOYAL Vs MOHAN TRADING CO AND ORS	Sunil Gupta	8860313311	advsg@yahoo.com	01.08.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/843/2024	03-08-2024	M/s CAPITAL PLASTIC HOUSE Vs M/s KRISHANA HINDUSTON INDUSTRIES	KUMAR SINGH(P),	9810673660	advkksingh@gmail.com	02.08.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/886/2024	16-08-2024	UNDER ARMOUR INC Vs Ashok Kumar	Aastha Sharma	9718209970	aastha@thelegist.com	09.08.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/887/2024	16-08-2024	PANKAJ BANSAL Vs R B FOODS PRODUCT	Amit Tomar(P),	8800442587	amit@tomarnassociates.com	08.08.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/917/2024	24-08-2024	VARUN TEXTILES Vs M/S SHUBHANGI SAREE COLLECTION	Rohit Mishra(P),	7838214595	rohitmishra369@gmail.com	20.08.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/916/2024	24-08-2024	MOHD FAHIM Vs M/S ORIENTAL INSURANCE COMPANY LTD AND ANR	R. B. Singh	9810822162	advocaterbsingh1962@gmail.com	20.08.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/931/2024	29-08-2024	VISHAL SEHGAL Vs RUNGTA IRRIGATION LTD	Karanpreet singh	9899604908	karansatron50@gmail.com	25.07.2024

No.	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent Name	Advocate Name	Advocate Mobile Number	Advocate email ID	Date of Payment Court Fees
			COURT ROOM 310	CS (COMM)	CS (COMM)/936/2024	30-08-2024	KRISHAN KUMAR GUPTA Vs MUNICIPAL CORP OF DELHI AND ANR	satyendra kumar singh(P).	9811161525	ksingh116@gmail.com	28.08.2024
12	SH. RAVINDER BEDI DISTRICT JUDGE, COMMERCIAL COURT	Central	401	CS COMM	838/2024	02.08.2024	SONIA PUNJABI V/S HARVINDER SINGH	MOHD. BABAR	9891146454	MOHDBABAR ADV@GMAIL.COM	01.08.2024
			401	EX COMM	315/2024	02.08.2024	STATE BANK OF INDIA V/S BRJ MOHAN	FRANSHU VASHISHT HA	9999737225	FRANSHU11.V ASHISHTH@GMAIL.COM	N.A
			401	EX COMM	316/2024	02.08.2024	STATE BANK OF INDIA V/S ARUN KUMAR	FRANSHU VASHISHT HA	9999737225	FRANSHU11.V ASHISHTH@GMAIL.COM	N.A
			401	OMP (I) COMM	797/2024	03.08.2024	IDFC FIRST BANK LTD V/S ZUBAIR ANEES	JOGINDER SUKHILJA	9810315334	JUSJURIS@GMAIL.COM	N.A
			401	OMP (I) COMM	804/2024	05.08.2024	IDFC FIRST BANK LTD V/S JAVED SAKRUDDING & ORS	JOGINDER SUKHILJA	9810315334	JUSJURIS@GMAIL.COM	N.A
			401	EX COMM	320/2024	06.08.2024	M/S ROOP INTERNATIONAL V/S SANJAY KOTHARI	PRAMOD KR. YADAV	8802915569	PRAMODYADA V60180@GMAIL.COM	N.A
			401	CS COMM	851/2024	06.08.2024	INLAND WORLD LOGISTICS PVT.LP LTD V/S NEERUS ANAND	SHEKHAWAT	9811165702		12.07.2024
			401	CS COMM	858/2024	07.08.2024	THE NAINITAL BANK LTD V/S POOJA YADAV	SALOK MOHAN	9675678910	ALOKMPI@GMAIL.COM	26.07.2024
			401	MISC DJ	477/2024	14.08.2024	DINESH SHARMA V/S SOMPAL	VISHAL SONI	9818348100	VISHALSONIA DV@GMAIL.COM	N.A
			401	OMP (I) COMM	838/2024	16.08.2024	IDFC FIRST BANK LTD V/S DHARMPAL RADHE	JOGINDER SUKHILJA	9810315334	JUSJURIS@GMAIL.COM	N.A
			401	OMP (I) COMM	839/2024	16.08.2024	IDFC FIRST BANK LTD V/S BHUPENDRA SINGH	JOGINDER SUKHILJA	9810315334	JUSJURIS@GMAIL.COM	N.A
			401	CS COMM	904/2024	21.08.2024	M/S SAKARNI PLASTER INDIA PVT LTD. V/S SHUBHAM MAURYA	SPRADEEP KR. AGRAWAL	858857704	VERTICAL. LE GAL@GMAIL.COM	13.08.2024
			401	CS COMM	920/2024	27.08.2024	M/S SHAKTI TRADING V/S M/S JINDAL TRADERS & ORS	SHANTANU AGRAWAL	9999347367	OFFICEOFSHANTNUAGG@GMAIL.COM	22.08.2024
			401	OMP (I) COMM	862/2024	28.08.2024	IDFC FIRST BANK LTD V/S MANISH SOLANKI	JOGINDER SUKHILJA	9810315334	JUSJURIS@GMAIL.COM	N.A

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate Name	Advocate Mobile Number	Advocate email ID	Date of Payment of Court Fees
			401	CS COMM	938/2024	30.08.2024	ARIHANT ENTERPRISES V/S RCC INFRA VENTURES LTD AND ORS	NAMAN ISSRANI	9711156516	ADVNAMANISRANI@GMAIL.COM	27.08.2024
			401	CS COMM	933/2024	30.08.2024	S P KANUGO V/s ECOSURE PULPMODLING TECHNOLOGIES LTD.	SARTHAK KATYAYEN	9810133604	TRIDENTLAW@HOTMAIL.COM	16.08.2024
13	SH. M.K. NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central					M/s Bharat Engineers And Consultants Vs Municipal Corporation Delhi	Avinash Kumar Privedi(P)	9871441764	aktrivedilawoffices@gmail.com	02-07-2024
			402	CIVIL	CS (COMM)/839/2024	02-08-2024	Pr. Narayan Mercantiles Pvt Ltd Vs NITCO MARBLE GRANITE PRIVATE LIMITED	manu minocha(P)	9810226947	Zestl aw41@.Á\$ ei 1.ç & tr	03-06-2024 & 10-04-2024
			402	ARBITRATION	OMP (COMM)/67/2024	02-08-2024	Raj Kumar Vs M/S EQUITAS SMALL FINANCE BANK LTD	Deepak Yadav(P)	9999980081	DeepakYadavAdvocate@Gmail.Com	---
			402	ARBITRATION	OMP (COMM)/66/2024	02-08-2024	Raj Kumar Vs M/S EQUITAS SMALL FINANCE BANK LTD	Deepak Yadav(P)	9999980081	DeepakYadavAdvocate@Gmail.Com	---
			402	ARBITRATION	OMP (COMM)/796/2024	03-08-2024	IDFC FIRST Bank LTD Vs SATISH KUMAR J.	JOGINDER SUKHLJA(P)	9810315334	jusjuris@gmail.com	---
			402	ARBITRATION	OMP (COMM)/798/2024	03-08-2024	IDFC FIRST Bank LTD Vs SAGEER AHMED	JOGINDER SUKHLJA(P)	9810315334	jusjuris@gmail.com	---
			402	ARBITRATION	OMP (COMM)/795/2024	03-08-2024	IDFC FIRST Bank LTD Vs MANOJ KUMAR NAGOIRIA	JOGINDER SUKHLJA(P)	9810315334	jusjuris@gmail.com	---
			402	ARBITRATION	OMP (COMM)/805/2024	05-08-2024	IDFC FIRST Bank LTD Vs SANJAY SUKKE	JOGINDER SUKHLJA(P)	9810315334	jusjuris@gmail.com	---
			402	CIVIL	CS (COMM)/852/2024	06-08-2024	SAMEER SETH Vs THE URANUS	MUKHLIS Rehman(P)	9811022221	murehman123@gmail.com	29-07-2024
			402	CIVIL	CS (COMM)/861/2024	07-08-2024	SAURIN MUKESH KUMAR SHAH Vs MAAVISA FOM CUP PVT LTD	Awadhesh Kumar(P)	011 - 35008324	bans-khandr-rnalm, fgmail.cgm	11-05-2024
			402	CIVIL	CS (COMM)/865/2024	08-08-2024	Canara Bank Vs DrREEMA RAINA SINGH	MANOJ KUMAR ARORA(P)	9811254078	manvakil378@gmail.c-o.m	14-06-2024
			402	EXECUTION	Execution (Comm)/329/2024	12-08-2024	Tuss Facility Services Tuss Facilities Vs Maha Durga Charitable Hospital	VISHAL DUBEY(P)	9868644938	sunild009@gmail.com	---
			402	ARBITRATION	OMP (COMM)/816/2024	13-08-2024	IDFC FIRST BANK LTD Vs ARVIND SINGH	JOGINDER SUKHLJA(P)	9810315334	jusjuris@gmail.com	---

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate Name	Advocate Mobile Number	Advocate email ID	Date of Payment of Court Fees
			402	ARBITRATION	OMP (I) (COMM)/821/2024	14-08-2024	TATA CAPITAL LTD Vs AVIRAL GOYAL	PARUL BHOLA(P)	9811452022	ansh bhola17@yahoo.com	----
			402	CIVIL	CS (COMM)/898/2024	20-08-2024	JAMMU AND KASHMIR BANK LTD Vs ASHOK BHATIA	SOAYIB QURESHI(P)	8800543987	SOAYIB@GMAIL.COM	17-08-2024
			402	CIVIL	CS (COMM)/906/2024	21-08-2024	SNS PRODUCTS PRIVATE LIMITED Vs MOHAMMED ASHRAF	FAISAL HASAN(P)	9899528289	chambers@tejerbhatia.com	30-07-2024 & 31-07-2024
			402	CIVIL	CS (COMM)/911/2024	22-08-2024	PAPPU SETH Vs MUNICIPAL CORPORATION OF DELHI	Vikas Sharma(P)	9810566116	advocatevikassharma@gmail.com	14-08-2024 & 20-08-2024
			402	EXECUTION	Execution (Comm)/356/2024	22-08-2024	M/S PARAS ALUMINIUM PVT LTD Vs SNAPEX OVERSEAS AND ORS	ARUN KUMAR YADAV(P)	9810768996	arunyadav1131@gmail.com	----
			402	EXECUTION	Execution (Comm)/363/2024	27-08-2024	MANU AGGARWAL Vs SHREE GANESH ENTERPRISES	Zareef Ahmad(P)	9717769669	anildutt.adv@gmail.com	----
			402	CIVIL	CS (COMM)/919/2024	27-08-2024	ROSA STEEL INDIA Vs SHREE SWAGAT HARDWARE	Rahul Vidhani(P)	9990636132	patent@vidhani.com	20-08-2024
			402	CIVIL	CS (COMM)/923/2024	28-08-2024	SHRI NITIN KUMAR SOLE PROPRIETOR OF FASHION FOOTWEAR	M/SMeena Chaudhary Sharma(P)	9811047445	mcsadvocate@gmail.com	16-05-2024 & 01-06-2024
			402	ARBITRATION	OMP (I) (COMM)/863/2024	28-08-2024	IDFC FIRST BANK LTD Vs AMIT KUMAR	JOGINDER SUKHILJA(P)	9810315334	jusjuris@gmail.com	----
			402	CIVIL	CS (COMM)/929/2024	29-08-2024	MUNICIPAL CORPORATION OF DELHI Vs MAVENS WORTH ENTERPRISES	sahil aaron(P)	9910007125	INDIAAERONS@GMAIL.COM	----
			402	CIVIL	CS (COMM)/928/2024	29-08-2024	CHHOTY SAHIB ENTERPRISES Vs CITI MEGAMART PVT LTD and ORS	MUKESH KUMAR(P)	9312254443	----	21-08-2024
			402	CIVIL	CS (COMM)/926/2024	29-08-2024	NIKE INNOVATE C Vs ASHOK KUMAR UNKNOWN	aastha sharma(P)	9718209970	aastha@thelegist.com	23-08-2024
			402	ARBITRATION	OMP (I) (COMM)/870/2024	30-08-2024	IDFC FIRST Bank LTD Vs BHAKTI DHINGRA	JOGINDER SUKHILJA(P)	9810315334	jusjuris@gmail.com	----
			402	ARBITRATION	OMP (I) (COMM)/871/2024	30-08-2024	IDFC FIRST Bank LTD Vs SHAMA BEGUM	JOGINDER SUKHILJA(P)	9810315334	jusjuris@gmail.com	----
			402	CIVIL	CS (COMM)/940/2024	31-08-2024	SKY HERBAL PHARMACY PVT. LTD. Vs M/S KARIMI HERBAL AGENCY	SHALABH SINGH(P)	9971468622	haquereyazl978@gmail.com	28-08-2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate Name	Advocate Mobile Number	Advocate email ID	Date of Payment Court Fees
			402	CIVIL	CS (COMM)/939/2024	31-08-2024	SACHIN GUPTA Vs PUNEETA KATHURIA	SHIVENDR PRATAP SINGH(P).	9953394364	shivendragttheameco.com	28-08-2024
			402	ARBITRATION	OMP (D) (COMM)/876/2024	31-08-2024	IDFC FIRST BANK LTD Vs BEGRAJ SINGH	JOGINDER SUKHIJA(P)	9810315334	jujuris@gmail.com	---
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	nil								
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	209 Extn Block	CS(COMM)	661/2024	01.08.2024	SPARKLE JEWELS VS. PALAK ANAND	RAKESH	9990476969	advisor.rakesh1988@gmail.com	31.07.2024
				CS(COMM)	674/2024	05.08.2024	HIMANSHU DHALWAL VS. SUNITA MALIK	ANKUR AGARWAL	9873193748	ocean.laws@gmail.com	03.08.2024
				CS(COMM)	679/2024	06.08.2024	ADIDAS SHARMA VS. OWNER PROP.	PRAMOD KR. SINGH	9810481016	mail@thelegist.com	05.06.2024
				CS(COMM)	696/2024	13.08.2024	HDFC BANK VS. DHRUV PAL	PARUL BHOLA	9811452022	anish_bhola17@yahoo.com	07.08.2024
				CS(COMM)	698/2024	14.08.2024	M/S OMSONS MARKETING PVT LTD VS. M/S PATHPLUS LIQUORS PVT LTD	IRSHAD AHMAD	98119622836	adv.irshad1@gmail.com	29.07.2024
				CS(COMM)	699/2024	14.08.2024	M/S OMSONS MARKETING PVT LTD VS. M/S PRIYANKA STELL AND TUBES	IRSHAD AHMAD	98119622836	adv.irshad1@gmail.com	29.07.2024
				CS(COMM)	722/2024	23.08.2024	TATA CAPITAL LTD VS. AMRUDDIN MIRZA	HEMANT KAUSHIK	9996994349	hemantkaushik2505@gmail.com	07.08.2024
				CS(COMM)	724/2024	24.08.2024	M/S OMSONS MARKETING PVT LTD VS. M/S SHARDA PIPES PVT LTD	IRSHAD AHMAD	98119622836	adv.irshad@yahoo.com	04.08.2024
				CS(COMM)	725/2024	24.08.2024	SAROGI SUPER SALES PVT LTD. VS. UMESH LALWANI	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	02.08.2024
				CS(COMM)	726/2024	24.08.2024	GAMFORD PUBLISHING HOUSE VS. SHUBHAM BOOK ZONE	MANOJ GOSWAMI	9654240067	manoj84goswami@gmail.com	08.08.2024
				CS(COMM)	742/2024	29.08.2024	A PLUS ENTERPRISES VS. SUVA LAL JAT	SANDEEP JINDAL	9810474101	sandeepjindals@rediffmail.com	27.08.2024
				CS(COMM)	743/2024	29.08.2024	ANCHAL LEASING ANITA VS. VIPIN NANDWAN	AGGARWAL	989929904	jurixlsolutions02@gmail.com	27.08.2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate Name	Advocate Mobile Number	Advocate email ID	Date of Payment Court Fees
				CS(COMM)	744/2024	29.08.2024	GOMTI IMPEX VS. ATUL JAIN	VIPIN NANDWAN	9899299404	jurixsolutions02@gmail.com	27.08.2024
				CS(COMM)	745/2024	30.08.2024	M/S KYECHEM VS. M/S KRF LTD	KDM ANIL SHARMA	9811532455	adv.anilshrama07@gmail.com	27.08.2024
				CS(COMM)	746/2024	30.08.2024	SAROGI SUPER SALES VS. HARINARAYAN	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	27.08.2024
				CS(COMM)	750/2024	31.08.2024	PURPLE UNITED SALES VS. BONZO KIDS APPAREL PVT LTD	KAJAL PAL	7290935137	kajal.pallmall@gmail.com	28.08.2024
16	SH. DIG VIJAY SINGH DISTRICT JUDGE (COMMERCIAL COURT)-03	West	203 Extn Block	Recovery	CS (COMM)/666/2024	02-08-2024	Sanyam Jain Prop M/s Daksh Enterprises Vs M/s Devya Overseas	A. R Jain(P)	CS (COMM)/666/2024	Jain.adityaraj@Yahoo.com	
				Recovery	CS (COMM)/665/2024	02-08-2024	M/s Omsons Marketing Pvt Ltd Vs M/s Dazzling Drinks Pvt Ltd	Sachin Malik(P)	CS (COMM)/665/2024	Not Mentioned	29-07-2024
				Recovery	CS (COMM)/672/2024	03-08-2024	State Bank of India Vs RIHAN PROP OF RQ ENTERPRISES	Sumil Sehrawat(P)	CS (COMM)/672/2024	Not Mentioned	31-07-2024
				Recovery	CS (COMM)/671/2024	03-08-2024	Union Bank Of India Vs Abid Husain Fabricators	KAMALJIT SINGH RANOT(P)	CS (COMM)/671/2024	Kamaliitsinghramot@gmail.com	25-JUL-2024
				Recovery	CS (COMM)/675/2024	05-08-2024	PROPRIETOR OF METAL CRAFT Vs SAGAR BUCKLES PVT LTD	STUTI WASON(P)	CS (COMM)/675/2024	SAGAR7300@GMAIL.COM	23-07-2024
				Recovery	OMP (I) (COMM)/138/2024	07-08-2024	Shriram Finance Ltd Vs HARSH DEV THAKUR	Manoj Kumar(P)	OMP (I) (COMM)/138/2024	MANOJK.ADV@GMAIL.COM	NA
				Recovery	CS (COMM)/682/2024	07-08-2024	STAR EQUIPMENTS Vs HINDUSTAN CONSTRUCTION COMPANY LTD	Jatin Sharma(P)	CS (COMM)/682/2024	advsharma93@gmail.co	01-08-2024
				Recovery	CS (COMM)/687/2024	08-08-2024	Rohit Narula Vs Shivam Carriers pvt ltd	GAURAV KAUSHIK(P)	CS (COMM)/687/2024	Not Mentioned	05-08-2024
				Recovery	Misc DJ/478/2024	08-08-2024	Ms MAYRA ALUMINIUM FORMWORK PVT LTD Vs Ms SK Integrated and Consultants	Utkarsh Gupta(P)	Misc DJ/478/2024	info@gguptaasociats.in	NA
				Recovery	CS (COMM)/688/2024	09-08-2024	Neeru Jindal Vs Sandeep Bansal	MUKESH AGGARWAL(P)	CS (COMM)/688/2024	Not Mentioned	07-08-2024
				Recovery	Execution (Comm)/213/2024	12-08-2024	Surinder Sethi Vs Gulshan Verma	Shubham Budhiraja(P)	Execution (Comm)/213/2024	animesh@_sinhapartners.com	NA

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate Name	Advocate Mobile Number	Advocate ID	Advocate email	Date of Payment	of e-Court Fees
				Recovery	Execution (Comm)/218/2024	13-08-2024	IDBI BANK LTD Vs PRASANTA KUMAR MALLICK	Vivek Kumar(P),	Execution (Comm)/218/2024		kumarvivekadvg@gmail.com		NA
				Recovery	Execution (Comm)/217/2024	13-08-2024	Realistic Realtors Pvt Ltd Vs Karanpreet Singh Walia	Bharat Gupta(P),	Execution (Comm)/217/2024		registauxiliary@gmail.com		NA
				Recovery	CS (COMM)/703/2024	14-08-2024	Eppion Lifesciences Pvt Ltd Vs Nityam Pharma	PARAS AGGARWAL(P),	CS (COMM)/703/2024		parasaggarwaladv@gmail.com		07-08-2024
				Recovery	Execution (Comm)/221/2024	16-08-2024	M/S CAPITAL GRAINS Vs M/S GURU EXIM AND ORS	SAMIT MADAA(P),	Execution (Comm)/221/2024		Not Mentioned		NA
				Recovery	CS (COMM)/709/2024	17-08-2024	M/s Omsons Marketing Pvt Ltd Vs M/s Fatehpuria Fabrics Pvt Ltd	Sachin Malik(P),	CS (COMM)/709/2024		Not Mentioned		05-08-2024
				Recovery	CS (COMM)/714/2024	21-08-2024	Ms JMR Jewellers Pvt Ltd Vs Ujjawal Puri	Deekshant Kaushik(P),	CS (COMM)/714/2024		Not Mentioned		20-02-2024
				Recovery	OMP (I) (COMM)/148/2024	23-08-2024	Hdfc Bank Limited Vs MUMMUN KUMAR	MANISH SHANKER VERMA(P),	OMP (I) (COMM)/148/2024		msvermachambers@gmail.com		NA
				Recovery	OMP (I) (COMM)/161/2024	24-08-2024	Hdfc Bank Limited Vs CHITRA WATI	MANISH SHANKER VERMA(P),	OMP (I) (COMM)/161/2024		msvermachambers@gmail.com		NA
				Recovery	CS (COMM)/727/2024	24-08-2024	Sh Rajkumar Jha Vs Vatsali Book Stationary Through Its Proprietor Suman Kumar Thakur	Manoj Goswami(P)	CS (COMM)/727/2024		Not Mentioned		08-08-2024
				Recovery	CS (COMM)/735/2024	27-08-2024	Bobby Jain Vs Winsoft Playschool International Pvt Ltd	Keshav Kant Sharma(P),	CS (COMM)/735/2024		Vikasbhatia28@gmail.com		28-08-2024
				Recovery	CS (COMM)/736/2024	27-08-2024	HARINDER ANEJA Vs INTERNATIONAL PRINT PACK LTD ORS	GEEETA YADAV(P),	CS (COMM)/736/2024		Vishwshivendary97@gmail.com		22-08-2024
				Recovery	OMP (I) (COMM)/175/2024	27-08-2024	Hdfc Bank Limited Vs SUMIT KUMAR CHATURVEDI	MANISH SHANKER VERMA(P),	OMP (I) (COMM)/175/2024		msvermachambers@gmail.com		NA
				Recovery	OMP (I) (COMM)/174/2024	27-08-2024	Hdfc Bank Limited Vs PARVEEN KUMAR	MANISH SHANKER VERMA(P),	OMP (I) (COMM)/174/2024		msvermachambers@gmail.com		NA
				Recovery	OMP (I) (COMM)/173/2024	27-08-2024	Hdfc Bank Limited Vs PRIYA CHAND	MANISH SHANKER VERMA(P),	OMP (I) (COMM)/173/2024		msvermachambers@gmail.com		NA
				Recovery	CS (COMM)/734/2024	27-08-2024	CANARA BANK Vs SWADESH DEBNATH	Jatin Kapur(P),	CS (COMM)/734/2024		ritumishra.advocate@gmail.com		20-08-2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate Name	Advocate Mobile Number	Advocate ID	Advocate email	Date of Payment	e-Court Fees
				Recovery	OMP (I) (COMM)/171/2024	27-08-2024	Shriram Finance Ltd Vs ANIL KUMAR	Manoj Kumar(P)	OMP (I) (COMM)/171/2024		MANOJK.ADV@GMAIL.COM	NA	
				Recovery	OMP (I) (COMM)/172/2024	27-08-2024	Shriram Finance Ltd Vs ROHIT KUMAR	Manoj Kumar(P)	OMP (I) (COMM)/172/2024		MANOJK.ADV@GMAIL.COM	NA	
				Recovery	CS (COMM)/739/2024	28-08-2024	SUNITA TANEJA Vs PRITAM SINGH	DEV PRAKASH PACHAURI(P)	CS (COMM)/739/2024		legaldass-sawhneyadv@gmail.com	21-08-2024	
				Recovery	OMP (I) (COMM)/170/2024	27-08-2024	Hdfc Bank Limited Vs RAJ DAVID	MANISH SHANKER VERMA(P)	OMP (I) (COMM)/170/2024		msvermachamb@gmail.com	NA	
				Recovery	OMP (I) (COMM)/197/2024	28-08-2024	Hdfc Bank Limited Vs AMAN KAPOOR	MANISH SHANKER VERMA(P)	OMP (I) (COMM)/197/2024		msvermachamb@gmail.com	NA	
				Recovery	OMP (I) (COMM)/196/2024	28-08-2024	Hdfc Bank Limited Vs SARABJEET SINGH	MANISH SHANKER VERMA(P)	OMP (I) (COMM)/196/2024		msvermachamb@gmail.com	NA	
				Recovery	OMP (I) (COMM)/195/2024	28-08-2024	Hdfc Bank Limited Vs NONU SHARMA	MANISH SHANKER VERMA(P)	OMP (I) (COMM)/195/2024		msvermachamb@gmail.com	NA	
				Recovery	CS (COMM)/740/2024	28-08-2024	BOOK STATIONARY THROUGH ITS PROPRIETOR SUMAN KUMAR THAKUR	Manoj Goswami(P)	CS (COMM)/740/2024		manoi8-3oswara@gmail.com	08-08-2024	
				Recovery	OMP (I) (COMM)/198/2024	29-08-2024	Shriram Finance Ltd Vs SUMIT KUMAR	Sunny Arora(P)	OMP (I) (COMM)/198/2024		ALBUSLAWFIRViSfgGMAIL.COM	NA	
				Recovery	CS (COMM)/748/2024	30-08-2024	Canara Bank Vs SANDEEP KUMAR CHATURVEDI	sumit virmani(P)	CS (COMM)/748/2024		virmanilaweo@gmail.com	23-08-2024	
				Recovery	Execution (Comm)/230/2024	31-08-2024	Sudhir kumar Amarjeet singh Vs sahil aaron(P)		Execution (Comm)/230/2024		INDIAAERONS@GMAIL.COM	NA	
				Recovery	OMP (I) (COMM)/209/2024	31-08-2024	Hdfc Bank Limited Vs MOKSH FENSTER	MANISH SHANKER VERMA(P)	OMP (I) (COMM)/209/2024		msvermachamb@gmail.com	NA	
				Recovery	OMP (I) (COMM)/208/2024	31-08-2024	Hdfc Bank Limited Vs RAVI SHANKAR KUMAR	MANISH SHANKER VERMA(P)	OMP (I) (COMM)/208/2024		msvermachamb@gmail.com	NA	
17	SH. SANJAY JINDAL DISTRICT JUDGE (COMMERCIAL COURT)	West	202 Extn Block	CS (COMM)	CS (COMM)/659/2024	01-08-2024	SITA RAM AND COMPANY PVT LTD Vs SUMITRA SINGH	SEWA SINGH	9599300760		legal.src@sitaramco.com	30-07-2024	
				CS (COMM)	CS (COMM)/660/2024	01-08-2024	CHIRANJIV SINGH Vs SHANTI GULYANI	SHIVANI SHARMA	9056115160		shivani.legall84@gmail.com	19-06-2024	

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate Name	Advocate Mobile Number	Advocate email ID	Date of Payment Court Fees
				CS (COMM)	CS (COMM)/670/2024	03-08-2024	STATE BANK OF INDIA Vs SANGEETA	ASHOK KUMAR BAHL	9810019614	bahl.associates1995@gmail.com	
				CS (COMM)	CS (COMM)/683/2024	07-08-2024	PARVEEN KUMAR Vs M/S SWASTIK PIPES LTD	SAMEER SIDHARR	9444446565	sameer.sidhar@metropolitanlegal.in	03-08-2024
				CS (COMM)	CS (COMM)/684/2024	07-08-2024	M/S SITA RAM AND COMPANY PVT LTD Vs VISHNU PRASAD SANKINENI				
				CS (COMM)	OMP (COMM.)/139/2024 (D)	07-08-2024	SHRIRAM FINANCE LTD. Vs JATIN KHURANA				
				CS (COMM)	OMP (COMM.)/140/2024 (D)	07-08-2024	SHRIRAM FINANCE LTD Vs DAVINDER SINGH				
				CS (COMM)	CS (COMM)/689/2024	09-08-2024	M/S SARASWATI ENGG WORKS Vs M/S TENESK TRADE LINKS	SHARMA	9891297097	sksharmaadvocate@hotmail.com	07-08-2024
				CS (COMM)	CS (COMM)/692/2024	12-08-2024	IDBI BANK LIMITED Vs AAMNA BEGUM	SATISH KUMAR	9213905829	manish@klfindia.com	29-07-2024
				OMP (COMM)	OMP (COMM.)/142/2024 (D)	13-08-2024	SHRIRAM FINANCE LIMITED Vs JATIN KHURANA	MANOJ KUMAR	811133644	Manojk.adv@gmail.com	NIL
				CS (COMM)	CS (COMM)/700/2024	14-08-2024	IDBI BANK LIMITED Vs RITIKA GROVER	SATISH KUMAR	9213905829	manish@klfindia.com	12-08-2024
				CS (COMM)	CS (COMM)/701/2024	14-08-2024	M/S OMSONS MARKETING PVT LTD Vs M/S L R K INVESTMENT PVT LTD	IRSHAD AHMAD	9811962836	adv.irshadl@gmail.com	29-07-2024
				CS (COMM)	CS (COMM)/704/2024	17-08-2024	RAMAN GANDHI Vs DINESH KUMAR SINGH	N K JAIN	9811109763	girishgauradv@yahoo.com	13-08-2024
				OMP (COMM)	OMP (COMM.)/145/2024 (D)	17-08-2024	SHRIRAM FINANCE LTD Vs ASHISH JOSHI	MANOJ KUMAR	811133644	Manojk.adv@gmail.com	NIL
				OMP (COMM)	OMP (COMM.)/146/2024 (D)	17-08-2024	SHRIRAM FINANCE LTD Vs JATIN KHURANA	MANOJ KUMAR	811133644	Manojk.adv@gmail.com	NIL
				CS (COMM)	CS (COMM)/713/2024	21-08-2024	M/S TECHNICAL SYSTEMS COMPANY PVT LTD Pvt Ltd Vs HARIGO TECHNOLOGIES PVT LTD	GAURAV ARORA	8800272829	gauravaroralawyer@gmail.com	04-07-2024
				CS (COMM)	CS (COMM)/715/2024	22-08-2024	CANARA BANK Vs ANKIT BHATIA	NILENDU VATSAYAN	9999050853	nilenduvatsayan@gmail.com	21-08-2024

No.	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Payment	e- Court Fees
				OMP (COMM)	(I) OMP (COMM.)/149/2024	23-08-2024	HDFC BANK LIMITED Vs NARENDER SINGH	MANISH VERMA	9650810426	msvermachamb ers@gmail.com		NIL
				CS (COMM)	OMP (COMM.)/150/2024	23-08-2024	HDFC BANK LIMITED Vs GAURAV CHAND					
				OMP (COMM)	(I) OMP (COMM.)/151/2024	23-08-2024	HDFC BANK LIMITED Vs MOHIT KUMAR	MANISH VERMA	9650810426	msvermachamb ers@gmail.com		NIL
				CS (COMM)	CS (COMM.)/716/2024	23-08-2024	NEVCO ENGINEERS PVT LTD Vs CORONET ENGINEERS PVT LTD	MOHINDE RKUMAR ADAN	9868809596	sremidium6@g mail.com	23-08-2024	
				OMP (COMM)	(I) OMP (COMM.)/165/2024	24-08-2024	HDFC BANK LIMITED Vs SHALINI GUPTA	MANISH VERMA	9650810426	msvermachamb ers@gmail.com		NIL
				OMP (COMM)	(I) OMP (COMM.)/167/2024	24-08-2024	HDFC BANK LIMITED Vs SHREY KHURANA	MANISH VERMA	9650810426	msvermachamb ers@gmail.com		NIL
				CS (COMM)	CS (COMM.)/729/2024	24-08-2024	RAJSONS PUBLICATION Vs SHUBHAM BOOK ZONE	MANOJ GOSWAMI	9654240067	manoj84goswa ni@gmail.com	09-08-2024	
				CS (COMM)	CS (COMM.)/730/2024	24-08-2024	BALAJI ACTION BUILDWELL PVT LTD Vs PENGU INVENTIVE PVT LTD	ABHISHEK HARJIKA	9310008854	aharjika12@gm ail.com	22-04-2024	
				CS (COMM)	CS (COMM.)/732/2024	24-08-2024	BALAJI ACTION BUILDWELL PVT LTD Vs RAFI AHMAD	ABHISHEK HARJIKA	9310008854	aharjika12@gm ail.com	21-08-2024	
				CS (COMM)	CS (COMM.)/733/2024	24-08-2024	INDIAN OVERSEAS BANK Vs RUBY RANI	SAGAR AGGARWAL	9810980834	areness@arene sslaw.com	22-07-2024	
				OMP (COMM)	(I) OMP (COMM.)/168/2024	27-08-2024	SHRIRAM FINANCE LTD Vs JATIN KHURANA	MANOJ KUMAR	811133644	Manojk.adv@g mail.com		NIL
				OMP (COMM)	(I) OMP (COMM.)/190/2024	28-08-2024	SHRIRAM FINANCE LTD Vs ASHISH JOSHI	MANOJ KUMAR	811133644	Manojk.adv@g mail.com		NIL
				OMP (COMM)	(I) OMP (COMM.)/191/2024	28-08-2024	HDFC BANK LIMITED Vs MANINDER SINGH	MANISH VERMA	9650810426	msvermachamb ers@gmail.com		NIL
				OMP (COMM)	(I) OMP (COMM.)/192/2024	28-08-2024	HDFC BANK LIMITED Vs DHEERAJ KUMAR	MANISH VERMA	9650810426	msvermachamb ers@gmail.com		NIL
				OMP (COMM)	(I) OMP (COMM.)/193/2024	28-08-2024	HDFC BANK LIMITED Vs RUPESH KUMAR	MANISH VERMA	9650810426	msvermachamb ers@gmail.com		NIL

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate Name	Advocate Mobile Number	Advocate email ID	Date of Payment Court Fees
				OMP (I) (COMM)	OMP (I) (COMM.)/194/2024	28-08-2024	HDFC BANK LIMITED Vs ANFAS VAHID	MANISH VERMA	9650810426	msvermachambers@gmail.com	NIL
				CS (COMM)	CS (COMM)/738/2024	28-08-2024	M/S AGGARWAL ENTERPRISES Vs RIMJHIM ISPAT LTD	RAVINDRA KUMAR UPADHYAY	9811730018	ravindraupadhyay47@gmail.com	14-08-2024
				CS (COMM)	CS (COMM)/741/2024	29-08-2024	BANK OF MAHARASTRA Vs MAMA BHANJA TEAM STALL	BIJAYA MOHAN GOSWAMI	9015893668	advbmg2016@gmail.com	22-08-2024
				CS (COMM)	CS (COMM)/747/2024	30-08-2024	A PLUS ENTERPRISES Vs VIRENDER SINGH	SANDEEP JINDAL	9810474101	sandeepjindals@rediffmail.com	27-08-2024
				OMP (I) (COMM)	OMP (I) (COMM.)/203/2024	30-08-2024	HDFC BANK LIMITED Vs ASHU SHARMA	MANISH VERMA	9650810426	msvermachambers@gmail.com	NIL
				OMP (I) (COMM)	OMP (I) (COMM.)/204/2024	30-08-2024	HDFC BANK LIMITED Vs VIKRANT SHARMA	MANISH VERMA	9650810426	msvermachambers@gmail.com	NIL
				CS (COMM)	CS (COMM)/749/2024	31-08-2024	JATINDER DEV SETH Vs MR RAVINDER KUMAR CHOPRA	KAJAL PAL	7290639137	kajal.palmali@gmail.com	20-08-2024
18	SH. AJAY GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	West	210 Extn Block	CS (COMM)	664/2024	02-08-2024	State Bank Of India Vs Nadeem Prop Of Ms Aashna Enterprises	Sunil Sehrawat	9999330725	delhilawyers@yahoo.co.in	31.07.2024
				OMP (I) (COMM)	OMP (I) (COMM.)/141/2024	08-08-2024	Anny Malhotra and Anr Vs Ajay Malhotra and Anr	Maneesh Gumber	9911315304	ascentlawfirm@gmail.com	06.08.2024
				CS (COMM)	686/2024	08-08-2024	AHEAD RETAIL LEASING Vs Jitender Nijhara	Bhavya Kohli	9999239545	advbhavyakohli@gmail.com	18.07.2024
				CS (COMM)	705/2024	17-08-2024	M/s Omsons Marketing Pvt Ltd Vs M/s Chanmeet Leasing and Finance Pvt Ltd	Irshad ahmed	9811762838	adv.irshad1@yahoo.com	05.08.2024
				CS (COMM)	706/2024	17-08-2024	M/s Omsons Marketing Pvt Ltd Vs M/s Poshish Furnishers Pvt Ltd	Irshad ahmed	9811762838	adv.irshad1@yahoo.com	05.08.2024
				CS (COMM)	707/2024	17-08-2024	charanpaaduka industries pvt ltd Vs ABDUS SAMAD	Rinky Singhal	8130707356	rinkys601@gmail.com	16.04.2024
				CS (COMM)	712/2024	21-08-2024	charanpaaduka industries pvt ltd Vs OMPRAKASH VELARAM DHAKA	Rinky Singhal	8130707356	rinkys601@gmail.com	16.04.2024
				CS (COMM)	720/2024	23-08-2024	SANJAY SINGHAL Vs LALITA	Parvesh Bansal	8010909016	rationalratio@gmail.com	21.08.2024

No.	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent Name	Advocate Name	Advocate Mobile Number	Advocate email ID	Date of Payment Court Fees
				CS (COMM)/721/2024	721/2024	23-08-2024	GLOW TRADEX INDIA PVT LTD Vs HARBANS SINGH BHULLAR	Manish Kumar	9958560293	adv.jatinkumar@gmail.com	03-05-2024
				CS (COMM)/728/2024	728/2024	24-08-2024	M/s Omsons Marketing Pvt Ltd Vs Vinod Garg	Irshad ahmed	9811762838	adv.irshadi@yahoo.com	05-08-2024
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	403 Extn Block	Execution (Comm.)	Execution (Comm.)/205/2024	01-08-2024	Dhruv Industries Ltd Vs Delcon Electronics Pvt Ltd				
				CS (COMM)	CS (COMM)/662/2024	01-08-2024	Kusum Nanda Vs Oasis Distilleries Ltd	RAJEEV KAPOOR	011-42404450	info@kandbpartners.com	29-07-2024
				CS (COMM)	CS (COMM)/667/2024	03-08-2024	A And S Steel Private Limited Vs Shri Irfan Khan, Proprietor M / S Lobh Footwears	SHIVEN BANGA	7838443353	advshivenbanga@gmail.com	30-07-2024
				CS (COMM)	CS (COMM)/668/2024	03-08-2024	Medaes Vs Medaesx Health Care Pvt Ltd	MUKESH BHARDWAJ	9718264244	sanjayroy.adb@gmail.com	31-07-2024
				CS (COMM)	CS (COMM)/673/2024	03-08-2024	Parveen Kumar Garg Vs Sandeep Kumar	SAMEER SHIKHAR	999918302	Not available	45505
				CS (COMM)	CS (COMM)/676/2024	06-08-2024	State Bank Of India Vs Sanjay Kumar	Rajeev Kumar Thakur	9810019614	bahlaassociates1995@gmail.com	01-08-2024
				CS (COMM)	CS (COMM)/677/2024	06-08-2024	Fedex Express Transportation And Supply Chain Service India Pvt Ltd Vs E Com Trading	Gurvinder Suri	011-43434600	litigation@surico.in	02-08-2024
				CS (COMM)	CS (COMM)/678/2024	06-08-2024	Asha Singh Vs Kawal Preet Kaur	Ravi Kumar Verma	9911377067	advocatesachinsharma1@gmail.com	03-08-2024
				CS (COMM)	CS (COMM)/681/2024	07-08-2024	EQUIPMENTS Vs GARUDA CONSTRUCTION AND ENGINEERING PVT LTD	Jatin Sharma	8802901184	advsharma93@gmail.com	05-08-2024
				CS (COMM)	CS (COMM)/685/2024	07-08-2024	Naini Fincap Limited Vs Doli	Lalit Dahiya	9717172204	advlkdahiya.d81@gmail.com	08-06-2024
				Execution (Comm.)	Execution (Comm.)/210/2024	08-08-2024	LIMITED Vs SHREE SIDDHIVINAYAK AGROTECH AND ALLIED INDUSTRIES				
				CS (COMM)	CS (COMM)/690/2024	09-08-2024	DHARMENDER SAINI Vs OM SHIV CONSTRUCTION	Himanshu	8287469300	Not available	08-08-2-24
				CS (COMM)	CS (COMM)/691/2024	12-08-2024	Ambica Creation Vs Tulip Creations Pvt Ltd	Abdul Vahid	8383953944	jain.adityaraj@yahoo.com	30-07-2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate Name	Advocate Mobile Number	Advocate email ID	Date of Payment Court Fees
				OMP (COMM.)	OMP (COMM.)/144/2024	13-08-2024	Shriram Finance Ltd Vs AJAY KUMAR SHARMA	Manoj Kumar	9811133644	Not available	11-08-2024
				CS (COMM.)	CS (COMM.)/693/2024	13-08-2024	NAINI FINCAP LIMITED Vs RAM SAGAR RAI	Lalit Dahiya	9717172204	Not available	02-08-2024
				CS (COMM.)	CS (COMM.)/694/2024	13-08-2024	State Bank Of India Vs Rahul Dev And Anr.	Sunil Schrawat	9999330725	delhilawyers76@yahoo.co.in	08-05-2024
				CS (COMM.)	CS (COMM.)/697/2024	14-08-2024	M/s Alutech Industries Vs Vikash Patel	Aditya Larovia	9873539952	adatiyalaroyia@gmail.com	06-06-2024
				CS (COMM.)	CS (COMM.)/702/2024	14-08-2024	Transportation and Supply Chain Service India Pvt Ltd Vs Shiva Art Through Its Proprietor Mr Amit Jha	Gurvinder Suri	011-43434600	litigation@surico.in	05-08-2024
				Execution (Comm.)	Execution (Comm.)/222/2024	20-08-2024	M/s Kanwar Prakash Rakesh Kumar Vs Rakesh Bansal				
				Execution (Comm.)	Execution (Comm.)/223/2024	20-08-2024	PARKASH Vs M/S VEDIC PUBLICATION				
				CS (COMM.)	CS (COMM.)/710/2024	20-08-2024	IDBI BANK LIMITED Vs DOMESTIQ ENTERPRISES AND ORS	Manish Dewan	9213905829	manish@klfindia.com	08-08-2024
				CS (COMM.)	CS (COMM.)/717/2024	23-08-2024	Sirca Paints India Limited Vs Deepak Kesarwani	Ajay Bansal	9911004700	advocateajaybansal@gmail.com	16-08-2024
				CS (COMM.)	CS (COMM.)/718/2024	23-08-2024	Sirca Paints India Limited Vs Saha Brothers And Others	Anand Bajpai	-	Not available	16-04-2024
				CS (COMM.)	CS (COMM.)/719/2024	23-08-2024	Punjab And Sind Bank Vs Nitin Prashi Associates And Ors	Subhash Chandra	9810266298	adv.rakeshgupta77@gmail.com	29-05-2024
				OMP (COMM.)	OMP (COMM.)/166/2024	24-08-2024	Hdfc Bank Limited Vs RANJAN KUMAR	Manish Shanker	7503005232	ranjanjha86@gmail.com	22-08-2024
				CS (COMM.)	CS (COMM.)/723/2024	24-08-2024	Eagle Forgings Private Limited Vs Emphasis Innovations Private Limited	Pallav Kumar	9711060693	info@samhitalegal.in	24-08-2024
				CS (COMM.)	CS (COMM.)/731/2024	24-08-2024	SH RAMAN GANDHI Vs MR SHANKER LAL	Girish gaur	981109763	girishgauradv@yahoo.co.in	22-08-2024
				OMP (COMM.)	OMP (COMM.)/177/2024	27-08-2024	Hdfc Bank Limited Vs RAM SAROOP	Manish Shanker	7503005232	ranjanjha86@gmail.com	27-08-2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate Name	Advocate Mobile Number	Advocate email ID	Date of Payment Court Fees
				OMP (COMM.)	(I) OMP (COMM.)/178/2024	27-08-2024	Hdfc Bank Limited Vs GUDDI ASHOK KUMAR GUPTA	Manish Shanker	7503005232	ranjanjha86@gmail.com	23-08-2024
				OMP (COMM.)	(I) OMP (COMM.)/179/2024	27-08-2024	Hdfc Bank Limited Vs MANISH BALIRAM KARANKAR	Manish Shanker	7503005232	ranjanjha86@gmail.com	23-08-2024
				Misc DJ	Misc DJ/527/2024	28-08-2024	CANARA BANK Vs RAKESH KUMAR AGGARWAL	Abhishek	9811231578	Not available	20-08-2024
				Misc DJ	Misc DJ/531/2024	28-08-2024	CANARA BANK Vs RAKESH KUMAR AGGARWAL AND OTHER				
				CS (COMM)	CS (COMM)/737/2024	28-08-2024	Indian Overseas Bank Vs Mithu Singh	Subhash Kumar Jha	9810840045	skjhaassociates@yahoo.co.in	18-08-2024
				Misc DJ	Misc DJ/532/2024	29-08-2024	INDIAN BANK Vs AJAY KUMAR DUTTA	Anant Rao	9818249145	Not available	22-08-2024
20	SH. ANURAG SAINI DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI									
				CS(COMM)	620/2024	01.08.2024	STATE BANK OF INDIA VERSUS MRS. PALLAVI SHARMA	JEEWAN PRAKASH GUPTA	9810099243	JPGADVOCATE@GMAIL.COM	19.07.2024
				OMP(COMM)	164/2024	02.08.2024	INFRASTRUCTURE DEVELOPER PVT. LTD. VS. KONE ELEVATORS INDIA PVT. LTD.	ATUL KUMAR AND S. K. SINGH	9810431518, 9891179438	SKSADV16@REDIFFMAIL.COM	25.07.2024
				CS(COMM)	621/2024	03.08.2024	M/S P S COMMODITIES VS. M/S AKRITIA FOOD INDUSTRY LLP	AKASH ASSOCIATES	9999448797, 9999468603	KUSHAGRABANSAL@AKASSOCIATES.ORG.IN	18.08.2023
				CS(COMM)	624/2024	06.08.2024	DEV MURTI VS. PRODO TECHNOLOGIES PVT. LTD.	BIMLENDU SHEKHAR	8010056536	BIMLENDUSH EKHAR77@GMAIL.COM	24.07.2024
				OMP(COMM)	169/2024	07.08.2024	SATYAVIR CHAUHAN VS. DEVINDER SAININ AND ANR.	SAHIL GARG	9560690036	GARSAHILADV@GMAIL.COM	18.07.2024
				OMP(COMM)	170/2024	08.08.2024	M/S S. SNAPPERS ADVERTISING AND MARKETING LIMITED	B.C. BHATT	9891237346	ADVBHUVAN@YAHOO.COM	30.07.2024
				CS(COMM)	630/2024	08.08.2024	RAJESH KUAR RUSTOGI VERSUS NEW INDIA ASSURANCE CO. LTD.	NAVNEET GOYAL	9811224831	NAVNEETGOYAL.ADV@GMAIL.COM	18.07.2024
				CS(COMM)	634/2024	09.08.2024	PVT. LTD. VS. MR. HAROON RASHID PROPRIETOR OF M/S HRB MARKETING INDIA	ZEESHAN HASHMI, ANKIT PARASHAR	8802310640, 9999312535	DELHI@ALBALAWOFFICES.COM, HASHMIALBA@GMAIL.COM	19.07.2024
				OMP(COMM)	171/2024	12.08.2024	M/S SHREE RICE MILL VS. NATIONAL COMMODITIES MANGEMENT SERVICES LTD.	DILIP SINGH	9810111052	OFFICE.DILIP SINGH@GMAIL.COM	05.07.20245

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate Name	Advocate Mobile Number	Advocate ID	Advocate email	Date of Payment of Court Fees
				CS(COMM)	639/2024	12.08.2024	PRIVATE LIMITED VS. NAJMI INTERNATIONAL FOR DISTINGUISHED PROJECTS	SHIKHAR KHARE	7506433495		OFFICE@SHIKHARKHARE.IN	29.07.2024
				CS(COMM)	638/2024	12.08.2024	M/S LAKSHYA DISTRIBUTORS VS. M/S DALMI HEALTHCARE LIMITED	LALIT SAHU AND YKASH CHAWLA	9999395264, 9999306991		NOT AVAILABLE	01.07.2024
				CS(COMM)	645/2024	14.08.2024	NAVAL GROUP INSURANCE FUND VS. EX-LT SANDEEP KUMAR YADAV	KHAITAN & KHAITAN	8745009007, 99858603750		HAITANANDKHAITAN.COM, PRATEEK.K@KHAITANANDKHAITAN.COM	05.06.2024
				CS(COMM)	644/2024	14.08.2024	RAJIV SHARMA VS. THE ORIENTAL INSURANCE CO. LTD. & ORS.	MANOJ KUMAR JHA	955769993, 9350807852		ADVMANOJHHA@GMAIL.COM	19.07.2024
				CS(COMM)	643/2024	14.08.2024	M/S KBR HOSPITALITY PVT. LTD. VS. SH. MANISH GUPTA & ANR.	MANEESH GUMBER, TARUN GUMBER	99113215304		ASCENTLAWFIRM@GMAIL.COM	22.07.2024
				CS(COMM)	642/2024	14.08.2024	B. L. AGRO INDUSTRIES LIMITED VS. KISAN BAIL KOLHU	RAJESH SHARMA	9312400662		THECALTRADE@GMAIL.COM	02.08.2024
				CS(COMM)	649/2024	16.08.2024	STATE BANK OF INDIA VS. A SASI KUMAR	A.K. ROUT	9999132159		AKROUTADVOCATE@GMAIL.COM	06.08.2024
				CS(COMM)	650/2024	16.08.2024	STATE BANK OF INDIA VS. MR SIYA RAM	A.K. ROUT	9999132159		AKROUTADVOCATE@GMAIL.COM	06.08.2024
				CS(COMM)	651/2024	17.08.2024	M/S K. R. ANAND VERSUS FEMC-PRATIBHA JV & ANR.	BHARAT BHUSHAN BHATIA	9810155032		BHARATBHATIA25@YAHOO.CO.IN	03.02.2024
				CS(COMM)	652/2024	17.08.2024	M/S INNOVATION INDIA PROJECTS LLP VS. M/S ADVOCATE WIREWORKS	DIWAN S	8076293778		SERVICE@DIWANADVOCATES.COM	31.07.2024
				OMP(I)COMM	272/2024	20.08.2024	ANIMALL TECHNOLOGIES PVT. LTD. VS. ARTHIMPACT DIGITAL LOANS PVT. LTD.	SONAM PRIYA, SHOBBIT SHUKLA	7895642755		SONAMPRIYASHOBBIT@GMAIL.COM	16.08.2024
				CS(COMM)	655/2024	20.08.2024	MAHATVA ANAND VS. SPICEJET LTD AND ANR.	ANKAN SURI	9999722788		NOT AVAILABLE	01.07.2024
				CS(COMM)	659/2024	22.08.2024	ANSAL CH-1 FLAT OWNER ASSOCIATION VS. ANJANA JAIN	ROHIN KUMAR MODI	9810243904		RKM_MODI@REDIFFMAIL.COM	24.06.2024
				CS(COMM)	660/2024	22.08.2024	ANSAL CH-1 FLAT OWNER ASSOCIATION VS. DELTA CARRIER PVT. LTD.	ROHIN KUMAR MODI	9810243904		RKM_MODI@REDIFFMAIL.COM	24.06.2024
				CS(COMM)	661/2024	22.08.2024	ANSAL CH-1 FLAT OWNER ASSOCIATION VS. SUNIL SOOD	ROHIN KUMAR MODI	9810243904		RKM_MODI@REDIFFMAIL.COM	24.06.2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate Name	Advocate Mobile Number	Advocate email ID	Date of Payment of Court Fees
				CS(COMM)	671/2024	23.08.2024	HT MEDIA LTD. VS. SUSHWANI KARANI EVENT & MEDIA PVT. LTD.	ANURAG JAIN	9818999686	SUPPORT@LEGALKNIGHTS.IN	13.08.2024
				CS(COMM)	673/2024	23.08.2024	ANSAL CHAMBERS FLAT OWNERS ASSOCIATION VS. RENU SETHI	ROHIT KUMAR MODI	9810243904	RKM_MODI@REDIFFMAIL.COM	24.06.2024
				CS(COMM)	674/2024	23.08.2024	ANSAL CHAMBERS FLAT OWNERS ASSOCIATION VS. BY. COMP ELECTRONICS	ROHIT KUMAR MODI	9810243904	RKM_MODI@REDIFFMAIL.COM	24.06.2024
				CS(COMM)	682/2024	24.08.2024	N. JOHNSON ENGINEERS VS. BESTECH INDIA P. LTD.	ANKUR SINGHAL	9811126091	ANKURSINGHALADVOCATE@GMAIL.COM	14.08.2024
				CS(COMM)	681/2024	24.08.2024	SH. DHARMINDER KUMAR GUPTA VS. SEEMA ARORA	RAGHAV MEHDIRATA	9990870007, 9999904687	ADV.RAGHAVO7@GMAIL.COM	16.07.2024
				CS(COMM)	680/2024	24.08.2024	ANSAL CHAMBER-1 FLAT OWNERS ASSOCIATION	ROHIT KUMAR MODI	9810243904, 9013325626	RKM_MODI@REDIFFMAIL.COM	24.06.2024
				CS(COMM)	679/2024	24.08.2024	STATE BANK OF INDIA VS. M/S RAYMA SURFACTANTS PVT. LTD.	SHIV TIYAGI	9811059032, 9643242952	SHIVKTYAGH1@GMAIL.COM	16.08.2024
				CS(COMM)	686/2024	27.08.2024	VIKAS ARORA VS. RAMESH SHARMA	RAJESH KUMAR, MORDHWA J TIWARI	9871907794	KUMARRAJESH.ADV@GMAIL.COM	21.07.2018
				CS(COMM)	689/2024	28.08.2024	ANSAL CH-1 FLAT OWNER ASSOCIATION VS. K. B. MEHTA	ROHIN KUMAR MODI	9810243904, 9013325626	RKM_MODI@REDIFFMAIL.COM	24.06.2024
				CS(COMM)	698/2024	29.08.2024	CURRIE AND BROWN INDIA PVT. LTD. VS. MAHIMA REAL ESTATE PVT. LTD.	SHAILENDRA KUMAR SINGH	9899397290, 9717101829	SKSNGH7002@GMAIL.COM, ADVOCATEAMAR1977@GMAIL.COM	29.07.2024
21	SH. VIDYA PRAKASH DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI		CS (COMM)	617/2024	01-08-2024	Dr Vinod Garg Vs Jagmohan Chauhan And Anr	Raghu Vasishth(P)	9873632733	RAGHAVVASISHTH19@GMAIL.COM	23.10.2020
				OMP (COMM)	163/2024	02-08-2024	Anita Khokhar Constructions And Earthmovers Vs SM Earthmovers	SUNIL KUMAR(P)	9212338846	rohitkumaradv925@gmail.com	04.07.2024
				OMP (COMM)	165/2024	06-08-2024	Deeksha Distributors Vs Rs Seven Lifestyle Private Limited	Aditya Prakash Arora(P)	9953744141	aditya.jadelex@gmail.com	11.06.2024
				CS (COMM)	625/2024	07-08-2024	Yagla Shukla Prop Of Hariom Fabrics Vs \ Yogesh Sethi	KARAN ARORA(P)	9873057030	adv.karanarora@gmail.com	06.07.2024
				CS (COMM)	629/2024	08-08-2024	Standard Chartered Bank Vs Susheel Kumar Sharma	ADDITYA KAPOOR(P)	9044888880	addtya.kapoor@gmail.com	01.12.2023

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name Vs Respondent Name	Advocate Name	Advocate Mobile Number	Advocate email ID	Date of Payment of Court Fees
			25	CS (COMM)	628/2024	08-08-2024	Standard Chartered Bank Vs Rohit Bansal	ADDTYA KAPOOR(P)	9044888880	addtya.kapoor@gmail.com	01.12.2023
			25	CS (COMM)	627/2024	08-08-2024	Hemant Kumar Vs Ghanshyam Dass	MOHINDE SINGH(P)	9818920431	yashrawat776@gmail.com	03.07.2024
			25	CS (COMM)	633/2024	09-08-2024	M/S DUSTBUSTER Vs M/S HOTEL HANS PVT LTD	NILESH KUMAR SAH(P)	9899661199	advocatt.shanulchauhan@gmail.com	28.05.2024
			25	CS (COMM)	635/2024	12-08-2024	Sameer Narang Vs ALLIANCE TELENET PVT LTD	Rajat Bhalla(P)	9811661193	rajatbhalla@hotmail.com	01.08.2024
			25	OMP (COMM)	271/2024	16-08-2024	UTTAM INDANE Vs INDIAN OIL CORPORATION LIMITED	Neha Kapoor(P)	9958804676	nehakapooradv24@gmail.com	07.08.2024
			25	CS (COMM)	646/2024	16-08-2024	State Bank Of India Vs Corpora Anand Pruthviraj Thakur	ADAITA KUMAR ROU(P)	9999132159	AKROUTADVOCATE@GMAIL.COM	06.04.2024
			25	CS (COMM)	654/2024	20-08-2024	ANU vs OWNER PROPRIETOR OF KHALSA AUTO PARTS KHALSA TRADERS	Aastha sharma(P)	9718209970	aastha@thelegist.com	06.08.2024
			25	CS (COMM)	658/2024	22-08-2024	ANSAL CH 1 FLAT OWNERS ASSOCIATION Vs R K LAL	ROHIT KUMAR MODI(P)	9810243904	Rkm_modi@rediffmail.com	24.06.2024
			25	CS (COMM)	672/2024	23-08-2024	Ansals Chambers I Flat Owners Association Vs Amritjit Singh	ROHIT KUMAR MODI(P)	9810243904	Rkm_modi@rediffmail.com	24.06.2024
			25	CS (COMM)	668/2024	23-08-2024	Ansals Chambers I Flat Owners Association Vs Rama Sval	ROHIT KUMAR MODI(P)	9810243904	Rkm_modi@rediffmail.com	24.06.2024
			25	CS (COMM)	667/2024	23-08-2024	FOODS INDIA PRIVATE LIMITED Vs S S MARKETING (PARTNERSHIP FIRM)	Rohit Kumar(P)	9810524966	amit.punj@yahoo.com	09.08.2024
			25	CS (COMM)	669/2024	23-08-2024	Ansals Chambers I Flat Owners Association Vs Shyam Sunder Narwani	ROHIT KUMAR MODI(P)	9810243904	Rkm_modi@rediffmail.com	24.06.2024
			25	CS (COMM)	664/2024	23-08-2024	THE SUPREME INDUSTRIES LIMITED Vs JOSHI ENTERPRISES	ANUBHAV MEHROTRA(P)	98711 09205	adv_arjunahalawat@gmail.com	09.08.2024
			25	CS (COMM)	665/2024	23-08-2024	HT MEDIA LTD Vs UNIVERSE SURGICAL EQUIPMENT CO	Anurag Jain(P)	9818999686	support@legalkings.in	13.08.2024
			25	CS (COMM)	675/2024	24-08-2024	Ansals Chambers I Flat Owners Association Vs Neelam Sachdev	ROHIT KUMAR MODI(P)	9810243904	Rkm_modi@rediffmail.com	24.06.2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name Vs Respondent Name	Advocate Name	Advocate Mobile Number	Advocate email ID	Date of Payment Court Fees
			25	CS (COMM)	684/2024	27-08-2024	Vikas Arora Vs Nobel Publishers Pvt Ltd	Rajesh Kumar(P),	9871907794	kumarajesh.adv@gmail.co,	21.07.2024
			25	OMP (COMM)	179/2024	27-08-2024	Union of India Vs M/s GIRDHARI LAL CHAUHAN AND SONS	RAM KAWAR(P),	9810243904	Rkm_modi@rediffmail.com	20.08.2024
			25	CS (COMM)	688/2024	28-08-2024	NEEL METAL PRODUCTS LTD Vs RASANDIK AUTO COMPONENTS	Jyoti Tyagi(P),	9811394417	YEESHUJAIN@YAHOO.COM	03.04.2024
			25	CS (COMM)	687/2024	28-08-2024	Ansals Chambers I Flat Owners Association Vs Sandeep Singh	ROHIT KUMAR MODI(P),	9810770474	Rkm_modi@rediffmail.com	24.06.2024
			25	CS (COMM)	697/2024	29-08-2024	State Bank of India Vs Amit Kumar Das	Suchita Dixit(P),	8806932838	agnihotrisuchita@gmail	18.08.2024
			25	CS (COMM)	693/2024	29-08-2024	Currie And Brown India Pvt Ltd Vs Era Realtors Private Limited	AMAR KUMAR(P),	9899397290	advocateamar1977@gmail.com	29.07.2024
			25	CS (COMM)	695/2024	29-08-2024	Currie And Brown India Pvt Ltd Vs Lucina Land Development Ltd	AMAR KUMAR(P),	9899397290	advocateamar1977@gmail.com	29.07.2024
			25	CS (COMM)	694/2024	29-08-2024	PATRAM ISPAT BHANDAR Vs SWASTIK METAL FORGE PVT LTD	ROHIT YADAV(P),	8800818232	ADV.RAOROHITYADAV@GMAIL.COM	08.08.2024
			25	CS (COMM)	696/2024	29-08-2024	State Bank of India Vs Prashant Kumar	Suchita Dixit(P),	8806932838	agnihotrisuchita@gmail	18.08.2024
			25	CS (COMM)	692/2024	29-08-2024	FUTURE GLASS WORKS PVT LTD Vs INTERIORS INDIA AND ANR	SACHIN KUMAR(P),	9871147300	saigindia2gmail.com	23.04.2024
			25	OMP (COMM)	183/2024	30-08-2024	UNION OF INDIA Vs State Trading Corporation of India Ltd	Vandana Sharma(P),	9810812614	vandanadeva@gmail.com	16.08.2024
			25	CS (COMM)	701/2024	31-08-2024	RAJESH KHURANA Vs PRADEEP KHANNA	rajeev Kapoor(P),	9811116256	rkancompany.legalservice@gmail.com	03.07.2024
			25	CS (COMM)	702/2024	31-08-2024	GREEN EARTH RECYCLER Vs RAKESH SHARMA	SUNIL KUMAR BHARDWAJ(P),	9311603927	BHARDWAJSUNIL26@YAHOO.COM	20.08.2024
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		24	SUIT FORCS RECOVERY	(COMM)/619/2024	01-08-2024	Punjab National Bank Vs Surender Singh	MOHAMMAD DANISH(P),	9350221670	consultdaanish@gmail.com	17-05-2024
			24	SUIT FORCS TRADEMARKS	(COMM)/618/2024	01-08-2024	M/s Tej Ram Dharam Paul Vs M/s S R Food Products	Shailen Bhatia(P),	9818558690	advocate.shailenbhatia89@gmail.com	23-07-2027

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate Name	Advocate Mobile Number	Advocate email ID	Date of Payment Court Fees
				SUIT FORCS RECOVERY	(COMM)/622/2024	03-08-2024	Hero Housing Finance Limited Vs Sachin Garg (P),	Rajesh Manchanda(P),	NOT AVAILABLE	NOT AVAILABLE	26-07-2024
				SUIT FORCS RECOVERY	(COMM)/623/2024	06-08-2024	Madan Gopal Mittal Vs Sharat Chand Rajput	Vineet Jain(P),	9958127227	vineetjain27@gmail.com	06-08-2024
				OBJECTION PETITION U/S 34	(COMM)/167/2024	06-08-2024	Cranex Ltd Vs Prosafe Automation	AKUL MEHANDRU(P),	9873730409	NOT AVAILABLE	03-08-2024
				SUIT FORCS TRADEMARKS	(COMM)/626/2024	07-08-2024	SHUBHAM GOLDIEE MASALE PRIVATE LIMITED Vs PATEL DHRUV	Shravan Bansal(P),	9810017859	skbansalipr@gmail.com	03-08-2024
				SUIT FORCS RECOVERY	(COMM)/632/2024	08-08-2024	Vijay Anand Associates Llp Vs Vinod Saluja	Ritika Choubey(P),	NOT AVAILABLE	NOT AVAILABLE	13-06-2024
				SUIT FORCS TRADEMARKS	(COMM)/631/2024	08-08-2024	THE LAUREN COMPANY L P Vs DEEKAY EXPORTS LIMITED	Shravan Bansal(P),	9810017859	skbansalipr@gmail.com	03-08-2024
				SUIT FORCS RECOVERY	(COMM)/637/2024	12-08-2024	M/s Eesco Global Private Limited Vs Lkg Import And Export Sdn Bhd	SHIKHAR KHARE(P),	9910047947	KHARE.SHIKHAR@GMAIL.COM	29-07-2024
				SUIT FORCS RECOVERY	(COMM)/636/2024	12-08-2024	Transportation And Supply Chain Service India Pvt Ltd Vs Easy Style Store Through Its Sole Proprietor Mr Vijay Sahu	Gurvinder Suri(P),	9871692197	litigation@suricoin.in	31-07-2024
				SUIT FORCS TRADEMARKS	(COMM)/641/2024	13-08-2024	Jumbo Restaurants Private Limited Vs Conocedor Hospitality Private Limited	Joel Joel(P),	9873841456	pijjoel@yahoo.com	16-04-2024
				SUIT FORCS TRADEMARKS	(COMM)/640/2024	13-08-2024	Hamdard National Foundation (india) Vs Aravali Drugs Co	SHIVENDR A PRATAP SINGH(P),	9540144749	shiva.78646@yahoo.com	08-08-2024
				OBJECTION PETITION U/S 34	(COMM)/173/2024	14-08-2024	Telecom Pvt Ltd through its MD Vs Dron Edge India Pvt Ltd through its MD KUNDAN Kumar	PRADEEP KUMAR KAUSHIK(P),	9999022006	kaushik@lawyer.in	12-08-2024
				OBJECTION PETITION U/S 34	(COMM)/172/2024	14-08-2024	Pvt Ltd Vs THE REGISTRAR GENERAL OFFICE OF REGISTRAR GENERAL INDIA	Divjot Singh Bhatia(P),	9910048284	divjotsingh29@gmail.com	08-08-2024
				SUIT FORCS RECOVERY	(COMM)/648/2024	16-08-2024	State Bank Of India Vs Milan Jyoti Dowarah	ADAITA KUMAR ROUT(P),	9999132159	NOT AVAILABLE	06-08-2024
				SUIT FORCS RECOVERY	(COMM)/647/2024	16-08-2024	Goel Road Carriers Pvt Ltd Vs Unilec Engineers Ltd	S S Sobti(P),	9910040471	kohlisobti@gmail.com	25-07-2024
				SUIT FORCS RECOVERY	(COMM)/653/2024	17-08-2024	Canara Bank Vs PREETI PURI	Ekant Luthra(P),	8376841313	ekant23@gmail.com	08-08-2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate Name	Advocate Mobile Number	Advocate email ID	Date of Payment of Court Fees
				OBJECTION PETITION U/S 34	(COMM)/174/2024	20-08-2024	Vee Kay Enterprises Vs Union Of India (northern Railway)	Ranjay Kumar Dubey(P)	8882166275	RANJAYDUBEYC/C@GMAIL.COM	16-08-2024
				SUIT FORCS TRADEMARKS	(COMM)/656/2024	20-08-2024	BIOMUNI NATURALS LLP Vs RIHA MARWAH	Kruttika Lakshmi(P)	9643233842	kruttika@ira.law	07-08-2024
				SUIT FORCS RECOVERY	(COMM)/663/2024	22-08-2024	Ansals Chambers I Flat Owners Association Vs Aksood I	ROHIT KUMAR MODI(P)	9810243904	RKMODI6272@GMAIL.COM	24-06-2024
				SUIT FORCS RECOVERY	(COMM)/662/2024	22-08-2024	Ansals Chambers I Flat Owners Association Vs Veena Malhotra	ROHIT KUMAR MODI(P)	9810243904	RKMODI6272@GMAIL.COM	24-06-2024
				COUNTER CLAIM	Counter Claim/19/2024	22-08-2024	Pronton Plast Pack Private Limited Vs Mold Tek Packaging Limited	Vikas Khera(P)	7834897828	lexfonsip@gmail.com	13-08-2024
				SUIT FORCS RECOVERY	(COMM)/678/2024	24-08-2024	KAILASH CHANDRA SOMANI Vs RUKMANI KESHWANI	Kamishk Ahuja(P)	9810663112	NOT AVAILABLE	14-08-2024
				SUIT FORCS RECOVERY	(COMM)/676/2024	24-08-2024	Ansals Chambers I Flat Owners Association Vs Prasad	ROHIT KUMAR MODI(P)	9810243904	RKMODI6272@GMAIL.COM	24-06-2024
				SUIT FORCS RECOVERY	(COMM)/677/2024	24-08-2024	Ansals Chambers I Flat Owners Association Vs Sky Pak Properties And Finance Pvt Ltd	ROHIT KUMAR MODI(P)	9810243904	RKMODI6272@GMAIL.COM	24-06-2024
				SUIT FORCS RECOVERY	(COMM)/690/2024	28-08-2024	Ansals Chambers I Flat Owners Association Vs Krishna L Kanta	ROHIT KUMAR MODI(P)	9810243904	RKMODI6272@GMAIL.COM	24-06-2024
				OBJECTION PETITION U/S 34	(COMM)/181/2024	29-08-2024	M/s Raheja Developers Ltd Vs Ahluwalia Contretors India Ltd	Suditi Batra(P)	9199539088	suditibatra93@gmail.com	22-08-2024
				OBJECTION PETITION U/S 34	(COMM)/180/2024	29-08-2024	Union Of India Vs Mahipal Singh	RUBY(P)	9958899011	rubygautamadv@gmail.com	22-08-2024
				OBJECTION PETITION U/S 34	(COMM)/182/2024	29-08-2024	Through Chief Director of Purchase Vs State Trading Corporation of India Ltd	AJAY BIDHURI(P)	9953098101	NOT AVAILABLE	22-08-2024
				SUIT FORCS RECOVERY	(COMM)/700/2024	29-08-2024	Currie And Brown India Pvt Ltd Vs Tapit Constructions Limited	AMAR KUMAR(P)	9717101829	ADVOCATEAMAR1977@GMAIL.COM	29-07-2024
				SUIT FORCS RECOVERY	(COMM)/699/2024	29-08-2024	Currie And Brown India Pvt Ltd Vs Vodafone Idea Ltd	AMAR KUMAR(P)	9717101829	ADVOCATEAMAR1977@GMAIL.COM	29-07-2024
				OBJECTION PETITION U/S 34	(COMM)/184/2024	30-08-2024	Satya Narayan Mahto Vs UNION OF INDIA	Sanser Pal Singh(P)	9818184699	NOT AVAILABLE	24-08-2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate Name	Advocate Mobile Number	Advocate email ID	Date of Payment Court Fees
23	MS. SAVITA RAO DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	24	SUIT FOR RECOVERY	CS (COMM)/703/2024	31-08-2024	SARC ENTERPRISES Vs PRADEEP KHANNA	Rajeev Kapoor(P)	9811116256	rajeevkapoor196@gmail.com	03-07-2024
			12, New Court Block-I	Civil Case	CS (COMM)/368/2024	05-08-2024	UNION BANK OF INDIA Vs Rumman Khan	ADITYA PARASHAR (P)	8851122580	jitendragargadv@gmail.com	31.07.2024
			12, New Court Block-I	Civil Case	CS (COMM)/384/2024	09-08-2024	Geeta Dev Vs Vipin Bharadwaj	Sarjun harkauli(P)	9818075418	arjunharkauli@ahchambers.com	05.01.2022
			12, New Court Block-I	Civil Case	CS (COMM)/386/2024	13-08-2024	Raj Krishna Vs Tarvinder Singh Bhurji	Sonu Vivek(P)	9212387774	advrameshgera@gmail.com	08.08.2024
			12, New Court Block-I	Civil Case	CS (COMM)/397/2024	17-08-2024	Siemens Industry Software Inc Vs Darshankumar Jannadas Kantaria	Aarshia Behl(P)	9818061242	aarshia@saikrishnaassociates.com	13.08.2024
			12, New Court Block-I	Civil Case	CS (COMM)/409/2024	27-08-2024	EMU Lines Private Limited Vs RUPINDER SINGH	Uday Kumar(P)	8882303942	advudaykumar@gmail.com	20.08.2024
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS(COMM) 372/2024	05.08.2024	SHAKUNTLA GUPTA V/S BHARTI AIRTEL LTD	IRFAN AHMED	9818379347	KAKRA.ASSOCIATES@GMAIL.COM	31.07.2024
			6, New Court Block-I	Commercial	CS (COMM)/391/2024	13.08.2024	DEEPAK KUMAR KHEMKA Vs YOGESH KUMAR JAISWAL	S.K.BANSAL	26843455	UNITEDMARK@UNITEDANDUNITED.COM	09.08.2024
25	SH. SANDEEP YADAV	South	17, New Court Block-I	Commercial	CS (COMM)/366/2024	02-08-2024	M/s Chanchal Building Material Suppliers Vs M/s Pine Homes	DHEERAJ KUMAR(P)	8920440916	advdheeraj@gmail.com	24-08-2024
			17, New Court Block-I	Commercial	CS (COMM)/374/2024	06-08-2024	MS AKRITI TRADING COMPANY Vs MS N H PARAS TRADERS	Paras Chawla(P)	9999148514/9891561092	paras.chawla34@gmail.co	01-08-2024
			17, New Court Block-I	Commercial	CS (COMM)/393/2024	13-08-2024	Foundation for Education Research and Training Vs Senthil Educational Trust	SUBHASH GULATI(P)	9810048243	gulatiassociates@gmail.com	04-01-2024
			17, New Court Block-I	Commercial	CS (COMM)/399/2024	20-08-2024	Central Bank Of India Vs Vardhman Foods	Geetanjali Tiwari(P)	9811333698/8285103528	contact@randglawchambers.com	12-07-2024
			17, New Court Block-I	Commercial	CS (COMM)/406/2024	23-08-2024	Contra Defence Vs Plaxonic Technologies	Ankur Das(P)	8390822993	advovate.ankur.das@gmail.com	10-08-2024
			17, New Court Block-I	Commercial	CS (COMM)/408/2024	24-08-2024	M/s Samrex Interior P Ltd Vs M/s Grid Floors Pvt Ltd and ANR	Musharraf Ali(P)	9313803166	mak.adv01@gmail.com	20-08-2024
			17, New Court Block-I	Commercial	CS (COMM)/415/2024	29-08-2024	Navin Jain Vs Casa2 Private Limited	Stays Anand Bajpai(P)	7052083906	lawlegal2020@yahoo.com	18-07-2024

No.	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent Name	Advocate Name	Advocate Mobile Number	Advocate ID	Advocate email	Date of Payment Court Fees
			17, New Court Block-I	Commercial	CS (COMM)/414/2024	29-08-2024	Alpex Exim Pvt Ltd Vs OCSweaters LLP	Shivaang Gupta(P)	9899183292		shivaang@verbislegal.co.in, office@verbislegal.co.in	04-06-2024
			17, New Court Block-I	Commercial	CS (COMM)/413/2024	29-08-2024	COMPETENT VIDHYUT POWER TOWER PVT LTD Vs SEWAKRISHNA INFRASTRUCTURE LTD	Krishna Kumar Singh(P)	9910808470		advocatekshingh@gmail.com	06-06-2024
			17, New Court Block-I	Commercial	CS (COMM)/412/2024	29-08-2024	State Bank Of India Vs M/s Arora Tele Points	Ranjay Kumar Sinha(P)	9811255673/9718814471		advocatesInlia@rediffmail.com	14-08-2024
			17, New Court Block-I	Commercial	CS (COMM)/418/2024	31-08-2024	MANASH LIFESTYLE PRIVATE LIMITED Vs SPKUMHAR(LIFECARE )	NAGESHWAR KUMHAR(P)	9818823289		info@deyandkumar.com	24-08-2024
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	South	29, New Court Block-II	Commercial	CS (COMM)/365/2024	01-08-2024	Vinod Gupta Vs Nira Hospitality Llp	Bishwajit Kumar Shahi(P)	9968888021		advaakashtripathi@gmail.com	23.07.2024
			29, New Court Block-II	Commercial	CS (COMM)/360/2024	05-08-2024	UNION BANK OF INDIA Vs RACHNA BANSAL	ADITYA PARASHAR (P)	9810197621		jitendragargadv@gmail.com	01.08.2024
			29, New Court Block-II	Commercial	CS (COMM)/370/2024	05-08-2024	RAMKESH MUNICIPAL CORPORATION OF DELHI Vs	Vikas Sharma(P)	9810566116		advocatevikassharma1@gmail.com	01.08.2024
			29, New Court Block-II	Commercial	CS (COMM)/375/2024	07-08-2024	Union Bank of India Vs Vinita Singhal	Arvind Sinha(P)	9810618195		arvindsinha1@gmail.com	02.08.2024
			29, New Court Block-II	Commercial	CS (COMM)/376/2024	07-08-2024	PUBLIC CLOTHING PVT LTD Vs MS RDSSANISH FEB PVT LTD	Manish Kaushik(P)	9818218885		manishkaushik.law@gmail.com	02.08.2024
			29, New Court Block-II	Commercial	CS (COMM)/377/2024	08-08-2024	State Bank Of India Vs Kishore	KAMLESH KUMAR SINGH(P)	9810343732		ksingh1123@rediffmail.com	21.05.2024
			29, New Court Block-II	Commercial	CS (COMM)/378/2024	08-08-2024	Patanjali Foods Limited Vs Sidarth Agrawal	SUDARSHA AshokN BANSAL(P)	9810132015		legal@unitedworld.co.in	31.07.2024
			29, New Court Block-II	Commercial	CS (COMM)/379/2024	08-08-2024	Patanjali Ayurved Limited Vs Adarsh Agarwal	SUDARSHA N BANSAL(P)	9810132015		legal@unitedworld.co.in	31.07.2024
			29, New Court Block-II	Commercial	CS (COMM)/380/2024	08-08-2024	Patanjali Ayurved Limited Vs Fakeer ChandN Agrawal	SUDARSHA N BANSAL(P)	9810132015		legal@unitedworld.co.in	31.07.2024
			29, New Court Block-II	Commercial	CS (COMM)/381/2024	08-08-2024	Patanjali Ayurved Limited Vs Rishabh Jain	SUDARSHA N BANSAL(P)	9810132015		legal@unitedworld.co.in	31.07.2024
			29, New Court Block-II	Commercial	CS (COMM)/387/2024	13-08-2024	STATE BANK OF INDIA Vs KARUNAKAR K J(P)	FRANI BHARDWAJ(P)	9643680913		rbhardwajassociate@gmail.com	04.07.2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Payment	of Court Fees
			29, New Court Block-II	Commercial	CS (COMM)/404/2024	23-08-2024	WHOLESONE NUTRITION LLP Vs CALCIO RESTAURANTS PRIVATE LIMITED	DHURJATI VERMA(P)	9811667456	anandattorneys@gmail.com	16.08.2024	
			29, New Court Block-II	Commercial	CS (COMM)/405/2024	23-08-2024	THROUGH ITS DIRECTOR SHRI JAGANNATH ARORA Vs NIKHIL GUPTA AND ORS	RISHABH GUPTA(P)	8586834657	rishabhgupta.lawyer@gmail.com	14.08.2024	
			29, New Court Block-II	Commercial	CS (COMM)/417/2024	29-08-2024	CANARA BANK Vs KAILASH SINGH	FAHAD KHAN(P)	9219701292	fahadadvocatekhan@gmail.com	30.07.2024	
			29, New Court Block-II	Commercial	CS (COMM)/419/2024	31-08-2024	Jayashri Gayatri Food Products Private Limited Vs Sterling Agro Industries Private Limited	Devmani Bansal(P)	9999328572	devmanibansal25@gmail.com	12.08.2024	
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	nil									
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	nil									
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST			CS/COMM/2945/2024	01/08/24	STATE BANK OF INDIA VS. MUKESH KUMAR VERMA	RAJEEV SAGAR	9810021846	SAGARANDSAGAR@LINE.COM		45342
					CS/COMM/2948/2024	02/08/24	RAVI SHANKAR PAL VS. ASHUTOSH KUMAR	SAROJ KUMAR MOHANTY	9911003963	SKMOHANTYLEGAL@GMAIL.COM		45496
					CS/COMM/2955/2024	03/08/24	BHUSHAN DEALMARK PVT. LTD. VS. M/S RAJAN CONSTRUCTION	HIMANSHU GARG	8750618722	SSWANIASSOCIATES@GMAIL.COM		45426
					CS/COMM/2954/2024	03/08/24	BHUSHAN DEALMARK PVT. LTD. VS. GANNON DUNKERLY AND CO. LTD.	HIMANSHU GARG	8750618722	SSWANIASSOCIATES@GMAIL.COM		45426
					CS/COMM/2953/2024	03/08/24	BHUSHAN DEALMARK PVT. LTD. VS. VARIOUS INFRA & RESEARCH PVT. LTD.	HIMANSHU GARG	8750618722	SSWANIASSOCIATES@GMAIL.COM		45426
					CS/COMM/2952/2024	03/08/24	CANARA BANK VS. ADARSH PAL SINGH	KUMAR VISHWAJEET	9718909886	ADV.VISHWAJEET@GMAIL.COM		45479
					CS/COMM/3587/2024	07/08/24	M/S ZASFA PACKAGING VS. NARESH CHAND JAIN	MUKESH GUPTA	9810144127	N/A		44568
					CS/COMM/3600/2024	16-08-2024	M/S PARLIJAT INDUSTRIES VS. CHANDU ESWARA RAO	H.S. DHILLON	7838468201	HSDHILLON2002@GMAIL.COM		45195
					CS/COMM/3599/2024	16-08-2024	M/S PARLIJAT INDUSTRIES VS. BHAWANAM CHANDRASHEKHARA REDDY	H.S. DHILLON	7838468201	HSDHILLON2002@GMAIL.COM		45195

No.	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent Name	Advocate Name	Advocate Mobile Number	Advocate ID	Advocate email	Date of Payment Court Fees
				RECOVERY SUIT	CS/COMM/3627/24	23-08-2024	SBI VS. MOHD AARIF	SUCHITA DIXIT	8896932838		AGNIHOTRISUCHITA@GMAIL.COM	45519
					OMP/COMM/72/24	31-08-2024	SHALENDRA DATT RATURI VS. M/S SM FINLEASE LTD.	S.K. SINGH	981101773	N/A	N/A	N/A
				ARBITRATION	OMP/COMM/72/24	31-08-2024	SHALENDRA DATT RATURI VS. M/S SM FINLEASE LTD.	S.K. SINGH	981101773	N/A	N/A	N/A
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	14	Commercial Suit	CS (COMM)/2938/2024	01.08.2024	BALAJI ENTERPRISES Vs ZESTHA PROJECTS PVT LTD	Preeti kumari(P)	8010322614		amreshlm@gmail.com	23.07.2024
				Commercial Suit	CS (COMM)/2961/2024	06.08.2024	STATE BANK OF INDIA Vs ANIL KUMAR GARG	rajendra yadav(P)	9312046733		yadavrazen@gmail.com	01.08.2024
				Commercial Suit	CS (COMM)/2965/2024	07.08.2024	M/S PREMIER GREEN INNOVATIONS PVT LTD Vs SAROJ KUMARI	Sanjeev Gupta(P)	9810075779		sanjeevgupta917@gmail.com	05.08.2024
				Commercial Suit	CS (COMM)/3589/2024	13.08.2024	STATE BANK OF INDIA Vs ANIL KUMAR GARG	VARUN CHANDIOK (P)	9818365119		chambersofvarun.chandiok@gmail.com	10.08.2024
				Commercial Suit	CS (COMM)/3608/2024	20.08.2024	STATE BANK OF INDIA Vs RAHUL SHARMA	KAMLESH KUMAR SINGH(P)	9810343732		ksingh1123@rediffmail.com	20.06.2024
				Commercial Suit	CS (COMM)/3613/2024	21.08.2024	DEVENDER KUMAR SHARMA Vs KEDARNATH	Tej Narain(P)	9911138799		tejnarainad/ocate@gmail.com	05.08.2024
				Commercial Suit	CS (COMM)/3621/2024	22.08.2024	STATE BANK OF INDIA Vs LAUHARE SINGH	Dharmendra Singh(P)	8800784740		shubhi1673@gmail.com	24.07.2024
				Commercial Suit	CS (COMM)/3637/2024	30.08.2024	HOTELBEDS SLU Vs HILDESTINATION MANAGEMENT PRIVATE LIMITED	Kartikey Navyar(P)	919646909847		bharvi.thakur@icul.in	22.08.2024
				Commercial Suit	CS (COMM)/3636/2024	30.08.2024	M/S PARAS MARKETING Vs M/S MARKKETO RETAILER	ONKAR PANDEY(P)	9999671955		onkarpandeybh@gmail.com	28.08.2024
				Commercial Suit	CS (COMM)/3591/2024	14.08.2024	JAMIA MILLIA ISLAMIA UNIVERSITY Vs M/S CAFE DRAWING ROOM	Pritish Sabharwal	9810264114		prithisabharwal@gmail.com	12.08.2024
31	MS. ANU GROVER BALIGA	SOUTH-EAST	20	Execution Petition	EXECUTION (COMM)/191/2024	03-08-2024	Homeshrree Housing Finance Limited Vs Arif Malik and anr	Nidhi Saini(P)	9654737306		nidhisainio103@gmail.com	7/20/24
				Commercial Suit	CS (COMM)/2950/2024	03-08-2024	Mujeeb Khalique Vs M/s Nice Frame Private Limited	FEROZE AHMAD(P)	9810016199		FEROZEHMD@GMAIL.COM	

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate Name	Advocate Mobile Number	Advocate email ID	Date of Payment of Court Fees
				Commercial Suit	CS (COMM)/2960/2024	05-08-2024	State Bank of India Vs Ms Anita	Dharmendra Singh(P),	800784740	NOT MENTIONED	7/19/24
				Commercial Suit	CS (COMM)/2968/2024	07-08-2024	State Bank of India Vs Arvind Kumar	Suchita Dixit(P),	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	8/3/24
				Arbitration	OMP (COMM)/67/2024	07-08-2024	M/s TAK TECHNOLOGIES PVT LTD Vs M/S DIGIFY ENGINEERING PVT LTD	Abhijeet Swaroop(P),	9711666059	ABHJEET.SWAROOP@THEGUILLD.CO.IN	7/30/24
				Commercial Suit	CS (COMM)/2969/2024	07-08-2024	GANT AB AND ANR Vs ASHOK KUMAR AND ORS	Shravan Bansal(P),	9650682928	UNITEDMARK@UNITEDANDUNITED.COM	8/2/24
				Commercial Suit	CS (COMM)/3585/2024	09-08-2024	Bonetti SRL Vs M/S R S ENTERPRISES AND ANR	md zunaid(P),	9810199352	OFFICETPSKANG@GMAIL.COM	Not yet filed, time sought
				Commercial Suit	CS (COMM)/3596/2024	14-08-2024	State Bank of India Vs M/S K D Sales Corporation	Ranjay Kumar Sinha(P),	9811255673	LEGALOCRATES@GMAIL.COM	7/1/24
				Commercial Suit	CS (COMM)/3595/2024	14-08-2024	Ms Nishi Mehra Vs M/s Wtc Noida Development Company Private Limited	Nipun Katval(P),	9999346557	ADB.NIPUNKATVAL@GMAIL.COM	7/22/24
				Commercial Suit	CS (COMM)/3594/2024	14-08-2024	Indospirit Beverages Pvt Ltd Vs M/S Ten to Ten Departmental store and Anr	Girish Bhardwaj(P)	9899617989	ANAND.JHA@ASJLEGAL.IN	7/31/24
				Commercial Suit	CS (COMM)/3593/2024	14-08-2024	Sushil Kumar Vs Mr Bittoo Sondhi	Ajay Kumar Yadav(P),	7007302958	AJAYADUVANSHI2@GMAIL.COM	8/6/24
				Commercial Suit	CS (COMM)/3601/2024	16-08-2024	Tanpreet Singh Kohli Vs Rajeev Ranjan Shukla	Pranav Proothi(P),	9560205151	MAIL@UTKASOCIATES.COM	7/20/24
				Commercial Suit	CS (COMM)/3609/2024	20-08-2024	Tanpreet Singh Kohli Vs Saket Infradevelopers Private Limited	Pranav Proothi(P),	9560205151	MAIL@UTKASOCIATES.COM	7/20/24
				Execution Petition	EXECUTION (COMM)/215/2024	21-08-2024	JAIVEER SINGH Vs M/S JHS SVENDGAARD LABORATORIES	JITESH VIKRAM SRIVASTAVA(P),	991087937	NOT MENTIONED	5/2/24
				Commercial Suit	CS (COMM)/3614/2024	21-08-2024	DHARAM PAL Vs LOMBARD GENERAL INSURANCE COMPANY LTD	Vipin Chaudhary(P),	9873377373	VIPINCHAUDHARY28@GMAIL.COM	8/14/24
				Execution Petition	EXECUTION (COMM)/219/2024	23-08-2024	DES RAJ SETHI Vs VIKAS AND ORS	KAMAL SETHI(P),	9711747766	ADVOCATEKAMALSETHI@GMAIL.COM	7/4/24
				Commercial Suit	CS (COMM)/3624/2024	23-08-2024	State Bank of India Vs Lance Naik Krishna Nand Sinmgh @ Krishnanand Singh	Suchita Dixit(P),	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	8/15/24

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate Name	Advocate Mobile Number	Advocate ID	Advocate email	Date of Payment Court Fees
				Commercial Suit	CS (COMM)/3625/2024	23-08-2024	RAVINDER SIWACH Vs HARDIK KAUL	MANIT MOORJANI (P).	9811143754		MOORJANICH AMBERS@GMAIL.COM	7/20/24
				Commercial Suit	CS (COMM)/3626/2024	23-08-2024	PRIVATE LIMITED Vs SRS LIVE TECHNOLOGIES PRIVATE LIMITED	Upendra Kumar (P).	9719610497		UPENDRANAGAR.92@GMAIL.COM	13/0/24
			21	Miscellaneous Application	Misc DJ/662/2024	27-08-2024	M/S Alankar Sales Corporation Vs M/S Valeda Herbal Private Limited	Vivek Jaiswal (P).	9853058300		info@eloquencelegal.com,	5/3/24
32	SH. BHUPESH KUMAR	SOUTH-EAST		Commercial Suit	CS (COMM)/3634/2024	30-08-2024	PALLADIUM SAFETY SOLUTIONS PVT. LTD. Vs IMPEX FIRE SAFETY ENGINEERS	Sheepali Patil	9871343259		contact@savantjurist.com	--
				Commercial Suit	CS (COMM)/3630/2024	28-08-2024	RM COMPONENTS PVT. LTD. Vs NAVDEEP SINGH ANDS ORS.	SANJEEV KUMAR	7011678591			31.05.2024
				Commercial Suit	CS (COMM)/3617/2024	22-08-2024	STATE BANK OF INDIA Vs MR. NAGENDER SINGH	Dharmendra Singh	8800784740			24.07.2024
				Commercial Suit	CS (COMM)/3610/2024	21-08-2024	STATE BANK OF INDIA Vs SHRI SUMIT	Suchita Dixit	8896932838		agnihotrisuchita@gmail.com	15.08.2024
				Commercial Suit	CS (COMM)/3611/2024	21-08-2024	ASMA SHAW Vs ISRANI BUILDWELL PVT. LTD. ANDS ORS.	Mustafa Alam	9873762803		Yashimasharma14@mail.com	17.08.2024
				Commercial Suit	CS (COMM)/3604/2024	20-08-2024	NAURASFRESH CONSUMER INDIA PVT. LTD. Vs FRANCORP ADVISERS PVT. LTD.	manoj pathy	9999570916		MANOJ.PATHY@GMAIL.COM	15.07.2024
				Commercial Suit	CS (COMM)/3590/2024	14-08-2024	SAURABH GUPTA Vs SHEOPALS PVT. LTD.	MANAV KUMAR DIVYA KUMAR VATSAL KUMAR	9953689591		info@kandkassociates.in	06.08.2024



No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Payment Court Fees
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	224/2024	06-08-2024	M/S SANYA EXIM PVT.LTD. VS. MODHUL FULFAM	V.S. DUBEY			03-08-2024
			209	RECOVERY	233/2024	16-08-2024	PUNJAB NATIONAL BANK VS. ANUJ JAIN	ANAND RISHAB			12-08-2024
			209	RECOVERY	238/2024	21-08-2024	NAVIN KHANDELWAL VS. M/S DHARAMRAJ CONSTACTS INDIA PVT. LTD.	VIKAS			14-08-2024
			209	RECOVERY	243/2024	27-08-2024	RISHAB ANAND CHAUHAN VS. ARBIT SAFETY ENGINEERING SOLUTION (P) LTD.	AKASH SONKAR			22-08-2024
37	MS. RUBY ALKA GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	242/2024	27-08-2024	BANK OF BARODA VS ASSOCIATE SULTANA	JOSHI & ASSOCIATES	9910568669	ADVUMESHJO SHI@GMAIL.COM	23-08-2024
			101	CS COMM	245/2024	27-08-2024	PUNJAB NATIONAL BANK VS ASH & PALLAVI ENTERPRISES	SAYAK BANDYOPADHYAY & NIRMAL	9818307300		18-08-2024
			101	CS COMM	247/2024	27-08-2024	RICH CREDIT FINANCE PVT. LTD. VS AVYUKT WORKS & SERVICES PVT. LTD.	S& LEGAL	9999397965	S.N.LEGALLA WFFIRM@GMAIL.COM	26-08-2024
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	201, New Building KKD	CS(COMM)	78/2024	02.08.2024	Paro Muthreja Vs Randhir Kumar Jha	SURESH SHARMA	9811056243	suresh.sharma12@yahoo.in	29.07.2024
				CS(COMM)	79/2024	09.08.2024	Mohd Idrees Vs Deeps Manniquins	VARUN GUPTA	842077 27332	advocatevarun84@gmail.com	05.08.2024
				CS(COMM)	82/2024	20.08.2024	Its President Ashish Goyal Vs Vishad Edutech Pvt Ltd Through Its Director Vishal Jindal	S.K BALIYAN	9810684729	vishadedutechpvt.ltd	28.02.2024
				CS(COMM)	83/2024	21.08.2024	RAMANDEEP SINGH Vs HARMEET SINGH	NARENDER BHANDARI	9313362890	bhandari2009@gmail.com	07.08.2024
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE COMMERCIAL COURT	SHAHDRARA	301, New Court Building	CS(COMMERCIAL)	CS (COMM)/416/2024	02-08-2024	Private Limited Through Its Director Rajeev Jain Vs Sohan Puri Proprietor Of Satyam Cable Industries	Deepak Singh (Thakur(P),			45504
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/415/2024	02-08-2024	Private Limited Through Its Director Rajeev Jain Vs Rakesh Rajput Proprietor Of Jp Enterprises	Deepak Singh (Thakur(P),			45504
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/423/2024	05-08-2024	ORS Vs M/S K3S SECURITY AND ALLIED SERVICES PRIVATE LIMITED	Sagar Mishra(P),			45505
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/424/2024	06-08-2024	PARITOSH JAIN Vs HOUSE OF DIAGNOSTIC HEALTH CARE PVT LTD	BABITA(P),			18-07-2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate Name	Advocate Mobile Number	Advocate email ID	Date of Payment Court Fees	e-
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/428/2024	09-08-2024	RELEED SERVICES Vs RAYBAN FEEDS AND HATCHERIES PVT LTD AND ANR	Sachin Verma(P),			45502	
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/429/2024	09-08-2024	Pratik Kumar Dahlan Vs Abhinav Jain Proprietor of Shri Nandi Trading Agency SNT Agency	Sushant Mukund(P),			06-08-2024	
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/442/2024	07-08-2024	PRV ALLOYS LLP Vs Metomatic Industries Private Limited	Kshitiy Paliwal(P),			45513	
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/448/2024	24-08-2024	Suresh Kumar Sharma Vs Akshita Jain	Vikas Bhatia(P),			45524	
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/452/2024	29-08-2024	PANKAJ SACHDEVA Vs DEEPAK GOYAL (HUF)	Sidhant Dhingra(P),			45526	
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/456/2024	31-08-2024	M/S AYUSHI DENIM LLP Vs ADV M/S KARAN RASHIKA GARMENTS	RASHIKA VED(P),			45531	
40	MS. KIRAN BANSAL DISTRICT JUDGE (COMMERCIAL COURT)	SHAHNARA	ROOM NO 208	COMMERCIAL	CS (COMM)/422/2024	05-08-2024	Pratik Interiors and Consultants through its Proprietor Parul Jain Vs IITIAN Chacha Private Limited	Aarzu Khattar(P),			29.07.2024	
			ROOM NO 208	COMMERCIAL	CS (COMM)/425/2024	07-08-2024	Manish Goyal Vs Dipco Enterprises	shivam deep singh(P),			24.04.2024	
			ROOM NO 208	COMMERCIAL	CS (COMM)/433/2024	13-08-2024	Mukesh Agarwal Vs Kumar Gupta	Susheel Shreshth Jain(P),			01.07.2024	
			ROOM NO 208	COMMERCIAL	CS (COMM)/432/2024	13-08-2024	Spark Peripheral Vs TANISHKA HEALTHCARE	SANJAY JAIN(P),			27.04.2024	
			ROOM NO 208	COMMERCIAL	CS (COMM)/431/2024	13-08-2024	Sh Ramesh Chand Sharma Vs Sh Raj Kishore Sah and Anr	Subhash Chandra Lochakia(P),			24.07.2024	
			ROOM NO 208	COMMERCIAL	CS (COMM)/446/2024	20-08-2024	Canara Bank Vs Jai Mata Goods Carrier	DIKRISHAN KUMAR(P),			02.08.2024	
			ROOM NO 208	COMMERCIAL	CS (COMM)/445/2024	20-08-2024	Shashi Gulati Vs Shalini Gola	Satish Choudhary(P),			10.06.2024	
			ROOM NO 208	COMMERCIAL	CS (COMM)/444/2024	20-08-2024	Monika Gulati Vs Shalini Gola	Satish Choudhary(P),			10.06.2024	
			ROOM NO 208	COMMERCIAL	CS (COMM)/447/2024	23-08-2024	M/S KAPUR GRAPHICS PVT LTD Vs DHARAM VEER SINGH CHAUHAN	KAPIL DUA(P),			14.08.2024	

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate Name	Advocate Mobile Number	Advocate email ID	Date of Payment Court Fees
			ROOM NO 208	COMMERCIAL	CS (COMM)/449/2024	27-08-2024	Anil Kumar Senior Citizen Vs MAYASHEEL RETAIL INDIA LTD	Inderjeet Singh(P).			23.08.2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/455/2024	30-08-2024	Anita Kapoor Vs O K Steel Products	MORDHWA TIWARI(P).			28.08.2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/454/2024	30-08-2024	vogesh Vs ajit kumar	Gaurav sharma(P).			12.08.2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/453/2024	30-08-2024	vimlesh Vs ajit kumar	Gaurav sharma(P).			12.08.2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/457/2024	31-08-2024	SHIV KUMAR GANDHI Vs MAYASHEEL RETAIL INDIA LIMITED	Manish Kumar(P).			28.08.2024
41	SH. SURENDER S. RATHI	Shahdara	303, New Court Building	COMMERCIAL	CS (COMM)/414/2024	01-08-2024	Tarun Kumar Goyal Vs SB Sales Corporation	Dhruv Goval(P).			31-07-2024
			303, New Court Building	COMMERCIAL	CS (COMM)/413/2024	02-08-2024	Lakha Sharma Proprietor Kundan Cable (india) Vs Rajeshwar cable	Ram MAHESH KUMAR MIGLANI(P)			01-08-2024
			303, New Court Building	COMMERCIAL	CS (COMM)/421/2024	05-08-2024	PUNJAB NATIONAL BANK Vs HIMANSHU GOYAL	Sanjay Kumar(P).			01-08-2024
			303, New Court Building	COMMERCIAL	CS (COMM)/435/2024	04-08-2024	THROUGH ITS AR Vs M/S HINDUSTAN INDUSTRIES THROUGH ITS PROPRIETOR	KRISHANA KUMAR SINGH(P).			07-08-2024
			303, New Court Building	COMMERCIAL	CS (COMM)/440/2024	06-08-2024	MAHARISHI PARSHU RAM COOP (U) T AND C SOCIETY LTD Vs KISHORE KUMAR	Praveen Kumar Sharma(P).			09-08-2024
			303, New Court Building	COMMERCIAL	CS (COMM)/441/2024	06-08-2024	SANJAY KUMAR TULSIYAN Vs CARGO MOTORS	Tarun kumar(P).			07-08-2024
			303, New Court Building	COMMERCIAL	CS (COMM)/450/2024	29-08-2024	M/S SK ENGINEERING WORKS Vs M/S NIPUN APPLIANCES	SOBAN SINGH RAWAT(P).			21-08-2024
42	Sh. Pawan Kumar Matto DJ (COMM-04)	Shahdara	C No 304	COMMERCIAL	CS (COMM)/411/2024	01-08-2024	SUKHDEEP SINGH PERFECT VALUE MEGA MART PVT. LTD. VS MEGARADHEY INDIALAL SHARMA	advocate radheyalsharma@gmail.com	9891206567		29-07-2024
			C No 304	COMMERCIAL	CS (COMM)/417/2024	02-08-2024	KANIKA AGGARWAL VS LALIT KUMAR GARG	SACHIN SINGHAL	9811445512		22-10-2018
			C No 304	COMMERCIAL	CS (COMM)/418/2024	03-08-2024	BANSAL ENTERPRISES VS ALZAN PHARMACEUTICALS PVT. LTD.	ATUL SAHI	9873355153	atulsahi@live.com	22-03-2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate Name	Advocate Mobile Number	Advocate email ID	Date of Payment Court Fees
					C No 304	03-08-2024	M/S WALTRON METAL INDUSTRIES PVT. LTD. VS M/S METAL PRODUCTS	MOHAR SINGH	9213392006	advmobharsingh10@gmail.com	29-07-2024
					C No 304	03-08-2024	UNION BANK OF INDIA VS MADHU	KARUN KUMAR SHUKLA	9312400295	arunkumarshukla7@gmail.com	16-07-2024
					C No 304	07-08-2024	SAM INDIA BUILTWELL PVT. LTD. VS HERMAN EXPORTS AND IMPORTS	ARJUN D. SINGH	9871298532	adv.arjundsingh@gmail.com	03-06-2024
					C No 304	07-08-2024	ASHA RANI VS SUKHDEEP SINGH	J.K. CHAWLA	9810521722	-	30-07-2024
					C No 304	12-08-2024	INDIAN BANK VS RITU JIAN	JASDEV SINGH	9873793171	jaslawyer@rediffmail.com	31-07-2024
					C No 304	13-08-2024	ACN INDUSTRIES PVT. LTD. VS HERMAN EXPORTS AND IMPORTS	SADIQ ALI	9871530480	sadiqchaudhary1982@gmail.com	12-08-2024
					C No 304	14-08-2024	GANPATI TRADERS MUNISH ANAND	VS RAJESH KUMAR SINGLA	9810248506	-	06-08-2024
					C No 304	14-08-2024	PARVEEN KUMAR LAXMI TRADERS ANR.	VS ASHOK MAHAJAN	9811106159	ashokmahajan79@gmail.com	13-08-2024
					C No 304	14-08-2024	SURESH LATA VS LAXMI TRADERS	ASHOK MAHAJAN	9811106159	ashokmahajan79@gmail.com	13-08-2024
					C No 304	14-08-2024	SARTHAK ASSOCIATES VS MUNICIPAL CORPORATION OF DELHI	DEEPAK BHARDWAJ	9810662291	deepakbhardwaj_adv@yahoo.co.in	13-08-2024
					C No 304	28-08-2024	SHAMA MOHD VS KHETADAN	SONU KUMAR SURYAWANSHI	9810771783	hashshaguffta@gmail.com	13-08-2024
					C No 304	30-08-2024	SONU JAIN VS AMIT JAIN	PIYUSH KATYAL	8700925528	piyushkatyal98@gmail.com	28-08-2024
					C No 304	30-08-2024	CANARA BANK VS SUYASHI SERVICES	REKHA RUSTAGI	9810168405	rekharustagi@gmail.com	27-08-2024
					C No 304	05-08-2024	TIRUPATI DENIM SHREE GURUDEV TEXTILE AGENCIES	VS JAI KAPIL SINGHAL	9811330059	kl8al2@gmail.com	-
					C No 304	21-08-2024	PARVESH GUPTA VS ENTERPRISES	JASPREETS MINGH JUNEJA	7011896266	-	-

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate Name	Advocate Mobile Number	Advocate email ID	Date of Payment of Court Fees
					C No 304	21-08-2024	U S SALES AGENCY VSA TECHNOKING DISTRIBUTORS	VINASHKU MAR TYAGI	899327537	avinashyagil@yahoo.com	-
					C No 304	22-08-2024	SHUBHAM JAIN VS RAJENDRA KUMAR MALU	ADITYA JAIN	383953944,6398892829	Jain.adityaraj@yahoo.com	-
					C No 304	24-08-2024	NITISH JAIN VS NAYAB RAZA	PRAKASH SONI	9958430361	infodfrpslegalsolution.com	-
					C No 304	28-08-2024	JYOTI SEEMA DEVI VS	PUSHPENDRA	7011044935	advocatepushpendr13@gmail.com	-
					C No 304	14-08-2024	MEWA LAL VS BANK OF BARODA	SANJEEV KUMAR	9891490070	sanjeevadvocat e6@gmail.com	-
					C No 304	23-08-2024	SHIV SHAKTI ENTERPRISES VS RAJESH	ANIL GOEL	9999904433	internationallegalnetwork@gmail.com	-
					C No 304	01-08-2024	SH. DEEPAK HDB FINANCIAL SERVICES LTD.	NEERAJ KUMAR DWIVEDI	9650747599	poojakuhi12129@gmail.com	27-07-2024
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West									
											nil
44	SH.VINOD YADAV	North-West									
											nil
45	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	North									
											nil
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH-WEST		Commercial Suit	CS COMM. 385/2024	02.08.2024	STATE BANK OF INDIA VS VIKAS KUMAR RAJBHAR	SUNIL SEHRAWAT	9999330725	DELHILAWYERS76@YAHOO.CO.IN	31.07.2024
				Commercial Suit	CS COMM. 386/2024	03.08.2024	SAMSONITE IP HOLDING VS MD. ZAHIR	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	22.07.2024
				Commercial Suit	CS COMM. 390/2024	12.08.2024	SNEH BIOTECH PRIVATE LTD. VS FLEBO.IN PRIVATE LIMITED	RISHI SOOD	9650133112	Rishisoodadvocate@gmail.com	07.08.2024
				Commercial Suit	CS COMM. 393/2024	13.08.2024	M/S JAK WOOD CRAFT V/S N.K.SALES	POONAM RINAL	9643501636	Contact@Prelegalhelps.com	05.08.2024
				Commercial Suit	CS COMM. 394/2024	14.08.2024	M/S MOGLI LABS(INDIA) PVT. LTD. VS M/S SB DESIGNS	TARUN VERMA	9874195838	estarunverma@gmail.com	10.08.2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate Name	Advocate Mobile Number	Advocate email ID	Date of Payment Court Fees
			603	Commercial Suit	CS 395/2024	14.08.2024	M/S MOGLI LABS (INDIA) PVT. LTD. VS M/S BABAL FASHION	TARUN VERMA	9874195838	estaranverma@gmail.com	09.08.2024
			603	Commercial Suit	CS 396/2024	14.08.2024	M/S MOGLI LABS (INDIA) PVT. LTD. VS RITU MATHUR	TARUN VERMA	9874195838	estaranverma@gmail.com	09.08.2024
			603	Commercial Suit	CS 397/2024	14.08.2024	M/S MOGLI LABS (INDIA) PVT. LTD. VS M/S ANJANEYA TRADING AND MANUFACTURING CO.	TARUN VERMA	9874195838	estaranverma@gmail.com	13.08.2024
			603	Commercial Suit	CS 405/2024	17.08.2024	CHAPTER 4 CORP DBA SUPREME VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	16.08.2024
			603	Commercial Suit	CS 406/2024	17.08.2024	BRAHAM PRAKASH VS RELIANCE INFRASTRUCTURE LIMITED	NEERAJ SOOD	9718045538	nrj.sood09@gmail.com	14.08.2024
			603	Commercial Suit	CS 408/2024	20.08.2024	IDBI BANK LIMITED VS KAVITA DEVI	SATISH KUMAR	9213905829	manish@kifindia.com	29.07.2024
			603	Commercial Suit	CS 410/2024	21.08.2024	PRIVATE LIMITED VS M/S RAYFUEL ENERCON PRIVATE LIMITED	YASHPREET SINGH	9911998109	LAWYERYASHPREET@GMAIL.COM	12.08.2024
			603	Commercial Suit	CS 413/2024	23.08.2024	HEALTH SERVICES PVT LTD. VS ASTRANOVA BIOTECH PVT LTD.	TURFEE HAIDER	9810078786	advocateurfעהaidersyed@gmail.com	21.08.2024
			603	Commercial Suit	CS 414/2024	23.08.2024	INDIAN OVERSEAS BANK VS M/S IDEA CREATION	SUBHASH KUMAR JHA	9810840045	SKJhaassociates@yahoo.com	30.07.2024
			603	Commercial Suit	CS 417/2024	27.08.2024	CONSTRUCTION COMPANY VS M/S SUNSKY INFRASTRUCTURE INDIA PVT LTD.	HIMANSHU KHATWANI	9999837434	not provided	23.07.2024
			603	Commercial Suit	CS 425/2024	30.08.2024	CONSTRUCTION INDIA PVT LTD. VS M/S MILKY FASHIONS CLOTHES LTD.	VAIBHAV SINHA	9810472854	sinhavaibhav@rediffmail.com	14.01.2019
			603	Commercial Suit	CS 426/2024	30.08.2024	UNION BANK OF INDIA VS RAJPAL KARHANA	JITENDRA GARD	9810197621	jitendergargadv@gmail.com	21.08.2024
			603	Commercial Suit	CS 427/2024	30.08.2024	RAJINDER KUMAR KARIRO VS M/S DHRUVI FOODS AND HOSPITALITY PVT LTD.	RAJEEV KUMAR CHAUHAN	9810782793	rajeevchauhan46707@gmail.com	27.07.2024
			603	Commercial Suit	CS 428/2024	30.08.2024	M/S PRAKASH PIPES LIMITED VS M/S UJJAWAL AGROTECH	AVTAR SINGH	9810910333	avtarsingh786@yahoo.com	29.07.2024
			603	Commercial Suit	CS 432/2024	31.08.2024	M/S AGNI DEVICES PVT LTD VS M/S RJA PROJECTS PVT LTD	RAJAN BAJAJ	9910728882	adv.rajانبajaj@gmail.com	03.04.2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate Name	Advocate Mobile Number	Advocate email ID	Date of Payment Court Fees
47	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH-WEST	603	Commercial Suit	CS COMM. 433/2024	31-08-2024	M/S ALL WAYS LOGISTICS INDIA PVT LTD. VS PANTHER LOGISTICS PVT LTD	S.K.TIWARI	9811479499	legalaffair.133@gmail.com	29-04-2024
			613	Commercial Suit	CS (COMM)/399/2024	16-08-2024	State Bank Of India Vs DOLLY AHUJA	Sh. ADAITA KUMAR ROUTH	9999132159	akroutadvocate@gmail.com	45510
			613	Commercial Suit	CS (COMM)/400/2024	16-08-2024	WRANGLER APPARELS CORP Vs Ashok Kumar	Sh. Gautam Bhasin	9999306881	eludication.legal@outlook.com	13-08-2024
			613	Commercial Suit	CS (COMM)/392/2024	13-08-2024	J S HOSPITALITY SERVICES PVT LTD Vs M/S TRIOM HOSPITALITY	Sh. VIKAS TOMAR	9811607053	nimishmishra9@gmail.com	05-08-2024
			613	Commercial Suit	CS (COMM)/391/2024	12-08-2024	Jcc Tiles Pvt Ltd Vs Shapoorji Pallonji And Co Pvt Ltd	Sh. Manish Verma	9899951140	advocatemanishverma349@gmail.com	24-07-2024
			613	Commercial Suit	CS (COMM)/387/2024	05-08-2024	Manish Ranjan Vs C K Pandey	Sh. RAVI KUMAR	8130635102	advocateravikumaroo1@gmail.com	01-08-2024
48	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	614	COMMERCIAL SUIT	CS (COMM)/388/2024	06-08-2024	Puma Se Vs Harichandra Nathu Rao	MR. GAUTAM BHASIN	9999306881	ELUDICATION LEGAL@OUTLOOK.COM	22-07-2024
			614	EXECUTION	Execution (Comm.)/160/2024	07-08-2024	Punjab National Bank Vs Hariom Industries	MR. SAURAV BHASIN	9899331166	SAURAVBHASIN10@GMAIL.COM	N/A
			614	EXECUTION	Execution (Comm.)/162/2024	07-08-2024	Punjab National Bank Vs M/S K Enterprises And Anr.	MR. SAURAV BHASIN	9899331166	SAURAVBHASIN10@GMAIL.COM	N/A
			614	EXECUTION	Execution (Comm.)/165/2024	12-08-2024	M/S Kraft Land India Vs M/S Nysaa Retail Ltd	MR. SNAVEEN KR JAIN	9136136336	ADVSKJAIN@GMAIL.COM	N/A
			614	ARBITRATION	ARB. A. (COMM.)/8/2024	14-08-2024	Highways Authority Of India Vs Ms Intercontinental Consultants And Technocrats Pvt Lt	MR. C.S. CHAUHAN	9810464514	CHHINNBHAL CHAUHAN@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/398/2024	14-08-2024	Jak Wood Craft Through Its Ar. Mohd Yusuf Vs Ashish Interbuild Pvt Ltd	MS. POONAM	9643501636, 9718516363	CONTACT@PR LEGALHELPS.COM	05-08-2024
			614	EXECUTION	Execution (Comm.)/317/2020	16-08-2024	M/ S Malbros Holdings Pvt. Ltd. Vs Ravi Pal Udhar And Anr.	MS. MANSI CHADHA	9910772005	CHADHAAND ASSOCIATES@REDIFFMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/411/2024	22-08-2024	Bank Of India Vs Savor Impex Private Limited	MR. SAURABH MALIK	9250723065	SAM001OH@GMAIL.COM	12-08-2024
614	EXECUTION	Execution (comm)/322/2024	22-08-2024	Canara Bank Vs M/S Shri Satnamji Help Group Ors	MS. MAMTA PAL	9873270564	MAMTA.PAL01@GMAIL.COM	N/A			

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate Name	Advocate Mobile Number	Advocate email ID	Date of Payment of Court Fees
				COMMERCIAL SUIT	CS (Comm) 416/2024	24.08.2024	Indian Bank Vs M/S Goyal General Store	MR. ANKIT DAGAR	7827272828	ADVANKITDAGAR@HOTMAIL.COM	22.08.2024
				MISCELLANEOUS	MISC DJ ADJ/3891/2024	24-08-2024	Bijesh Vayalpra Vs Punjab Bank Through Dureja Manager	MR. MANISH SHANKAR SRIVASTAVA	9810577026	MSSRIVASTAVA@GMAIL.COM	N/A
				EXECUTION	Execution (Comm.)/325/2024	27-08-2024	Jayant Nagar Rich Earth Infratel Pvt Ltd	MR. AMIT MADAAN	9999653376	88.AMADAAN@GMAIL.COM	N/A
				EXECUTION	Execution (Comm.)/326/2024	27-08-2024	State Bank Of India Vs Mr Hrudayanand Padhi, Prop Of Ms H N Padhi Provision Store	MR. A.K. ROUT	9999132159	AKROUTADVOCATE@GMAIL.COM	N/A
				COMMERCIAL SUIT	CS (COMM)/418/2024	28-08-2024	M/S Omsons Marketing Pvt Ltd Vs Nargesh Kumar	MR. IRSHAD AHMAD	9811962836	ADV.IRSHAD1@GMAIL.COM	06.08.2024
				COMMERCIAL SUIT	CS (COMM)/419/2024	28-08-2024	Through Its Proprietor Lalit Kumar Vs Anjit Infracon Through Its Partner Rohit Mangal	MR. YAKSH GARG	9560846436	ROHIT.PRAKASHLEGALADVISER@GMAIL.COM	23.07.2024
				COMMERCIAL SUIT	CS (COMM)/420/2024	28-08-2024	Through Shreyansh Kumar Vs Neelam Sharma Proprietor Of M/S Digital Zone	MR. AJAY SHARMA	9891399593	AJAYSHARMA2635@GMAIL.COM	07.08.2024
				EXECUTION	Execution (Comm.)/327/2024	31-08-2024	The Balussery Benefit Chit Fund Pvt Ltd Vs M/S S.N. Trading	MR. ARUN SHARMA	9818440502	AAKIARUN@GMAIL.COM	N/A
				EXECUTION	Execution (Comm.)/328/2024	31-08-2024	State Bank Of India, Vs Arun Kumar Sharma	MR. A.K. ROUT	9999132159	AKROUTADVOCATE@GMAIL.COM	N/A
				COMMERCIAL SUIT	CS (COMM)/429/2024	31-08-2024	Indian Overseas Bank Vs Anushka Trading Company	MR. SUBHASH KUMAR	9810840045	SKHAASSOCIATES@YAHOO.COM	24.08.2024
				COMMERCIAL SUIT	CS (COMM)/430/2024	31-08-2024	Canara Bank Vs Annapurna Tawachapati Supplier	MR. SUBHASH KUMAR	9810840045	SKHAASSOCIATES@YAHOO.COM	24.08.2024
				EXECUTION	Execution (Comm)158/2024	07-08-2024	Punjab National Bank Vs The Hait World	MR. SAURAV BHASIN	9899331166	SAURAVBHASIN10@GMAIL.COM	N/A
				EXECUTION	Execution (Comm)159/2024	07-08-2024	Punjab National Bank Vs Partu Gambhir	MR. SAURAV BHASIN	9899331166	SAURAVBHASIN10@GMAIL.COM	N/A
				EXECUTION	Execution (Comm)160/2024	07-08-2024	Punjab National Bank Vs. M/s Rasva & Anr.	MR. SAURAV BHASIN	9899331166	SAURAVBHASIN10@GMAIL.COM	N/A
49	SH. RAKESH PANDIT DISTRICT JUDGE COMMERCIAL COURT-03	SOUTH-WEST		CS(COMM)	389/2024	06.08.2024	SVR ASSOCIATES VS TRIBHUAN PRASAD INFRA PVT LTD.	ASHOK KR. UPMANU	9313080071	adv.akupmanu@gmail.com	31.07.2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate Name	Advocate Mobile Number	Advocate email ID	Date of Payment of Court Fees
			509	EXECUTION (COMM)	164/2024	08.08.2024	M/S GEE TEE TRADING VS SHREE BALAJI AUTO ELECTRIC WORKS	KSHITIJ AGGARWAL	9927020390		
			509	CS(COMM)	401/2024	16.08.2024	EXACTO AND SOLUTIONS PVT. LTD. VS G S DEVELOPERS AND CONTRACTORS PVT. LTD.	SHRAVEEN KR VERMA	9873130563	exactoandco@gmail.com	14.08.2018
			509	CS(COMM)	402/2024	16.08.2024	STATE BANK OF INDIA VS INDER SINGH RATHI PAINTS	SUNIL SEHRAWAT	7827249904	delhilawyers76@yahoo.co.in	02.08.2024
			509	CS(COMM)	403/2024	16.08.2024	STATE BANK OF INDIA VS MUKESH KUMAR	SUNIL SEHRAWAT	7827249904	delhilawyers76@yahoo.co.in	31.07.2024
			509	CS(COMM)	404/2024	16.08.2024	MOGLI LABS INDIA PVT. LTD. VS SUSHMITA DEY	TARUN VERMA	9871495838	estaranverma@gmail.com	12.08.2024
			509	CS(COMM)	407/2024	20.08.2024	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	9999306881, 9999093893	advocateurfeehaidersyed@gmail.com	20.07.2024
			509	CS(COMM)	409/2024	21.08.2024	ASICS CORPORATION VS SHILPA & ORS.	GAUTAM BHASIN	9999306881, 9999093893	advocateurfeehaidersyed@gmail.com	17.08.2024
			509	CS(COMM)	412/2024	23.08.2024	PUMA SE VS SHILPA & ORS.	GAUTAM BHASIN	9999306881, 9999093893	advocateurfeehaidersyed@gmail.com	17.08.2024
			509	EXECUTION (COMM)	319/2024	24.08.2024	M/S V G PROJECTS VS M/S RSM PROJECTS & ENGINEERS PVT LTD.	ABHISHEK SIROHI	9999281570, 9350124869	yatendrasirohi@hotmail.com	
			509	CS(COMM)	415/2024	24.08.2024	MASCOT HEALTH SERIES PVT LTD VS PRECIA PHARMA PVT LTD.	TURFEE HAIDER	9810078786	advocateurfeehaidersyed@gmail.com	21.08.2024
			509	OMP (COMM)	17/2024	24.08.2024	M/S VISION INDIA AYURVED PVT. LTD. V/S N. K. SHARMA	SRIVASTAVA	9811405665	advocatesrivastavas@gmail.com	14.08.2024
			509	CS(COMM)	421/2024	29.08.2024	SARLA BHATIA VS A & P STYLES	AMARJEET SINGH	9811680828	amarjitshaheer@gmail.com	12.08.2024
			509	CS(COMM)	422/2024	30.08.2024	KUNAL SHARMA VS MANSI AGGARWAL ANR.	LAW IN TOTO LITIGATION AND CONSULTANCY FIRM	9911219953	advocaterohit9805@gmail.com	06.08.2024
			509	CS(COMM)	423/2024	30.08.2024	CANARA BANK VS KRANTI SELF HELP GROUP	SUBHASH KR. JHA	9810840045	skjhaassociates@yahoo.com	24.08.2024
			509	CS(COMM)	424/2024	30.08.2024	INDIAN OVERSEAS BANK VS KIDS PARADISE	SUBHASH KR. JHA	9810840045	skjhaassociates@yahoo.com	24.08.2024

No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Payment	e- of Court Fees
			509	CS(COMM)	431/2024	31.08.2024	M/S PRAKASH GURBAKSH PIPES LTD. V/S SINGH & M/S GEE PEEASHWANI FOODS PVT.KR. LTD.	DHAMIJA	9810910333	avtarsingh78@yahoo.com	29.07.2024	
<b>Total</b>					<b>599</b>							

List of cases in which Electronic Service of process has taken place during the month of August 2024

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name	Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Electronic Service Process
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL									
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL									
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL									
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL									
5	SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL									
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL									
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL									
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL									
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	NIL									
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	307	Civil	CS (COMM)/587/2024	10-05-2024	Vinesh Sharma Vs Mohd Anas Raza	Irfan Ahmed	9818379347	kakra.associates@gmail.com		14-08-2024

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name	Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Electronic Service Process
			307	Civil	CS (COMM)/1242/2023	18-09-2023	VINEET GUPTA	Vs BHADDER SAIN GUPTA	Rajni Chauhan	9312838674	advrajnichauhan@yahoo.com	09-08-2024
			307	Civil	CS (COMM)/460/2024	15-04-2024	Abhishek Gupta	Vs M/s Shubh Automotive Accessories Pvt Ltd	Brijesh Kumar Gupta	8506092366	brijeshkgupta2016@gmail.com	06-08-2024
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	COURT ROOM 310	CS (COMM)	CS (COMM)/742/2024	06-07-2024	RAM LAL CHANDRA LTD.	RAM (INDIA) Vs SHEHBAZ STREET WEAR	Anil Anand(P),	9811721209	anilnando68@gmail.com	02-08-2024
			COURT ROOM 310		OMP (COMM)/683/2024	12-07-2024	IDFC FIRST BANK LTD	Vs RAJA SAROJ	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@gmail.com	02-08-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/355/2024	13-03-2024	M/s Srv Impex	Vs M/s Mani Plastic Store	Dharmender Azad	9811534488	dharmenderazad@yahoo.com	09-08-2024
			COURT ROOM 310		OMP (COMM)/755/2024	12-07-2024	IDFC FIRST BANK LTD	Vs ANIL PASWAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@gmail.com	09-08-2024
			COURT ROOM 310		OMP (COMM)/754/2024	12-07-2024	IDFC FIRST BANK LTD	Vs SHAKEEL QURESHI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@gmail.com	09-08-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/705/2023	28-04-2023	KRBL LIMITED	Vs CHAMAN LAL SETIA EXPORTS LTD	S.K. Bansal	9599800364	legal@unit.edworld.co.in	13-08-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/791/2024	22-07-2024	M/s NITIN PLASTIC	Vs M/s SHAKTI ENTERPRISES	Rohit Gour(P),	8486057784	gaur958@gmail.com	13-08-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/3988/2021	07-10-2021	FICCI BANK LTD	Vs SANWAR MAL	Chetna Bhalla	9818280772	punitbhalla@gmail.com	13-08-2024

Sr. No.	Court No.	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name	Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Electronic Service Process
			COURT ROOM 310	CS (COMM)	CS (COMM)/781/2024	19-07-2024	CHIRAG GUPTA GANPATI ENTERPRISES	Vs RITA SANGHAVI(P),		9953413632	adv.rita.singhavi@gmail.com	13-08-2024
			COURT ROOM 310	CS (COMM)	OMP (COMM.)/298/2024	10-08-2024	Deb Bank Ltd Vs Shoyab Iqbal and Anr		ANISH BHOLA(P)	9811452022	Anish_bhola17@yahoo.com	17-08-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/818/2024	27-07-2024	JATIN SHARMA AMIT OBEROI	Vs	Muddassir Daiyyan(P)	9818712378	muddassir.daiyyan@gmail.com	17-08-2024
			COURT ROOM 310		OMP (COMM.)/79/2024	02-08-2024	RAJ KUMAR Vs M/s EQUITAS FINANCE BANK LTD.		Deepak Yadav(P),	9999980081	DeepakYadavAdvocate@gmail.com	20-08-2024
			COURT ROOM 310		OMP (COMM.)/58/2024	20-07-2024	LOKESH YADAV URGO LIMITED	Vs	Farun Mehra(P),	9267919004	farunmehra@gmail.com	28-08-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/871/2024	09-08-2024	M/s CAPITAL PLASTIC HOUSE Vs M/s HINDUSTON INDUSTRIES		KRISHAN KUMAR SINGH(P),	9810673660	advkksingh@gmail.com	29-08-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/736/2024	05-07-2024	M/s LEATHER COMPANY Vs SHRI INDER ARORA		Jitender Singh Lamba(P),	9891939468	lamba.jitendraadvocate@gmail.com	29-08-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/343/2024	07-03-2024	M/s Agrico Organics Vs M/s Pax Chem Limited And ors		Kunal Madan(P),	9717468652	Kunalmadan@kmalanoffice.com	29-08-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/843/2024	03-08-2024	PUNEET GOYAL MOHAN TRADING CO AND ORS	Vs	Sunil Gupta	8860313311	advsg@yahoo.com	29-08-2024
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	401	OMP (I) COMM	746/2024	26.07.2024	IDFC V/S NIRANJAN		MAYANK MAHAJAN	98733347330	MAYANK MAHAJAN 95@YAHOO.COM	06.08.2024





Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name	Respondent Name	VS Advocate	Advocate Mobile Number	Advocate email ID	Date of Electronic Service Process
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL									
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	128 / 2023	10.05.2018	L'OREAL VS ONENESS ENTERPRISES		SH. KAMAL NARESH	9996605966	03.08.2024	
				CS (COMM.)	129 / 2023	10.05.2018	L'OREAL VS GRAPHICS TRADERS		SH. KAMAL NARESH	9996605966	03.08.2024	
				CS (COMM.)	130 / 2023	10.05.2018	L'OREAL VS RELIABLE ENTERPRISES		SH. KAMAL NARESH	9996605966	03.08.2024	
				CS (COMM.)	23 / 2018	02.11.2018	ANAND GOEL Vs RAJAN POLYPLASTAN PVT LTD AND OTHERS		MR. SUDARSHAN KUMAR BANSAL	NOT PROVIDED	03.08.2024	
				CS (COMM.)	488 / 2024	05.06.2024	GOLDMADAL ELECTRICALS LTD. Vs SULTAN SINGH		SH. KAMAL NARESH	9996605966	08.08.2024	
				OMP (COMM.)	138 / 2024	07.06.2024	M/s ENTERPRISES PVT.LTD. Vs Ms LINK TELECOM PVT. LTD.	GDN	SH. PARVEZ ALAM KHAN	971190303	03.08.2024	
				CS (COMM.)	414 / 2024	10.05.2024	CARPET THROUGH BAJAJ Vs SAAMBY VALLEY LIMITED	COUTURE RASHI	MR. AVSHI MALIK	9871921015	12.08.2024	
				OMP (I) (COMM.)	228 / 2024	01.06.2024	HERO FINCORP LTD. VS P. S. CONSTRUCTION		MR. MAYANK MAHAJAN	9811169891	12.08.2024	
				OMP (COMM.)	42 / 2024	23.02.2024	K C PALANISAMY Vs ALL INDIA DRAVIDA MUNNETR KAZHAGAM		SH. O. N SHARMA	9971357074	13.08.2024	

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name	Respondent Name	VS Advocate	Advocate Mobile Number	Advocate email ID	Date of Electronic Service Process
				CS (COMM.)	167 / 2024	22.02.2024	WOLTERS KLUWER (INDIA) PVT LTD	Vs M/s BOOK SOURCE	SUSHANT SINGHAL	9971133684	13.08.2024	
				CS (COMM.)	70 / 2024	20.01.2024	BANK OF INDIA	Vs SATYENDRA PAL SINGH	MS. POONAM	9910599511	27.08.2024	
				OMP (I) (COMM.)	70 / 2024	15.03.2024	KOTAK MAHINDRA PVT LTD	Vs BHARAT AGGARWAL	MR. GAMBHIR SINGH CHAUHAN	9811740125	27.08.2024	
				OMP (I) (COMM.)	70 / 2024	15.03.2024	KOTAK MAHINDRA PVT LTD	Vs BHARAT AGGARWAL	MR. GAMBHIR SINGH CHAUHAN	9811740125	27.08.2024	
				CS (COMM.)	389 / 2024	01.05.2024	CANARA BANK	Vs THAMIZHANBAN K	ABDUS SAMAD	9990042642	27.08.2024	
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	24	Suit for recovery	CS(COMM)/468/24	45442	KHAIRA TOURISTS TAXI SERVICES VS TOYOTA FINANCIAL SERVICES PVT. LTD.	Vs	DINESH KUMAR	9990527463	45532	
				Suit for permanent injunction	CS(COMM)/392/24	45414	CONDOR FOOTWEAR INDIA LTD. VS META PLATFORM INC	Vs	PUNEET AHUJA	9999054886	45532	
				Petition u/s 9 of Arbitration & Conciliation Act	OMP (I) & COMM/230/2024	45493	HERO FINCORP LTD VS VAISHNAV ENGINEERING	Vs	MAYANK MAHAJAN	9873347330	45505	
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL									
24	MS. ANURADHA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM)/364/2024	01.08.2024	Jai Maa Enterprise Sai Print And Pack	Vs	PARAS CHAWLA	9999148514	PARAS.CHAWLA34@GMAIL.COM	01.08.2024

Sr. No.	Court No.	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name	Respondent Name	VS Advocate	Advocate Mobile Number	Advocate email ID	Date of Electronic Service Process
			6, New Court Block-I	Commercial	Execution (Comm.)/168/2023	02.05.2023	HT MEDIA LTD	Vs MUKUL VASHISHT PROPRIETOR R SOLUTION	MADHUR DHINGRA	9999467283	MADHUR@AMASSOCIATES.COIN	02.08.2024
			6, New Court Block-I	Commercial	OMP (COMM.)/7/2020	04.02.2020	M/S.CHOPRA LAND DEVELOPERS LTD.	Vs JATINDER NATH	NINAD DOGRA	9990090052	NINAD.DOGRA@GMAIL.COM	03.08.2024
			6, New Court Block-I	Commercial	CS (COMM)/371/2024	05.08.2024	Akriti Trading Company	Vs Wellness Qed Private Limited	PARAS CHAWLA	9999148514	PARAS.CHAWLA34@GMAIL.COM	05.08.2024
			6, New Court Block-I	Commercial	CS (COMM)/116/2024	06.03.2024	Cyber Media Research And Services Limited	Vs Exemplar Academy Of Beauty Private Limited	LALIT KRISHNA MAHESH WARI	9911665826	MMLEGAL55@GMAIL.COM	05.08.2024
			6, New Court Block-I	Commercial	Execution (Comm.)/36/2024	09.04.2024	M/s Ravi Print Pack Private Limited	Vs CRAFTSMITH PVT LTD	VAIBHAV JAIN	9810729192	VAIBHAV86@GMAIL.COM	09.08.2024
			6, New Court Block-I	Commercial	CS (COMM)/394/2024	13.08.2024	RINKI TANWAR THROUGH POA MUNICIPAL CORPORATION OF DELHI	Vs SHARMA	VIKAS SHARMA	9810566116	ADVOCATEVIKASSHARMA1@GMAIL.COM	13.08.2024
			6, New Court Block-I	Commercial	CS (COMM)/388/2024	13.08.2024	SATBIR TANWAR MUNICIPAL CRPORATION OF DELHI	Vs SHARMA	VIKAS SHARMA	9810566116	ADVOCATEVIKASSHARMA1@GMAIL.COM	13.08.2024
			6, New Court Block-I	Commercial	CS DJ/3963/2024	13.08.2024	SATBIR TANWAR MUNICIPAL CORPORATION OF DELHI	Vs SHARMA	VIKAS SHARMA	9810566116	ADVOCATEVIKASSHARMA1@GMAIL.COM	13.08.2024
			6, New Court Block-I	Commercial	CS (COMM)/392/2024	13.08.2024	RAMKESH MUNICIPAL CORPORATION OF DELHI	Vs SHARMA	VIKAS SHARMA	9810566116	ADVOCATEVIKASSHARMA1@GMAIL.COM	13.08.2024
			6, New Court Block-I	Commercial	CS (COMM)/390/2024	13.08.2024	RINKI TANWAR THROUGH POA MUNICIPAL CORPORATION OF DELHI	Vs SHARMA	VIKAS SHARMA	9810566116	ADVOCATEVIKASSHARMA1@GMAIL.COM	13.08.2024

Sr. No.	Court No.	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name	Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Electronic Service Process
			6, New Court Block-I	Commercial	CS (COMM)/389/2024	13.08.2024	GAUTAM TANWAR Vs MUNICIPAL CORPORATION OF DELHI	VIKAS SHARMA	9810566116	ADVOCAT EVIKASSHARMA1@GMAIL.COM	13.08.2024	
			6, New Court Block-I	Commercial	CS (COMM)/391/2024	13.08.2024	DEEPAK KUMAR KHEMKA Vs YOGESH KUMAR JAISWAL	S.K.BANSAL	26843455	UNITEDM ARK@UNITEDANDUNITED.COM	13.08.2024	
			6, New Court Block-I	Commercial	Execution (Comm.)/57/2024	05.07.2024	Ishita Construction Raheja Developers Ltd	Vs RAKESH KUMAR	9891194404	RKSHARMA54@GMAIL.COM	22.08.2024	
			6, New Court Block-I	Commercial	Execution (Comm.)/311/2023	20.11.2023	ISHITA CONSTRUCTION Vs RAHEJA DEVELOPERS LTD	RAKESH KUMAR	9891194404	RKSHARMA54@GMAIL.COM	22.08.2024	
			6, New Court Block-I	Commercial	CS (COMM)/423/2024	30.08.2024	ONKAR INVESTMENTS PVT LTD THROUGH ITS DIRECTOR SHRI JAGANNATH ARORA Vs SHEETU GUPTA SOLE PROPRIETOR OF M/S AAR GEE ENTERPRISES AND ORS	RISHABH GUPTA	8586834657	RISHABGUPTA.LAWYERS@GMAIL.COM	30.08.2024	
			6, New Court Block-I	Commercial	OMP (COMM.)/7/2020	04.02.2020	M/S.CHOPRA LAND DEVELOPERS PVT. LTD. Vs JATINDER NATH	NINAD DOGRA	9990090052	NINAD.DOGRA@GMAIL.COM	31.08.2024	
25	SH. SANDEEP YADAV	South	17, New Court Block-I	Commercial	OMP (COMM)/1380/2024	29-07-2024	Cnh Industrial Capital India Pvt Ltd Vs Vishal Singh	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	07.08.2024	
			17, New Court Block-I	Commercial	OMP (COMM)/1381/2024	29-07-2024	Cnh Industrial Capital India Pvt Ltd Vs Jaswinder Singh	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	07.08.2024	
			17, New Court Block-I	Commercial	OMP (COMM)/1382/2024	29-07-2024	Cnh Industrial Capital India Pvt Ltd Vs Ladh Ram	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	07.08.2024	
			17, New Court Block-I	Commercial	OMP (COMM)/1383/2024	29-07-2024	Cnh Industrial Capital India Pvt Ltd Vs Parminder Singh	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	07.08.2024	

Sr. No.	Court No.	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name	Respondent Name	Advocate VS Advocate	Advocate Mobile Number	Advocate email ID	Date of Electronic Service Process
			17, New Court Block-I	Commercial	OMP (COMM)/1384/2024	29-07-2024	Cnh Industrial Capital India Pvt Ltd	Vs Gurni Stone Crusher	RAJESH ANGRA(P),	9958726491	jangraadvocate@gmail.com	07.08.2024
			17, New Court Block-I	Commercial	CS (COMM)/239/2024	14-05-2024	Manash Lifestyle Private Limited	Vs 4her Collection	NAGESH KUMHAR(P),	9818823289	info@deyandkumar.com	07.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1435/2024	01-08-2024	Kotak Mahindra Prime Limited	Vs Vikram Singh	RAJESH ANGRA(P),	9958726491	jangraadvocate@gmail.com	08.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/22/2024	26-07-2024	Govt Of Nct Of Delhi	Vs M/s Sham Lal Gupta And Sons	Yogesh Saini	9990139169	sainisadvocates@gmail.com	08.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1036/2024	03-07-2024	Toyota Financial Services India Limited	Vs Raman Chhoda	DINESH JAIN(P),	8376049807	advocateas.hok.1@gmail.com	09.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1037/2024	03-07-2024	Toyota Financial Services India Limited	Vs Manish Nagpal	DINESH JAIN(P),	8376049807	advocateas.hok.1@gmail.com	09.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1018/2024	02-07-2024	Toyota Finance Service India Ltd	Vs Tushar Jaiwant Fatak	RAJESH ANGRA(P),	9958726491	jangraadvocate@gmail.com	12.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1334/2024	25-07-2024	idfc First Bank	Vs Vir Singh 913	MAYANK MAHAJAN(P),	9643646534	parv.mahajan07@gmail.com	12.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1335/2024	25-07-2024	idfc First Bank	Vs Lalit Kumar 963	MAYANK MAHAJAN(P),	9643646534	parv.mahajan07@gmail.com	12.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1336/2024	25-07-2024	idfc First Bank	Vs Diwaker Jha 508	MAYANK MAHAJAN(P),	9643646534	parv.mahajan07@gmail.com	12.08.2024

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name	Respondent Name	VS Advocate	Advocate Mobile Number	Advocate email ID	Date of Electronic Service Process
			17, New Court Block-I	Commercial	OMP (COMM)/1337/2024	25-07-2024	Idfc First Bank Vs Mohd Rashid 474		MAYANK MAHAJAN(P),	9643646534	parv.mahajan07@gmail.com	12.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1428/2024	01-08-2024	Axis Bank Ltd Sanjeev Yadav 1519		MAYANK MAHAJAN(P),	9643646534	parv.mahajan07@gmail.com	12.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1429/2024	01-08-2024	Axis Bank Ltd Vs Sahil Nagar 3257		MAYANK MAHAJAN(P),	9643646534	parv.mahajan07@gmail.com	12.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1430/2024	01-08-2024	Axis Bank Ltd Vs Neelam Grover 4539		MAYANK MAHAJAN(P),	9643646534	parv.mahajan07@gmail.com	12.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1431/2024	01-08-2024	Axis Bank Ltd Vs Pradeep Kumar		MAYANK MAHAJAN(P),	9643646534	parv.mahajan07@gmail.com	12.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1462/2024	05-08-2024	Axis Bank Ltd Vs ANJALI 1030		MAYANK MAHAJAN(P),	9643646534	parv.mahajan07@gmail.com	12.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1463/2024	05-08-2024	Axis Bank Ltd Vs BHAWNA KWATRA 785		MAYANK MAHAJAN(P),	9643646534	parv.mahajan07@gmail.com	12.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1434/2024	01-08-2024	Cnh Industrial Capital India Pvt Ltd Vs Harpreet Singh		RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	12.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1437/2024	01-08-2024	Cnh Industrial Capital India Pvt Ltd Vs Surender Singh		RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	12.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1515/2024	09-08-2024	Idfc First Bank Ltd Vs DINESH SHOKEEN		MAYANK MAHAJAN(P),	9643646534	parv.mahajan07@gmail.com	13.08.2024

Sr. No.	Court No.	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name	Respondent Name	Advocate VS	Advocate Mobile Number	Advocate email ID	Date of Electronic Service Process
			17, New Court Block-I	Commercial	OMP (COMM)/1516/2024	09-08-2024	Idfc First Bank Ltd	AJAY HASIJA 7004	Vs MAYANK MAHAJAN(P),	9643646534	parv.mahajan07@gmail.com	13.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1517/2024	09-08-2024	Idfc First Bank Ltd	CHANDAN KUMAR OJHA 7691	Vs MAYANK MAHAJAN(P),	9643646534	parv.mahajan07@gmail.com	13.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1518/2024	09-08-2024	Idfc First Bank Ltd	MOHAN JAISWAL 8703	Vs MAYANK MAHAJAN(P),	9643646534	parv.mahajan07@gmail.com	13.08.2024
			17, New Court Block-I	Commercial	CS (COMM)/375/2024	07-08-2024	Union Bank of India	Vinita Singhal	Vs Arvind Sinha(P),	9810618195	arvindsinha1@gmail.com	14.08.2024
			17, New Court Block-I	Commercial	CS (COMM)/313/2024	06-07-2024	Aman Travels Ltd	Milestone Tours And Travels	Vs Vikrant Hudda(P),	9990969164	hoodamukeshshadv@gmail.com	20.08.2024
			17, New Court Block-I	Commercial	CS (COMM)/159/2024	04-04-2024	Millennium Cophorne International Limited	Aftab Nasir Chakra	Vs Abhineet Kalia(P),	26920500	tabhay@AMSShardul.com	20.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1129/2024	11-07-2024	Idfc First Bank Ltd	Khalda Gaffar	Vs SANJEEV PATHAK(P),	8285002852	litigation@srslegal.com	22.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1134/2024	11-07-2024	Idfc First Bank Ltd	Manoj Om	Vs SANJEEV PATHAK(P),	8285002852	litigation@srslegal.com	22.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1076/2024	08-07-2024	Idfc First Bank Ltd	Rakesh Shanker	Vs SANJEEV PATHAK(P),	8285002852	litigation@srslegal.com	22.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1077/2024	08-07-2024	Idfc First Bank Ltd	Mauvin Malik	Vs SANJEEV PATHAK(P),	8285002852	litigation@srslegal.com	22.08.2024

Sr. No.	Court No.	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name	Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Electronic Service Process
			17, New Court Block-I	Commercial	OMP (COMM)/1128/2024	11-07-2024	Idfc First Bank Ltd	Vs Choudhary Piyush Singh Nain	SANJEEV PATHAK(P),	8285002852	litigation@srcslegal.com	23.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1130/2024	11-07-2024	Idfc First Bank Ltd	Vs Amar Singh	SANJEEV PATHAK(P),	8285002852	litigation@srcslegal.com	23.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1131/2024	11-07-2024	Idfc First Bank Ltd	Vs Ankit Singh Chauhan	SANJEEV PATHAK(P),	8285002852	litigation@srcslegal.com	23.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1277/2024	22-07-2024	Toyota Financial Services India Limited	Vs Arun Kumar Singh	DINESH JAIN(P),	8376049807	advocateas.hok.1@gmail.com	23.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1332/2024	25-07-2024	Kotak Mahindra Prime Limited	Vs Ranisha B	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	23.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1333/2024	25-07-2024	Kotak Mahindra Prime Limited	Vs Rashid A	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	23.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1385/2024	29-07-2024	Cnh Industrial Capital India Pvt Ltd	Vs Kurakula Pavithra	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	23.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1559/2024	13-08-2024	Idfc First Bank Ltd	Vs GIRISH CHAND 5125	MAYANK MAHAJAN(P),	9643646534	parv.mahajan07@gmail.com	23.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1565/2024	13-08-2024	Idfc First Bank Ltd	Vs NARVINDER SHARMA	MAYANK MAHAJAN(P),	9643646534	parv.mahajan07@gmail.com	23.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1566/2024	13-08-2024	Idfc First Bank Ltd	Vs HARANDAR SINGH MALIK	MAYANK MAHAJAN(P),	9643646534	parv.mahajan07@gmail.com	23.08.2024

Sr. No.	Court No.	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name	Respondent Name	VS Advocate	Advocate Mobile Number	Advocate email ID	Date of Electronic Service Process
			17, New Court Block-I	Commercial	OMP (COMM)/1572/2024	13-08-2024	Idfc First Bank Ltd	ARJUN SINGH	Vs MAYANK MAHAJAN(P),	9643646534	parv.mahajan07@gmail.com	23.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1580/2024	13-08-2024	Idfc First Bank	MANISH KUMAR PANDEY	Vs MAYANK MAHAJAN(P),	9643646534	parv.mahajan07@gmail.com	23.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1611/2024	14-08-2024	TOYOTA FINANCIAL SERVICES INDIA LTD	MEHUL PRAJAPATI	Vs RAJESH JANGRA(JP),	9958726491	jangraadvocate@gmail.com	23.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1464/2024	15-08-2024	AXIS BANK LTD	KAMLA	Vs SANJEEV PATHAK(P),	8285002852	litigation@srcslegal.com	24.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1465/2024	15-08-2024	AXIS BANK LTD	SUNIL VERMA	Vs SANJEEV PATHAK(P),	8285002852	litigation@srcslegal.com	24.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1466/2024	15-08-2024	AXIS BANK LTD	TASLIM	Vs SANJEEV PATHAK(P),	8285002852	litigation@srcslegal.com	24.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1302/2024	14-07-2024	Foyota Financial Services India Limited	Vs Vineet Saini	DINESH JAIN(P),	8376049807	advocateas.hok.1@gmail.com	27.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1303/2024	14-07-2024	Foyota Financial Services India Limited	Vs Sadik R 9802	DINESH JAIN(P),	8376049807	advocateas.hok.1@gmail.com	27.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1304/2024	14-07-2024	Foyota Financial Services India Limited	Vs Deepak Kumar 9426	DINESH JAIN(P),	8376049807	advocateas.hok.1@gmail.com	27.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1305/2024	14-07-2024	Foyota Financial Services India Limited	Vs Mahesh Kumar Litoriya	DINESH JAIN(P),	8376049807	advocateas.hok.1@gmail.com	27.08.2024

Sr. No.	Court No.	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Electronic Service Process
			17, New Court Block-I	Commercial	OMP (COMM)/1306/2024	124-07-2024	Toyota Financial Services India Limited Vs Satish Yadav	DINESH JAIN(P),	8376049807	advocateas.hok.1@gmail.com	27.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1475/2024	107-08-2024	Kotak Mahindra Bank Ltd Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KUMAR RANJAN(P),	9311022104	ranjan.andcompany@gmail.com	27.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1295/2024	124-07-2024	Toyota Financial Services India Ltd Vs Supriya Suhas Gaonkar	RAJESH LANGRA(P),	9958726491	langraadvocate@gmail.com	29.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1620/2024	116-08-2024	Idfc First Bank Ltd Vs BUDRAM NAND 7039	MAYANK MAHAJAN(P),	9643646534	parv.mahajanoo7@gmail.com	29.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1621/2024	116-08-2024	Idfc First Bank Ltd Vs MONU YADAV 0309	MAYANK MAHAJAN(P),	9643646534	parv.mahajanoo7@gmail.com	29.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1622/2024	116-08-2024	Idfc First Bank Ltd Vs AMOD KUMAR 6639	MAYANK MAHAJAN(P),	9643646534	parv.mahajanoo7@gmail.com	29.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1623/2024	116-08-2024	Idfc First Bank Ltd Vs NAJIR ALI 6890	MAYANK MAHAJAN(P),	9643646534	parv.mahajanoo7@gmail.com	29.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1624/2024	116-08-2024	Idfc First Bank Ltd Vs GHANSHYAM SHARMA 9192	MAYANK MAHAJAN(P),	9643646534	parv.mahajanoo7@gmail.com	29.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1625/2024	116-08-2024	Idfc First Bank Ltd Vs SUMEET KUMAR YADAV 8262	MAYANK MAHAJAN(P),	9643646534	parv.mahajanoo7@gmail.com	29.08.2024
			17, New Court Block-I	Commercial	OMP (COMM)/1731/2024	123-08-2024	Kotak Mahindra Prime Ltd Vs VISHAL SHARMA 6751	MAYANK MAHAJAN(P),	9643646534	parv.mahajanoo7@gmail.com	30.08.2024

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name	Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Electronic Service Process
			17, New Court Block-I	Commercial	OMP (COMM)/1733/2024	23-08-2024	Kotak Mahindra Prime Ltd	VS GOURAV MAHAJA N(P),	MAYANK	9643646534	parv.mahajanoo7@gmail.com	30.08.2024
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	South	29, New Court Block-II	Commercial	ARB A(COMM)/2/2024	04-07-2024	Bela Mathur Vs Tantra Designs Pvt Ltd		Shaini Bhardwaj(P),	Not available	Not available	10.07.2024
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	NIL									
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL									
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	14	Commercial Suit	CS/COMM/2890/24	7/18/24	BENTLY SYSTEMS VS. ATOMGEO		ANKUR KATYAL	N/A	N/A	8/2/24
					CS/COMM/27/20/24	7/20/24	M/S PREMIER INFRA VS. OCEAN CONST.		SUMIT KUMAR	N/A	N/A	8/9/24
					CS/COMM/273/24	4/9/24	STAR COATING VS. M/S NEPTUNE		MANOJ KUMAR BHAGAT	N/A	N/A	8/9/24
					CS/COMM/2932/24	7/30/24	BENTLY SYSTEMS VS. WATMOV ENGINEERING		ANKUR KATYAL	N/A	N/A	8/23/24
					CS/COMM/2933/24	7/31/24	ACE ENGERY VS. PRABHA		TRIBHUVAN	N/A	N/A	8/23/24
					CS/COMM/2952/24	8/3/24	CANARA BANK VS. ADARSH PAL SINH		KUMAR VISHWAJ EET	N/A	N/A	8/27/24



Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name	Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Electronic Service Process
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Execution Petition	EXECUTION (COMM)/191/2024	03-08-2024	Homeshree Housing Finance Limited Vs Arif Malik and anr	Nidhi Saini(P),	Nidhi Saini(P),	9654737306	midhisainio3@gmail.com	---
				Commercial Suit	CS (COMM)/2950/2024	03-08-2024	Mujeeb Khalique Vs M/s Nice Frame Private Limited	FEROZE AHMAD(P),	FEROZE AHMAD(P),	9810016199	FEROZEHD@GMAIL.COM	---
				Commercial Suit	CS (COMM)/2960/2024	05-08-2024	State Bank Of India Vs Ms Anita	Dharmendra Singh(P),	Dharmendra Singh(P),	800784740	NOT MENTIONED	---
				Commercial Suit	CS (COMM)/2968/2024	07-08-2024	State Bank of India Vs Arvind Kumar	Suchita Dixit(P),	Suchita Dixit(P),	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	---
				Arbitration	OMP (COMM)/67/2024	07-08-2024	M/s TECHNOLOGIES LTD Vs M/S DIGIPY, ENGINEERING LTD	TAKABHIJEET SWAROOP(P),	TAKABHIJEET SWAROOP(P),	9711666059	ABHIJEETSWAROOP@THEGUILD.CO.IN	---
				Commercial Suit	CS (COMM)/2969/2024	07-08-2024	GANT AB AND ANR Vs ASHOK KUMAR ANDORS	Shravan Bansal(P),	Shravan Bansal(P),	9650682928	UNITEDMARK@UNITEDANDUNITED.COM	---
				Commercial Suit	CS (COMM)/3585/2024	09-08-2024	Bonetti SRL Vs M/S R S ENTERPRISES AND ANR	Smd Zunaid(P),	Smd Zunaid(P),	9810199352	OFFICETPSKANG@GMAIL.COM	---
				Commercial Suit	CS (COMM)/3596/2024	14-08-2024	State Bank Of India Vs M/S K D Sales Corporation	Ranjay Kumar Sinha(P),	Ranjay Kumar Sinha(P),	9811255673	LEGALORATES@GMAIL.COM	---
				Commercial Suit	CS (COMM)/3595/2024	14-08-2024	Ms Nishi Mehra Vs M/s Wte Noida Development Company Private Limited	Nipun Katyal(P),	Nipun Katyal(P),	9999346557	ADB.NIPUNKATYAL@GMAIL.COM	---
				Commercial Suit	CS (COMM)/3594/2024	14-08-2024	Indospirit Beverages Pvt Ltd Vs M/S Ten to Ten Departmental store and Anr	Girish Bhardwaj(P),	Girish Bhardwaj(P),	9899617989	ANAND.JHA@ASJLE.GAL.IN	---

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Electronic Service Process
				Commercial Suit	CS (COMM)/3593/2024	14-08-2024	Sushil Kumar Vs M/s Bittoo Sondhi	Mr Ajay Kumar Yadav(P),	7007302958	AJAYYADUVANSHI12@GMAIL.COM	---
				Commercial Suit	CS (COMM)/3601/2024	16-08-2024	Tanpreet Singh Kohli Vs Rajeev Ranjan Shukla	Pranav Proothi(P),	9560205151	MAIL@UTKASSOCIATES.COM	---
				Commercial Suit	CS (COMM)/3609/2024	20-08-2024	Tanpreet Singh Kohli Vs Saket Infradevelopers Private Limited	Pranav Proothi(P),	9560205151	MAIL@UTKASSOCIATES.COM	---
				Execution Petition	EXECUTION (COMM)/215/2024	21-08-2024	JAIVEER SINGH M/S SVENDGAARD LABORATORIES	Vs JITESH JHSVIKRAM SRIVASTAVA(P),	991087937	NOT MENTIONED	---
				Commercial Suit	CS (COMM)/3614/2024	21-08-2024	DHARAM PAL Vs ICICI LOMBARD GENERAL INSURANCE COMPANY LTD	Vipin Chaudhary (P),	9873377373	VIPINCHAUDHARY28@GMAIL.COM	---
				Execution Petition	EXECUTION (COMM)/219/2024	23-08-2024	DES RAJ SETHI Vs VIKAS AND ORS	KAMAL SETHI(P),	9711747766	ADVOCATEKAMALSETHI@GMAIL.COM	---
				Commercial Suit	CS (COMM)/3624/2024	23-08-2024	State Bank of India Vs Lance Naik Krishna Nand Simgh @ Krishnanand Singh	Suchita Dixit(P),	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	---
				Commercial Suit	CS (COMM)/3625/2024	23-08-2024	RAVINDER SIWACH Vs HARDIK KAUL	MANIT MOORJANI(P),	9811143754	MOORJANICHAMBERS@GMAIL.COM	---
				Commercial Suit	CS (COMM)/3626/2024	23-08-2024	M/s VGAMA SERVICES PRIVATE LIMITED Vs SRS LIVE TECHNOLOGIES PRIVATE LIMITED	Upendra Kumar Nagar(P),	9719610497	UPENDRANAGAR.92@GMAIL.COM	---
				Miscellaneous Application	Misc DJ/662/2024	27-08-2024	M/S Alankar Sales Corporation Vs M/S Valeda Herbal Private Limited	Sales VIVEK Jaiswal(P),	9853058900	info@eloquenelegal.com,	---

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name	Respondent Name	VS Advocate	Advocate Mobile Number	Advocate email ID	Date of Electronic Service Process
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL									
33	MS. NEERA BHARIHOKE, JUDGE(COMMERCIAL COURT)	DISTRICT SOUTH-EAST	NIL									
34	Ms. Nirja Bhatia, DJ, Digital-07, SOUTH-EAST DISTRICT,	SOUTH-EAST		CS (COMM.)	2866/2024	06.07.2024	Tarun Gupta Vs	Challenger Computers	Ms. Saransh Jain	9891116809	jainsaransh19@gmail.com	07.08.2024
				OMP (COMM.)	29/2024	14.02.2024	Shiv Kumar Sharma Vs	Smt Kalawati Chanana	Ms Dipika Jain	9891114322	adv.jaindipika@gmail.com	22.08.2024
				CS (COMM.)	2504/2024	02.07.2024	Excel Dychem Pvt Ltd Vs	SK Dyeing and Fishing Mills Pvt Ltd	Sh. Vishal Saxema	9354808102	advvishalsaxena@gmail.com	21.08.2024
				CS (COMM.)	2914/2024	25.07.2024	Jaju Pharmaceuticals Vs	M P Products	Hardik Gogia	9811081980	mail@wrbindia.com	12.08.2024
				CS (COMM.)	2939/2024	31.07.2024	M/S Balaji Enterprises Vs	M/S KUS Plast India	Sh. Utkarsh Gupta	8860211682	uttkarshlegaly6@gmail.com	21.08.2024
				CS (COMM.)	261/2024	06.04.2024	M/S Vyom Ganga Engineers Vs	M/S Redecon Pvt Ltd	Sh A K Pandey	9312982075	avsgjurists@gmail.com	28.08.2024
				CS (COMM.)	2469/2024	03.06.2024	Jainemo Pvt Ltd Vs	Crackle Telegram Channel	Sh. Rupin Dhal	9999996682	info@bahlandbajaj.com	31.08.2024
				CS (COMM.)	2503/2024	02.07.2024	Vinod Aggarwal Vs	GTL Infrastructure Ltd	Ms. Neena Malhotra	9811383669	advneenamalhotra@gmail.com	22.08.2024

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name	Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Electronic Service Process
				CS (COMM.)	2884/2024	18.07.2024	Bank of Baroda Vs Bhola Nath Soni		Sh. Anshuman Srivastava	9990042642	anshumanadv@gmail.com	27.08.2024
				CS (COMM.)	354/2024	10.05.2024	M/S Samara India Pvt Ltd Vs western Motors		Sh Amresh Singh	9999678571	amareshsinghadvocate@gmail.com	16.08.2024
				CS (COMM.)	213/2024	22.03.2024	M/S Krishna Exports vs Maxicon Containers		Sh Akhil Krishan Maggu	9650046568	magguakhil@gmail.com	29.08.2024
				CS (COMM.)	2906/2024	24.07.2024	State Bank of India Vs Mrs Rajo		Krishan Kumar	9990577700	krishankumar@gmail.com	22.08.2024
				CS (COMM.)	2440/2024	27.05.2024	Ashoka Technical Consultant Engineers Vs M/S Agson Global Pvt Ltd		Sh Jarthak Katyal	99173618888	advsarthakkatyal@gmail.com	23.08.2024
				CS (COMM.)	2845/2024	04.07.2024	To The New Private Ltd Vs Sarvaloka Service on call Pvt Ltd		Anandita Singh	8505853818	tlc@infinitylawchambers.com	29.08.2024
				CS (COMM.)	184/2024	16.03.2024	Deepshikha Properties Ltd Vs ABS Consultant Company		SS Wani	8750618722	sswaniassociates@gmail.com	02.09.2024
				CS (COMM.)	2949/2024	03.08.2024	Bhushan Dealmark Pvt Ltd Vs Vishal Hooda		Sh Himanshu Garg	8750618722	sswaniassociates@gmail.com	29.08.2024
				CS (COMM.)	395/2024	21.05.2024	Bank of Baroda Vs Ritu		Sh. Anshuman Srivastava	9990042642	sri.anshu83@gmail.com	30.08.2024
				CS (COMM.)	2450/2024	29.05.2024	Bank of Baroda Vs Shyam Narayan Shah		Sh. Anshuman Srivastava	9990042642	sri.anshu83@gmail.com	30.08.2024

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name	Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date Electronic Service Process
			30	CS (COMM.)	295/2024	20.04.2024	B K Traders Vs The New India Assurance Co Ltd		Sh. Manoj Kumar	9810675719	advocatesindia@yahoo.co.in	24.08.2024
				CS (COMM.)	2469/2024	03.06.2024	Jainemo Pvt Ltd Vs Crackle Telegram Channel		Sh Rupin Dahl	9999996682	info@bahlandbajaj.com	31.08.2024
				CS (COMM.)	2889/2024	20.07.2024	M/S Veira Electronics Pvt Ltd Vs M/S Vishal Mega Mart Pvt Ltd		Sh Sudhir K Saneja	9810897157	sanejask@rediffmail.com	27.08.2024
				CS (COMM.)	2869/2024	11.07.2024	Naresh Kumar Vs Kewal Singh		Sh. Sudhir Naagar	9811951070	sudhir@naagar.com	28.08.2024
				OMP(I) (COMM.)	38/2024	14.08.2024	IDFC First Bank Ltd Vs Ankit Varshey		Sh Sanjeev Pathak	9717028845	litigation@srslegal.com	20.08.2024
				OMP(I) (COMM.)	39/2024	14.08.2024	IDFC First Bank Ltd Vs Mithlesh Kumar Yadav		Sh Sanjeev Pathak	9717028845	litigation@srslegal.com	20.08.2024
				OMP(I) (COMM.)	40/2024	14.08.2024	IDFC First Bank Ltd Vs Anmol Verma		Sh Sanjeev Pathak	9717028845	litigation@srslegal.com	20.08.2024
				OMP(I) (COMM.)	41/2024	14.08.2024	IDFC First Bank Ltd Vs Ravi Ram		Sh Sanjeev Pathak	9717028845	litigation@srslegal.com	20.08.2024
				OMP(I) (COMM.)	42/2024	14.08.2024	IDFC First Bank Ltd Vs Rajiv Kumar		Sh Sanjeev Pathak	9717028845	litigation@srslegal.com	20.08.2024
				OMP (COMM.)	69/2024	14.08.2024	Deepak Kumar Jain Vs M/S Telecommunications Consultant India Ltd & Anr		Sh D K Devesh	9999779978	advdkdevesh@gmail.com	27.08.2024



Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name	Respondent Name	VS Advocate	Advocate Mobile Number	Advocate email ID	Date of Electronic Service Process	
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL										
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	386/2023	11-10-2023	LINKERS INDIA LOGISTIC PVT. LTD. V/S O C SWEATER LLP		ANKIT GUPTA	9910036349	gseemagupta1968@gmail.com	05-08-2024	
			101	CS COMM	187/2024	07-06-2024	M/S EDUCATIONAL SOCIETY V/S ST. LAWRENCE PUBLIC SR. SEC. SCHOOL & ORS.		GAGAN SINGH	7982347728	adv.singhjitin@gmail.com	08-08-2024	
			101	CS COMM	158/2024	18-05-2024	AYAAN INDIA PVT. LTD. V/S LANCER TRADING COMPANY & ORS.		FINSERVE ABHISHEK KUMAR	9811074290	advicaelaw2@gmail.com	08-08-2024	
			101	CS COMM	183/2024	06-06-2024	PUNJAB NATIONAL BANK V/S MANGAL		NATIONAL VISHAL KAPIL TIWARI	9953180830	tiwarivishaladv@gmail.com	16-08-2024	
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH-EAST	NIL										
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 286/2024	14-05-2024	NIKHIL NAUNIDH FOODS PVT. LTD.		JAIN VS. DIET TIWARI	Annanya Tiwari	9311603927	BHARDWAJ SUNIL26@YAHOO.CO.IN	05.08.2024
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 306/2024	24-05-2024	NITA DEVI SUMEET AGGARWAL		VS. Vaibhav Gupta	Vaibhav Gupta	9818719252	VIVEKBAR MECHA@GMAIL.COM	07.08.2024
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 283/2024	14-05-2024	PUNJAB NATIONAL BANK TRADING		VS. ANSHU KUMAR	Sanjay Kumar	9711133597	SANJAYK908@cMail.COM	08.08.2024
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 223/2024	06-04-2024	PUNJAB NATIONAL BANK VS. DEEPA MALIK		VS. DEEPA MALIK	S.A. Khan	9999699489	khanshadadvocate@gmail.com	17.08.2024

Sr. No.	Court No.	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name vs Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Electronic Service Process
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 234/2024	15-04-2024	VISHAL SHARMA VS. MUBARAK HUSSAIN	Megha Aggarwal	9654713565	vakalatiindia@gmail.com	23.08.2024
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 257/2024	26-04-2024	VEE PEE FABRIC PVT. LTD. VS. YOGENDER R. SINGH	Megha Aggarwal	9654713565	ekausikva@gmail.com	23.08.2024
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	ROOM NO 208	COMMERCIAL CIVIL	CS COMM 346/2024	06-06-2024	Lvs Financial Services Pvt Ltd Vs Lancer Trading	PANKAJ WALIA	9910706496	linfinitlegal@gmail.com	07.08.2024
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 367/2024	05-07-2024	Prateek Jain Vs Vikram Vasadhi	Mithila Jain	9871455577	mithila@gmail.com	08.08.2024
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 324/2024	01-06-2024	Rastogi Fashion Pvt Ltd Vs Sana Qureshi	Mukesh	9810682372	shakhawati.legal@yahoo.in	14.08.2024
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM 391/2024	22-07-2024	Ngb Diagnostics Private Limited Through Its Director Sh Amit Singh Rawat Vs Balaji Scientific And Chemicals Through Its Proprietor Sh Pankaj Anand	Raj Kumar Rathore	9811010286	rathore_raj_kumar@yahoo.co.in	29.08.2024
41	SH. SURENDER S. RATHI		NIL								
42	Sh. Pawan Kumar Matto DJ (COMM-04)		NIL								
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	NIL								



List of total no. of cases randomly allocated during the month of August-2024

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)
1	TIS HAZARI COURT	CENTRAL	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS DJ	0
					CS (COMM)	4
					OMP (I) Comm	7
					OMP (COMM)	3
					Misc. DJ	3
					Execution (Comm)	5
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	2
					OMP (I) (COMM)	7
					EXECUTION	6
3	TIS HAZARI COURT	CENTRAL	MS. ILLA RAWAT	786	CS DJ	0
					CS (COMM)	10
					Counter Claim	2
					OMP (I) Comm	6
					OMP (COMM)	3
					Execution	2
					Execution (Comm)	9
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	9
					OMP (COMM)	2
					EXECUTION (COMM)	7
					OMP (I) (COMM)	10
5	TIS HAZARI COURT	CENTRAL	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS(COMM)	8
					EX (COMM)	0

					OMP(I) (COMM)	3
					OMP (COMM)	0
					MISC DJ	1
					ARBTTN.	0
					COUNTER CLAIM	0
6	TIS HAZARI COURT	CENTRAL	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZARI COURT CENTRAL DELHI	789	CS(COMM)/OMP/EXECUTION /ARB.T./MISC. DJ	16
7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM)	7
					OMP(I) COMM + OMP(COMM)	7
					EXECUTION	3
					MISC. DJ	1
8	TIS HAZARI COURT	CENTRAL	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	CS(COMM)	80
					OMP (COMM)	3
					EXECUTION (COMM)	6
					MISC. DJ	2
					COUNTER CLAIM	1
					OMP (I) (COMM)	12
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	E-FILLED	23
					TRANSFER RECEIVED	0
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CIVIL	0
11	TIS HAZARI COURT		SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	Cases e-filed in the month of August	14
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	127
					OMP(I)COMM	19

					EXECUTION (COMM)	4
					MISC DJ	3
					CS DJ	1
					EX	1
					ARBT	1
					RP (CIVIL)	2
					CONTEMPT PETITION	1
					COUNTER CLAIM	1
					OMP COMM	2
13	TIS HAZARI COURT		SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	15
					on Cases (OMP(1)Comm) & OMP (	12
					EXECUTION(Comm)	3
<b>TOTAL</b>						270
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	Execution	2
					Misc DJ	0
					M-Ex	0
15			MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	33
					OMP COMM	4
					EXECUTION COMM	7
					MISC DJ	3
16		WEST	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	Cs	19
					omp	15

					ex	6
					Misc	2
17			SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)	21
					Execution (comm)	4
					OMP (COMM)	0
					OMP (I) (COMM)	18
					OMP (T) (COMM)	0
					MISC. DJ	2
18			SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM.)	12
					EX (COMM)	3
					OMP (I) (COMM.)	18
					Misc/DJ	1
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS(COMM)	22
					OMP(I)(COMM)	5
					EXECUTION	5
					COUNTER CLAIM	0
					MISC DJ/ CIV DJ	4
					ARB A (COMM)	0
					OMP (COMM)	0
<b>TOTAL</b>						<b>206</b>
20	PATIALA HOUSE COURT	NEW DELHI	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	30
					ARBITRATION U/S 9	5
					ARBITRATRATION U/S 34	9
					EXECUTION(COMM)	9
21			SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	31

					EX(COMM)	9
					OMP (COMM)	9
					OMP (I) (COMM)	7
					MISC. DJ	1
22			SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		OBJECTION U/S 348 ARBITRATION CONCILIATION ACT	8
					SUIT FOR RECOVERY	19
					SUIT FOR TRADEMARKS	6
					EXECUTION PETITION	12
					APPEAL U/S 37 OF ARBITRATION & CONCILIATION ACT	1
					APPLICATION U/S 151 OF CPC	6
					COUNTER CLAIM	1
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	4
<b>TOTAL</b>						167
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	614	CS (COMM)	5
					EX. COMM.	6
					OMP COMM.	1
					OMP (I) COMM.	103
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	503	CS (COMM)	18
				503	EX. COMM.	1
					ARB. A. COMM.	1
					OMP (I) COMM.	128
25			SH. SANDEEP YADAV	614	CS (COMM)	9
				614	EX. COMM.	1
					OMP (I) COMM.	109
26			SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	503	CS (COMM)	13

					EX. COMM.	6
					ARB. A. COMM.	1
					OMP (I) COMM.	133
27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	13
					EX. COMM.	6
					OMP COMM.	1
					ARB. A. COMM.	2
					OMP (I) COMM.	123
<b>TOTAL</b>						680
28	Saket COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	8 BLOCK	COMMERCIAL	14
29			MS. NEELAM SINGH, DISTRRICT JUDGE	14	COMMERCIAL	31
30			SH. AJAY KUMAR JAIN	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31			MS. ANU GROVER BALIGA	21	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	20
32			SH. BHUPESH KUMAR	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	20
33			MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	13
34			Ms. Nirja Bhatia, DJ(Digital)-07SOUTH EAST DISTRICT,	30	Nil	0
35			SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	39	OMP ( COM) -2, CS (COMM)- 15 ,EX-02,MISS DJ -2 OMP (I) COMM-o	21
<b>TOTAL</b>						119
36	KARKARDOOMA	EAST	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	12	CS(COMM-74)	16
				12	OMP(COMM)-73	0
				12	OMP (COMM)-78	0
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)		CS(COMM-74)	15

					OMP(COMM-73)	2
					OMP (COMM)-78	0
<b>TOTAL</b>						<b>33</b>
<b>38</b>	<b>KARKARDOOMA</b>	<b>North-East</b>	<b>SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01</b>	<b>74</b>	CS (COMM)	11
					OMP (I) (COMM)	0
					OMP (COMM)	0
					MISC. DJ	1
					EXECUTION PETITION	4
<b>Total</b>						<b>16</b>
<b>39</b>	<b>KARKARDOOMA</b>	<b>SHAHDARA</b>	<b>SH. BRIJESH KUMAR GARG</b>	<b>57</b>	CS(Comm)	11
					EXECUTION	15
					MISC.DJ CASE	1
					RESTORED/RBT	2
<b>40</b>			<b>MS. KIRAN BANSAL</b>	<b>56</b>	CS(Comm)	14
				<b>56</b>	EX COMM	3
					OMP(I) COMM	1
				<b>56</b>	MISC DJ	1
<b>41</b>			<b>SH. SURENDER S. RATHI</b>		CS(Comm)	7
					OMP(COMM)	0
					MISC.DJ CASE	0
					OMP (I) Comm	0
					Execution	10
<b>42</b>			<b>Sh. Pawan Kumar Matto DJ (COMM-04)</b>		CS(COMM)	16
					OMP(I) COMM	1
					Ex	6
					misc	2
					RBT/RESTORED	1
					Transferred	1

<b>Total</b>						92
43	Rohini Court	North-West	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	758	CS(COMM)	27
					OMP	21
					MISC DJ	3
					EX	8
44			SH.VINOD YADAV	759	CS(COMM)	31
					OMP	42
					MISC DJ	2
					EX	11
<b>Total</b>						145
45	Rohini Court	North	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	760	CS(COMM.)	81
					OMP(i)(COMM)& OMP (I) (Comm)	14
					EXECUTION	12
					Misc. Application DJ	10
					OMP (COMM)	5
<b>Total</b>						122
46	DWARKA COURTS	SOUTH WEST	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)		CS (COMM)	21
					OMP (COM)	0
					ARB (COM)	0
					OMP (I) (COMM.)	0
					OMP (T) (COMM)	0
					OMP (MISC) COMM	0
					OMP (E) (COMM)	0

47	DWARKA COURTS		SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	CS (COMM)	9
				OMP (COM)	0
				ARB (COM)	2
				OMP (I) (COMM.)	0
48	DWARKA COURTS		SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	CS (COMM)	12
				OMP (COM)	0
				ARB (COM)	1
				OMP (I) (COMM.)	0
				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
				OMP (E) (COMM)	0
49			SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	CS (COMM)	13
				OMP (COM)	0
				ARB (COM)	1
				OMP (I) (COMM.)	0
				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
<b>TOTAL</b>					59
<b>GRAND TOTAL</b>					<b>1850</b>

List of cases where Case Management Hearing was held during the month of August-2024

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing																									
							Framing the Issues	Listing of Witnesses	Affidavit of Evidence	Affidavit of Witnesses	Written Arguments	Oral Arguments	Other Stages/Hearing Date																			
SH. SANJEEV KUMAR AGGARWAL, JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-705/2022	24.09.2022	KARTAR CARRIERS PVT. LTD. VS. JITENDER KUMAR SURI	Done on 21.08.2024	04.09.2024	04.09.2024	24.09.2024	24.09.2024	-----																				
							09.05.2024		4																							
							301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1206/2022	06.05.2022	PLA FOODS PVT. LTD. VS. SANDEEP KUMAR	Done on 29.08.2024	05.09.2024	06.09.2024	25.10.2024	25.10.2024	-----															
												09.07.2024		4																		
												301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-5473/2021	22.12.2021	HIND FOILS LLP VS. NESTOR PHARMACEUTICALS LTD.	Done on 21.08.2024	21.08.2024	09.09.2024	28.09.2024	28.09.2024	-----										
																	02.04.2024		4													
																	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2562/2022	26.11.2022	ANIL KUMAR GARG VS. LOKESH KUMAR GARG	Done on 28.08.2024	31.08.2024	31.08.2024	13.09.2024	13.09.2024	-----					
																						05.01.2024		4								
																						301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-871/2023	29.05.2023	UCO BANK VS. SANTOSH KUMAR MISHRA	Done on 09.08.2024	13.09.2024	13.09.2024	28.09.2024	28.09.2024	-----
																											03.07.2024		4			
301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-162/2024	27.01.2024	DHANUKA AGROTECH LTD. VS. HANSABEN KISHROBHAI TIMBADIYA	Done on 03.09.2024	30.09.2024																					30.09.2024	14.10.2024	14.10.2024	-----		
					05.07.2024																						4					
					301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2206/2022	19.09.2022	VKC NUTS PVT. LTD. VS. AMBROSIA CORNER HOUSE PVT. LTD.	Done on 03.09.2024	10.09.2024																10.09.2024	30.09.2024	30.09.2024	-----		
										22.01.2024																	4					
										301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-3760/2021	28.09.2021	TELPHA SAMARTH PVT. LTD. VS. VAANI EXPORTS LTD.	17.08.2024	10.09.2024											24.09.2024	28.09.2024	18.10.2024	-----		
																												4				
															301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-5232/2021	13.12.2021	WELLNESS PATHCARE INDIA LLP VS. WELLNESS DIAGNOSTICS PVT. LTD.	Done on 17.09.2024	07.10.2024						08.10.2024	28.10.2024	28.10.2024	-----		
																				24.08.2024							4					
																				301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-702/2023	27.04.2023	HARI OM SATENDER KUMAR VS.	Done on 24.09.2024	25.09.2024	21.10.2024	06.11.2024	06.11.2024	-----		
																									19.04.2024		4					
301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-764/2023	08.05.2023	JAIN BEARING AND MILL STORE VS. NEELKANTH & CO.																					-----	21.09.2024	21.09.2024	05.10.2024	19.10.2024	-----		
																											4					



Sr. Court No	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Date of Case Management	Hearing						
6	SH. NIKHIL CHOPRA, DISTRICT JUDGE, COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)	1372/2023	18.10.2023	VENTURE SUPPLY CHAIN PVT. LTD. VS. THE NEW INDIA ASSURANCE CO. LTD.	03.08.2024 PE-03.10.2024 , 04.10.2024 & 05.10.2024 DE	03.10.2024	21.10.2024	29.10.2024	29.10.2024	NA	
			410	CS (COMM)	4886/2021	22.11.2021	SHUBHAM ENTERPRISES VS. SACHDEVA FABRICATORS	05.08.2024 PE-28.10.2024 , 29.10.2024 & 04.11.2024 DE	28.10.2024	11.11.2024	26.11.2024	26.11.2024	NA	
			410	CS (COMM)	62/2023	10.01.2023	ICICI BANK LTD. VS. RAHUL TOMAR	07.08.2024 PE-11.09.2024 , 17.09.2024 & 18.09.2024 DE , 25.09.2024	11.09.2024	25.09.2024	22.10.2024	22.10.2024	NA	
			410	CS (COMM)	29/2024	04.01.2024	VIKAS SINGHAL VS. BODENNAGARI MOHAN	07.08.2024 PE-12.09.2024 , 13.09.2024 DE , 03.10.2024 , 04.10.2024	12.09.2024	03.10.2024	18.10.2024	18.10.2024	NA	
			410	CS (COMM)	4590/2021	09.11.2021	RAVINDER KUMAR WADHWA VS. MCD & ANR.	20.08.2024 PE-21.10.2024, 22.10.2024 DE , 28.10.2024 , 29.10.2024	21.10.2024	28.10.2024	04.11.2024	04.11.2024	NA	
			410	CS (COMM)	633/2023	15.04.2023	BHATIA AUTO SALES VS. HINDUSTAN CONSTRUCTION CO. LTD.	27.08.2024 PE-07.11.2024, 08.11.2024 DE , 21.11.2024, 22.11.2024	07.11.2024	21.11.2024	03.12.2024	03.12.2024	NA	
			410	CS (COMM)	1248/2023	19.09.2023	HAMDARD NATIONAL FOUNDATION INDIA & ANR. VS. HYETO HERBALS PVT. LTD.	29.08.2024 PE-21.10.2024, 22.10.2024 and 23.10.2024 DE , 05.11.2024, 06.11.2024	21.10.2024	05.11.2024	20.11.2024	20.11.2024	NA	
			410	CS (COMM)	2140/2019	01.08.2019	BULGARI SPA VS. M/S. ZEST CORPORATION	31.08.2024 PE-03.10.2024 , 04.10.2024 and 05.10.2024 DE , 02.10.2024	03.10.2024	22.10.2024	05.11.2024	05.11.2024	NA	
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS (COMM)	1124/2023	04.08.2023	RAJESH KUMAR GUPTA OF M/S BALAJI & ASSOCIATES VS MCD	01.03.2024 PE-18.09.2024	18.09.2024	18.09.2024	18.09.2024	24.09.2024 & 25.09.2024 (DE)		
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	308 EXTENSION BLOCK THC	MONEY RECOVERY	CS (COMM) 1725/20	20.11.2020	M/S VAISHNO WIRE PVT LTD VS VIHAL RANA	12.08.2024 PE-27.08.2024 & 31.08.2024 P.E. 02.09.2024 & 03.09.2024	P.E. BEFORE 31.08.2024	D.E BEFORE 03.09.2024	BEFORE 17.09.2024	17.09.2024	NIL	
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	309 THIRD FLOOR EXTENSION BLOCK	CS (COMM.)	CS/COMM./2642/2019	13-11-2019	DASSOLER AGRONEGOCIOS LTD Vs R D ENTERPRISES	01.08.2024 PE-02.09.2024 TO 10.09.2024 DE 23.09.2024 TO	WITHIN TWO WEEKS	WITHIN TWO WEEKS	on request after the conclusion of evidence	on request after the conclusion of evidence		
			309 THIRD FLOOR EXTENSION BLOCK	CS (COMM.)	CS/COMM./380/2024	19-03-2024	State Bank Of India Vs Vicky	02.08.2024 PE-30.08.2024	WITHIN TWO WEEKS	WITHIN TWO WEEKS	on request after the conclusion of evidence	on request after the conclusion of evidence		
			309 THIRD FLOOR EXTENSION BLOCK	CS (COMM.)	CS/COMM./268/2024	20-02-2024	Jaspal Singh Vs Ranjeet Singh	07.08.2024 PE-05.09.2024 TO 07.09.2024 DE 24.09.2024	WITHIN TWO WEEKS	WITHIN TWO WEEKS	on request after the conclusion of evidence	on request after the conclusion of evidence		

Sr. Court No	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
		309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM./792/2023	11-05-2023	INLAND WORLD LOGISTICS PVT. LTD. Vs BOSE ELECTRONICS AND ORS.	08.08.2024	PE	05.09.2024	WITHIN TWO WEEKS	WITHIN TWO WEEKS	on request after conclusion of evidence	on request after the conclusion of evidence	
		309 THIRD FLOOR EXTENTION BLOCK	COUNTER CLAIM	CS/COMM./602/2023	15-05-2024	Ramesh Gupta Vs Kshama Gupta	07.08.2024	PE	02.09.2024, 18.09.2024	WITHIN TWO WEEKS	WITHIN TWO WEEKS	on request after conclusion of evidence	on request after the conclusion of evidence	
		309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM./1193/2020	30-11-2019	Canara Bank Vs KARUR VYSYA BANK	08.08.2024	PE	04.09.2024 TO 13.09.2024 DE 23.09.2024 TO 30.09.2024					
		309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM./289/2024	24-02-2024	Ms S K Educations Pvt Ltd Vs Pramod Singh Dangi	27.08.2024	PE	25.05.2024	WITHIN TWO WEEKS	WITHIN TWO WEEKS	on request after conclusion of evidence	on request after the conclusion of evidence	
10	SH. AJAY PANDEY DISTRICT JUDGE, COMMERCIAL COURT	Central	Civil	CS (COMM)/1504/2023	18-01-2024	Canara Bank Vs Suman Kumar	---	---	---	---	---	---	---	---
			Civil	CS (COMM)/1141/2023	09-08-2023	RAJESH KUMAR GUPTA PROPRIETOR OF M/S BALAJI AND ASSOCIATES Vs MANGI DAL	---	---	---	---	---	---	---	---
			Civil	CS (COMM)/1415/2022	02-06-2022	SH. AZAM ALI Vs SH. PANKAJ JAJORIA	---	---	---	---	---	---	---	---
			Civil	CS (COMM)/1604/2023	18-12-2023	SEEMA Vs NAVARAM	---	---	---	---	---	---	---	---
			Civil	CS (COMM)/1986/2022	17-08-2022	POWERTEX TOOLS COMPANY PRIVATE LIMITED Vs VINOD KUMAR PROPRIETOR	---	---	---	---	---	---	---	---
			Civil	CS (COMM)/42/2024	06-01-2024	Ghan Shyam Gupta Vs M/s ADAB (P) LTD	---	---	---	---	---	---	---	---
11	SH. SANJAY SHARMA DISTRICT JUDGE, COMMERCIAL COURT	Central	CS (COMM)	CS (COMM)/242/2024	15-02-2024	Reynobond India Vs Hsk Infra Pvt Ltd	27.08.2024	PE	10.09.2024	As per order, parties will file list of witnesses within two weeks and submit affidavits				
			CS (COMM)	CS (COMM)/1388/2023	19-10-2023	RAKESH HASTIMAL SANGHVI Vs FIRST PLUMBING PRIVATE LIMITED	28.08.2024	DE	25.09.2024	As per order, parties will file list of witnesses within two weeks and defendant				
12	SH. RAVINDER BEDI DISTRICT JUDGE, COMMERCIAL COURT	Central	CS (COMM)	1580/2023	13.12.2023	PARAMILA JAIN Vs CHANDRAPAL SAXENA	05.08.2024 (21.08.2024 PE & 28.08.2024 DE)							

Sr. Court No	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing								
		401	CS(COMM)	1640/2023	23.12.2023	NARINDER SINGH V/S BALJEET SINGH ARORA	27.08.2023 (17.09.2024 PE & 18.09.2024 DE)								
13	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL												
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	201 Extn Block	CS(comm) CS (COMM)/320/2021	03-08-2021	SH.NAVEEN SABHARWAL PROPRIETOR M/S NAV PRINTS Vs SH. RAJESH WADHAWAN PROPRIETOR	30-08-2024	Nil	Nil	nil	nil	nil	nil	nil	nil
				CS(comm) CS (COMM)/642/2023	31-08-2023	MILAKRAJ SINGH LAKRA Vs UNITED INDIA INSURANCE CO. LTD.	03-08-2024	Nil	Nil	nil	nil	nil	nil	nil	nil
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	209 Extn Block	CS COMM 178/2024	19.02.2024	Mohan Meakin Limited Vs Sharda Pipes Private Limited	09.07.2024	21.09.2024	21.09.2024	21.09.2024	--	--	--		
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL												
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL												
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL												
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL												
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM) 523/2022	04.06.2022	INTERNATIONAL BEER BREWERIES LTD. VS. PUSHPAM FOODS AND BEVERAGES PVT. LTD.	09.08.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 04.12.2024	
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.) 421 / 2023	22.07.2023	NEWFANGLED LOGISTICS PVT. LTD. Vs ATAL BHUSHAN BHATT	01.08.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 26.11.2024	
				CS (COMM.) 309 / 2022	30.03.2022	TCI EXPRESS LIMITED Vs M/S ARIHANT PRINTERS	02.08.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 25.11.2024	
				CS (COMM.) 92 / 2024	31.01.2024	STATE BANK OF INDIA Vs NITIN SONI	02.08.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 30.09.2024	

Sr. Court No	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Date of Case	Management	Hearing					
			CS (COMM.)	50 / 2024	18.01.2024	KAPIL SINGHAL Vs VALVOLINE CUMMINS PVT LTD	21.08.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 04.10.2024	
			CS (COMM.)	443 / 2023	03.08.2024	BALAJI CONSTRUCTIONS COMPANY Vs UP SADAN THROUGH ADMINISTRATI	23.08.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 03.10.2024	
			CS (COMM.)	834 / 2022	12.10.2022	M/S ARCEE TRADING CORPORATION Vs M/S GREEN LIFE INFRASTRUCT	29.08.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 07.12.2024	
			CS (COMM.)	8 / 2024	04.01.2024	M/S SHIVAM UDYOG PVT. LTD. Vs M/S ANKUSH PUBLICATION PVT. LTD. AND ANR.	30.08.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 05.12.2024	
			CS (COMM.)	424 / 2024	14.05.2024	Jaspal Singh Nagpal Vs Boparai S Martial Security Pvt Ltd	30.08.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 06.12.2024	
			CS (COMM.)	454 / 2019	18.12.2019	BURBERRY LIMITED Vs MAYANK AGGARWAL AND ORS.	31.08.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 21.09.2024	
22	SH. VINEETA GOYAL DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL											
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM) 298/20	14.10.2020	AMIT GOEL Vs CHANDAN MITRA AND ANR.	06.08.2024	Within week	23.08.2024	Within week	NIL	NIL	10.09.2024
			12, New Court Block-I	Civil Suit	CS (COMM) 677/23	23.12.2023	Union Bank Of India Vs. Aman Khandelwal	06.08.2024	Within week	23.09.2024 & 30.09.2024	Within week	NIL	NIL	NIL
			12, New Court Block-I	Civil Suit	CS (COMM) 10/24	05.01.2024	Sarfaraz Vs. M/s Forest Friendly Camps Pvt Ltd	07.08.2024	Within week	22.08.2024	Within week	NIL	NIL	18.09.2024
			12, New Court Block-I	Civil Suit	CS (COMM) 207/23	11.04.2023	ASHWANI KUMAR MEHRA Vs. MR. RAJEEV PATHAK, PROP. OF DESIGN N GLASS INC	16.08.2024	Within week	30.08.2024	Within week	NIL	NIL	30.09.2024
			12, New Court Block-I	Civil Suit	CS (COMM) 126/23	02.03.2023	M/S M TESTING LABORATORY Vs. M/S M E TECHNOLOGY	22.08.2024	Within week	27.09.2024	Within week	NIL	NIL	NIL
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM) 35/2020	22.01.2020	GDECOR INDUSTRIES VS VIDYAWATI	01.08.2024	27.08.2024	-	11.09.2024	-	25.09.2024	

Sr. Court No	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Date of Case Management	Hearing					
		6, Court Block-I	New Commercial	CS(COMM) 162/2020	11.03.2020	M/S PLANET ADVERTISING VS M/S PERCEPT LTD	20.08.2024	26.09.2024		14.10.2024		29.10.2024	
		6, Court Block-I	New Commercial	CS(COMM) 491/2022	26.08.2022	NIRMAL TEA TRADERS VS M/S JAI GURUDEV AND ORS	21.08.2024	03.10.2024		26.10.2024		10.12.2024	
		6, Court Block-I	New Commercial	CS(COMM) 457/2023	03.08.2023	IFFCO CORP SAGAR ENTERPRISES VS M/S	29.08.2024	23.09.2024		21.10.2024		09.12.2024	
25	SH. SANDEEP YADAV	South	NIL										
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	South	29, Court Block-II	New Commercial	CS (COMM) 53/2024	31.04.2024	MAHARAJ SINGH VS RAJAT GUPTA	21.08.2024					
		29, Court Block-II	New Commercial	CS (COMM) 516/2022	01.11.2022	M/S ANR FOODWORKDS LLP VS. MURLI LAUNGANI	24.08.2024						
		29, Court Block-II	New Commercial	CS (COMM) 236/2023	24.04.2023	UBI VS. SANJAY BHOLA	31.08.2024						
		29, Court Block-II	New Commercial	CS (COMM) 488/2022	27.08.2022	Expansion Masters LLP Vs. Vedic Collection Pvt. Ltd.		02.08.2024					
		29, Court Block-II	New Commercial	CS (COMM) 289/2022	02.05.2022	M/s Darshana Agra Vs. M/s Liquid Entertainment and Ors		06.08.2024					
		29, Court Block-II	New Commercial	CS (COMM) 259/2023	02.05.2023	Canara Bank Vs. M/s Harish Enterprises		07.08.2024					
		29, Court Block-II	New Commercial	CS (COMM) 200/2024	19.04.2024	National Cloteiers Knewton Academy Softecch Solutions Vs.		09.08.2024					
		29, Court Block-II	New Commercial	CS (COMM) 155/2024	02.04.2024	Entero Healthcare Solutions Ltd Vs. AIIMS		22.08.2024					
		29, Court Block-II	New Commercial	CS (COMM) 226/2023	20.04.2023	Canara Bank Vs. M/s Belly Heels		22.08.2024					

Sr. Court No	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Date of Case Management	Hearing					
		29, New Court Block-II	Commercial	CS (COMM) 449/2022	03.08.2022	Neptune India Ltd. Vs. R.M. Controls Pvt. Ltd.	22.08.2024						
		29, New Court Block-II	Commercial	CS (COMM) 487/2023	22.08.2023	Bank of Baroda Vs. Mr. Krishan Kumar Tiwari	27.08.2024						
		29, New Court Block-II	Commercial	CS (COMM) 177/2023	23.03.2023	M/s Wood Craft Project Pvt. Ltd. Vs. Amardeep Design India Pvt. Ltd.	29.08.2024						
		29, New Court Block-II	Commercial	CS (COMM) 418/2022	19.07.2022	M/s Purple Monkey Greatest Common Factor Pvt. Ltd.	29.08.2024						
27	SH. LOKESH SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	South	40, New Court Block-II	CS/COMMERCIAL	CS/COMM/36/2022	11-11-2022	NEW INDIA TIMBER STORE VS HSK INFRA PVT. LTD.	19-02-2024	03-04-2024	03-05-2024			05-07-2024 DISPOSED
		40, New Court Block-II	CS/COMMERCIAL	CS/COMM/33/2023	13-01-2023	PANASONIC LIFE SOLUTIONS INDIA P. LTD. VS AMIT ENTERPRISES	15-01-2024						09-10-2024
		40, New Court Block-II	CS/COMMERCIAL	CS/COMM/384/2019	27-11-2019	ASHISH AGGARWAL VS M/S RACING PROMOTIONS P. LTD.	19-02-2024	24-04-2024					07-10-2024
		40, New Court Block-II	CS/COMMERCIAL	CS/COMM/660/2022	24-11-2022	M/S POTHOS SOLUTIONS VS M/S D. K. CHEMICALS P. LTD	21.02.2024	26-04-2024					11-09-2024
		40, New Court Block-II	CS/COMMERCIAL	CS/COM/12/2022	04-01-2022	MERCHANTS COURIER P. LTD. VS SURYA CARGO	22-02-2024	30-04-2024					13-08-2024
		40, New Court Block-II	CS/COMMERCIAL	CS/COM/619/2022	27-07-2022	SURYA CARGO FORWARDERS P. LTD. VS MERCHANT COURIER P. LTD.	22-02-2024						13-08-2024
		40, New Court Block-II	CS/COMMERCIAL	CS/COM/654/2022	19-11-2022	STATE BANK OF INDIA VS RAJ KUMAR	28-02-2024						29-08-2024
		40, New Court Block-II	CS/COMMERCIAL	CS/COM/12/2024	05-01-2024	NEERAJ VS M/S FNP ESTATE	19-04-2024						25-09-2024
		40, New Court Block-II	CS/COMMERCIAL	CS/COM/609/2023	26-08-2023	IV COMMUNICATION VS JAKSON LTD.	30-05-2024						18-09-2024

Sr. Court No	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Date of Case Management	Hearing							
		40, New Court Block-II	CS/COMMERCIAL	CS/COM/382/2023	08-06-2023	M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	10-07-2024								26-09-2024
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL												
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL												
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL												
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS (COMM) 46/23	44936	M/S OM FIRE SAFETY COMPANY PVT LTD Vs. JAIN SPUN PIPE COMPANY	01.07.2024	21.08.2024						PE-23,28,29 October DE-6,8,12 November F Arg.
				COMMERCIAL SUIT	CS (COMM) 14/22	44551	DHARAMPAL SATYAPAL LTD Vs. M/S AADHAR WHOLESALE TRADING AND DISTRIBUTION LTD.	07.08.2024	31.08.2024						PE-25,10,24 DE-13, 14 November F Arg.-10,12,24
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	Commercial Suit	CS/COMM/156/2023	11-05-2023	SAPHIRE EXIM SERVICES PVT. LTD. VS. G. I. FREIGHT FORWARDING PVT. LTD.	02-08-2024							
				Commercial Suit	CS/COMM/255/2023	16-03-2023	M/S. S CHAND AND CO. LTD VS. MAHATMA GANDHI MEMORIAL HIGH SCHOOL	03-08-2024							
				Commercial Suit	CS/COMM/1239/2022	24-12-2022	MUSARRAT BANO VS. APEX TRADING COPANY	05-08-2024							



Sr. Court No	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing								
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL												
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	12	RECOVERY	380/2023	13-10-2023	STATE BANK OF INDIA VS. MANOJ KUMAR	09-08-2024	-	-	-	-	-	P.E.-06-09-2024, D.E.-20-09-2024, FINAL ARGUMENT-18-10-2024	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	12	RECOVERY	57/2024	15-02-2024	TEHNODEME INDIA PVT.LTD. VS. RADHEY ENTERPRISES AND ORS.	24-08-2024	-	-	-	-	-	P.E.-18-09-2024, D.E.-28-09-2024, FINAL ARGUMENT-07-10-2024	
			12	RECOVERY	81/2024	12-03-2024	ASHWANI KUMAR JAIN VS. HUF MANMOHAN SINGH	27-08-2024	-	-	-	-	-	P.E.-10-09-2024, D.E.-01-10-2024, FINAL ARGUMENT-21-10-2024	
			12	RECOVERY	98/2024	23-03-2024	BANK OF BARODA VS. SATISH KASANA	27-08-2024	-	-	-	-	-	P.E.-23-09-2024, D.E.-08-10-2024, FINAL ARGUMENT-28-10-2024	
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	201	1	CS (COMMERCIAL)	CS(COMM)	28/2024	01.08.2024	WITHIN 10 DAYS	YES	NO	3	DAYS	TO BE HEARD ON 28-10-2024	29.08.2024 - P.E. 04.09.2024 - D.E. 24.09.2024 /03.10.2024 - D.E. 28.10.2024 - FINAL ARGUMENT
				2	CS (COMMERCIAL)	CS(COMM)	49/2021	01.08.2024	WITHIN 10 DAYS	YES	NO	3	DAYS	TO BE HEARD ON 15-10-2024	22-09-2024 - P.E. 23.09.2024 - D.E. 15.10.2024 - FINAL ARGUMENT
				3	CS (COMMERCIAL)	CS(COMM)	49/2024	06.08.2024	WITHIN 10 DAYS	YES	NO	3	DAYS	TO BE HEARD ON 29.09.2024	27-08-2024 - P.E. 05.09.2024 - D.E. 29.09.2024 - FINAL ARGUMENT
				4	CS (COMMERCIAL)	CS(COMM)	21/2024	13.08.2024	WITHIN 10 DAYS	YES	NO	3	DAYS	TO BE HEARD ON 27.09.2024	09-09-2024 - P.E. 27.09.2024 - D.E. 27.09.2024 - FINAL ARGUMENT
				5	CS (COMMERCIAL)	CS(COMM)	62/2024	27.08.2024	WITHIN 10 DAYS	YES	NO	3	DAYS	TO BE HEARD ON 10-2024	26-09-2024 - P.E. 15.10.2024 - D.E. 29.10.2024 - FINAL ARGUMENT
				6	CS (COMMERCIAL)	CS(COMM)	79/2024	29.08.2024	WITHIN 10 DAYS	YES	NO	3	DAYS	TO BE HEARD ON 24-10-2024	25-09-2024 - P.E. 18.10.2024 - D.E. 24.10.2024 - FINAL ARGUMENT
				7	CS (COMMERCIAL)	CS(COMM)	48/2024	30.08.2024	WITHIN 10 DAYS	YES	NO	3	DAYS	TO BE HEARD ON 21-10-2024	18-09-2024 - P.E. 26.09.2024 - D.E. 21.10.2024 - FINAL ARGUMENT
39	SH. BRIJESH KUMAR GARG	Shahdara	301, New Court Building	CS (COMMERCIAL)	CS (COMM)	14-05-2024	Mohit Wadhawan Vs. Gopal Krishan Sharm	12.08.2024	Not Filed	Not Filed	Not Filed	NO	NO	PE 29.08.2024 & 30.08.2024 AND DE 31.08.2024 & 02.09.2024	

Sr. Court No	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Date of Case Management	Hearing							
		301, New Court Building	CS(COMMER CIAL)	CS (COMM) 239/24	15-04-2024	Punjab National Bank Vs. Vikas Chandra Sad	13.08.2024	Not Filed	Not Filed	Not Filed	NO	NO	NO	NO	PE: 03.09.2024 & 04.09.2024 and DE: 09.09.2024 & 10.09.2024
		301, New Court Building	CS(COMMER CIAL)	CS (COMM) 40/23	25-01-2023	GLOBE EXPRESS SERVICES PVT. LTD. THROUGHOUT HORIZED REPRESENTAT	14.08.2024	Not Filed	Not Filed	Not Filed	NO	NO	NO	NO	PE For 11.09.2024 & 12.09.2024 and 19.09.2024 & 20.09.2024
		301, New Court Building	CS(COMMER CIAL)	CS (COMM) 297/24	18-05-2024	araogi Super Sales Vs. Amar Kumar	16.08.2024	Not Filed	Not Filed	Not Filed	NO	NO	NO	NO	PE For 06.09.2024 & 07.09.2024 and 17.09.2024 & 18.09.2024
		301, New Court Building	CS(COMMER CIAL)	CS (COMM) 189/24	18-05-2024	Bank Of Baroda Vs Ashok Kedia and Another	20.08.2024	Not Filed	Not Filed	Not Filed	NO	NO	NO	NO	PE For 21.09.2024 and 26.09.2024 DE and FA 30.09.2024
		301, New Court Building	CS(COMMER CIAL)	CS (COMM) 21/24	09-01-2024	Naveen Kumar Taneja Vs M/s Mr Mobile Hub	21.08.2024	Not Filed	Not Filed	Not Filed	NO	NO	NO	NO	PE For 23.09.2024 & 25.09.2024 DE and FA 09.10.2024
40	MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	ROOM NO 208	COMMERCIAL	CS COMM 44/2023	30-01-2023	BASANT GOEL PROPRIETOR OF MEDICOS HEALTH CARE AT HOME INDIA PVT. LTD.	05.08.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	NO	PE /05-09-2024
		Shahdara	ROOM NO 208	COMMERCIAL	CS COMM 649/2022	21-11-2022	PUNJAB NATIONAL BANK Vs MS CHARU GOEL	06.08.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	NO	PE /07-09-2024
		Shahdara	ROOM NO 208	COMMERCIAL	CS COMM 472/2023	20-09-2023	M/S PIONEER PET INDUSTRIES Vs MR. ASHOK GUPTA	08.08.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	NO	PE /09-09-2024
		Shahdara	ROOM NO 208	COMMERCIAL	CS COMM 240/2024	16-04-2024	M/s Suresh Apparels Vs Shekhar Sharma	24.08.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	NO	PE /20-09-2024
41	SH. SURENDER S. RATHI	Shahdara	303, New Court Building	COMMERCIAL				Framing the issues	Listing of Witness	Affidavit of Evidence	Affidavit of Witness	Written Arguments	Oral Arguments		
		Shahdara	303, New Court Building	COMMERCIAL	CS (COMM)/310/2024	27-05-2024	NITA DEVI SHRIMAL Vs AMIT KALRA							14-10-2024	
		Shahdara	303, New Court Building	COMMERCIAL	CS (COMM)/313/2024	28-05-2024	M/S NAURAS FASHION Vs GUDDIYA NAJMIN							21-10-2024	
		Shahdara	303, New Court Building	COMMERCIAL	CS (COMM)/319/2024	31-05-2024	Suresh Kumar Sharma Prop Of M/s R S Trading Co Vs Shwetank Saxena Alias Rinku Prop Of M/s Rinku							10-09-2024	

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management	Hearing							
		303, New Court Building	COMMERCIAL	CS (COMM)/327/2024	03-06-2024	MICO EQUIPMENT INDUSTRIES Vs M/S DEV CONSTRUCTION									07-10-2024
		303, New Court Building	COMMERCIAL	CS (COMM)/334/2024	04-06-2024	DHARMENDRA KUMAR JAIN Vs M/S PERFECT VALUE MEGA MART INDIA PVT. LTD									30-09-2024
		303, New Court Building	COMMERCIAL	CS (COMM)/349/2024	07-06-2024	PUNJAB NATIONAL BANK Vs DEEPANSHU PANCHAL									10-09-2024
		303, New Court Building	COMMERCIAL	CS (COMM)/414/2024	01-08-2024	Tarun Kumar Goyal Vs S.B Sales Corporation									10-09-2024
42	Sh. Pawan Kumar Matto D (COMM-04)	Shahdara	C.No 304 COMMERCIAL			Framing the issues	Listing of witnesses	Affidavit of Evidence	Affidavit of Witnesses	Written Arguments	Oral Arguments	Other stages/Hearing Date			
			C.No 304 COMMERCIAL	CS(COMM)/626/2023	05-08-2024	JAI DURGA TRADERS PVT. LTD. VS JITENDER JUNEJA	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 04-09-2024			
			C.No 304 COMMERCIAL	CS(COMM)/66/2024	07-08-2024	SARAOGI SUPER SALES PVT. LTD. VS IMRAN HSUSSAIN	FILED ON 16-08-2024	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 18-09-2024			
			C.No 304 COMMERCIAL	CS(COMM)/167/2024	07-08-2024	RAVI KHURANA VS MEHARBAN	FILED ON 24-08-2024	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 18-09-2024			
			C.No 304 COMMERCIAL	CS(COMM)/127/2024	09-08-2024	LALIT GUPTA VS DINESH KUMAR AGGARWAL	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 27-09-2024			
			C.No 304 COMMERCIAL	CS(COMM)/67/2024	09-08-2024	SARAOGI SUPER SALES PVT. LTD. VS KAMLESH KUMAR SINGH	FILED ON 16-08-2024	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 13-09-2024			
			C.No 304 COMMERCIAL	CS(COMM)/237/2024	13-08-2024	RAKESH VS MCD	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 23-09-2024			
			C.No 304 COMMERCIAL	CS(COMM)/123/2024	23-08-2024	PUNJAB NATIONAL BANK VS MD. IKRAM	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 21-09-2024			
			C.No 304 COMMERCIAL	CS(COMM)/571/2023	45535	BRAHM PRAKASH AND ANR VS SANDEEP JAIN	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 18-10-2024			



Sr. Court No	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Date of Case Management	Hearing
44	SH.VINOD YADAV	316	Civil	CS/Comm./720/23	23.09.23	Siddharth Gupta Vs. Garuda Construction And Engineering Pvt. Ltd.		02.08.24
				CS/Comm./627/22	02.08.22	Powertex Tools Company Pvt. Ltd. Vs. Priya Garg		03.08.24
				CS/Comm./627/22	02.08.22	Powertex Tools Company Pvt. Ltd. Vs. Priya Garg		05.08.24
				CS/Comm./280/21	01.04.21	Bhim Saini Vs. M/s Guglani Bhasin Construction Co. And Ors.		07.08.24
				CS/Comm./888/22	21.11.22	Jagajit Industries Ltd. Vs. Siwan Marketing Pvt. Ltd.		07.08.24
				CS/Comm./554/23	31.07.23	Surya Roshani Ltd. Vs. Sanjeev Mishra		07.08.24
				CS/Comm./524/21	05.10.21	M/s Gayatri Footwear Pvt. Ltd. Vs. M/s Manjit Chappal Store		09.08.24
				CS/Comm./893/23	13.12.23	Puma Se Vs. Ashok Kumar		12.08.24
				CS/Comm./900/22	24.11.22	M/s V M Can Industries Pvt. Ltd. Vs. M/s Litchia International		13.08.24
				CS/Comm./694/23	18.08.23	Veer Singh Saini Vs. Life Cure Products Pvt. Ltd.		16.08.24
				CS/Comm./735/23	26.09.23	Axsys Solution Vs. Zee Laboratories		17.08.24
				CS/Comm./512/22	09.06.22	Texzium International Pvt. Ltd. Vs. SRC Natura Products Ltd.		20.08.24
				CS/Comm./925/23	23.12.23	M/s Naman Enterprises Vs. M/s Sublestar Industries Pvt. Ltd.		21.08.24

Sr. Court No	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
				CS/Comm./173/24	18.03.24	Mukul Marketing Pvt. Ltd. Vs. Sahil Jain							22.08.24	
				CS/Comm./575/23	08.08.23	Motiprabha Infratech Pvt. Ltd. Vs. Indian Trenchless Tools Solutions							23.08.24	
				CS/Comm./38/24	23.01.24	Raju Kumar Vs. Vinod Sah							24.08.24	
				Misc./DJ./534/22	15.05.24	Raju Kumar Vs. Vinod Sah							24.08.24	
				CS/Comm./677/23	12.09.23	M/s Star Food Products Vs. Mahalaxmi Food Products							28.08.24	
45	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	North												
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial suit	CS COMM 189/2024	02.04.2024	S K PLYWOOD VS MOHD ARIF	05.08.2024	12.08.2024	20.08.2024	20.08.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM 293/2024	04.06.2024	UNION BANK OF INDIA VS SANGEETA YADAV	08.08.2024	16.08.2024	22.08.2024	22.08.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM 472/2023	12.10.2023	RITA RIKH DR ARVIND KUMAR GAUTAM	08.08.2024	16.08.2024	29.08.2024	29.08.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM 304/2023	22.06.2023	LOUIS VUITTON MALLETTIER VS RAHUL BOSE	13.08.2024	20.08.2024	03.09.2024	03.09.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM 315/2021	30.11.2021	AAI CARGO LOGISTICS VS M/S TRINITY EXPRESS	06.08.2024	13.08.2024	27.08.2024	27.08.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM 272/2024	22.05.2024	M/S AXIOM TOURS AND TRAVELS VS M/S HARSH CLEAN DHAN PVT LTD	22.08.2024	29.08.2024	13.09.2024	13.09.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM 378/2024	26.07.2024	UNION BANK OF INDIA VS PARVESH KUMAR KASHYAP	27.08.2024	03.09.2024	10.09.2024	10.09.2024	NIL	NIL	NIL

Sr. No	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing						
47	VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT-02		613	Commercial suit	CS (Comm)/346/2022	11.07.2022	Yantrix Global Pvt. Ltd. vs Tectonus ltd.	16.08.2024	03.09.2024	03.09.2024	03.09.2024	25.09.2024	25.09.2024	18.09.2024
				Commercial suit	CS (Comm)/309/2023	07.07.2023	Union Bank of India Vs Sarbat Self Help Group	21.08.2024	02.09.2024	02.09.2024	02.09.2024	03.10.2024	03.10.2024	24.09.2024 25.09.2024 26.09.2024
				Commercial suit	CS (Comm)/464/2023	05.10.2023	Rajiv Goel Vs Piccadely Hotels Pvt. Ltd.	23.08.2024	12.09.2024	12.09.2024	12.09.2024	04.10.2024	04.10.2024	25.09.2024
				Commercial suit	CS (Comm)/377/2023	09.08-2023	COMFORT CARE SYSTEMS PVT. LTD Vs Stup Design Forum	10.07.2024	23.09.2024	23.09.2024	23.09.2024	29.10.2024	29.10.2024	18.10.2024

Sr. Court No	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Date of Case Management	Hearing						
48	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	614	Commercial Suit	CS(COMM) 253/2024	10.05.2024	CENTRAL BANK OF INDIA VS SUNIL KUMAR	06.08.2024	PE-28.08.2024	NIL	NIL	NIL	NIL	NIL	NIL
						M/S PRAKASH PIPES LTD VS M/S CHANEL FOUR	06.08.2024	PE-09.09.2024 & DE-20.09.2024	NIL	NIL	NIL	NIL	NIL	
						M/S PRAKASH PIPES LTD VS M/S S.K.FOODS AND SPICE EXPOR	06.08.2024	PE-09.09.2024 & DE-20.09.2024	NIL	NIL	NIL	NIL	NIL	
						PUNJAB NATIONAL BANK VS KANHIYA LAL	07.08.2024	PE-13.09.2024	NIL	NIL	NIL	NIL	NIL	
						IDBI BANK LIMITED VS ARTI GAUTAM & ANR	09.08.2024	PE-21.09.2024	NIL	NIL	NIL	NIL	NIL	
						M/S ANIL ELECTRONICS VS M/S KRISHNA ELECTRONIC	12.08.2024	PE-11.09.2024 & DE-23.09.2024	NIL	NIL	NIL	NIL	NIL	
49	SH. RAKESH PANDIT, DISTRICT JUDGE, SOUTH WEST COMMERCIAL COURT-03	509	CS(COMM)	541/2023	05.12.2023	Sankalp Fin Sec Pvt. Ltd. Vs Suman Bala	07.08.2024	NIL	04.09.2024	NIL	NIL	NIL	NIL	NIL
						Sankalp Fin Sec Pvt. Ltd. Vs Jyoti	09.08.2024	NIL	30.08.2024	NIL	NIL	NIL	NIL	
						Canara Bank Vs Rahul Kumar	06.08.2024	NIL	10.09.2024	NIL	NIL	NIL	NIL	
						M/s Surya Vijay Saw Mills Vs M/s Shradha Saburi Engineers Pvt. Ltd.	28.08.2024	NIL	11.09.2024	NIL	NIL	NIL	NIL	
						M/S Prakash Pipes Ltd. Vs Jitender Kumar	29.08.2024	DE-01.10.24, 04.10.24	NIL	NIL	NIL	NIL	NIL	

Contested commercial cases disposed during the month of August-2024

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days for disposal	Whether Institution Mediation took Place	Pre-Nature of (Contested / Settled)	Disposal Date of decree	Number of days for execution of decree from date	Act Section
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-268/2023	14.02.2023	ICICI BANK VS. RAMNIKHANNA	SH. NEERAJ KUMAR AND SH. PRAVEEN NIGAM	9534536972 & 8570526341	01.08.2024	534	Yes	Contested			Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM-576/2023	24.11.2023	HETVI SILK MILLS PVT LTD. VS. BALNATH & Co.	SH. KARAN SUNEJA AND SH. ABHISHEK GUPTA	7350526374 & 8750536971	02.08.2024	254	No	Contested			Execution Petition
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2090/2022	02.09.2022	AXIS BANK VS. SU TARAHARDWARE SOLUTIONS LTD.	MS. ANJALI BEHAL & RAJ VARDHAN UPADHAYAY	9711319726 & 9999631964	02.08.2024	706	Yes	Contested			Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1553/2023	05.12.2023	DARSHAN KUMAR ARORA VS. KUMARSONS AUTO PVT. LTD.	SH. RAJEEV MEHRA MAYUR VASHISHTHA	981164491 & 89891152939	05.08.2024	246	No	Contested			Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-387/2020	22.02.2019	RANJIT SINGH VS. GURUSHANAK ROADWAYS	SH. GAURAV KAPOOR & SACHIN AGGARWAL	9899377311 & 89811071022	09.08.2024	1995	Yes	Contested			Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-419/2023	06.03.2023	ICICI BANK VS. BABAL FASHION	SH. DIWANSHU & SH. YSHU RASTOGI	9818280772 & 8882149812	12.08.2024	527	Yes	Contested			Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-226/2023	06.02.2023	M/s. RRM TRADING COMPANY VS. M/s. KRISHNA LTD.	SH. MUNISH VOHRA & MS. USHA KIRAN	9811427955 & 9811317311	20.08.2024	561	Yes	Contested			Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1845/2022	21.07.2022	PUNJAB NATIONAL BANK VS. M/s. HYDRO FAB TECHNOMECH INDIA PVT. LTD.	SH. SUDHIR KUMAR SINGH & SH. DHARAMJIT	9654788585 & 9810528596	24.08.2024	765	Yes	Contested			Suit for Recovery
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	3294/2021	13.09.2021	MM BAGS VS PRN APPARELS	NASIR AZIZ	9654426442	21.08.2024	1074	NIL	Contested	NIL	NIL	Recovery
			306	CS (COMM)	913/2023	05.06.2018	SNB SALES UDYOG VS DURGA INDUSTRIES	DINESH AGGARWAL	9999591188	29.08.2024	3369	NIL	Contested	NIL	NIL	Recovery
			306	CONTEMPT PETITION	20/2023	18.11.2023	BIJENDRI DEVI VS INDUS TOWERS LTD	NAVED AZAM	9873000154	30.08.2024	282	NIL	Contested	NIL	NIL	CON
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 937/23	08.06.2023	UMESH TYAGI V/S MCD	ANANT KUMAR	8860939496	01.08.2024	420	Yes	DECREE			Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 2081/2022	01.09.2022	SUPRAJIT ENGINEERING LTD V/S SHIVAM PANDEY	SANJAY MEHROTRA	8130655833	03.08.2024	707	Yes	DECREE			Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS DJ 6362/18	06.010.2018	PANCHSHEEL FASTNERS V/S KANWARJIT SINGH	SHWETA GARG	98182274143	07.08.2024	2165	Yes	DISMISSED			

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			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 1005/2023	11.07.2023	RAJESH KUMAR GUPTA	MOHIT SINGHAL		9911692228	06.07.2024	400	Yes	DECREE			
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 1179/2023	24.08.2023	CHIRAG ALLUDIN V/S MCD	SATYENDER KR SINGH		981161525	17.08.2024	360	YES	DECREE			
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 91/2023	13.01.2023	ICICI BANK LTD V/S RISHI RAJ	VIKASH CHOPRA		9212036118	21.08.2024	586	YES	DECREE			
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/223/2023	06-02-2023	KAKAR TRADING CO THROUGH ITS PROP. MS. MITALI KAKAR Vs CITY MEGA MART AND ORS.	DEEPAK RAO		9899090801	01-08-2024	539 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/1169/2023	19-08-2023	RAJESH KUMAR GUPTA Vs MUNICIPAL CORPORATION OF DELHI AND ANR	MOHIT SINGHAL		9911692228	02-08-2024	349 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/51/2022	03-01-2022	ADITYA KUMAR Vs RAKESH JINDAL	ANKUSH		9990332052	08-08-2024	948 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304 EXTENSION BLOCK TH DELHI	RECOVERY	CS DJ/490/2020	24-09-2020	SH. SANJAY Vs DEEPAK JAIN AND ORS.	MADHUKAR		9650939865	13-08-2024	1419 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304 EXTENSION BLOCK TH DELHI	PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/151/2023	31-08-2023	DEEPAK GOYAL Vs M/S VALLABH SAREE EMPORIUM	SUNIL KUMAR		9811767023	14-08-2024	349 DAYS	NO (OBJECTION U/S 34 OF ARBITRATION ACT)	CONTESTED	NIL	NIL	PETITION U/S 34 OF ARBITRATION ACT
			304 EXTENSION BLOCK TH DELHI	RECOVERY	CS DJ/2070/2018	03-07-2018	MOHAN CLOTHING COMPANY PVT LTD. Vs SAPAN AHLAWAT AND ANR.	NARESH GUPTA		9810236228	17-08-2024	2237 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304 EXTENSION BLOCK TH DELHI	PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/141/2023	18-08-2023	SATHEESH DWARAGANAHALLI RAO Vs PNB HOUSING FINANCE LTD.	SAKET GOGIA		9739046560	22-08-2024	370 DAYS	NO (OBJECTION U/S 34 OF ARBITRATION ACT)	CONTESTED	NIL	NIL	PETITION U/S 34 OF ARBITRATION ACT
5	SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL														
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS DJ	5722/2018	03-08-2018	NAVEEN KR. GARG Vs M/S. MONSTER GLOBAL PVT. LTD. & ANR.	SH. BRIJESH KASHYAP		9810410176	02.08.2024	2191 DAYS	No	Contested	NA	NA	RECOVERY OF MONEY
			410	ARB.COM	20/2019	05.03.2019	MAHANAGAR TELEPHONE NIGAM LTD. Vs. M/S. RUKMA DECOR & CONSTRUCTION CO.	SH. CHANDAN KUMAR		9810312011	06.08.2024	1981 DAYS	NA	Contested	NA	NA	U/S 34 OF ARBITRATION ACT
			410	CS (COMM)	2635/2022	05.12.2022	A.R. PAPERS COMPANY Vs. M/S. OLYMPIC CARDS LTD.	SH. G.S. GANGWAR		9717211123	13.08.2024	617 DAYS	YES	Contested	NA	NA	RECOVERY OF MONEY
			410	CS (COMM)	2601/2019	01.11.2019	RAJEEV JINDAL Vs SURESH TALWAR	SH. SHARVAN DEV		7703894232	13.08.2024	1747 DAYS	YES	Contested	NA	NA	RECOVERY OF MONEY

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			410	OMP (COMM)	123/2020	21.12.2020	SHORAB KOCHER VS. KOTAK MAHINDRA PRIME LTD.	SH. MAHINDRA PANDEY	S.B.	9313780408	14.08.2024	1332 DAYS	NA	Contested	NA	NA	U/S 34 OF ARBITRATION ACT
			410	OMP (COMM)	42/2023	20.03.2023	RAMAN KHURANA VS. MAHINDRA AND MAHINDRA FINANCE SERVICES LTD.	SH. NIKHIL AND CHHOKER		9711908810	17.08.2024	516 DAYS	NA	Contested	NA	NA	U/S 34 OF ARBITRATION ACT
			410	CS (COMM)	2578/2022	29.11.2022	DAVINDER ANAND VS. GAURAV MITTAL & ANR.	SH. NEERAJ TYAGI		9810114281	21.08.2024	631 DAYS	YES	Contested	NA	NA	RECOVERY OF MONEY
			410	CS (COMM)	2419/2021	23.07.2021	DUGAR MARKETING PVT. LTD. VS. ROOTS COOLING SYSTEM & ORS.	SH. RAJIV MEHRA		9811164491	23.08.2024	1127 DAYS	YES	Contested	NA	NA	RECOVERY OF MONEY
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	cs(comm)	499/2023	21.03.2023	KIRAN ROADWAYS PVT. LTD. VS MAXMECH EQUIPMENT PVT. LTD.	VARUN GUPTA		9810476767	14.08.2024	512	NO	CONTESTED	NA	NA	RECOVERY
			302	cs(comm)	829/2021	08.03.2021	ICICI BANK LTD. VS FARID HUSSAIN KURESHI	SH. DIWANSHU		9810080772	24.08.2024	1265	NO	CONTESTED	NA	NA	RECOVERY
			302	CS(COMM)	1404/2023	26.10.2023	ANUBHAV WADHWA VS MUNICIPAL CORP. OF DELHI	SH. SATYENDRA KUMAR SINGH		9811161525	31.08.2024	315	NA	CONTESTED	NA	NA	RECOVERY
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	308EXTENSION BLOCK THC	RECOVERY	CS (COMM)-622/23	12.04.2023	AKBAR MOLA VS PANEL REPAIR FACTORY INDIA PVT LTD	SUDESH KUMAR		NA	03.08.2024	479 DAYS	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	RECOVERY	CS(CoMM)-1217/23	04.09.2023	SHOBT BANSAL VS MUNICIPAL CORPORATION OF DELHI	SH. SATYENDRA KUMAR SINGH		NA	09.08.2024	340 DAYS	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	ARBITRATION AND CONCILIATION ACT	OMP (COMM)/17/24	06.03.2024	SANTOSH KUMAR VS. TATA MOTOR FINANCE SOLUTIONS LTD AND ANR	N.A.		NA	12.08.2024	159 DAYS	NO	CONTESTED	NIL	NIL	ARBITRATION AND CONCILIATION ACT
			308EXTENSION BLOCK THC	RECOVERY	CS (COMM)-540/23	28.03.2023	TOP MOTOCOMPONENTS PVT LTD VS SANJAY MOHAPATRA	SH. SAHIL SHARMA		NA	13.08.2024	504 DAYS	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	RECOVERY	CS (COMM)-634/23	17.04.2023	AMBA BI WHEELERS PRIVATE LTD VS SANJAY MOHAPATRA	SH. SAHIL SHARMA		NA	13.08.2024	484 DAYS	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	RECOVERY	CS (COMM)-539/23	28.03.2024	UMESH TYAGI VS MCD & ANR	SH. AKHIL RANA		N.A.	16.08.2024	507 DAYS	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	RECOVERY	CS (COMM)-303/23	20.02.2023	KALASH EXPORT VS SOPAN INTERNATIONAL	SH. ADITYA JAIN		NA	20.08.2024	519 DAYS	NO	CONTESTED	NIL	NIL	RECOVERY
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	309 THIRD FLOOR EXTENTION BLOCK	CS	CS/COMM./1006/2023	11-07-2023	RAJESH KUMAR GUPTA PROPRIETOR OF M/BALAJI AND ASSOCIATES VS MUNICIPAL CORPORATION OF DELHI	SH. MOHIT SINGHAL		9911692228	09-08-2024	395		CONTESTED			

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			309 THIRD FLOOR EXTENTION BLOCK	CS	CS/COMM./169/2021	15-01-2021	M/s BHARATI BHAWAN VS M/s JBC PUBLISHERS AND DISTRIBUTORS	NIKHIL TRIPATHI		9899836932	01-08-2024	1294		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS/COMM./1128/2021	30-03-2021	M/s SHAILJA PAPERS LTD. VS M/s AAA AGENCIES	SATUL RATHI		9810540219	16-08-2024	1235		CONTESTED			
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	307	Civil	CS (COMM)/994/2023	45114	ASHA RANI VS CHOLAMANDALAM MS GIC LTD	Amit Malhan		N.A.	45511	#MACRO?	Yes	Contested	45511	0	
			307	Civil	CS (COMM)/330/2024	45355	STATE BANK OF INDIA VS VIRENDRA KUMAR	Suchita Dixit		8896932838	45513	#MACRO?	Yes	Contested	45513	0	
			307	Civil	CS (COMM)/192/2019	43509	M/S R.K. GOEL ABHEY KUMAR JAIN VS SOUTH DELHI MUNICIPAL CORPORATION AND ANR	Bhupesh Narula		9810260246	45521	#MACRO?	Yes	Contested	45521	0	
			307	Civil	CS (COMM)/612/2022	44608	M/S MUBARAK OVERSEAS PVT LTD VS MS. PARMESHWARI SHARMA	Rajesh Manchanda		9899850805	45533	#MACRO?	Yes	Contested	45533	0	
			307	Civil	CS (COMM)/756/2023	45052	M/S RRM TRADING INTERNATIONAL PVT LTD THROUGH ITS DIRECTOR VS M/S INTERNATIONAL PRINT	Munish Vohra		9811427955	45513	#MACRO?	Yes	Sine-Die	45513	0	
			307	Civil	CS (COMM)/664/2022	44611	ICICI BANK VS VINOD KUMAR	Rajeev Sagar		9810021846	45520	#MACRO?	Yes	Decree (Ex-Parte)	45520	0	
			307	Civil	CS (COMM)/4418/2021	44498	DKH RETAIL LIMITED VS JAY	Pramod Singh	Kit	N.A.	45531	#MACRO?	Yes	Decree (Ex-Parte)	45531	0	
			307	Civil	CS (COMM)/215/2024	45329	Punjab National Bank Aman Bhadoria Prop O M/s Fitlash Incorporation	Anshuman Srivastava		9990042642	45533	#MACRO?	Yes	Decree (Ex-Parte)	45533	0	
			307	Civil	OMP (COMM.)/162/2023	45208	FITJEE LTD VS SIDDHARTH SHARMA AND ANR	Mukesh Goyal		9810910312	45507	#MACRO?	Yes	Dismissed	45507	0	
			307	Civil	OMP (COMM.)/506/2024	(1)45440	HDFC BANK LTD VS ARUN KUMAR GAUR	ANISH BHOLA		9811452022	45511	#MACRO?	Yes	Withdraw	45511	0	
			307	Civil	OMP (COMM.)/520/2024	(1)45441	Tata Motors Finance Limited Vs Arun Kumar 6679	MAYANK MAHAJAN		9873347330	45512	#MACRO?	Yes	Withdraw	45512	0	
			307	Civil	OMP (COMM.)/521/2024	(1)45441	Tata Motors Finance Limited Vs Imran 2265	MAYANK MAHAJAN		9873347330	45512	#MACRO?	Yes	Withdraw	45512	0	
			307	Civil	OMP (COMM.)/349/2024	(1)45404	TATA CAPITAL LTD. VS SANTOSH KUMAR	ANISH BHOLA		9811452022	45518	#MACRO?	Yes	Withdraw	45518	0	

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			307	Civil	OMP (COMM.)/359/2024	(1)45406	HDFC BANK LTD. Vs ALTAF MOHD SARIF	ANISH BHOLA	9811452022	45518	#MACRO?	Yes	Withdraw	45518	0	
			307	Civil	OMP (COMM.)/360/2024	(1)45406	HDFC BANK LTD. Vs ERA SINGH	ANISH BHOLA	9811452022	45518	#MACRO?	Yes	Withdraw	45518	0	
			307	Civil	OMP (COMM.)/367/2024	(1)45407	HDFC BANK LTD. Vs SWEET AND CUTE RETAIL PVT LTD	ANISH BHOLA	9811452022	45518	#MACRO?	Yes	Withdraw	45518	0	
			307	Civil	OMP (COMM.)/404/2024	(1)45411	TATA CAPITAL LTD. Vs Jagga Construction Private Limited	ANISH BHOLA	9811452022	45518	#MACRO?	Yes	Withdraw	45518	0	
			307	Civil	OMP (COMM.)/332/2024	(1)45401	DCB BANK LTD. Vs ALISHER ABDULSATTAR	ANISH BHOLA S/o	9811452022	45527	#MACRO?	Yes	Withdraw	45527	0	
			307	Civil	OMP (COMM.)/664/2023	(1)45195	TATA CAPITAL FINANCIAL SERVICES LTD Vs DEEP ENTERPRISES	ANISH BHOLA	9811452022	45531	#MACRO?	Yes	Dismissed	45531	0	
			307	Civil	OMP (COMM.)/201/2024	(1)45367	TATA MOTORS FINANCE LTD. Vs TEJPAL ROSHAN	Mayank Mahajan	9873347330	45531	#MACRO?	Yes	Withdraw	45531	0	
			307	Civil	OMP (COMM.)/202/2024	(1)45367	TATA MOTORS FINANCE LTD. Vs AAYSA SABIR	Mayank Mahajan	9873347330	45531	#MACRO?	Yes	Withdraw	45531	0	
			307	Civil	OMP (COMM.)/564/2024	(1)45474	TATA CAPITAL LTD Vs MOHD TARIQ	Anish Bhola	9811452022	45533	#MACRO?	Yes	Withdraw	45533	0	
			307	Civil	OMP (COMM.)/565/2024	(1)45474	TATA CAPITAL LTD Vs JASWINDER SINGH	Anish Bhola	9811452022	45533	#MACRO?	Yes	Withdraw	45533	0	
			307	Civil	OMP (COMM.)/294/2024	(1)45390	DCB BANK LTD. Vs RAJ KUMAR	ANISH BHOLA	9811452022	45534	#MACRO?	Yes	Withdraw	45534	0	
			307	Civil	Execution (Comm.)/287/2024	45496	M/s Haryana Paper Converting Industries Vs M/s Aravali Printers And Publishers Pvt Ltd	Lokesh Khatwani	9811218876	45531	#MACRO?	Yes	Withdraw	45531	0	
			307	Civil	Execution (Comm.)/73/2023	44957	POONAWALLA FINCORP LIMITED Vs DINESH ENTERPRISES	Dilip Pandita	9811057626	45533	#MACRO?	Yes	Transfer	45533	0	
			307	Civil	Misc DJ/75/2024	45320	Ajay Pipe Company Vs Apace Builders And Contractors Pvt Ltd	SHWETA GARG	9818274143	45506	#MACRO?	Yes	Dismissed	45506	0	
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	COURT ROOM 310	CS (COMM)	CS (COMM)/1000/2020	44029	M/S CENTURY PLYBOARDS INDIA LTD Vs M/S SHREE BALAJI PLY CENTER	Pinaki Ranjan Chatterji	999053229	30.08.2024	1482 days	-	Contested	-	-	Trade Mark Act 1999-29,135

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			COURT ROOM 310	CS (COMM)	CS (COMM)/1147/2019	43657	SHELLY SYAL Vs SAHIBA CREATIONS INDIA PVT. LTD AND ORS.	HEMRAJ SINGH	9811981680	14-08-2024	1861	-	Contested	-	-	Recovery of Money--74
			COURT ROOM 310	CS (COMM)	CS (COMM)/2039/2022	44798	CANARA BANK Vs AHAD KHAN	Anuj Aggarwal	9999490798	30-08-2024	736	-	Contested	-	-	Recovery of Money--RECOVERY OF MONEY WITH IN
			COURT ROOM 310	OMP (I) (COMM)	OMP (COMM.)/50/2024	45479	Ashoka Metal Works And Co Vs CLIX CAPITAL SERVICES PVT. LTD.	Pranchal Panwar(P),	9818607852	22-08-2024	47	-	Contested	-	-	Arbitration & Conciliation Act, 1996--34
			COURT ROOM 310	OMP (I) (COMM)	OMP (COMM.)/110/2020	44153	G D ENGINEERING WORKS AND ORS. Vs M/S INDIA INFOLINE FINANCE LTD	H R JHA	9868511187	24-08-2024	1375	-	Contested	-	-	Arbitration & Conciliation Act, 1996--34
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	401	CS COMM	1592/2023	15.12.2023	BANK OF BARODA V/S M/S SHREE RAM HANUMAN JI TRADING CO.	SCHITRA MALHOTRA	9212888057	07.08.2024	236					
			401	OMP COMM	11/2024	31.01.2024	SONU SAWHNEY V/S ANUKUL VIJ & ORS	PRASHANT SINGH YADAV	9999981708	07.08.2023	189					
			401	CS COMM	2661/2021	03.08.2024	ICICI BANK V/S VIDYA SAGAR JAHA	ALOK KUMAR	9911000126	21.08.2024	1114					
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	402	CIVIL	CS (COMM)/559/2019	25-04-2019	ASHISH GUPTA Vs M/S RAY EXPORTS (FIVE YEAR OLD)	RAMESH KUMAR	9810159436	06-08-2024	1930 DAYS	NO	DECREED	NIL	NIL	
			402	CIVIL	CS (COMM)/1402/2023	26-10-2023	KRISHAN KUMAR GUPTA Vs MUNICIPAL CORPORATION OF DELHI	SATYEBDRA KRISHN SINGH	9811161525	23-08-2024	302 DAYS	YES	DECREED	NIL	NIL	
			402	CIVIL	CS (COMM)/1403/2023	26-10-2023	KRISHAN KUMAR GUPTA Vs MUNICIPAL CORPORATION OF DELHI	SATYEBDRA KRISHN SINGH	9811161525	23-08-2024	303 DAYS	YES	DECREED	NIL	NIL	
			402	CIVIL	CS (COMM)/840/2023	22-05-2023	SANDEEP GOYAL Vs VIKAS GUPTA	RASHMI JAIN	---	27-08-2024	463 DAYS	---	DECREED	NIL	NIL	
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	201 Extn Block	Commercial	Civ DJ/1011/2018	05-09-2018	RESOL VINYLs AND CHLORIDES LTD PREVIOUSLY KNOWN AS M/S SALASAR IMPEX PRIVATE LTD Vs AJAY	MUKESH KUMAR(P),	9810682372	09-08-2024	2165	Yes	DECREE	Nil	Nil	
				Commercial	CS (COMM)/985/2022	20-12-2022	CHASER FINANCIAL SERVICES PVT LTD Vs MRS RITIKA GULATI	LALIT KUMAR GUPTA(P),	9310355699	12-08-2024	601	Yes	DECREE	Nil	Nil	
				Commercial	CS (COMM)/953/2022	02-12-2022	CANARA BANK Vs M/S SAI ANN KUTIR	SCHITRA MALHOTRA(P),	9212888057	20-08-2024	627	Yes	DECREE	Nil	Nil	
				Commercial	CS (COMM)/106/2022	08-02-2022	M/S OKAYA POWER LTD Vs M/S SHIV INDIA AND ANR	ACHIN OMMITTAL(P),	9811112729	29-08-2024	933	Yes	CONTESTED	Nil	Nil	

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15	MS. HEMANI MALHOTRA DISTRICT JUDGE (COMMERCIAL COURT)-02	West	209 Extn Block	CS COMM	CS (COMM)/555/2021	17-11-2021	M/S K HOMES APPLIANCES Vs M/S MARVS TRAVEL INDIA PVT LTD	SAURABH SHARMA	9899087861	12-08-2024	999 DAYS	No	Contested	NIL	NIL		
				CS COMM	CS (COMM)/664/2022	18-08-2022	SARABJEET SINGH HARLEEN BUTALIA	ANKIT KUMAR	9354795562	29-08-2024	742 DAYS	No	Contested	NIL	NIL		
				CS COMM	CS (COMM)/324/2023	06-04-2023	GAURISHANKER OVERSES PVT LTD Vs JINDAL COTEX LTD	MUKESH KUMAR	9311682372	16-08-2024	498 DAYS	No	Contested	NIL	NIL		
				CS COMM	CS (COMM)/499/2023	03-07-2023	SAR GLOBAL PVT. LTD. Vs V.S. YARNS PVT. LTD.	PARVESH BANSAL	8076134354	14-08-2024	408 DAYS	No	Contested	NIL	NIL		
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	203 Extn Block	Recovery	OMP (COMM.)/24/2023	44992	M/S LALAN ENTERPRISES Vs ORIX LEASING AND FINANCIAL SERVICES INDIA LTD.	Arun Mehta	9999983875	45510			Yes	DISMISSED	06-08-2024	518	
					CS (COMM)/135/2023	44959	CANARA BANK Vs SANJEEV KUMAR	Chitra Malhotra	9212888057	45505			Yes	DECREE	01-08-2024	546	
					CS (COMM)/159/2023	44971	KANVAR CONCOSS DISTRIBUTION PVT LTD THROUGH ITS DIRECTOR Vs J M D SALES CORPORATION	Nikhil K Dogra	9810966815	45524		Yes	DISMISSED MERITS	ON 20-08-2024	553		
					CS (COMM)/188/2023	44981	M/S WALSONS SERVICES PRIVATE LIMITED Vs EWORLD BUSINESS SOLUTIONS PRIVATE LIMITED	Palak Rohmetra	8130058325	45516		Yes	DECREE	12-08-2024	535		
					CS (COMM)/508/2023	45114	M/S B B CHADDHA HUF THROUGH ITS KARTASH. BHARAT BHUSHAN CHADDHA Vs MIS AQUA	Anil Kumar	9810537420	45525		Yes	DECREE	21-08-2024	411		
					OMP (COMM.)/6/2024	45448	Rajiv Arora, Sole Proprietor Of Altius Technologies Vs Benstar Electronics Pvt Ltd	Deepak Kumar Vijay	9311279321	45531		Yes	DISMISSED	27-08-2024	83		
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	202 Extn Block	CS (COMM)	OMP (COMM.)/21/2022	25-07-2022	SANJAY KAMAL KISHORE Vs HDFC BANK	RAJEEV NARAYAN	9811836813	02-08-2024			NA	DISMISSED	Nil	Nil	
				CS (COMM)	CS (COMM)/380/2021	07-09-2021	SH. NAVEEN KUMAR GUPTA Vs SH. DALBIR SINGH	MAN MOHANSINGH	9953951910	16-08-2024		NA	DISMISSED				
				CS (COMM)	CS (COMM)/475/2021	09-10-2021	M/S GSV PRODUCTS MR. SANJAY TYAGI	PRAVEEN GOSWAMI	9.900E+010	22-08-2024		NA	DISMISSED				
				CS (COMM)	CS (COMM)/56/2023	13-01-2023	ADINATH FLOUR MILLS PRIVATE LIMITED Vs C INTERNATIONAL PARTNERSHIP FIRM	SAHIL MAHAJAN	9015668564	22-08-2024		NA	DISMISSED				
				CS (COMM)	CS (COMM)/525/2022	01-07-2022	M/S K.L. FOODWORKS Vs M/S. MAGICBOWEL HOSPITALITY PVT LTD	MD. AZHARUDDIN	9891244217	28-08-2024		NA	DISMISSED				

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				MISC DJ	Misc DJ/532/2022	06-10-2022	M/S NAROMA TEXTILE IMPEX PVT. LTD. Vs MS MAMTA PORWAL PROPRIETOR OF S.P ENTERPRISES	NITESH KUMAR	9871525679	28-08-2024		NA	DISMISSED			
				COUNTER CLAIM	Counter Claim/26/2023	04-05-2023	M/S MAGICBOWL HOSPITALITY PVT. LTD. Vs M/S K.L. FOODWORKS THROUGH ITS PROPRIETOR	ARTI BHALLA	9350320004	28-08-2024		NA	DISMISSED			
				CS (COMM)	CS (COMM)/131/2023	02-02-2023	FURNITURE BOX STUDIO PVT. LTD. Vs PUNJABI BAGH CLUB	ABHAY MANI TIRPATHI	9811329325	30-08-2024		NA	DISMISSED			
				CS (COMM)	CS (COMM)/904/2023	13-12-2023	HARSO STEELS PVT LTD Vs COMRACK INFONET PVT LTD	MADHAV KUMAR	9560366397	30-08-2024		NA	DECREED			
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	210 Extn Block	CS(COMM)	545/2021	12.11.2021	M/S SKID INC V/S M/S SACHDEVA WELDERS			30.08.2024			CONTESTED			
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	403 Extn Block	CS (COMM)/397/2021	CS (COMM)/397/2021	15-09-2021	M/S DENTSPLY INDIA PVT LTD Vs A DENT AND ANR			09-08-2024			Contested			
				CS (COMM)/806/2022	CS (COMM)/806/2022	07-10-2022	WINSTROL PETROCHEMICALS PVT LTD Vs SH RAJEEV			24-08-2024			Contested			
				CS (COMM)/186/2023	CS (COMM)/186/2023	23-02-2023	PINTU Vs NEHA BUS SERVICES PVT LTD			17-08-2024						
				CS (COMM)/752/2023	CS (COMM)/752/2023	09-10-2023	HARI OM STEEL TRADERS Vs M/S CUPIDO TOWNSHIP PRIVATE LIMITED			20-08-2024						
				CS (COMM)/866/2023	CS (COMM)/866/2023	22-11-2023	Jagdish Lal Malik Vs Mahesh Kumar Gupta			22-08-2024						
				CS (COMM)/907/2023	CS (COMM)/907/2023	13-12-2023	State Bank Of India Vs Kappu(LRs)			29-08-2024						
				CS (COMM)/35/2024	CS (COMM)/35/2024	15-01-2024	Zeta Buildtech Pvt Ltd Vs M/s Path2Way Hr Solutions Pvt Ltd			09-08-2024						
				CS (COMM)/185/2024	CS (COMM)/185/2024	20-02-2024	Poonam Bhasin Vs Concrete Cloud Kitchen Pvt.Ltd.			06-08-2024						
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	282/2020	24.02.2020	STAR PROPWELL PVT LTD. VS. STATE BANK OF INDIA	SAGAR CHAWLA	9810229189	13.08.2024	1632	YES	DISMISSED	Nil	Nil	RECOVERY
				CS(COMM)	558/2022	09.06.2022	CANARA BANK VS. M/PRAMOD ENTERPRISES	SANKUR AGGARWAL	9810744345	30.08.2024	813	YES	DECREED	NIL	NIL	RECOVERY

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				ARTBN	4500/2018	28.08.2018	DHARAMVEER VS. TRUB ZONE BUILDWELL PVT. LTD. AND ANR.	JOHRI MAL	9818895553	21.08.2018	2185	NO	SET ASIDE	NIL	NIL	U/S 34
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)		25	CS (COMM.)	150 / 2021	27.03.2021	IMPERIAL AUTOSKODA VOLKSWAGEN INDIA PVT. LTD. VS SARDANA	SH. SAAKAR	9899600215	24.08.2024	1247	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				OMP-COMM	98 / 2024	23.04.2024	M/S INDIAN AGROMARKETING CORP LTD. VS. UNION OF INDIA	MR. VIJAY KASANA	9873416665	31.08.2024	131	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT
				OMP-COMM	99 / 2024	23.04.2024	M/S INDIAN AGROMARKETING CORP LTD. VS. UNION OF INDIA	MR. VIJAY KASANA	9873416665	31.08.2024	131	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT
				OMP-COMM	100 / 2024	23.04.2024	M/S INDIAN AGROMARKETING CORP LTD. VS. UNION OF INDIA	MR. VIJAY KASANA	9873416665	31.08.2024	131	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT
				OMP-COMM	101 / 2024	23.04.2024	M/S INDIAN AGROMARKETING CORP LTD. VS. UNION OF INDIA	MR. VIJAY KASANA	9873416665	31.08.2024	131	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT
				OMP-COMM	102 / 2024	23.04.2024	M/S INDIAN AGROMARKETING CORP LTD. VS. UNION OF INDIA	MR. VIJAY KASANA	9873416665	31.08.2024	131	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT
				OMP-COMM	103 / 2024	23.04.2024	M/S INDIAN AGROMARKETING CORP LTD. VS. UNION OF INDIA	MR. VIJAY KASANA	9873416665	31.08.2024	131	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT
				OMP-COMM	104 / 2024	23.04.2024	M/S INDIAN AGROMARKETING CORP LTD. VS. UNION OF INDIA	MR. VIJAY KASANA	9873416665	31.08.2024	131	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		24	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/60/2020	44062	HCL TECHNOLOGIES LTD Vs SGS TEKNIKS MANUFACTURING PVT LTD	SHAFIR AHMED	NOT AVAILABLE	45507	1445	NO	PETITION ALLOWED	Nil	Nil	OBJECTION PETITION U/S 34 OF ARBITRATION
				SUIT FOR TRADEMARKS	CS (COMM.)/59/2018	43437	TAG HEUER S.A Vs TINYAK INTERNATIONAL AND ORS	G BANSAL	9810017859	45512	2075	NO	DECREED	Nil	Nil	SUIT FOR TRADEMARKS U/S 134 & 135
				OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/180/2023	45276	Union Of India Vs Agrawal And Co	ASHISH KUMAR SHARMA	9313471929	45513	237	NO	PETITION DISMISSED	Nil	Nil	OBJECTION PETITION U/S 34 OF ARBITRATION
				OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/181/2023	45276	Union Of India Vs Agrawal And Co	ASHISH KUMAR SHARMA	9313471929	45513	237	NO	PETITION DISMISSED	Nil	Nil	OBJECTION PETITION U/S 34 OF ARBITRATION
				PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/154/2024	(1)45394	Devyani International Ltd Vs Raman Gandotra	SATISH RAI	8368148214	45513	119	NO	DISPOSED	Nil	Nil	PETITION U/S 9 OF ARBITRATION & CONCILIATION
				PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/155/2024	(1)45394	Devyani International Ltd Vs Rahul Dev Sharma	SATISH RAI	8368148214	45513	119	NO	DISPOSED	Nil	Nil	PETITION U/S 9 OF ARBITRATION & CONCILIATION

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				PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/242/2024	145481	Vinkal Chadha Vs Jasper Colin Research	Rajesh Manchanda	NOT AVAILABLE	45517	36	NO	PETITION ALLOWED	Nil	Nil	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	
				PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/257/2024	145499	Vinkal Chadha Vs Jasper Colin Research	Rajesh Manchanda	NOT AVAILABLE	45517	18	NO	PETITION DISMISSED	Nil	Nil	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	
				OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/122/2023	45182	SEHKAR J Vs CLIX CAPITAL SERVICES PRIVATE LIMITED	Anil Kumar	9899701777	45527	345	NO	PETITION ALLOWED	Nil	Nil	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	
				APPEAL U/S 37 OF ARBITRATION & CONCILIATION ACT	ARB. A. (COMM.)/7/2022	44628	CHIRANJI LAL Vs UNION OF INDIA	JITENDER KUMAR	9990203537	45528	900	NO	PETITION DISMISSED	Nil	Nil	APPEAL U/S 37 OF ARBITRATION & CONCILIATION ACT	
				EXECUTION PETITION	EX/8/2022	44567	POOJA FINELEASE LIMITED Vs SEEMA	ARVIND KUMAR JADON	9818140844	45528	961	NO	DISMISSED	Nil	Nil	EXECUTION PETITION	
				OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/76/2019	43575	COL KAPOOR(RETD) Vs SATYASINHA DEVELOPERS LTD(OBJ -34)	VIMALS SUPARNA SINGHA PVT	9873663181	45531	1956	NO	PETITION ALLOWED	Nil	Nil	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/65/2021	02/02/2021	SANJAY RELAN Vs COSMETIC KITCHEN PVT LTD THROUGH PARTNER	Ms Kiran Jai	9999939428	01-08-24	1276	Yes	DECREED	NA	NA	Suit for Recovery	
			12, New Court Block-I	Civil Suit	CS (COMM)/500/2023	26/08/2023	SANJEEVANI TRADECORP Vs Ms Churchika INDIA	Ms Churchika Yadav	9935551207	03-08-24	343	Yes	DECREED	NA	NA	Suit for Recovery	
			12, New Court Block-I	Civil Suit	CS (COMM)/520/2022	06/09/2022	SATBIR TANWAR Vs MUNICIPAL CORPORATION OF DELHI	Sh Vikas Sharma	9810566116	05-08-24	699	Yes	DECREED	NA	NA	Suit for Recovery	
			12, New Court Block-I	Civil Suit	CS (COMM)/170/2023	21/03/2023	CANARA BANK Vs M/S K P INDUSTRIES	Sh Anshuman Srivastava	9990042642	05-08-24	503	Yes	DECREED	NA	NA	Suit for Recovery	
			12, New Court Block-I	Civil Suit	CS (COMM)/25/2019	05/03/2019	CANARA BANK Vs POOJA	Ms Ritu Mishra	9873706792	06-08-24	1981	Yes	DECREED	NA	NA	Suit for Recovery	
			12, New Court Block-I	Civil Suit	CS (COMM)/262/2023	03/05/2023	MEENA TANWAR SOLE PROP. Vs Ms Ashu Arora	Ms Ashu Arora	9910800124	08-08-24	463	Yes	DECREED	NA	NA	Suit for Recovery	
			12, New Court Block-I	Civil Suit	CS (COMM)/263/2023	03/05/2023	MEENA TANWAR SOLE PROP. Vs Ms Ashu Arora	Ms Ashu Arora	9910800124	08-08-24	463	Yes	DECREED	NA	NA	Suit for Recovery	
			12, New Court Block-I	Civil Suit	CS (COMM)/264/2023	03/05/2023	MEENA TANWAR SOLE PROP. Vs Ms Ashu Arora	Ms Ashu Arora	9910800124	08-08-24	463	Yes	DECREED	NA	NA	Suit for Recovery	
			12, New Court Block-I	Civil Suit	CS (COMM)/267/2023	04/05/2023	MEENA TANWAR SOLE PROP. Vs Ms Ashu Arora	Ms Ashu Arora	9910800124	08-08-24	462	Yes	DECREED	NA	NA	Suit for Recovery	

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			12, New Court Block-I	Civil Suit	CS (COMM)/276/2023	09/05/2023	MEENA TANWAR	SOLE PROPRIETOR OF JBM CONSTRUCTIONS MUNICIPAL CORPORATION OF DELHI	Ms Ashu Arora	9910800124	08-08-24	457	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/278/2023	09/05/2023	MEENA TANWAR	SOLE PROPRIETOR OF JBM CONSTRUCTIONS CO. Vs MUNICIPAL CORPORATION OF DELHI	Ms Ashu Arora	9910800124	08-08-24	457	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/321/2023	29/05/2023	CHATTAR SINGH	SOLE PROPRIETOR OF CONSTRUCTIONS Vs MUNICIPAL CORPORATION OF DELHI	Ms Ashu Arora	9910800124	08-08-24	437	Yes	DECREED	NA	NA	Suit for Recovery
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	OMP(I)(COMM)61/2023	27-10-23	S.KUMAR	CONSTRUCTION VS GENERAL MANAGER, TELECOM, BHARAT SANCHAR NIGAM LTD	MUKESH KUMAR	7982607618	30-08-24	308	N/A	DISMISSED	N/A	N/A	PETITION U/S 34 A & C ACT
			6, New Court Block-I	Commercial	OMP(I)(COMM)62/2023	27-10-23	S.KUMAR	CONSTRUCTION VS GENERAL MANAGER, TELECOM, BHARAT SANCHAR NIGAM LTD	MUKESH KUMAR	7982607618	30-08-24	308	N/A	DISMISSED	N/A	N/A	PETITION U/S 34 A & C ACT
			6, New Court Block-I	Commercial	OMP(I)(COMM)63/2023	27-10-23	S.KUMAR	CONSTRUCTION VS GENERAL MANAGER, TELECOM, BHARAT SANCHAR NIGAM LTD	MUKESH KUMAR	7982607618	30-08-24	308	N/A	DISMISSED	N/A	N/A	PETITION U/S 34 A & C ACT
			6, New Court Block-I	Commercial	OMP(I)(COMM)64/2023	27-10-23	S.KUMAR	CONSTRUCTION VS GENERAL MANAGER, TELECOM, BHARAT SANCHAR NIGAM LTD	MUKESH KUMAR	7982607618	30-08-24	308	N/A	DISMISSED	N/A	N/A	PETITION U/S 34 A & C ACT
			6, New Court Block-I	Commercial	OMP(I)(COMM)65/2023	27-10-23	S.KUMAR	CONSTRUCTION VS GENERAL MANAGER, TELECOM, BHARAT SANCHAR NIGAM LTD	MUKESH KUMAR	7982607618	30-08-24	308	N/A	DISMISSED	N/A	N/A	PETITION U/S 34 A & C ACT
25	SH. SANDEEP YADAV	South	17, New Court Block-I	Commercial	OMP (COMM.)/18/2019	10-11-19	SOLOUTION; INTERIORS (INDIA) PVT. LTD. Vs HORSESHOE ENTERTAINMENT AND HOSPITALITY PVT. LTD.	SURENDER B SHETTY(P)	9821352117		08-09-24	1764	NA	Contested	NA	NA	Arbitration & Conciliation Act, 1996-1996-1
			17, New Court Block-I	Commercial	ARBTN/39/2019	14/08/19	BIMALENDU SEKHAR KAYAL Vs RASHTRIYA MAHILA KOSH AND ORS.	BRIJENDRA SINGH(P)	9818204322		12-08-24	1825	NA	Contested	NA	NA	Arbitration & Conciliation Act, 1996-1996-1
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	South	29, New Court Block-II	Commercial	CS (COMM)/357/2023	7-6-23	GX GLASS SALES AND SERVICES LTD Vs SKIPPER PROPERTIES PRIVATE LIMITED	Raju Dudani	9811024784		24-08-24	444	Yes	Contested	Not Filed	N.A.	CIVIL PROCEDURE CODE
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	40, New Court Block-II	Commercial	CS/COM/636/2022	20-08-2018	SOUTH DELHI MUNICIPAL CORPORATION VS M/S HONSHU BUILDCON P. LTD.	M/S Sh. Anil Kumar	9953686474		23-08-2024	2195	-	DECREED	-	-	COUNTER CLAIM
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	COMMERCIAL	787/2022	08-08-2022	INTEC INFONET PRIVATE LIMITED Vs SCS TECH INDIA PRIVATE LIMITED	Rahul Malhotra--Aakash Nandolia			31-08-2024	754	--	ALLOWED	--	--	
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST			CS DJ/612/2019	7/20/19	M/S SIYARAM DESIGN Vs M/S SAIIFY INTERIORS	N.K CHAUHAN	N/A		8/2/24	1840	Yes	DISMISSED			

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						12/23/21	JAGATJIT INDUSTRIES LTD Vs M/S ACRO SOFTECH PRIVATE LIMITED	VEERU PAL	N/A	8/2/24	253	Yes	DECREED			
						8/22/20	M/S MULTICOM EXPORTS Vs DECORARTS INTERIOR SOLUTIONS PVT LTD.	ANUBHAV BHASIN	N/A	8/2/24	1441	Yes	DECREED			
						10/29/21	NETLAB SOLUTIONS INDIA PVT LTD Vs PUSHPA JAIN	MANOJ KUMAR	N/A	8/2/24	1008	Yes	DECREED			
						12/17/21	UNION BANK OF INDIA Vs SANJAY KUMAR GUPTA	INDU KAUL	N/A	8/2/24	959	Yes	DECREED			
						5/17/23	M/S DECORARTS INTERIOR SOLUTIONS PVT LTD Vs M/S MULTICOM EXPORTS AND ANR	NITENDRA SHARMA	N/A	8/2/24	443	Yes	DISMISSED			
						12/24/18	CORONA REMEDIES PVT LTD Vs CORDIAL LIFESCIENCES PVT LTD	VIKAS KHERA	N/A	8/3/24	2049	Yes	DISPOSED OFF			
						9/28/21	ANIL KUMAR VOHRA Vs SOUTH DELHI MUNICIPAL CORPORATION	AMBAREEN QUAISAR	N/A	8/3/24	1040	Yes	DISMISSED			
						6/2/22	M/S INDIAN COMPRESSORS LTD Vs HINDUSTAN PETROLEUM COPROPORATION LTD	SATENDER KUMAR	N/A	8/3/24	793	Yes	DISMISSED			
						12/24/21	M/S CREANNO ENTERTAINMENT LLP Vs M/S HOSPALS INDIA PRIVATE LIMITED	ASHISH TANWAR	N/A	8/5/24	955	Yes	DISMISSED			
						3/27/23	REINFORCED EARTH INDIA PVT LTD Vs M/S CDS INFRA PROJECTS LTD	GURENDER PAL SNGH	N/A	8/5/24	497	Yes	DECREED			
						11/10/21	KUDAMM CORPORATION Vs MINIMAX INDUSTRIES	SANDEEP SHARMA	N/A	8/24/24	1018		DISMISSED			

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name Respondent Name	VS Advocate	Advocate Mobile Number	Date of Decision	Days for disposal	Whether Institution Mediation took Place	Pre-Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section
								MOHAN SHARMA	LALN/A			Yes				
							Z Tech Engineering Services Pvt Ltd Vs Spr Construction Pvt Ltd			8/27/24	81	Yes	PLAINT DISMISSED			
								SUNIL CHOUDHARY	N/A			Yes				
							UNION BANK OF INDIA Vs NARENDRA SINGH			8/30/24	499	Yes	DECREED			
								KRISHAN NARAYAN RANA	N/A			Yes				
							DEEPA KAPOOR Vs WTC NOIDA DEVELOPMENT COMPANY			8/30/24	353	Yes	DISMISSED			
								DIXIT MEHTA	N/A			Yes				
							Flaktgroup India Pvt Ltd Vs Sepe Limited			8/30/24	232	Yes	DISMISSED			
								PROMILA KAPOOR	N/A			Yes				
							MOHD. ILYAS Vs TAKSHASHILA HOTELS PVT. LTD.			8/31/24	483		DECREED			
30	SH. AJAY KUMAR JAIN	SOUTH-EAST		COMERCIAL SUIT	CS DJ/451/2020	9/16/20	M/S GULSHAN LAMELVARUN PACK PVT. LTD. Vs M/S BHANDARI PEARL PRINT PACK PVT. LTD.		9873932356	8/17/24	1431	YES	Contested			
				COMERCIAL SUIT	CS (COMM)/453/2023	5/11/23	M/S CYFUTURE INDIA PRIVATE LIMITED Vs SHEARWATER VENTURES PVT LTD	RAJESH KUMAR BAJAJ	9873183813	8/21/24	468	YES	Contested			
				COMERCIAL SUIT	CS (COMM)/243/2020	9/23/20	CHANDEEP SINGH BHATIA Vs SNOWWHITE APPARELS LIMITED	RAJEEV SAXENA SIDDHANT LUTHRA	9810811180	8/30/24	1437	YES	Contested			
				COMERCIAL SUIT	CS (COMM)/779/2023	8/21/23	SNOWWHITE APPARELS LIMITED Vs CHANDEEP SINGH BHATIA	RAJESH PATHAK	9873720840	8/30/24	375	YES	Contested			
				COMERCIAL SUIT	CS (COMM)/238/2019	8/17/19	PARVINDER SINGH Vs IMPERIA STRUCTURES LIMITED	SUNIL KUMAR	931118861	8/31/24	1841	YES	Contested			
31	MS. ANU GROVER BALIGA	SOUTH-EAST		COMERCIAL SUIT	CS (COMM) 386/2021	9/13/21	STERLING TECHNORADE INDIA PVT.LTD Vs M/S CHANDRALEKHA CONSTITUTION PVT. LTD	Sh. Ajay Kumar	9212078802	8/5/24	1057	NO				
				COMERCIAL SUIT	CS (COMM) 26/2024	1/15/24	Vir Jai Khosla Vs AXIS BANK LIMITED	Sh. Nimish Sharma	9811054200	8/12/24	210	NO				

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name Respondent Name	VS Advocate	Advocate Mobile Number	Date of Decision	Days for disposal	Whether Institution Mediation took Place	Pre-Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section	
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	COMMERCIAL CASE	OMP (COMM.)/6/2019	17-01-2019	PRIME CONCEPTS Vs INTEC CAPITAL LIMITED	POOJA CHAUDHARY	9871169411	14-08-2024	2036	YES	Contested				
				COMMERCIAL CASE	CS (COMM)/50/2020	23-01-2020	M/S SUDRAJ PACKERS PVT LTD Vs M/S MISTUI O.S.K LINE (INDIA ) PVT LTD	D.D. SINGH	9891246248	23-08-2024	1674	YES	Contested				
				COMMERCIAL CASE	CS (COMM)/194/2020	30-07-2020	JAGUAR OVERSEAS LIMITED Vs TIGERANAND LOGISTICS INDIA LIMITED	RAGHAV	--	20-08-2024	1482	YES	Contested				
				COMMERCIAL CASE	CS (COMM)/1200/2022	16-12-2022	M/S Y AXIS SOLUTIONS PVT.LTD Vs M/S QUASAR MEDIA PRIVATE LIMITED THROUGH ITS BUSINESS UNIT	ANITISH CHAUDHARY	9810575121	12-08-2024	605	YES	Contested				
				COMMERCIAL CASE	CS (COMM)/102/2023	28-01-2023	TIGER LOGISTICS INDIA LIMITED Vs JAGUAR OVERSEAS LIMITED	B. V. Niren	--	20-08-2024	570	YES	Contested				
				COMMERCIAL CASE	CS (COMM)/130/2023	08-02-2023	M/S SS4 SAFENET Vs M/S PRET STUDY BY JANAK FASHIONS PRIVATE LIMITED	SAYUSH GUPTA	9818402326	07-08-2024	546	YES	Contested				
				COMMERCIAL CASE	CS (COMM)/410/2023	01-05-2023	ZHEJIANG STARLING INTERNATIONAL LOGISTICS CO.LTD Vs VELOCE LOGISTICS PVT.LTD.	AJIT P. SINGH	9899695740	01-08-2024	458	YES	Contested				
				COMMERCIAL CASE	CS (COMM)/593/2023	08-06-2023	M/S QUASAR MEDIA PVT. LTD. (COUNTER CLAIM) Vs M/S Y-AXIS SOLUTIONS PVT. LTD.	ANITISH CHAUDHARY	9810575121	12-08-2024	431	YES	Contested				
33	MS. NEERA BHARHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	OMP (COMM.)/38/2024	12-04-2024	SHRI HARI GROUP Vs TATA CAPITAL HOUSING FINANCE LTD.	RAHUL KAMWAR	9529204978	28-08-2024	138	YES	CONTESTED	---	---		
				COMMERCIAL CASE	ARBTN/202/2018	24-08-2018	AANSHUL RASTOGI Vs GAJINDER KUMAR LOOND	MANISH KUMAR	--	03-08-2024	2171	YES	CONTESTED	---	---		
34	Ms. Nirja Bhatia, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	CS (Comm)	489/22	24.05.22	Hari Singh vs Dynamic Aura	Sh. Bharat Gupta	011-45640851	03.08.2024	802	-	Decreed	-	-		
				OMP	31/22	14.07.22	P Laxmi v/s M/S Jubilant Food	Sh Rishi Kapoor	9871253307	12.08.2024	760	-	Rejected	-	-		
				CS (Comm)	476/22	20.05.2022	Unipower Projects v/s Sudhir Power Project	Sh G S Sachdeva	9910850147	13.08.2024	823		Dismissed				
				CS (Comm)	424/22		Ritzy Chemicals vs Radhey Krishna Polymers			31.08.24	854		Dismissed				
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	39	CS COMM	1085/22	2.11.2022	NEPTUNE INDIA LIMITED VS CHEVENDS TECHNOLOGIES PVT	ANKUR SINGHAL	9811126091	07.08.2024	645	NO	DECREED	NO	NO		

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name	Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days for disposal	Whether Institution Mediation took Place	Pre-Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section
				ARBTN	2/2010	21.01.2019	JAGPAL SINGH VS MS BRINDABAN MANAGEMENT AND CONSTRUCTION COMPANY	MS BHAVESH SHARMA	KULDEVI	9717556185	21.01.2019	2033	NO	ALLOWED	NO	NO	
				CS COMM	792/23	25.08.2023	MS SPARSH FASHION LTD PVT VS MS BAJAJ ENTERPRISE	RAKESH MALHOTRA		8447137507	24.08.2024 (SUMMARY JUDGEMENT)	366	NO	DISMISSED	NO	NO	
				CS COMM	1294/18	29.08.2018	MS PAVANS INTRNATIONAL VS ICICI BANK LTD	MS ARUN KIKHOSLA		9680010337	27.08.2024 (SUMMARY JUDGEMENT)	365	NO	DISMISSED	NO	NO	
				CS COMM	1109/22	04.11.2022	MS PRAVEEN MITTAL THROUGH CHAIRMAN/MD	MS AVINASH TRIVEDI	KULDEVI	9871441764	30.08.2024	666	NO	DISMISSED	NO	NO	
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	12	RECOVERY	207/2023	02-06-2023	SUBHASH CHAND JAIN VS M/S PC JEWELLER LTD	DINESH GUPTA VS. ROSHAN SANTHALIA			07-08-2024	430	YES	CONTESTED	20-05-2024	52 DAYS (THIS EXECUTION FILED ON	
			12	RECOVERY	126/2022	27-04-2022	SUNIT SHAH VS SUNSHINE PRODUCTS	VISHAL PATEL VS. PK JAIN			12-08-2024	835	YES	CONTESTED	NIL	NIL	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST															
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)/	24/2024	19-02-2024	M/s Tony Sales Corporation Vs M/s Shiv Shakti Traders	RAJESH JAIN		8587862704	02-08-2024	165	CONTESTED	-	N/A		
				C.S. (COMM)/	98/2023	17-10-2023	BANK OF BARODA VS SATISH KUMAR	JOSHI ASSOCIATES		9910568669	08-08-2024	296	CONTESTED	-	N/A		
				C.S. (COMM)/	104/2019	07-09-2019	M/S CINE ARYAN VS DTDC EXPRESS LTD. AND ANR.	ANIRUDDHA CHOUDHURY		9350188355	16-08-2024	1805	CONTESTED	-	N/A		
				C.S. (COMM)/	128/2023	11-12-2023	MAHESH PAL MUNICIPAL CORPORATION OF DELHI (Through its Commissioner)	VS CHAMAN SHARMA		9811861348	20-08-2024	253	CONTESTED	-	NA		
				C.S. (COMM)/	20/2023	27-02-2023	MUSHIR KHAN PROP. OF M/S A.M.K. METALS VS WASIM PROP. OF M/S AZEEM INDUSTRIES SAND CASTING	ABHISHEK KUMAR		9968440430	24-08-2024	544	CONTESTED	-	N/A		
39	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	301, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 107/2020	22-01-2022	PRV INDUSTRIES LLP VS DURGA AUTO PRODUCTS	DINESH KUMAR GUPTA		9810038239	45510	1658 days	YES	DISMISSED	EXECUTION NOT FILED	NO	



Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days for disposal	Whether Institution Mediation took Place	Pre-Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section
44	SH.VINOD YADAV		316	Civil	CS(Comm.)/291/2023	20.04.2023	Anil Tanwar & Anr. Vs. M/s Haldiram Bhujawala Inc & Anr.	Manish Tanwar	N.A	07.08.24	475 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/20/2022	06.01.22	Nitin Aggarwal Vs. Nitin Mittal	Varun Kumar Jain	N.A	13.08.24	950 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/93/2020	04.03.20	M/s BPE Electronic Services Pvt. Ltd. Vs. M/s Heritage Foods Ltd.	Amit Sharma	N.A	14.08.24	1624 Days	Yes	Contested	N.A	N.A	

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name Respondent Name	VS Advocate	Advocate Mobile Number	Date of Decision	Days for disposal	Whether Institution Mediation took Place	Pre-Nature of Disposal (Contested / Settled)	Date execution of decree	Number of days for execution of decree from date	Act Section
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial Suit	CS COMM. 220/2021	18.09.2021	RAMA SHARMA VS M/BRILLANT ELEVATOR	SNEHA GIRI MAHIMA RATHI	8368306904, 8800870164	06.08.2024	1053	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 58/2022	15.02.2022	RAM DARSHAN SINGH VS INTERNATIONAL PVT LTD.	P.K. CHAUDARY, SUNIL KUMAR	9811348590, 9350549030	08.08.2024	905	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	COUNTER CLAIM 1/2023	12.01.2023	DIAMOND INTERNATIONAL LTD. VS RAM DARSHAN SINGH	SUNIL KUMAR P.K. CHAUDARY	9350549030, 9811348590	08.08.2024	574	YES	DISMISSED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 440/2023	20.09.2023	M/S GREEN POLYTEX VS FIBRES PVT LTD	INDIANITIN UNITECKHANNA, YAJUR BHALLA	7838580654, 9654745777	27.08.2024	342	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 126/2023	14.03.2023	ANIL CHANDEL VS PRADEEP SHARMA	S.K. TOMAR, ARVIND GUPTA	9958893510, 9811172394	28.08.2024	533	YES	ALLOWED	NIL	NIL	RECOVERY SUIT

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name Respondent Name	VS Advocate	Advocate Mobile Number	Date of Decision	Days for disposal	Whether Institution Mediation took Place	Pre-Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section
47	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	613	Commercial Suit	CS (COMM)/ 231/2022	18-05-2022	Union Bank of India Vs Delta Industries	Sh. Rajendra Yadav	9312046733	12-08-2024	283	DECREED	NIL	NIL	NIL	RECOVERY SUIT
			613	Commercial Suit	CS (COMM)/ 360/2023	02-08-2023	State Bank of India Vs Radhey	Sh Arvind Gupta	9811317311	08-08-2024	372	DECREED	NIL	NIL	NIL	RECOVERY SUIT
			613	Commercial Suit	CS (COMM)/ 495/2023	25-10-2023	UCO Bank Vs Smt. Sunita	Sh Sunil Kumar	9971955807	03-08-2024	617	DECREED	NIL	NIL	NIL	RECOVERY SUIT
48	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	Commercial Suit	CS(COMM)160/2023	29.03.2023	MRS. MANJU GARG VS MR. RATNESH KUMAR MISHRA	MS. SAKSHI GARG	7838282904	21.08.2024	511	NIL	CONTESTED	NIL	NIL	NA
			614	Commercial Suit	CS(COMM)540/2023	22.08.2024	BIJU JOSEPH ALIAS BIJU JOSEPH PANTHAMA EKEL VS. M/S KNITCRAFT INTERNATIONAL (PVT)	SH. K.V. GOPI	9810110631	22.08.2024	262	NIL	CONTESTED	NIL	NIL	NA
49	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	509	CS(COMM)	94/2023	25.02.2023	BHAGWATI ENTERPRISES VS BORAGE HERBALS PVT LTD	G Dubey & Co.	9971007746	03.08.2024	525	YES	CONTESTED DISMISSED	NIL	NIL	NA
			509	CS(COMM)	174/2021	13.08.2021	UNION BANK OF INDIA TH. GEN. ATTORNEY Vs PRODIP HAZARIKA AND	Rajendra Yadav & Associates	9312046733	17.08.2024	1100	YES	CONTESTED DECREED	NIL	NIL	NA
			509	CS(COMM)	71/2023	09.02.2023	SATYA PARKASH AND BROTHERS (P) LIMITED Vs MUNICIPAL	Aseem Malhotra	9811062351	21.08.2024	559	YES	CONTESTED DISMISSED	NIL	NIL	NA

**SUMMARY OF COMMERCIAL CASES FOR THE MONTH OF August 2024**

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	278	22	0	0	48	252
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	257	15	21	0	58	235
3	MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	Central	355	20	0	52	44	279
4A	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)	Central	281	28	2	0	36	275
5	SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	278	27	0	0	41	264
6	SH. NIKHIL CHOPRA, DISTRICT JUDGE COMM-06 TIS HAZRI COURT CENTRAL DELHI	Central	412	24	3	130	29	280
7A	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	409	18	1	147	33	248
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	161	19	85	0	35	230
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	322	23	0	33	29	283
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	277	25	0	0	27	275
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	236	15	60	0	24	287
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	118	16	146	0	44	236
13A	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	227	30	50	0	24	283

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by non commercial/ transferred during the month from other courts	No. of cases identified during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
14A	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	236	2	0	0	29	209
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	370	48	4	1	43	378
16	SH. DIG VINAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	West	366	42	2	2	34	374
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	345	45	2	0	42	350
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	318	34	1	0	40	313
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	292	36	0	0	30	298
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	989	53	2	4	42	998
21A	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	New Delhi	771	57	5	4	75	754
22	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	795	57	1	2	57	794
23A	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	South	408	110	0	0	119	399
24A	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	South	373	106	0	0	114	365
25	SH. SANDEEP YADAV, DISTRICT JUDGE (COMMERCIAL COURT)	South	344	144	0	0	63	425
26A	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL)	South	316	160	0	0	59	417

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	363	90	1	0	80	374
28	SH. LAL SINGH, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	385	14	0	0	16	383
29	MS. NEELAM SINGH, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	300	31	2	0	52	281
30	SH. AJAY KUMAR JAIN, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	349	22	0	1	28	342
31	MS. ANU GROVER BALIGA, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	360	20	2	0	22	360
32A	SH. BHUPESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	388	20	0	0	34	374
33	SH. RAJESH KUMAR SINGH, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	282	13	3	1	11	0
33A	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	0	0	0	0	3	283
34A	MS NIRJA BHATIA DISTRICT JUDGE(COMMERCIAL COURT)	South-East	82	30	0	0	24	88
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	293	21	1	1	31	283
36	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	East	297	15	0	0	23	0
36a	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	East	0	12	0	0	7	294
37	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	East	567	19	0	0	0	0
37a	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	East	0	7	0	0	3	590

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by non transfer during the month from other courts	No. of cases identified commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
38A	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	175	16	0	0	35	156
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE (COMMERCIAL)-01	Shahdara	205	27	2	0	30	204
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	223	19	3	0	25	220
41	SH. SURENDER S. RATHI, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	169	17	2	3	44	141
42A	SH. PAWAN KUMAR MATTO, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	234	25	1	1	14	245
43A	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	1571	59	2	2	39	1591
44	SH. VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	1156	82	4	1	55	1186
45A	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	North	1973	109	0	2	91	1989
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	163	30	2	2	44	149
47A	SH. VIKAS DHULL, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	229	18	0	0	24	223
48A	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	256	23	0	0	24	255
49	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	206	17	1	0	22	202
<b>GRAND TOTAL</b>			<b>19760</b>	<b>1932</b>	<b>411</b>	<b>389</b>	<b>2000</b>	<b>19714</b>

**List of cases received for Pre-Institution Mediation and Settlement during the month August 2024**

Sr. No.	Delhi Mediation Centre	Total number of applications pending on 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of cases during the Month	Total number of Failed Application Pending at the end of the Month
1	Central	420	188	1	105	1	501
2	West	237	128	0	218	4	143
3	East	70	35	0	67	1	37
4	North-East	58	4	0	36	0	26
5	Shahdara	116	97	0	104	2	107
6	South	212	61	1	70	2	200
7	South-East	428	160	1	134	1	452
8	New Delhi	136	152	0	49	2	237
9	North	116	110	1	64	0	161
10	North-West	129	77	1	112	0	93
11	South-West	185	63	0	66	1	181
	<b>Total</b>	<b>2107</b>	<b>1075</b>	<b>5</b>	<b>1025</b>	<b>14</b>	<b>2138</b>
12	DHCLSC	115	39	2	19	6	127
	<b>Overall Total</b>	<b>2222</b>	<b>1114</b>	<b>7</b>	<b>1044</b>	<b>20</b>	<b>2265</b>

Note: Application received through NALSA App during the month:- Nil

S.No	Name of Court	Commercial District	Case Type	Case No.	Date of Institution	Date of Disposal	No. of days between the date of institution and disposal	No. of days between the final hearing and Judgment	No. of days between the adjournment granted
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	Suit for Recovery	CS COMM-268/2023	14.02.2023	01.08.2024	534	21	1
			Execution Petition	EX. COMM-576/2023	24.11.2023	02.08.2024	254	41	1
			Suit for Recovery	CS COMM-2090/2022	02.09.2022	02.08.2024	706	30	2
			Suit for Recovery	CS COMM-1553/2023	05.12.2023	05.08.2024	246	38	1
			Suit for Recovery	CS COMM-387/2020	22.02.2019	09.08.2024	1995	19	3
			Suit for Recovery	CS COMM-419/2023	06.03.2023	12.08.2024	527	33	2
			Suit for Recovery	CS COMM-226/2023	06.02.2023	20.08.2024	561	27	1
			Suit for Recovery	CS COMM-1845/2022	21.07.2022	24.08.2024	765	27	2
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	CS (COMM)	765/2023	09.05.2023	05.08.2024	455	33	2
			CS (COMM)	1406/2021	16.04.2021	06.08.2024	1215	11	NIL
			OMP (COMM)	10/2024	30.01.2024	12.08.2024	192	38	NIL
			OMP (COMM)	140/2023	17.08.2023	20.08.2024	368	12	2
			CS (COMM)	3294/2021	13.09.2021	21.08.2024	1074	23	1
			CS (COMM)	913/2023	05.06.2023	29.08.2024	3369	17	NIL
			CONTEMPT PETITION	20/2023	18.11.2023	30.08.2024	282	120	NIL
3	SH. ILLA RAWAT, DISTRICT JUDGE (COMMERCIAL COURT)-03	Central	Suit for Recovery	937/2023	08.06.2023	01.08.2024	420	1	2
			Suit for Recovery	2081/2022	01.09.2022	03.08.2024	707	1	2
			Suit for Recovery	6362/2018	06.10.2018	07.08.2024	2165	1	4
			Suit for Recovery	1005/2023	11.07.2023	14.08.2024	400	1	1

Suit for Recovery	1179/2023	24.08.2023	17.08.2024	360	1	1
Suit for Recovery	91/2023	13.01.2023	21.08.2024	586	1	1
Suit for Recovery	534/2023	27.03.2023	01.08.2024	493	1	2
OMP I COMM	283/2024	03.04.2024	02.08.2024	121	1	0
MISC. DJ	289/2024	27.03.2024	03.08.2024	129	1	0
Suit for Recovery	254/2023	10.02.2023	03.08.2024	540	1	1
Suit for Recovery	1609/2023	19.12.2023	05.08.2024	230	1	1
Suit for Recovery	468/2024	16.04.2024	05.08.2024	111	1	0
Suit for Recovery	928/2023	07.06.2023	07.08.2024	427	1	2
OMP I COMM	236/2024	19.03.2024	07.08.2024	141	1	0
EXECUTION	306/2024	31.07.2024	09.08.2024	9	1	0
OMP I COMM	129/2024	02.03.2024	09.08.2024	160	1	0
OMP I COMM	128/2024	02.03.2024	09.08.2024	160	1	0
OMP I COMM	130/2024	02.03.2024	09.08.2024	160	1	0
Suit for Recovery	1336/2022	27.05.2022	12.08.2024	308	1	2
Suit for Recovery	273/2024	21.02.2024	12.08.2024	173	1	0
Suit for Recovery	87/2024	12.01.2024	12.08.2024	215	1	0
Suit for Recovery	737/2023	03.05.2023	13.08.2024	215	1	0
Suit for Recovery	2202/2022	19.09.2022	13.08.2024	695	1	2
Suit for Recovery	434/2024	05.04.2024	14.08.2024	68	1	0
EXECUTION	233/2024	07.06.2024	14.08.2024	68	1	0

			Suit for Recovery	433/2024	05.04.2024	14.08.2024	131	1	0
			MISC. DJ	212/2024	20.03.2024	16.08.2024	150	1	0
			Suit for Recovery	1262/2023	22.09.2023	22.08.2024	340	1	0
			OMP I COMM	331/2024	19.04.2024	23.08.2024	126	1	0
			Suit for Recovery	1203/2022	06.05.2022	23.08.2024	840	1	0
			Suit for Recovery	449/2024	09.04.2024	24.08.2024	137	1	0
			Suit for Recovery	1727/2022	13.07.2022	27.08.2024	776	1	1
			Suit for Recovery	803/2023	15.05.2023	27.08.2024	470	1	0
			CONTEMPT PETITION	14/2023	16.09.2023	27.08.2024	346	1	1
			Suit for Recovery	423/2023	06.03.2023	27.08.2024	540	1	1
			Suit for Recovery	1726/2022	13.07.2022	27.08.2024	776	1	2
			OMP I COMM	619/2024	10.07.2024	28.08.2024	49	1	0
			OMP I COMM	620/2024	10.07.2024	28.08.2024	49	1	0
			Suit for Recovery	925/2023	06.06.2023	28.08.2024	450	1	1
			OMP I COMM	671/2024	22.07.2024	29.08.2024	38	1	0
			OMP I COMM	672/2024	22.07.2024	29.08.2024	38	1	0
			OMP I COMM	673/2024	22.07.2024	29.08.2024	38	1	0
			OMP I COMM	626/2024	15.07.2024	30.08.2024	46	1	0
			EXECUTION	201/2023	11.04.2023	30.08.2024	507	1	2
4	SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT)	Central	RECOVERY	CS (COMM)/223/2023	06-02-2023	01-08-2024	539 DAYS	7 DAYS	ONE
			RECOVERY	CS (COMM)/1169/2023	19-08-2023	02-08-2024	349 DAYS	SAME DAY	NIL

			RECOVERY	CS (COMM)/51/2022	03-01-2022	08-08-2024	948 DAYS	12 DAYS	NIL
			RECOVERY	CS DJ/490/2020	24-09-2020	13-08-2024	1419 DAYS	19 DAYS	ONE
			PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/151/2023	31-08-2023	14-08-2024	349 DAYS	2 DAYS	NIL
			RECOVERY	CS DJ/2070/2018	03-07-2018	17-08-2024	2237 DAYS	16 DAYS	ONE
			PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/141/2023	18-08-2023	22-08-2024	370 DAYS	SAME DAY	NIL
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	NIL						
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	Central	NIL						
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	CS(COMM)	499/2023	21.03.2023	14.08.2024	512	7	0
			CS(COMM)	829/2021	08.03.2021	24.08.2024	1265	16	0
			CS(COMM)	1404/2023	26.10.2023	31.08.2024	315	3	0
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	RECOVERY	CS (COMM)-622/23		03.08.2024	479 DAYS	42	2
			RECOVERY	CS(CoMM)-1217/23		09.08.2024	340 DAYS	3	1
			ARBITRATION AND CONCILIATION ACT	OMP (COMM)/17/24		12.08.2024	159 DAYS	40	1
			RECOVERY	CS (COMM)-540/23		13.08.2024	504 DAYS	29	4
			RECOVERY	CS (COMM)-634/23		13.08.2024	484 DAYS	61	4
			RECOVERY	CS (COMM)-539/23		16.08.2024	507 DAYS	72	4
			RECOVERY	CS (COMM)-303/23		20.08.2024	519 DAYS	27	1
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	CS	CS/COMM./1006/2023	11-07-2023	09-08-2024	395		
			CS	CS/COMM./169/2021	15-01-2021	01-08-2024	1294		
			CS	CS/COMM./1128/2021	30-03-2021	16-08-2024	1235		
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						

11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
14	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	NIL						
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL						
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL						
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL						
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL						
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL						
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	NIL						
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	New Delhi	NIL						
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	NIL						
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	South	NIL						
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	South	NIL						
25	SH. SANDEEP YADAV	South	NIL						
26	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL)	South	NIL						
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	NIL						
28	SH. LAL SINGH, DISTRICT JUDGE	South-East	CS (COMM)	01/2022	03-01- 2022	09-08- 2024	946	--	--
			CS (COMM)	641/2022	06-07- 2022	20-08- 2024	776	--	--

			CS (COMM)	1095/2023	06-12-2023	30-08-2024	268	--	--
29	<b>MS. NEELAM SINGH, DISSTRIC JUDGE</b>	South-East	Commerical Cases	CS (COMM)/644/2021	12/23/21	8/2/24	953	7	YES
				CS (COMM)/2/2022	1/3/22	8/2/24	942	1	NO
				CS DJ/703/2022	8/8/22	8/2/24	725	1	NO
				CS (COMM)/263/2023	3/16/23	8/2/24	505	1	NO
				CS (COMM)/216/2020	8/22/20	8/2/24	1441	8	YES
				CS (COMM)/490/2021	10/29/21	8/2/24	1008	8	YES
				CS (COMM)/628/2021	12/17/21	8/2/24	959	6	YES
				CS (COMM)/299/2023	3/27/23	8/5/24	497	7	YES
				CS (COMM)/349/2023	4/11/23	8/5/24	482	1	NO
				CS DJ/683/2018	5/4/18	8/12/24	2292	1	NO
				CS (COMM)/171/2024	3/13/24	8/20/24	160	1	NO
				CS (COMM)/323/2024	4/27/24	8/20/24	115	1	NO
				CS (COMM)/872/2022	8/30/22	8/21/24	722	1	NO
				CS (COMM)/1066/2022	10/31/22	8/22/24	661	N/A	NO
				CS (COMM)/374/2023	4/20/23	8/27/24	495	1	NO
				CS (COMM)/793/2023	8/25/23	8/27/24	368	N/A	NO
				CS (COMM)/867/2023	8/26/23	8/27/24	336	N/A	NO
				CS (COMM)/114/2024	2/20/24	8/27/24	189	N/A	NO
				CS (COMM)/370/2023	4/19/23	8/30/24	499	12	YES
				CS (COMM)/197/2024	3/19/24	8/30/24	164	N/A	NO

				CS (COMM)/42 9/2021	9/30/21	8/31/24	1066	1		NO
				CS (COMM)/11 60/2022	11/30/22	8/31/24	640	1		NO
				CS (COMM)/44 3/2023	5/6/23	8/31/24	483	10		YES
				CS (COMM)/52 2/2023	5/30/23	8/31/24	459	2		NO
30	SH. AJAY KUMAR JAIN	South-East	NIL							
31	MS. ANU GROVER BALIGA	South-East	NIL							
32	SH. BHUPESH KUMAR	South-East	NIL							
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	NIL							
34	Ms. Nirja Bhatia, LD, DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT	South-East	NIL							
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	NIL							
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	East	NIL							
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	East	NIL							
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	NIL							
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01	Shahdara	NIL							
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	NIL							
41	SH. SURENDER S. RATHI	Shahdara	NIL							
42	Sh. Pawan Kumar Matto DJ (COMM-04)	Shahdara	NIL							

43	<b>MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)</b>	North-West	NIL						
44	<b>SH.VINOD YADAV</b>	North-West	NIL						
45	<b>SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)</b>	North	NIL						
46	<b>SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)</b>	SOUTH WEST	COMMERCIAL SUIT	CS COMM. 220/2021	18.09.2021	06.08.2021	1053	NIL	2
			COMMERCIAL SUIT	CS COMM. 58/2022	15.02.2022	08.08.2024	905	NIL	2
			COMMERCIAL SUIT	COUNTER CLAIM 01/2023	12.01.2023	08.08.2024	574	NIL	2
			COMMERCIAL SUIT	CS COMM. 440/2023	20.09.2023	27.08.2024	342	NIL	1
			COMMERCIAL SUIT	CS COMM. 126/2023	14.03.2023	28.08.2024	533	NIL	NIL
			COMMERCIAL SUIT	CS COMM. 47/2024	19.01.2024	29.08.2024	223	NIL	1
47	<b>SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.</b>	SOUTH WEST	Commercial Suit	CS (COMM)/ 231/2022	18-05-2022	12-08-2024	283	9	NIL
			Commercial Suit	CS (COMM)/ 360/2023	02-08-2023	08-08-2024	372	8	1
			Commercial Suit	CS (COMM)/ 495/2023	25-10-2023	03-08-2024	817	5	NIL
48	<b>SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03</b>	SOUTH WEST	NIL						
49	<b>SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03</b>	SOUTH WEST	CS(COMM)	94/2023	25.02.2023	03.08.2024	525 DAYS	5 DAYS	2
			CS(COMM)	174/2021	13.08.2021	17.08.2024	1100 DAYS	19 DAYS	1
			OMP(COMM)	71/2023	09.02.2023	21.08.2024	559 DAYS	19 DAYS	2